PRIDE EAST ENTERTAINMENTS PVT.LTD.
trading as ;M/S. PRIDE EAST ENTERTAINMENTS PVT.LTD.
558 NEWS LIVE, GS ROAD, CHRISTIAN BASTI, GUWAHATI 781005, ASSAM.
SERVICE PROVIDER.
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.

Proposed to be Used

KOLKATA
ENTERTAINMENT SERVICES INCLUDED IN CLASS-41.

Trade Mark : RAMDHANU
2610980  11/10/2013
ALL INDIA MANUFACTURERS ORGANISATION
JEEVAN SAHAKAR, 4TH FLOOR, SIR P.M. ROAD, FORT, MUMBAI-400 001
SERVICE PROVIDER
COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.
Used Since :20/08/1979
To be associated with:
2610979
MUMBAI
EDUCATION, TRAINING, SEMINARS; CONFERENCES, EXHIBITIONS, EXPERT LECTURES, AWARENESS PROGRAMMES,
FORUM TO EXPRESS VIEWS ON/FOR FURTHERING NATIONAL SOCIO-ECONOMIC OBJECTIVES; PUBLISHING AND
DISTRIBUTING BOOKS, MAGAZINES AND NEWSPAPERS AND OTHER PRINTED MATTER; ARRANGING EXHIBITIONS
FOR CULTURAL AND EDUCATIONAL PURPOSES
LASAROW HEALTHCARE TECHNOLOGIES LTD
01ST FLOOR WEST, DAVIDSON HOUSE, FORBURY SQUARE, READING BERKSHIRE, RG1 3EU
SERVICE PROVIDER

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
12/160, DAULAT NAGAR, THANE (E)-400 603.
Used Since :03/08/2013

MUMBAI

TRAINING RELATED TO THE DIET PLANNING
2729003  01/05/2014
JAYPEE HEALTHCARE LIMITED
SECTOR - 128, NOIDA, U.P
SERVICE PROVIDERS
AN INDIAN LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
RAKESH CHAUDHARY & ASSOCIATES
20, BANK ENCLAVE, RAJOURI GARDEN, NEW DELHI-110027
Used Since :01/01/2011
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT
Dr. Cricket7
2775618  17/07/2014
RHITI SPORTS MANAGEMENT (P) LTD.
7514, SECTOR -D, POCKET -7, VASANT KUNJ, NEW DELHI-110070
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :10/07/2014
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
VR CHENNAI

2833286  28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
SERVICE PROVIDERS

Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since: 17/09/2011

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2873906  02/01/2015
SHRI KAPIL BHARDWAJ
SHRI YETENDER SHARMA
trading as ;DREAM FITNESS
B-16, BASEMENT FLOOR, NEW MULTAN NAGAR, SURYA ENCLAVE, NEW DELHI-110056
SERVICE PROVIDERS
Address for service in India/Attorney address:
NEGI REGISTRATION SERVICE
L-2/109, NAG MANDIR ROAD, SHASTRI NAGAR DELHI 52
Used Since :01/11/2014
DELHI
GYM AND FITNESS SERVICES.
2896734   02/02/2015
HYDERABAD LITERARY TRUST
trading as ;HYDERABAD LITERARY TRUST
NO.8-2-248/B/15, JOURNALIST COLONY, ROAD NO.2, BANJARA HILLS, HYDERABAD-500034, TELANGANA, INDIA.
SERVICE PROVIDERS
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :01/06/2010
CHENNAI
LITERARY, CULTURAL AND ARTS FESTIVALS, ACTIVITIES AND SERVICES.
Mark considered substantially as shown in the form of representation.
2955797   05/05/2015
TKB EDUCATIONAL INITIATIVES PVT.LTD.
409, SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY INCORPORATED AND EXISTING UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Attorney address:
GAUTAM SINGH
C/o Rudreshwar Singh, C-47, South Extension Part-2, New Delhi-110049
Used Since :01/10/2014
To be associated with:
2955795, 2955796
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
2970912  22/05/2015
ADAMAS UNIVERSITY
Barasat - Barrackpore Road, P.O. Jaganathpore, P.S. Duttapukur, Barasat, North 24 Parganas, State of West Bengal
Service providers
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :11/04/2014
KOLKATA
Higher education, providing of training and research and development.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
2972560   27/05/2015
ASR MARKET VENTURES PVT. LTD.
trading as ;ASR MARKET VENTURES PVT. LTD.
2B/2 TAJ APARTMENTS RAO TULA RAM MARG SEC-12 R K PURAM NEW DELHI 110022
SERVICE PROVIDER
Address for service in India/Attorney address:
KUMUD SHEKHAR ADV.,
#20A, LAWYER'S CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI 110201
Used Since :27/03/2015
DELHI
SERVICE PROVIDER FOR FITNESS STUDIOS, GYM, HEALTH CLUB, SPAS FOR CUSTOMERS, HEALTH AND WELLNESS
INSTITUTES/ ORGANISATION/ PROFESSIONALS, SERVICE PROVIDER IN TRAINING/ CONDUCTING / FACILITATING IN
HEALTH, WELLNESS AND LIFESTYLE EDUCATION AND OTHER RELATED SERVICES WITH OR WITHOUT MEMBERSHIP,
ENROLMENT, ALLIANCE, ASSOCIATION OR ARRANGEMENT OR LICENSING ETC.
SSR

3031770  12/08/2015
SUSHANT SINGH RAJPUT
trading as ;Sushant Singh Rajput
C/o Yashrajfilms Pvt. Ltd, 5, Shah Industrial Estate ,Veera Desai Road, Andheri West ,Mumbai-400053
Service Provider
Single Firm

Address for service in India/Attorney address:
BANANAIP COUNSELS
No.40,2nd Floor, 3rd Main Road, JC Industrial Estate,Kanakapura Road,Bangalore- 560062

Proposed to be Used
MUMBAI
Entertainment more specifically related to cine-films, dubbing, editing, entertainment information, film and music production, production of radio and television programmes and shows, radio entertainment, recorders, recording studio services, theatre productions
DATTATRAY TUKARAM PATIL
trading as ;DATTA PATILS PIONEER CLASSES
1815/1, NEW PACHHA PETH, DATT NAGAR, SOLAPUR-413005
SERVICE PROVIDER
INDIAN NATIONAL

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :21/08/2010

MUMBAI
PROVIDING EDUCATION AND TRAINING
3089010  30/10/2015
VIKASH BHARTI TELEVISION PRIVATE LIMITED,
3A-401, MHADA COLONY, SAHAKAR NAGAR, CHEMBUR, MUMBAI-400024.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PRASHANT V. BHALERAO
TVS-5,2ND FLOOR, 77 PRAKASH CHAMBERS;NAGINDAS MASTER ROAD,NEAR DALAL STREET; FORT, MUMBAI- 400023
Used Since :10/09/2011
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3121931   11/12/2015
SPORTS FIT WORLD PVT. LTD.
SHOP NO 21-22 LOWER GROUND FLOOR, PLOT A, SEC-B, POCKET-5 VASANT SQUARE MALL, VASANT KUNJ, NEW DELHI 70
SERVICE PROVIDERS
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/02/2015
To be associated with:
3064735, 3064736, 3100722
DELHI
EDUCATION; PROVIDING OF ENTERTAINMENT AND TRAINING; SPORTING AND CULTURAL ACTIVITIES INCLUDING GYMNASSTIC INSTRUCTIONS; HEALTH CLUB SERVICES; PHYSICAL EDUCATION; PROVIDING OF TRAINING AND IN PARTICULAR TRAINING FOR BODY BUILDING, POWER LIFTING, GENERAL FITNESS, CARDIO VASCULAR EXERCISES, FITNESS CENTRE, GYMNASSTIC CENTER, GYMNASSTIC INSTRUCTION, HEALTH CLUB SERVICES, CONDUCTING WORK SHOP AND PRACTICAL HEALTH TRAINING, AND ALLIED SERVICES INCLUDED IN CLASS 41
Trade Marks Journal No: 1945, 16/03/2020 Class 41

RAJESH SINGHAL
trading as: SAKSHAM INSTITUTE
356-A, IIND FLOOR, GALI NO.2, BAGH KARE KHAN, KISHAN GANJ, DELHI 7
SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since: 01/04/2015

DELHI
EDUCATIONAL SERVICES, COACHING CLASSES, PROFESSIONAL AND VOCATIONAL TRAINING SERVICES, COMPUTER CLASSES, EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES.
AB SABKI LAGEGI PHONE

3144504  29/12/2015
DIGITAL RADIO (KOLKATA) BROADCASTING LIMITED
401, Dakha House, 18/17, W.E.A., Karol Bagh, New Delhi-110005

Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Used Since: 01/01/2014

DELHI
Radio entertainment, rental of radio and television sets; production of radio and television programmes; Event management; Presentation of live performances; Organization of educational, cultural, entertainment competitions, shows & festivals; Arranging & conducting colloquiums, conferences, seminars, symposiums, training workshops; Recreation & entertainment services; Film, radio & television entertainment; Providing recognition by way of awards; Studio & theatre facilities; Educational services;
3158318   13/01/2016
PIXELCRAFT STUDIOZ PVT.LTD.
trading as ;PIXELCRAFT STUDIOZ PVT.LTD.
E-49 2ND FLOOR, SEC-3 NOIDA U.P
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :16/12/2014
DELHI
SERVICE IN RELATION TO PROVIDING TRAINING IN ARTS CRAFTS, & EVENTS MANAGEMENT INCLUDED IN CLASS-41.
ZARA DECOR & EVENTS

3159145  14/01/2016
LUCKY KAPOOR
trading as ;LUCKY KAPOOR
B-2, CHATTARPUR EXTENSION, NEW DELHI 110074
SERVICE PROVIDER
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since :01/01/2012
DELHI
ENTERTAINMENT SERVICES, DECORATION, EXHIBITION CUIW SALE SERVICES, EVENTS AND AWARDS MANAGEMENT SERVICES AND CULTURAL ACTIVITIES
No exclusive rights over the words DECOR & EVENTS.
ONE WORLD COLLEGE OF MUSIC

3187349   16/02/2016
NIDHI KOTHARI
trading as ;One World College of Music
3807, DLF Phase 4, Sushant Lok (Next to IVY Towers), Gurgaon 122002
Service Providers
Sole Proprietorship

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002
Used Since :01/10/2011

DELHI

Education in the field of music, drama, speech, performing arts and other artistic and creative filed either through the physical, virtual classrooms or other online resources; providing entertainment; conducting and organizing cultural, drama, musical events including workshops, street and stage shows; production and distribution of sound recordings, video recordings and films; all recording studio services including editing and dubbing, included in class 41
3210963  16/03/2016
ZEE MEDIA CORPORATION LIMITED
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDERS
Used Since : 31/08/2015
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES MOVTE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT
No claim is made to the exclusive right to use “JANKARI”, apart from the mark as shown in the label as the said word is commonly used and cannot be monopolized by individual. Mark should be used as whole.
The applicant filed letter of consent for disclaimer as no claim is made to the exclusive right to use “JANKARI”, apart from the mark as shown in the label as the said word is commonly used and cannot be monopolized by individual. Mark should be used as whole.
ILSA EDUCATION AND SOCIAL FOUNDATION FOR CHILDREN

3229831  07/04/2016

MS. NAZRIN SALUDDIN
822, CHATTA SEIKH MANGLOO, JAMA MASJID DELHI-110006
SERVICE PROVIDER

Address for service in India/Attorney address:
MADAN LAL & TRADEMARK CO
CHAMBER NO-22A, CIVIL WINGS, TIS HAZARI COURTS, DELHI 110054

Proposed to be Used
DELHI

EDUCATIONAL, SPORTING AND CULTURAL ACTIVITIES, SOCIAL SERVICES INCLUDING IN CLASS-41
3268025  25/05/2016
JAGRAN PRAKASHAN LIMITED
JAGRAN BUILDING, 2, SARVODAYA NAGAR, KANPUR - 208005, U.P
SERVICE PROVIDER
Address for service in India/Attorney address:
ANM GLOBAL INC.
A-6/21, VASANT VIHAR, NEW DELHI-110057

Proposed to be Used
To be associated with:
2298519, 2445456

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
MRS. AMARJEET REWARI
trading as; Capt. SSS Rewari ARI Charitable Trust,
B-1, HAUZ KHAS, NEW DELHI-110016
SERVICE PROVIDER & TRADER
Address for service in India/Attorney address:
THE LAW OFFICES OF JAFA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017
Used Since : 14/05/2004
To be associated with:
3269915

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENTS; SPORTING AND CULTURAL ACTIVITIES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3269915.
3277014 04/06/2016
SATINDER JIT SINGH
H. No. 39, URBAN ESTATE, DISTT- KAPURTHALA (PUNJAB).
SERVICE PROVIDERS.
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :16/07/2015
To be associated with:
3034350
DELHI
ENTERTAINMENT, RECORDING STUDIO SERVICES, PRODUCTION OF MUSIC, PRODUCTION (VIDEOTAPE FILM_), FILM PRODUCTION, OTHER THAN ADVERTISING FILMS.
3285834  15/06/2016
VALUE FITNESS AND WELLNESS
VARUN SHARMA
KARAN SHARMA
RAJWINDER KAUR
trading as ;VALUE FITNESS AND WELLNESS
4, THE MALL, THIRD FLOOR, AMRITSAR, PUNJAB-143001, INDIA
SERVICES
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.
Used Since :01/03/2016
DELHI
FITNESS TRAINING SERVICES, PROVIDING FITNESS SERVICES
Proposed to be Used

MUMBAI

Education; Providing of Training; Entertainment; Sporting and Cultural Activities
3297040  30/06/2016
MUNISH MUNIR KHAN
trading as ;ARCHANGEL ENTERTAINMENT
FLAT NO. 1101, KOHINOOR BUILDING, SHALIMAR BAKERY LANE, YARI ROAD, VER SOVA, ANDHERI WEST, MUMBAI-400061
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Agents address:
PRATEEK KASLIWAL
C-230, GYAN MARG, TILAK NAGAR, JAIPUR 302004
Used Since :09/07/2009
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
CHATURBHUJ
3303818 06/07/2016
MURARI SHARMA
trading as ;M/s. CHATURBHUJ PHARMACEUTICALS CO
SECTOR 6A, PLOT NO 77, IIE SIDKUL RANIPUR HARIDWAR -249403(U.K.)
SERVICE PROVIDER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Proposed to be Used
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
3307534  13/07/2016
MR. ASHMEH SINGH
R-21 2ND FLOOR, RAJORI GARDEN NEW DELHI 110027
SERVICE PROVIDER
Address for service in India/Attorney address:
MOTISH IP
221 V.B. PLAZA, OPP. METRO , SEC-12 DWARKA NEW DELHI-110075
Used Since :01/01/2012
DELHI
FITNESS TRAINNING CENTRE, FITNESS SPA, PHYSICAL EDUCATION, SPORT TRAINNING, MARSHAL ARTS TRAINNING CENTRE, ORGANISING ENTERTAINMENT, SOCIAL AND CULTURAL PROGRAMME, EDUCATION INCLUDED IN CLASS 41
3378479  03/10/2016
LAKSHMI NARAYANA NALLURI
D.NO: 7-34, MOThADAKA VILLAGE, TAdIKONDA MANDAL, GUNTUR DISTRICT, ANDHRA PRADESH - 522016
SERVICE PROVIDER
A PROPRIETOR FIRM
Address for service in India/Attorney address:
LAKSHMI NARAYANA NALLURI
FLAT NO. 401, D. NO. 6-3-349/15/17, SAI BRINDAVAN APARTMENTS, DWARAKAPURI COLONY, PANJAGUTTA, HYDERABAD - 500 082.
Used Since :18/09/2016
CHENNAI
PROVIDING EDUCATIONAL SERVICES TO ENTREPRENEURS, PRESENTATION OF WORKS OF VISUAL ART, CONDUCTING TRAINING SESSIONS TO FOUNDERS OF THE BUSINESS, ENTREPRENEURS, PROFESSIONALS, ARRANGING AND CONDUCTING OF COLLOQUIUMS, CONCERTS, CONFERENCES, FOUNDERS FESTS, START-UP FESTS, CREATION AND DISSEMINATION OF EDUCATIONAL, BUSINESS INFORMATION, ARRANGING AND CONDUCTING OF IN-PERSON EDUCATIONAL FORUMS, LENDING LIBRARY SERVICES, ON LINE PUBLICATION OF BUSINESS LITERATURE FOR THE ENTREPRENEURS AND OTHER BUSINESS PEOPLE, ORGANIZING EDUCATIONAL AND BUSINESS COMPETITIONS, ORGANIZATION OF EXHIBITIONS FOR BUSINESS DEVELOPMENT AND EDUCATIONAL PURPOSES, ORGANIZATION OF BUSINESS SHOWS AS IMPRESARIO SERVICES, PRESENTATION OF LIVE PERFORMANCES, TEACHING SERVICES, ARRANGING AND CONDUCTING OF SYMPOSIUMS, ARRANGING AND CONDUCTION OF WORKSHOPS, WRITING OF TEXTS, BUSINESS BLUE PRINTS.
3390516  19/10/2016
MRS. NEHA SHETTY
trading as ;VIDYA WORLD
601, AJEMRA REGAILA, OPPOSITE ESKAY RESORT, LINK ROAD, BORIVALI(WEST), MUMBAI-400092
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :01/10/2016

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
First Crayon
3395431  24/10/2016
SIDDHARTHA JAIN
trading as ;First Crayon
N2/44, Cama Park, Cama Road, Andheri West, Mumbai - 400058, Maharashtra.
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :08/07/2015
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3437217    21/12/2016
TECHHOLA EDUMEDIA PRIVATE LIMITED
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
NEETU SAINI & ASSOCIATES
RZ-670/B STREET NO -27A SADH NAGAR II PALAM COLONY NEW DELHI 110045

Proposed to be Used
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, BEING INCLUDED IN CLASS-41
3443374 28/12/2016
PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
SERVICE PROVIDER
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/07/2016
To be associated with:
3443374
DELHI
SERVICES FOR PROVIDING ENTERTAINMENT FOR ORGANIZING SPECIAL SHOWS/SCREENINGS OF RECENT RELEASES OF MOVIES AT SELECTED PVR CINEMAS/MULTIPLEX, EXCLUSIVELY FOR ALL WOMEN ON EVERY WEDNESDAY AFTERNOON
3447224  30/12/2016
GOPAL DASH BAGHEL
trading as ;General Leader
Mahamaya Niwas ,197-243, RSC-48 Opp OXford Public School Gate No. -2Sector-5,Charkop Kandivali West Mumbai-400067, Maharashtra
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3478674  09/02/2017
RELIANCE BROADCAST NETWORK LIMITED
401, 4TH FLOOR, INFINITI MALL, LINK ROAD, OSHIWARA, ANDHERI (WEST), MUMBAI-400053
Merchants and Service provider
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Used Since :31/10/2010
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, DISC JOCKEY SERVICES, ENTERTAINER SERVICES, ENTERTAINMENT SERVICES, PRODUCTION OF MUSIC, PROVIDING ON-LINE MUSIC, NOT DOWNLOADABLE, ORGANIZATION OF COMPETITIONS [EDUCATION/ENTERTAINMENT], RADIO ENTERTAINMENT, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RECORDING STUDIO SERVICE, PRODUCTION OF SHOWS, RENTAL OF SOUND RECORDINGS, TELEVISION ENTERTAINMENT.
CENTRE STAGE

3481565  13/02/2017

NATIONAL CENTRE FOR THE PERFORMING ARTS
National Centre For The Performing Arts, NCPA Marg, Nariman Point, Mumbai 400021

Service Provider

Address for service in India/Attorney address:
DIPAK G PARMAR
Dipak Girdharlal Parmar Cyber-IPR 13/A, Bhaijivanji Lane, Thakurdwar Road, Mumbai 400 002.
Used Since :30/11/2010

MUMBAI

Organisation of stage shows; production of stage shows; theatre production; organisation and arranging of musical events and other cultural and artistic events; training and education for performing artists; arranging, conducting and organisation of training workshops for performing artists.
3487469 20/02/2017
DILJEET SINGH BHATTI
H.NO. 145, VILLAGE DAUDPUR, TEH-SAMRALA, LUDHIANA-141417
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES IN CLASS 41
3494313   28/02/2017
NEHA JOGI
trading as; KINDER KIDS PLAY SCHOOL
571, SECTOR-15, FARIDABAD, HARYANA
SERVICES
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since: 01/01/2014
DELHI
NURSERY SCHOOL, PLAY SCHOOL, EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTS AND CULTURAL ACTIVITIES.
3516776  29/03/2017  
TV18 BROADCAST LIMITED  
3rd Floor, Sita Nivas, Plot no. C-57, Sector- 57, Noida, Gautam Buddh Nagar, Noida, Uttar Pradesh-201301  
Address for service in India/Agents address:  
DUA ASSOCIATES.  
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.  
Used Since :31/01/2017  
DELHI  
Education and entertainment via programs accessible by television, audio, video and global computer networks; providing info. relating to a wide range of education, news and current affairs and entertainment via website, global computer network, online databases, Internet, audio, video and print media; organizing of academic, recreational, cultural and sports activities; Production, distribution, syndication of entertainment/educational programs
3532152   24/04/2017
ASHOK DHIMAN
PLOT/SHED NO. D2-32, DLF SEC-10, FARIDABAD HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.

Proposed to be Used
DELHI
PROVIDING OF TRAINING SPORTING, ENTERTAINMENT AND CULTURAL ACTIVITIES
3555474  23/05/2017
MR. VISHAL SUDHAKAR ANKUSHE TRADING AS SHREE VIDYASAGAR KNOWLEDGE CENTER
Mhatre Building, Near Matoshree Bunglow, Ashelepada, Ulhasnagar 4, Kalyan (E)-421306
Sole Proprietor

Address for service in India/Agents address:
NEHHA SAHIL SHAH

Proposed to be Used
MUMBAI
Providing Education, Training, Entertainment, Conducting Events, Seminar, Workshops, Sporting And Adventures Activities

To be used as whole and as substantially shown in the label.
The Amazing Escape

3561936  01/06/2017

S&P HOSPITALITY
1st Floor, Veetrag Chambers, 46, Cawasji Patel Street, Fort, Mumbai- 400001

Partnership firm

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :27/03/2016

MUMBAI

Game shows, organizing game services, interactive entertainment, gaming entertainment, interactive gaming services.
GUMNAAM THE MYSTERY
3571631  15/06/2017
PRITHVI PICTURES
4B, Naaz Building, Lamington Road, Mumbai 400 004
Partnership Firm
Address for service in India/Agents address:
VIMADALAL & CO
36 HAMAM HOUSE, AMBALAL DOSHI MARG, FORT, BOMBAY 400023.
Proposed to be Used
To be associated with:
3569266
MUMBAI
Editing and dubbing services; entertainment; movie studios; production of film, music, radio, television shows and movies; videotape film production; rental of movies and sound recordings, rental of video tapes; entertainment.
SHEROES

3609742  09/08/2017

99GAMES ONLINE PVT. LTD
3-62B, 1ST FLOOR, ROBOSOFT CAMPUS, NO.217, NH -66, SANTHEKATTE, NEW UDUPI - 576 105

Service Providers

Address for service in India/Attorney address:
MANISH K SALIAN
#3-11/1, Ananda Nivas, Near Matrushree Jewellers, Hoigediddu, Post Kulai, Hosabettu, Surathkal, Mangalore - 575019,Dakshina Kannada KARNATAKA

Proposed to be Used

CHENNAI

PROVIDING ENTERTAINMENT, CULTURAL, RECREATIONAL, SPORTING AND GAMING FACILITIES IN THE ONLINE MEDIUM VIA THE INTERNET AND OTHER COMMUNICATION AND WIRELESS NETWORKS; TELEVISION; PROVIDING A WEBSITE FEATURING COMPUTER GAMES AND VIDEO GAMES; PROVIDING NEWS, INFORMATION, TIPS, HINTS, CONTESTS, COMPUTER INTERFACE THEMES, ENHANCEMENTS, COMMENTARY, MUSIC, AUDIOS, VIDEOS AND OTHER MULTIMEDIA CONTENT RELATING TO ONLINE SPORTING AND GAMING ACTIVITIES
Velocity Reading

3615190  18/08/2017
RUPAK INDRAJIT SHAH
BLOCK NO 4, NEELAM COMPLEX, PLOT NO. 61, SECTOR 14, VASHI - 400703
Single Firm

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Used Since :01/09/2015

MUMBAI
Training on speed reading
ACHIEVERS WORLDWIDE

3665806    30/10/2017
KARTIKEYA SINGH
H-1505, SATYAM VIHAR, KESHAV PURAM, AWAS VIKAS-I
PROP. ACHIEVERS WORLDWIDE

Address for service in India/Attorney address:
SONU JHA
204, KANCHAN HOUSE, KARAMPURA, NEW DELHI-15
Used Since :01/10/2017

DELHI

Education; providing of training; entertainment; sporting and cultural activities
PhyZigs

3667613  01/11/2017

ABHISHEK GOYAL
77 Agrawal Nagar, 1st Floor, Purani Bhum, Near Apoorva Nursing Home, Indore - 452001, Madhya Pradesh
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :27/02/2017

MUMBAI
Academies [Education]; Correspondence Courses; Education Information; Educational Examination; Teaching /
Educational Services / Instruction Services; Tutoring; Coaching [Training]; Arranging And Conducting Of Workshops
[Training]; Educational Services Provided By Schools; Electronic Desktop Publishing; Providing On-Line Electronic
Publications, Not Downloadable; Organization Of Competitions [Education Or Entertainment]; On-Line Publication Of
Electronic Books And Journals

IN USE.
PITCH SHIFT

3676249    13/11/2017
PITCH SHIFT ENTERTAINMENT PRIVATE LIMITED
301, D WING, CTS NO 50(A) KAMRAJ NGR GOREGAON WEST, TEEN DONGRI, 400062, Maharashtra, India
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
MUMBAI

ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVATES, LIVE EVENTS, PRODUCTIONS OF SHOWS, PRODUCTIONS OF TV AND RADIO PROGRAMMES, FILM PRODUCTIONS, ARRANGING SPORTS, ARRANGING TALENT SHOWS, ORGANISING MUSIC EVENTS, PRODUCTION OF INTER ACTIVE PARTICIPATIONS EVENTS, LIVE PERFORMANCES, ARTISTIC PERFORMANCES, ORCHESTRA SERVICES, ORGANISING AND CONDUCTING LIVE MUSICAL EVENTS IN CLASS 41
TUMPKIN

3678425 15/11/2017

SHARAD ARORA.
401, DIAMOND COURT, ESSEL TOWERS, MG ROAD, GURGAON-122001, HARYANA, INDIA.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities.
STAR LITTLE CHAMPS PLAYWAY
3679322   16/11/2017
RAJNI BHASIN TRADING AS STAR LITTLE CHAMPS PLAYWAY SCHOOL
P-32, ST. NO-2, BASANT VIHAR, NOORWALA ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2008
DELHI
Establishing & Running of Educational Institutions, Play Way & Pre Nursery Schools; Entertainment, Sporting & Cultural Activities.
3681853  19/11/2017
MR. ANOOP SHANKAR MADAN TRADING AS NESTLER TV.
N-2, UPPER GROUND FLOOR, RAJOURI GARDEN, NEW DELHI-110027, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ENTERTAINMENT ACTIVITIES AND SERVICES, TELEVISION PROGRAMS SERVICES, PRODUCTION OF FILMS AND PRODUCTION LIVE ENTERTAINMENT FEATURES, PRODUCTION OF ANIMATED MOTION PICTURES AND PRODUCTION TELEVISION FEATURES, SERVICES RELATING TO CINEMA AND TELEVISION STUDIOS, SERVICES RELATING TO MOTION PICTURE ENTERTAINMENT, PROVISION OF ENTERTAINMENT SERVICES THROUGH THE MEDIA OF TELEVISION, PROVISION OF ENTERTAINMENT SERVICES THROUGH THE MEDIA OF PUBLICATIONS, TELEVISION ENTERTAINMENT AND CONDUCTING OF LIVE ENTERTAINMENT EVENTS AND FILM FESTIVALS, ENTERTAINMENT IN THE NATURE OF LIVE MUSICAL PERFORMANCES, ENTERTAINMENT SERVICES FOR PRODUCING LIVE SHOWS, CULTURAL ACTIVITIES & PROVIDING OF TRAINING INCLUDED IN CLASS 41.
PARTEEK INSTITUTE OF ALTERNATIVE MEDICINE

3704248    16/12/2017
PARVEZ PANDHI PROP. OF M/S PARTEEK TRUE HERBAL
BHAJ KI PATI, V.P.O. AJITWAL, DISTT. MOGA.
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI

Education, Providing of Training, Entertainment, Sporting and Cultural activities.
THE QUEEN'S SCHOOL
3705189  18/12/2017
SHIV GANGLA WELFARE & EDUCATIONAL SOCIETY (REGD.)
GURUDWARA LANE, NARESH ENCLAVE PREHLADPUR KHERA ROAD, OPP. SECTOR-30, ROHINI, DELHI-110085
SERVICE PROVIDER
A SOCIETY REGISTERED UNDER SOCIETY REGISTRATION ACT, 1860 INDIA
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.
Proposed to be Used
DELHI
EDUCATIONAL SERVICES PROVIDED BY SCHOOLS; INCLUDED IN CLASS 41.
3708096    21/12/2017
Gurukul Education Society
KH-271, Kavi Nagar, Ghaziabad-201002, Uttar Pradesh, India
Society
Address for service in India/Attorney address:
BRIJESHWAR DAYAL MATHUR
63/12 IST FLOOR MAIN RAMA ROAD, NEW DELHI
Used Since :13/03/2002
DELHI
Educational Institution for providing education and training
3712022  26/12/2017
NBA PROPERTIES, INC.
Olympic Tower – 645 Fifth Avenue New York, New York 10022 United States of America
New York corporation
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

Entertainment and educational services in the nature of arranging, organizing and conducting electronic game competitions, electronic game contests, electronic game tournaments, entertainment exhibitions, sports competitions, leagues, tours, clinics and events composed of electronic games athletes, electronic sports athletes, and virtual sports athletes, interactive displays, participatory activities and contests; the production and distribution of radio, television, cable television, satellite television, webcasts, social media and Internet shows featuring electronic game competitions, electronic game contests, electronic game tournaments, entertainment exhibitions, sports competitions, leagues, tours, clinics and events; providing a web-based system and online portal for customers to participate in on-line electronic games; operation and coordination of tournaments, leagues and tours for recreational and competitive purposes; providing temporary use of online, non-downloadable software for users to create, upload, share, preview and publish videos, music, artwork, texts, and multimedia; production and distribution of radio, television, cable television, satellite television, webcasts, podcasts, blogs, social media and Internet shows featuring news highlights, video recordings and
video stream recordings of electronic game contests, electronic game tournaments, entertainment exhibitions, sports competitions, leagues, tours, clinics and events; providing online news, information, commentary and strategy; providing news and information in the nature of statistics and trivia; conducting and arranging leagues, clinics and camps; providing tracking of users of on-line interactive electronic gaming, electronic sports and virtual sports services and matching on-line game players with other players of all skill levels; entertainment services in the nature of personal appearances by a costumed mascot or dance team at games, exhibitions, clinics, camps, promotions, and other events, special events and parties; fan club services; on-line non-downloadable games, namely, computer games, electronic games, video games, interactive computer games, interactive electronic games, interactive video games, action skill games, arcade games, adults’ and children’s party games, board games, puzzles, and trivia games; electronic publishing services, namely, publication of magazines, guides, newsletters, coloring books, and game schedules of others on-line through the Internet; providing an online computer database; entertainment services, namely, providing non-downloadable electronic game services, video game services, and computer game services on-line from a computer network; all of the foregoing in the field of basketball, electronic games, electronic sports and virtual sports.
3721220  08/01/2018
RAJKUMAR MALHOTRA
HOUSE NO. 103, POCKET D-13, SECTOR-7, ROHINI, DELHI-110085
SERVICE PROVIDER
Used Since :27/08/2001

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES; COACHING CLASSES AND OTHER RELATED SERVICE INCLUDED IN CLASS 41
3724477  11/01/2018
SHASHWATI C MOHAN
PLOT NO 22, A-11, PURU APARTMENT, SEC-13, ROHINI, NEW DELHI-110085
SERVICE PROVIDER

Proposed to be Used
DELHI

DEALING IN EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
K I T A FOUNDATION

3724654    11/01/2018

YOGESH KHANDELWAL
P-1/760, GALI NO.20, SULTAN PURI, DELHI-110086.
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI

ARRANGING AND CONDUCTING OF COACHING, TUITION AND EDUCATIONAL EVENTS FOR CHARITABLE PURPOSES.
AKM GROUP

3727241  15/01/2018

A.K.MISHRA

124, SECOND FLOOR, SATYA NIKETAN, OPPOSITE VENKATESHWARA COLLEGE, NEAR DHAULA KUAN, DELHI-21.

SERVICE PROVIDER

Proposed to be Used

DELHI

EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING AND CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING AND COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41
AKM GROUP OF COMPANIES

3727243   15/01/2018
A.K.MISHRA
124, SECOND FLOOR, SATYA NIKETAN, OPPOSITE VENKATESHWARA COLLAGE, NEAR DHAULA KUAN, DELHI-21.
SERVICE PROVIDER

Proposed to be Used

DELHI

EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING AND CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING AND COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS LIBRARY SERVICES PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41
3727280  15/01/2018
SUNIL JOLLY
trading as ;JOLLY SKY BROTHERS
FF/A7 AAROHI COMPLEX, SECTOR-H, ALIGANJ LUCKNOW, U.P. -226024
SERVICE PROVIDER
Proposed to be Used
DELHI
THIS CLASS CONTAINS EDUCATION AND ENTERTAINMENT ACTIVITIES RENDERED BY PERSONS OR INSTITUTIONS IN THE DEVELOPMENT OF THE MENTAL FACULTIES OF PERSONS OR ANIMALS, AS WELL AS SERVICES INTENDED TO ENTERTAIN OR TO ENGAGE THE ATTENTION OF OTHERS.
3727675   15/01/2018
GPRM ASSOCIATES PVT LTD
604 Rivona A wing, Hiranandani heritage near poisar bus depot s v roadkandiwali west mumbai
A PVT. LTD.

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Training in yoga, Yoga instruction, Instruction courses related to slimming, Providing dance facilities, Education services relating to ayurvedic magnetism
VEDALIFE
3733519  22/01/2018
VEDALIFE REJUVENATION PRIVATE LIMITED.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
Priority claimed from 27/07/2017; Application No. : 53043 ;Trinidad and Tobago
3734173   22/01/2018
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
a Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Providing images from the internet; provision of information relating to entertainment; providing online electronic publications (not downloadable); publication of electronic books, journals, and periodicals; publication of material on magnetic or optical data media; publication of music online; providing a website featuring information, audio, publications all related to entertainment; providing news and information in the field of education and entertainment; providing information on entertainment, movies and television shows via social networks; providing images from the internet; entertainment information services, namely providing opportunities for exchange of information and conversation regarding a wide variety of topics by means of live events and mailed information; providing information, reviews and personalized recommendations in the field of entertainment via global communications networks; providing information in the field of music, books, movies, motion pictures, games, toys, sporting goods, electronics, multimedia presentations, and other household and consumer goods; entertainment services, namely, providing online prerecorded audio programs
in the field of music, books, movies, motion pictures, games, toys, sporting goods, electronics, multimedia presentations, and other household and consumer goods; entertainment services, namely, providing on-line reviews, ratings and recommendations of music, books, movies, motion pictures, games, toys, sporting goods, electronics, multimedia presentations, and other household and consumer goods; entertainment services, namely, providing portions of pre-recorded audio works via the internet; publishing of books, magazines, periodicals, literary works, audio works, and audiovisual works; providing non-downloadable prerecorded audio, visual and audiovisual works via wireless networks; providing online computer games and on-line interactive stories; providing information, news, articles and commentary in the field of education and educational institutions; education services in the name of classroom instruction and on-line distance learning on topics of current events, education, history, language, liberal arts, math, business, science, hobbies, technology, culture, sports, arts, psychology, and philosophy; interactive educational services in the nature of computer-based and computer-assisted instruction on topics of current events, education, history, language, liberal arts, literature, math, business, science, hobbies, technology, culture, sports, arts, psychology, and philosophy; educational and entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, animation, current events, fashion, and multimedia presentations accessible via the internet or other computer on communications networks; production of radio program; radio entertainment; recording studio services; providing information on-line relating to computer games and computer enhancements for games; providing a searchable online entertainment database featuring online non-downloadable music and other digital text, audio files featuring books, magazines, news and information; provision of information, consultancy and advisory services relating to the aforesaid.
PRITAM SINGH TRADING AS KD CLASSES.
NEAR SANGWAN HOSPITAL, KAKKAR MARKET, BARWALA, DISTT.-HISAR, HARYANA, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :15/09/2017

DELHI
Education; Providing of Training; Entertainment; Sporting and Cultural Activities including Coaching Centre, Correspondences Courses. Spoken English Personality Development & Other Languages, Personality Development, Coaching Classes for School College And Competitions, Coaching Classes, Services related to Education Vocational & Professional Fields.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1945, 16/03/2020

3737057  25/01/2018

MIHIR VIVEK MEHTA
B/33, PRIDARSHINI APARTMENT, PART-2, BEHIND MOTHER MILK PALACE, NEAR JUDGES BUNGLOWS, BODAKDEV, AHMEDABAD 380054, GUJARAT STATE, INDIA

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
Photography; Photography services; Video production; Production of video recordings; Film studios; Film production; Motion picture film production; Music production; Education; Providing of training; Entertainment; On-line entertainment; Animation production services
3752243  13/02/2018
INGLES TRAINERS PRIVATE LIMITED
S-124, FIRST FLOOR, SHOPEE IMPERIA, DOSTI IMPERIA, G.B. ROAD MANPADA, THANE Thane MH 400610
BODY INCORPORATE
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
MUMBAI
Academic education services & Tuition.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3752517  13/02/2018  NITINBHAI R. SHAH  3, ADITRAJ BUNGLOW, NEAR PRERNATIRTH DERASAR, JODHPUR, AHMEDABAD - 380015.  APPLICANT IS INDIVIDUAL  Address for service in India/Agents address:  R. R. SHAH & CO.  2, TIRTH NAGAR SOCIETY PART-1, NEAR NIKITA PARK, NEAR BHUYANGDEV CHAR RASTA, SOLA ROAD, AHMEDABAD-380061  Proposed to be Used  To be associated with:  3752516  AHMEDABAD  Services in the form of Education, Providing of Training, Entertainment, Sporting and Cultural activities, Services related to Singers, Dancers, Sculpture or any performing Artist, Theater and Cinema included in class 41.
3756017    16/02/2018
CREDENCE EDUTECH LLP.
1A-1, 38th Floor, Shreepati Arcade, A.K. Marg, Nana Chowk, Mumbai – 400 036.
A Limited Liability Partnership registered under the LLP Act, 2008.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Primary education services; secondary school educational services; nursery school services, play school; educational services provided for children; educational services provided by schools; education and training of management and of personnel; management training; conducting of courses & workshops for educational purposes; providing educational entertainment services for children after-school centers being services included in class 41.

The trade mark is restricted to use the mark in the state of Maharashtra..
3770896    06/03/2018
JUPITER CITY DEVELOPERS (INDIA) LIMITED
OFFICE NO-602,6TH FLOOR,RAHEJA CHAMBERS 213 NARIMAN POINT MUMBAI - 400021
Sport services
ACTIVE
Proposed to be Used
MUMBAI
Sports Services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.SHIVAJI...
3828528  09/05/2018
CHETAN G. SHAH
Spenta 1404, Hiranandani Estate, Godbunder Road, Thane 400067
Individual
Address for service in India/Attorney address:
RAKSHA JAIN
306, Tower 2, Runwal Greens, Mulund Goregaon Link Road, Mulund West, Mumbai 400078
Proposed to be Used
MUMBAI
Providing blog services; online publication of journals and diaries; content writing; recording, production and distribution of films, video and audio recordings, radio and television programs; ; being services included in class 41
MARRS SPELLING BEE

3835133    17/05/2018
DEBASHIS PATI
FLAT NO 904 9TH FLOOR LIGHT BRIDGE,HIRANANDANI MEADOWS POKHRAN ROAD NO 2, THANE - 400610
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
LOCOBUDDY MOBILE TECHNOLOGY PRIVATE LIMITED
301 ROSE RESIDENCY, DIXIT ROAD EXTN., OFF. SADANAND ROAD, NEAR THAKKAR HALL, VILE PARLE (EAST), MUMBAI-400057.

SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
MAYUR SHANTILAL GALA
Law Futurex, 301 Rose Residency, Dixit Road Extn., Off. Sadanand Road, Near Thakkar Hall, Vile Parle East, Mumbai-400057.

Proposed to be Used
MUMBAI

ARRANGING, ORGANIZING AND STAGING OF SPORTS EVENTS, TOURNAMENTS, COMPETITIONS, EVENT MANAGEMENT; TIMING OF SPORTS EVENTS; BOOKING OF SEATS FOR SHOWS AND EVENTS; PROVIDING SPORTS FACILITIES; ENTERTAINMENT SERVICES FEATURING MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, AUDIO VIA THE INTERNET AND OTHER COMPUTER NETWORKS; PRESENTATION OF LIVE PERFORMANCES; HEALTH CLUB AND GYMNASIUM SERVICES; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; INDOOR AND OUTDOOR GAMES.
3844791   28/05/2018
SHREYANS SHETH (PROPRIETOR) TRADING AS M/S SOLITAIRE DIAM AND ART
4, OM DARIYA MAHAL, 80 NEPEANSEA ROAD, MUMBAI 400006
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :15/05/2018
MUMBAI
Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; Special event planning;
3850018  02/06/2018
SWEETY AVINASH GOSAVI
Flat no. 12, P-9, Gandharav Nagari, Moshi, Pune
INDIVIDUAL

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
MUMBAI
Dance Classes, Organising Fashion events, conduct Grooming Classes also, corporate events, Event management
3858661 13/06/2018
ARG OUTLIER MEDIA ASIANET NEWS PRIVATE LIMITED
NBW Building, OPP Wadia International Centre, Bombay Dyeing compound, Pandurang Budhkar Marg, Worli, Mumbai 400025.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI


THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3467429..
3867931    22/06/2018
MPS INTERACTIVE SYSTEMS LIMITED
RR Towers IV, Super A, 16/17, TVK Industrial Estate, Guindy, Chennai– 600032, Tamil Nadu
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/06/2018

CHENNAI
Arranging and conducting workshops/seminars/ symposiums, Training services provided via online simulators [training],
Game services provided on-line from a computer network, Organization of competitions for clients [education],
Organization of exhibitions for educational purposes and practical training [demonstration].
3890631    18/07/2018
AP DIAMOND CLASS
401, Gayatri Shopping Center, Near Gayatri Mandir, Vastdevdi road, Surat – 395004, Gujarat.
Partnership firm
Address for service in India/Attorney address:
BHAVYA ASSOCIATE
B - 95, SMURTI SOCIETY, NEAR SAI BABA PETROL PUMP, AMROLI ROAD, KATARGAM SURAT - 395004, GUJARAT.
Proposed to be Used
AHMEDABAD
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES SERVICES.
3920972  20/08/2018
SAMYUKT PRAKASH AGRAWAL (PROPRIETOR) TRADING AS ADVANCE ACADEMY
F32, HAWARE CENTURION MALL, SECTOR 19A, NERUL EAST, NAVI MUMBAI, 400706
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since : 04/07/2005
MUMBAI
Educational Services,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ADVANCE..
3953897  24/09/2018
DOTBALL INTERACTIVE PRIVATE LIMITED
No 825/90, 13th Cross, 3rd Main, Mahalakshmi Layout, Bangalore, Karnataka.
an Indian company existing under the Companies Act, 2013
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :27/06/2018
CHENNAI
Entertainment services in the nature of fantasy sports leagues, as well as arranging fantasy contests and organizing
fantasy tournaments; Entertainment services, namely, organizing and coordinating fantasy gaming leagues and fantasy
sports leagues for others via a global computer network.
3963435 04/10/2018
HEMA A. PAREKH (PROPRIETOR) TRADING AS EMERGE THE INSIDE OUT
602, KING TOWER, RANGILA PARK, GHODDOD ROAD, SURAT-395007
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/08/2017

AHMEDABAD
TRAINING

subject to restriction of the services in the state of GUJARAT only.
Gabru Gang
3965764  06/10/2018
AMRITSAR TALKIES
408, 4th floor, Landmark Building, New Link Road, Andheri West, Mumbai 400053
Sole Proprietorship
Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4017277    04/12/2018
ARMED FORCES PREPARATORY INSTITUTE (AFPI)
373/6, Ambai Defence Colony, E Ward, Kolhapur (M Corp), Karvir, kolhapur 416008
PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
The mark to be used as a whole and as substantially shown in the label.
4027407  14/12/2018
JAGRUK MAHILA HASTKALA AVM BAL VIKAS SAMITI
NOORI MANZIL, 11/170, NEW WARD NO. 24/170, SHRADHA NAND, BADA BAZAR, VIDISHA (M.P.) - 464001
Registered Society
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matter.
ASLAM SHAIKH  
Sahab Residency, Opp. Sahara Hotel, Gate No. 1 Malwani, Malad (W), Mumbai – 400 095  
INDIAN INHABITANT  
Address for service in India/Agents address: 
SIBANI SUNIL DHAR  
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)–400601  

**Proposed to be Used**  
**MUMBAI**  
EVENT & ENTERTAINMENT; EXHIBITIONS, SEMINARS, CULTURAL ACTIVITIES, STAGE SHOWS, LIVE PERFORMANCES, PERFORMING ARTIST, ORGANIZING OF CONFERENCES & SHOWS, SOCIAL GET TOGETHER, CAMP SERVICES, ORGANISATION & PRESENTATION OF SHOWS, COMPETITIONS, GAMES, CONCERTS & EVENTS.  
ALL OVER INDIA.
4032305  19/12/2018
ASHISH RAI PROPRIETOR OF AZAMGARH ROYALS
603, JAGDAMBA TOWER, EVERSINE NAGAR, MALAD WEST, MUMBAI - 400 064, MAHARASHTRA, INDIA
Proprietorship Concern

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E), Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI
Sports coaching; Sports activities; Sports training; Sports club services; Providing sports facilities; Rental of sports facilities; Organisation of sports tournaments; Timing of sports events; Organisation of sports competitions; Sports instruction services; Sports training services; Organising and conducting sports competitions; Providing facilities for winter sports; Entertainment in the nature of sports tournaments; Entertainment in the nature of sports competitions; Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; Organisation of sports activities for summer camps; Entertainment in the nature of sports games; Providing online entertainment in the nature of fantasy sports leagues; Nightclub services [entertainment]; Online entertainment services; Providing entertainment; Entertainment and sporting activities;
THE BISHOPS EDUCATION SOCIETY
THE BISHOP'S SCHOOL, CAMP, PUNE.
SOCIETY REGISTERED UNDER SOCIETIES REGISTRATION ACT, 1860 AND A PUBLIC TRUST UNDER THE
MAHARASHTRA PUBLIC TRUST ACT 1950
Address for service in India/Attorney address:
OJAS DEOLANKAR
1206/18A, SAKAR, SHIVAJINAGAR, PUNE-4
Used Since :01/06/2003
MUMBAI
PROVIDE EDUCATION, EDUCATION SERVICE, EDUCATION INFORMATION, EDUCATION EXAMINATION AND BOARDING
SCHOOL EDUCATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4033886..
4042529  31/12/2018
M/S MATADAYAL SHARMA SHIKSHA PRASAR SAMITI
Delhi Public Academy, B-5 DEENDAYAL NAGAR, GWALIOR – 474 020 (M.P.)
Society
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :15/01/2001
MUMBAI
EDUCATION & PROVIDING OF TRAINING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DELHI SEPARATELY.
4049533  08/01/2019
SAURABH PODDAR
Gr.Floor, 12, Sher-e-punjab, Andheri(East), Mumbai 400093
Playschool
Single Firm

Proposed to be Used

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4049534.
MINDSHALA
4052957  11/01/2019
AMEYA VIJAY KARAMBE
trading as ;MINDSHALA
503, SHEETAL CHS, JAYPRAKASH NAGAR ROAD-5, GOREGAON (EAST) MUMBAI - 400 063
Proposed to be Used
MUMBAI
EDUCATIONAL DEVELOPMENT TRAINING PROGRAMS, CONDUCTING SEMINARS, WORKSHOPS, ONLINE COACHING CLASSES, ONLINE AND CLASSROOM EDUCATIONAL TRAINING, WEBINARS, ALL SERVICES INCLUDED IN 41
4056658   15/01/2019
RAJEEV KESHAORAO CHAUDHARY
218, Sanchi Apartment, Flat – 302, Near Container Depot, Suyog Nagar, Nagpur – 440015
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Providing of Education & Training in related to Calligraphy.
Kanika A Short Film

4057780  16/01/2019

CONTAGIOUS ONLINE MEDIA NETWORK PVT. LTD.
UNIT NO.204, WING B, NEW INDIA CHAMBERS, CROSS ROAD A, MIDC, ANDHERI EAST, MUMBAI-400093.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Used Since :23/11/2018

MUMBAI
PROVISION OF ENTERTAINMENT RELATED SERVICES MORE SPECIFICALLY RENTAL OF CINE-FILMS/RENTAL OF MOTION PICTURES, CINEMA PRESENTATIONS/MOVIE THEATRE PRESENTATIONS, DUBBING, ENTERTAINMENT/AMUSEMENTS, ENTERTAINMENT INFORMATION, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, LENDING LIBRARIES, PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, ORGANISATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RADIO ENTERTAINMENT, PRODUCTION OF SHOWS, TELEVISION ENTERTAINMENT, MOVIE STUDIOS, MUSIC COMPOSITION SERVICES, ACADEMIES(EDUCATION), ARRANGING AND CONDUCTING OF CONFERENCES, PRODUCTION OF MUSIC, SUBTITLING, WRITING OF TEXTS OTHER THAN PUBLICITY TEXTS, ORGANISATION OF COMPETITIONS, THEATRE PRODUCTIONS, ALL INCLUDED IN CLASS 41
Gullak
4057784  16/01/2019
CONTAGIOUS ONLINE MEDIA NETWORK PVT. LTD.
UNIT NO.204, WING B, NEW INDIA CHAMBERS, CROSS ROAD A, MIDC, ANDHERI EAST, MUMBAI-400093.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
PROVISION OF ENTERTAINMENT RELATED SERVICES MORE SPECIFICALLY RENTAL OF CINE-FILMS/RENTAL OF MOTION PICTURES, CINEMA PRESENTATIONS/MOVIE THEATRE PRESENTATIONS, DUBBING, ENTERTAINMENT/AMUSEMENTS, ENTERTAINMENT INFORMATION, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, LENDING LIBRARIES, PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, ORGANISATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RADIO ENTERTAINMENT, PRODUCTION OF SHOWS, TELEVISION ENTERTAINMENT, MOVIE STUDIOS, MUSIC COMPOSITION SERVICES, ACADEMIES(EDUCATION), ARRANGING AND CONDUCTING OF CONFERENCES, PRODUCTION OF MUSIC, SUBTITLING, WRITING OF TEXTS OTHER THAN PUBLICITY TEXTS, ORGANISATION OF COMPETITIONS, THEATRE PRODUCTIONS, ALL INCLUDED IN CLASS 41
Kota Factory

4057786    16/01/2019

CONTAGIOUS ONLINE MEDIA NETWORK PVT. LTD.
UNIT NO.204, WING B, NEW INDIA CHAMBERS, CROSS ROAD A, MIDC, ANDHERI EAST, MUMBAI-400093.

SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

PROVISION OF ENTERTAINMENT RELATED SERVICES MORE SPECIFICALLY RENTAL OF CINE-FILMS/RENAL OF MOTION PICTURES, CINEMA PRESENTATIONS/MOVIE THEATRE PRESENTATIONS, DUBBING, ENTERTAINMENT/AMUSEMENTS, ENTERTAINMENT INFORMATION, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, LENDING LIBRARIES, PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, ORGANISATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RADIO ENTERTAINMENT, PRODUCTION OF SHOWS, TELEVISION ENTERTAINMENT, MOVIE STUDIOS, MUSIC COMPOSITION SERVICES, ACADEMIES(EDUCATION), ARRANGING AND CONDUCTING OF CONFERENCES, PRODUCTION OF MUSIC, SUBTITLING, WRITING OF TEXTS OTHER THAN PUBLICITY TEXTS, ORGANISATION OF COMPETITIONS, THEATRE PRODUCTIONS, ALL INCLUDED IN CLASS 41
MRS. RUCHI SINGH
N 1101, Marvel Zephyr, behind EON IT Park, Kharadi, Pune-411014
Individual

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Used Since :02/10/2013

MUMBAI

Education; Providing of Training; Entertainment; Sporting and Cultural Activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE R except substantial shown on label.
Dnyandeo Sripatrao Pawar (DSP)

4060447    18/01/2019
SHRIKANT BHAUSAHEB PAWAR
DSP REALTY, OFFICE NO.404, SATRA PLAZA, PALM BEACH ROAD, SECTOR-19D, VASHI, NAVI MUMBAI-400703
Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4060831  18/01/2019
KALPVRIKSHA EDUCATION INSTITUTE PRIVATE LIMITED
Plot No. 12-C, Ratlam Kothi, Indore (M.P.) Pin-452001
Company Incorporated under Indian Company Act, through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Education and Training.
Trade Marks Journal No: 1945, 16/03/2020 Class 41

4062658 21/01/2019
SARHAD
Om gurudatta housing society, S. No. 11A, Chavhannagar, Dhankawadi, Pune 411043
TRUST

Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE

Proposed to be Used
MUMBAI

Entertainment being included in Class 41.
4063786  22/01/2019
KISHORSINH LAXMANSINH RAJPUT
trading as ;KISHOR CLASSES
64/B,SHOP NO. 213,SHALIN GALLERIA,G-1 CIRCLE,NEAR RTO OFFICE,VALOL,GANDHINAGAR,GUJARAT-382016
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since :11/07/2012
AHMEDABAD
EDUCATIONAL COACHING CLASSES

Transliteration : KISHOR
No. 23/01/2019
UPGRAD EDUCATION PRIVATE LIMITED
NO.75, NISHUVI, GROUND FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI 400018 MAHARASHTRA INDIA

Address for service in India/Attorney address:
ANURADHA SUNEET MAHESHWARI
Lex Mantis D-4,B-Wing, 4th Floor, Barodawala Mansion, Opp. RBI Bldg, Above ICICI Bank, 81, Dr. Annie Besant Road, Mumbai 400 018, India

Used Since: 19/01/2019

MUMBAI

EDUCATIONAL SERVICES, TEACHING AND COACHING SERVICES, COACHING CLASSES, RUNNING, SCHOOLS, COLLEGES AND EDUCATIONAL INSTITUTIONS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4065184.
CA VINOD KUMAR AGARWAL TRADING AS A.S. FOUNDATION
KUMAR PRESTIGE POINT, OFFICE NO. 11A, 1ST FLOOR, 283 SHUKRAWAR PETH, OPP CHINCHECHI TALIM, BAJIRAO ROAD, PUNE-411002, MAHARASHTRA, INDIA.

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

PROVIDING WEB PORTAL IN THE FIELD OF EDUCATION, TRAINING, TEACHING.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4066257   24/01/2019
SHRIKAMAL EDUCATION SOCIETY SAMITI
104, Royal Estate, 9/2, South Tukoganj, Indore (M.P.) Pin-452001
Society Registered under Indian Society Act through President

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Education and Training.
4067292   25/01/2019
RONI ABRAHAM
501, DILKAP CENTRE, SAKINAKA KURLA ROAD, NEXT TO AAKRUTI RESIDENCY, SAKINAKA ANDHERI EAST, MUMBAI-400072
SERVICE PROVIDERS
Proposed to be Used
MUMBAI
EVENT SERVICES FOR RECOGNITION OF INDUSTRY IN CLASS 41
SEAJOB INDIAN ANCHOR AWARDS

4067293    25/01/2019
RONI ABRAHAM
501, DILKAP CENTRE, SAKINAKA KURLA ROAD, NEXT TO AAKRUTI RESIDENCY, SAKINAKA ANDHERI EAST,
MUMBAI-400072
SERVICE PROVIDERS

Proposed to be Used
MUMBAI
EVENT SERVICES FOR RECOGNITION OF INDUSTRY IN CLASS 41
RANTHAMBORE TIGER FESTIVAL

4069652   28/01/2019
ANAND AGARWAL
63 A 1, MILAP NAGAR, TONK ROAD, JAIPUR RAJASTHAN
proprietor and service provider

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD

Education; providing of training; entertainment; sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE RANTHAMBORE.
4074055  01/02/2019
CNT EXPOSITIONS AND SERVICES LLP
126, A DHURUWADI, A.V. NAGWEKAR MARG, PRABHADEVI, MUMBAI - 400025, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
EVENTS & CONFERENCES OTHER THAN FOR PROMOTION & ADVERTISEMENT PURPOSE.
MRS SANGITA P VISHWAKARMA
SHOP NO. 4, LAVISTA APARTMENT, POONAM SAGAR, MIRA ROAD (EAST), THANE – 401 107.
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
EDUCATION PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
GROWRIGHT

4078620  06/02/2019

AANKUR BISWAS
D-101, MAHALAKSHMI TOWER NEW DN NAGAR ANDHERI WEST, MUMBAI 400053 MAHARASHTRA INDIA

Proposed to be Used

MUMBAI EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ITCT LEARNING SYSTEMS PRIVATE LIMITED
393, A - INDRAPRASTHA, HANUMAN NAGAR, NAGPUR-440009, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
EDUCATIONAL AND TRAINING SERVICES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER. 1719499.
DISCO DANCER
4084758    12/02/2019
SUBHASH BABBAR
Cottage 15, Udadhi Tarang Coop Housing Society, Juhu Tara Road, Mumbai- 400049
Service Provider
Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.
Used Since :10/12/1982
MUMBAI
Organization of shows, production of shows, education; providing of training; Entertainment; sporting and cultural activities.
MOHD. SHAKIL ANSARI TRADING AS M/S. VISION CLASSES
SHOP NO. 7, VALLABH BUILDING, OPP. DHARAVI POLICE STATION, 90 FEET ROAD, DHARAVI, MUMBAI-400017,
MAHARASHTRA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016
MUMBAI
Coaching classes, education and providing of training
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4086822    14/02/2019
MISS. SWATI RAMDAS WADEKAR
Survey No.227/3, Samarth Colony, Dighi Road, Opposite Ganesh Super Market, Bhosari, Pune City, Bhosarigaon, Pune-411039
Individual

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Proposed to be Used
MUMBAI
Education services relating to fashion included in class 41.
Subject to mark will be used as a whole as substantially shown in form of label.
ABHISHEK THAKKAR
trading as INTERNATIONAL FITNESS ACADEMY INDIAS
FF/303, SHAPATH DEPARTMENT-1-103, NR. S.G. ROAD, NR. CARGO MOTORS BODAKDEV AHMEDABAD-380054
Proposed to be Used
AHMEDABAD
FITNESS HEALTH AND WELNESS, EDUCATION TRAINING.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INTERNATIONAL FITNESS.
4089768   16/02/2019
GAURAV CHOUDHARY S/O. DR. RAM SHARAN ROONDLA
TRADING AS M/S. SANGFROID SCHOOL OF ART AT- A-139, GURU JAMBESHWAR NAGAR, LANE NO. 4, GANDHI PATH, QUEENS ROAD, JAIPUR - 302021 (RAJASTHAN)
SINGLE FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
4090783   18/02/2019
DAYITWA CONSULTANCY SERVICES PRIVATE LIMITED
104, Plot No. 475, FF, Shiv Apartment Khasra No. 82, Sector -23, Dwarka, Delhi -110075
Company
Address for service in India/Agents address:
BRAJESH PURVAY
E-279/9, ROOP NAGAR, HARI NAGAR EXTENSION PART 3,BADARPUR, NEW DELHI-110044.
Proposed to be Used
DELHI
To provide education in digital marketing course.
Registration of this trade mark shall give no right to the exclusive use of the words Delhi Institute of Digital Marketing
GYM BOX  
C-7, VIGNESHWAR ESTATE, NEAR GANDHI SMRUTI, TIMALIYAWAD, NANPURA, SURAT-395001, GUJARAT

Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

GYM SERVICES, PERSONAL TRAINER SERVICES [FITNESS TRAINING], PHYSICAL FITNESS INSTRUCTION, PHYSICAL FITNESS TRAINING

No Exclusive rights on word GYM claimed..
4093749  20/02/2019
GOODLIGHT VENTURES AND COMMUNICATION PVT LTD
Star Crystal Society, Kanakia Road, B/06, Flat 201, 2nd Floor, Just before Kanakia Police Station, Mira Road, Thane 401107,
SERVICE PROVIDER
GOODLIGHT VENTURES AND COMMUNICATION PVT LTD
Proposed to be Used
MUMBAI
Education, Education Information, Providing Of Training, Providing On-Line Videos, Practical Training [Demonstration],
Arranging And Conducting Of Workshops [Training], Educational Examination, Publication Of Books, Publication Of
Electronic Books And Journals On-Line, Radio Entertainment, Services Of Schools [Education], Tutoring, Vocational
Guidance [Education Or Training Advice], Arranging And Conducting Of Workshops [Training], Correspondence Courses,
Providing Education For Digital Skills, Academy, Scriptwriting Services, Teaching / Educational Services / Instruction
Services, Theatre Productions, Sporting, Cultural Activities, Organization Of Competitions [ Education ], Organization Of
Exhibitions For Cultural Or Educational Purposes, Movie Studios
THE SOLUTIONS
EVENTS | ADVERTISING
OUR PROCESS YOUR SUCCESS

4095001  21/02/2019
THE SOLUTIONS
S/14, 3RD FLOOR, CENTRAL PLAZA, NEAR OM TERRACE, NEW CITYLIGHT ROAD, SURAT-395007, GUJARAT
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :06/12/2017
AHMEDABAD
ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS, ARRANGING OF ENTERTAINMENT EVENTS
Trade Marks Journal No: 1945, 16/03/2020  Class 41

4103703  01/03/2019

EKSTEP FOUNDATION
‘Quorun,’ No. 85, 7th Cross, 4th Block Koramangala, Bangalore- 560034
Company Registered under section 8 of the Companies Act, 2013.

Address for service in India/Attorney address:
POOJA NAIR
INDUS LAW, #101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bengaluru - 560 001, India

Used Since: 03/06/2017

CHENNAI

Providing education, teaching and training services

*The Applicant claims exclusive right over the use of colour Pantone 432C, Pantone 466C, Pantone 7549C and Pantone 2382C.*
Trade Marks Journal No: 1945, 16/03/2020 Class 41

4111190 08/03/2019
ANKIT GOR
13, PADMAVATI NAGAR, NR RANGSAGAR FLATS, P T COLLEGE ROAD, PALDI, AHMEDABAD -380007
INDIVIDUAL - PROPERIETORSHIP

Address for service in India/Agents address:
JAYMEEN DINESHBHAI TRIVEDI
308, MAYRYA COMPLEX, B/H. C U SHAH COLLEGE, INCOME TAX, ASHRAM ROAD, AHMEDABAD-380009.

Used Since :02/02/2019

AHMEDABAD

To provide entertainment Services especially for theater or drama production, drama writing, direction and design Film production, film production writing, dailouge writing, screenplay writing. Direction Digital content creation.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4112654 09/03/2019

MRS. MAMTA R. PATEL
SHOP NO.12/13/14, BADRINARAYAN TEMPLE, KAWASJI NAGAR, NR.BAPS HOSPITAL, ADAJAN-395009

Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)

Proposed to be Used

AHMEDABAD

EDUCATION, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS-41

SUBJECT TO REGISTRATION IN GUJARAT STATE ONLY.
Vyom
Yoga & Wellness

4114860  12/03/2019
Vyom Singh Bolia
3rd Floor, Govardhan Plaza, Opp. Lok Kala Mandal, Panchwati
Proprietorship

Address for service in India/Attorney address:
SUDHAKAR JHA
E-25B, 2nd Floor, Jawahar Park, Behind Heera Sweets Laxmi Nagar, Delhi-110092.

Used Since: 01/07/2017

AHMEDABAD
Fitness Classes, Health & Fitness Training and all included in Class -41.
PUNJABI HUSTLE

4115298 12/03/2019

Anil Kapoor Film and Communication Network Private Limited
601, Savoy Chambers, Dattatray Marg, TPS II, Santacruz Link Road, Santacruz (W), Mumbai – 400 054
Private Limited Company

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Used Since :21/06/2018

MUMBAI

ENTERTAINMENT; ENTERTAINMENT BY FILM; FILM AND VIDEO FILM PRODUCTION; CINEMATOGRAPHIC FILM EDITING; PRODUCTION AND DISTRIBUTION OF FILM; EDITING, RENTAL, HIRE, EDITING, LEASING OF FILM; DISC JOCKEY SERVICES, ENTERTAINER SERVICES, ENTERTAINMENT SERVICES, INCLUDING PROVIDING ONGOING WEBISODES VIA A GLOBAL COMPUTER NETWORK PRODUCTION OF MUSIC; PROVIDING ON-LINE MUSIC, NOT DOWNLOADABLE, ORGANIZATION OF COMPETITIONS [EDUCATION/ ENTERTAINMENT], RADIO ENTERTAINMENT, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, RECORDING STUDIO SERVICE, PRODUCTION OF SHOWS, RENTAL OF SOUND RECORDINGS, TELEVISION ENTERTAINMENT; PRODUCTION OF ENTERTAINMENT IN THE FORM OF A TELEVISION SERIES.
4115814   13/03/2019
ROHIT ARORA
705, Aston Building, Shastri Nagar, Above Mercedes Showroom, Andheri West, Mumbai-400053,
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment, cultural activities & Educational seminars; Preparation of syllabuses, courses, study guides and examinations.
TO BE USED AS SUBSTANTIALLY SHOWN IN THE LABEL.
4115820  13/03/2019
ROHIT ARORA
705, Aston Building, Shastri Nagar, Above Mercedes Showroom, Andheri West, Mumbai-400053,
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment, cultural activities & Educational seminars; Preparation of syllabuses, courses, study guides and examinations.
PRADIP SURESH VALVI
904/5, CYPRESS, VASANT VALLEY CHS, GANDHARE, KHADAKPADA, KALYAN(W), DIST. THANE, MAHARASHTRA. PIN 421301
CLASS 41
SOLE PROPRIETOR

Proposed to be Used

MUMBAI

PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE, VIDEOS NOT DOWNLOADABLE, PRODUCTION OF MUSIC, RADIO AND TELEVISION PROGRAMMES, PHOTOGRAPHY, PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS, PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC AND JOURNALS ONLINE, WRITING OF TEXTS, OTHER THAN PUBLICITY TEXTS, SCRIPT WRITING SERVICES, TELEVISION ENTERTAINMENTS, THEATRE PRODUCTIONS, FILM PRODUCTIONS OTHER THAN ADVERTISING FILMS, EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EXPRESSION majha janmasiddha hakka aahe! SEPARATELY.
4118936  15/03/2019
CAROUSEL PRODUCTIONS INC
7, Ideal Street, Mandaluyong City, Philippines-1550
A company incorporated under the laws of Philippines

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since : 27/01/2001

MUMBAI
Entertainment services in the nature of beauty pageants; organising events in relation to beauty pageants, environment protection and awareness programs thereto; educational and training services in relation to modelling, fashion, personality development, and environment protection; cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MISS EARTH..
4121062  18/03/2019
RINKU PARASURAAM
trading as ; LEARNERS ACADEMY
1606, TOPAZ, NIRMAL RESIDENCY, LBSMARG, MULUND WEST, MUMBAI - 400080, MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
EDUCATION, SPORTS ACTIVITIES, COACHING, TRAINING IN YOGA, DANCE EVENTS, YOGA INSTRUCTION
4122700  19/03/2019
ANKIT CHHABRA S/O ANIL KUMAR CHHABRA
51, LANE NO. 3, HANUMAN MANDIR QUEENS ROAD, MOTI NAGAR, JAIPUR , RAJASTHAN- 302021
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
education providing of training entertainment sporting and cultural activities in class 41
4125065 22/03/2019
COSMETIC SURGERY INSTITUTE (INDIA) PRIVATE LIMITED
8 FLOOR, MANGAL MURTI CHS, MAIN LINKING ROAD, ABOVE VERA MODA SHOWROOM, NEAR ARYA SAMAJ, SANTACRUZ (W), MUMBAI-400054, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
TEACHING SERVICES RELATING TO THE SURGICAL AND NON-SURGICAL FIELD.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.4061694.
4128697  26/03/2019
KONCEPT CLOUD PRIVATE LIMITED
# NO: 20, MADHAV VILLA SOCIETY, OPP: DRB COMMERCE COLLEGE, NEW CITY LIGHT AREA, ALTHAN, SURAT-395017, GUJARAT, INDIA
SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.
Used Since :15/09/2017
AHMEDABAD
ONLINE EDUCATION SERVICES BEING INCLUDED IN CLASS 41
WHAT THE LOVE
4128728  26/03/2019

NETFLIX STUDIOS, LLC
5808 W. Sunset Blvd., Los Angeles, California 90028, United States of America
Limited Liability Company of Delaware, USA

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Entertainment services in the nature of a reality makeover television series; providing online non-downloadable video clips and other multimedia digital content containing audio, video, artwork, and text from and related to a reality makeover television series.
4132004 29/03/2019
SANDHYA A. RAIKWAR
trading as; YOGSANDHYA WELLNESS STUDIO
TINY TOTS NURSERY, LANDMARK DON BOSCO SCHOOL, LENYADRI PARK, ADHARWADI JAIL ROAD, KALYAN, THANE
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
PROVIDING CLASSES, MASTERCLASSES, LECTURES, WORKSHOPS, SEMINARS AND CAMPS IN THE FIELD OF YOGA
4133302  30/03/2019
AKHILESH AGARWAL
4 N 6, R.C Vyas Colony, Bhilwara, Rajasthan-311001.
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
AHMEDABAD
Event Planning, Special Event Planning, Wedding Celebration.
4133662  30/03/2019
GRAVITY ZERO ENTERTAINMENT LLP
PLOT A-4/694, 302, 3RD FLOOR, PENINSULA PARK, OFF. VEERA DESAI ROAD, FUN REPUBLIC LANE, ANDHERI WEST,
MUMBAI- 400053, MAHARASHTRA
A Limited Liability Company registered under the companies Act 2013

Address for service in India/Agents address:
GEETA RAMKISHOR YADAV
403, SANDESH CHS LTD., PAKHADI, KHAREGAON, KALWA(W), THANE-400605
Used Since :27/02/2019

MUMBAI
MUSICAL PLAY PRODUCTIONS
4143118  10/04/2019
SELF EVOLVER
501, 5TH FLOOR, RAJKAMAL COMPLEX, NEAR SHATRI NAGAR, NANA MAVA MAIN ROAD, RAJKOT-360005
PARTNERSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :27/08/2018
AHMEDABAD
COUNSELING, CONSULTING, COACHING, SEMINARS, WORKSHOPS OF SPIRITUAL, BUSINESS, LIFE, PARENTING, HEALTH, WEALTH, WELLNESS, DIET, NUTRITION, FAMILY, CHILDREN, SOCIETY, YOGA, MEDITATION TRAINING
4159922  27/04/2019
ROHIT CHANDORKAR
302, PAVANVEER APARTMENT, BEHIND M S UNIVERSITY, PRATAPGANJ VADODARA - 390002
PROPRIETERSHIP FIRM
Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B//5,NILKANTH SOCIETY, MAKARPURA ROAD, VADODARA-390010
Proposed to be Used
AHMEDABAD
teaching / educational services / instruction services, coaching [training]
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word EXAM , device of RIGHT & other descriptive matters..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.4160081..
ANIL GORA PARTNER OF M/S MATRIX JEE ACADEMY
OPP.RELIANCE PETROL PUMP, PIPRALI ROAD SIKAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
EDUCATIONAL SERVICES AND CONSULTANCY THEREOF; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, ACADEMIES, SCHOOLS, TEACHING, COACHING; ARRANGING & CONDUCTING TUITION; VOCATIONAL GUIDANCE; INCLUDED IN CLASS 41.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters. restriction of services for providing in the state of RAJASTHAN only.
4182750  21/05/2019

ARUNA. D
#14/83, 4th Main, Bhuvaneswari Nagar, B.S.K. 3rd Stage, Bengaluru - 560065
an Indian Proprietor trading as Infinite Intelligence

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :24/03/2019

CHENNAI
career counselling and coaching services; career information and advisory services (education and training advice)
SPEECHSTACK

4191971  30/05/2019

RAMYA C.A
No: 22, Mallikarjuna Temple street, Basavangudi, Bangalore - 560 004, Karnataka, India

Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI

SERVICE FOR PROVIDING TRAINING IN SPEECH
MR. CYRUS TOLIN
Kalamparambil House, Kalady, Ernakulam District, Kerala 683574, India
SERVICE PROVIDER
Sole Proprietorship

Address for service in India/Attorney address:
SUNIL JOSE
SUNS LEGAL, Cove@kotturpuram, No.12, Murugappa Road, Chitra Nagar, Kotturpuram, Chennai, Tamil Nadu, India 600085

Used Since: 18/02/2019

CHENNAI
Entertainment and sport services; electronic games services, including provision of computer games on-line or by means of a global computer network; game services provided by means of communications by computer terminals or mobile electronic devices; game services provided via computer networks and global communication networks; interactive computer game services; rental services relating to equipment and facilities for entertainment and sports; rental of electronic or computer or mobile gaming devices; rental of computer game software; organising gaming services; organising electronic game competitions; information relating to computer gaming entertainment provided on-line from a computer database or a global communication network; publication of multimedia material online relating to games; production of computer game software; provision of non-downloadable games on the Internet; providing temporary use of non-downloadable computer games.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
CPT CERTIFIED PENETRATION TESTER

4208164    17/06/2019
REDTEAM HACKER ACADEMY
5/3412/U9, 4TH FLOOR, EMERALD MALL, NEAR BIG BAZAAR, MAVOOR ROAD, PUTHIYARA PO, KOZHIKODE, KERALA, 673004
PARTNERSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since: 10/07/2017
CHENNAI

SERVICES OF EDUCATION AND TRAINING; CONDUCTING CERTIFICATION COURSES AND TECHNICAL TRAINING IN THE FIELD OF INFORMATION TECHNOLOGY, CYBER SECURITY, DATA SECURITY, ETHICAL HACKING, COMPUTER HARDWARES, SOFTWARES AND NETWORKING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS CERTIFIED PENETRATION TESTER EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.

THIS IS SUBJECT TO CONFINING SERVICES ONLY IN THE STATES OF KARNATAKA, KERALA AND TAMIL NADU ALONE...
4208650  17/06/2019
SAPNA DUBEY PROPRIETOR OF M/S. HARSHIT PUBLICATIONS
MITTHAN LAL KA CHAWK, PURANI MANDI, AJMER 305001 RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
EDUCATIONAL SERVICES; PUBLICATION OF BOOKS AND TEXTS, CONDUCTING EDUCATION CLASSES, COACHING AND TRAINING; PUBLICATION OF ELECTRONIC BOOKS AND JOURNAL, LIBRARY SERVICES; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS AND SHOWS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS.
4208998  17/06/2019
VARSHA PANCHAL AND KAJAL PANCHAL
F/8, NEW NIKITA PARK, B/H. SUN N STEP CLUB, OPP. NIRANT PARK SOCIETY, THALTEJ, AHMEDABAD – 380 061,
GUjarat, INDIA.
JOINT APPLICANT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :26/09/2016
AHMEDABAD
ART GALLERY SERVICES, ART GALLERY SERVICES FOR CULTURAL, EDUCATIONAL OR ENTERTAINMENT PURPOSES.
CHENNAI

ENTERTAINMENT AND CULTURAL ACTIVITIES; CONDUCTING, ARRANGING AND ORGANIZING CULTURAL EVENTS, FESTIVALS, STAGE PERFORMANCE; PROVIDING EDUCATION, TRAINING AND COACHING IN THE FIELD OF ARTS, LITERATURE, MUSIC, DANCE, DRAMA, RITUALS, MYTHOLOGY, PHILOSOPHY AND FOLKLORE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS ETHNIC ARTS COUNCIL OF INDIA EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
ConceptCracking

4216574 25/06/2019

AYUB KHAN
245, 1st Stage, Rajiv Nagar, Mysore
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI

Education; educational services namely educational research services, transmission and distribution of educational films, programmes and recordings; teaching; publishing of educational materials; conducting of seminars, training courses, conferences and exhibitions for educational purposes.
Trade Marks Journal No: 1945, 16/03/2020 Class 41

4221561 01/07/2019
PRADYUMNA CHANDRAPATI
Plot. No.35, Prashanth hills, khamaguda X Road, Raidurg, Gachibowli, Hyderabad-500060, Telangana, India
Owner
Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.NO 3-6-290,G-20,AZIZ TOWERS,HIMAYAT NAGAR,HYDERABAD-500029,TELANGANA,INDIA
Proposed to be Used
CHENNAI
Entertainment in the nature of live visual and audio performances, and musical, variety, news and comedy shows, Entertainment services, Presentation of works of visual art and literature to the public for cultural or educational purposes, Film, video and photo editing, Photographic & Cinematographic film Editing, Editing of electronic publications, Post-production editing services in the field of music, videos and film, Dubbing services, Training courses in strategic planning relating to advertising, promotion, marketing and business, Presentation and production of Movies.
4224368   03/07/2019
TEAMBEACON PRIVATE LIMITED
159/13, PANAKODE, PARAPPAN POYIL, THAMARASSERY, KOZHIKODE, KERALA, 673573
BODY INCORPORATE

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
SPORTING ACTIVITIES, VOLLEYBALL SPORTS CLUB ACTIVITIES AND SERVICES
4229093  08/07/2019
SAPNA GULABANI
3-2-308 to 309, Flat No. 204, Lotus Block, Quality Gardenia Apts, Chappal Bazar, Kachiguda, Hyderabad - 500027
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :29/06/2019

CHENNAI
Education; providing of training; entertainment; sporting and cultural activities

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PARINAAM FOUNDATION

4235715  15/07/2019

Parinaam Foundation Grape Garden, No.30, 3rd 'A' Cross, 18th Main, 6th Block, Koramangala, Bengaluru - 560095 India

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Used Since : 31/03/2008

To be associated with:
4235715, 4235716

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4238837  18/07/2019
PRADYUMNA CHANDRAPATI
Plot. No.35, Prashanth hills, kha jaguda X Road, Raidurg, Gachibowli, Hyderabad-500060, Telangana, India
Owner
Address for service in India/Attorney address:
ALEXIU S IP ATTORNEYS
H.No 3-6-290,G-20,AZIZ TOWERS,HIMAYAT NAGAR,HYDERABAD-500029,TELANGANA,INDIA
Proposed to be Used
CHENNAI
Entertainment in the nature of live visual and audio performances, and musical, variety, news and comedy shows, Entertainment services, Presentation of works of visual art and literature to the public for cultural or educational purposes, Film, video and photo editing, Photographic & Cinematographic film Editing, Editing of electronic publications, Post-production editing services in the field of music, videos and film, Dubbing services, Training courses in strategic planning relating to advertising, promotion, marketing and business. Presentation and production of Movies
AVANI
4260212  08/08/2019
ANURADHA VAIDYANATHAN
451, 2nd Cross, 3rd Block, 3rd Stage, Basaveshwaranagar, Bengaluru – 560079
an Indian Citizen

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
direction, production, editing, and distribution of audio visual recordings including motion pictures, documentaries, and films for entertainment, recreation, educational and training purposes; screenplay writing services; arranging and conducting workshops, seminars, conferences, and awards in relation to the aforesaid; publishing services
4265924  16/08/2019
DILIP SINGH YADAV
49, BARKHEDA ROAD, NEAR SHIV MANDIR, NEELBAD, BHOPAL
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
NAYAN SHARMA
P-182, PRIYANKA NAGAR, BHOPAL
Used Since :27/07/2019
MUMBAI
EDUCATION; PROVIDING TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES AND TRAINING.
CONDUCTING OF COURSES AND WORKSHOP. TRAINING (EDUCATION -TECHNICAL AND NON-TECHNICAL)
4271884  22/08/2019
JINTO BOSCO
Anatti Olakkengil House, St. Josephs Street, Kuriachira, Thrissur, PIN-680006, KERALA, INDIA.
An Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala
Used Since :23/09/2016

CHENNAI

VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); CONDUCTING VOCATIONAL TRAINING; VOCATIONAL SKILLS TRAINING; ENGLISH LANGUAGE EDUCATION SERVICES, FOREIGN LANGUAGE EDUCATION SERVICES; CONDUCTING EDUCATIONAL CLASSES; EDUCATIONAL INSTITUTE SERVICES; ORGANIZATION OF EXAMINATIONS (INCLUDING ONLINE) TO GRADE LEVEL OF ACHIEVEMENT, SKILL OR INTELLECTUAL FACULTIES; CONDUCTING SEMINARS, SYMPOSIUMS, DISCUSSIONS AND TRAINING WORKSHOPS; ARRANGEMENT OF TRAINING COURSES IN TEACHING INSTITUTES; PROVIDING EDUCATIONAL EXAMINATIONS AND TESTS; EDUCATIONAL SERVICES; EDUCATIONAL EXAMINATION.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA AND NO EXCLUSIVE RIGHT OVER THE WORD "THRISSUR".
VIT B SCHOOLS

4279797  30/08/2019
VELLORE EDUCATIONAL AND CHARITABLE TRUST
NO. 14, 10- DOWNING, KANNAMANGALA, BANGALORE, KARNATAKA, PIN- 560067
TRUST
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITES.
VIT BANGALORE SCHOOLS

4279798  30/08/2019
VELLORE EDUCATIONAL AND CHARITABLE TRUST
NO. 14, 10- DOWNING, KANNAMANGALA, BANGALORE, KARNATAKA, PIN- 560067
TRUST
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITES.
4283512 04/09/2019
DIRECT FACTORY OUTLETS INDIA PRIVATE LIMITED
trading as; DIRECT FACTORY OUTLETS INDIA PRIVATE LIMITED
NO.22A, IIND LINE BEACH, TAJ TOWER, CHENNAI 600 001.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
NAINAR & CO.,
C-1, SRI HARI APARTMENTS, 68, ELLAIAMMAN KOIL STREET, ADYAR, CHENNAI - 600 020.

Proposed to be Used
CHENNAI
AMUSEMENT PARK
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMILNADU.
4322536   16/10/2019
DAEKYO CO., LTD.
DAEKYO TOWER, 23, BORAMAE-RO 3-GIL, GWANAK-GU, SEOUL, REP. OF KOREA
A COMPANY EXISTING UNDER THE LAWS OF REPUBLIC OF KOREA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

PROVIDING INFORMATION ABOUT EDUCATION; EDUCATIONAL SERVICES; ACADEMIC ENRICHMENT PROGRAMS; EDUCATION ADVISORY SERVICES; INSTRUCTION SERVICES.
4324099    18/10/2019
KIRAN A.G
MAKAYIRAM, KUTTARA, POOZHANADU.P.O, TRIVANDRUM, KERALA-695125
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Proposed to be Used
CHENNAI
CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS AND ENTERTAINMENT AND CULTURAL ACTIVITIES.
Proposed to be Used

CHENNAI

Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities, Organization of entertainment events, Arranging of film events, musical events, cultural and sporting events and live entertainment events.
PARDEEP KUMAR
VPO MAMDOT, MAMDOT, UTTAR FIROZEPUR, PUNJAB-152023
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used

DELHI

FILMS PRODUCTION, SOUND RECORDING, SONGS PRODUCTIONS ENTERTAINMENT, MUSIC AND STAGE AND EVENT SHOWS ORGANIZING, ARRANGING AND CONDUCTING OF CONCERTS, MUSIC COMPOSITION SERVICES, STUDIO (MOVIE), THEATER PRODUCTIONS, VIDEOTAPE FILM PRODUCTIONS
4338193  05/11/2019
VAIBHAV DIGAMBAR NAIK
11, SAIRAM CO-OP HSG SOCIETY, SHIVAJI NAGAR, T.P. ROAD, BHANDUP, MUMBAI 400078
Service provider
Proprietor
Proposed to be Used
MUMBAI
Events Management
Counter Balance

4340143  06/11/2019
FLYING CARPET PRODUCTIONS
F4, 102 Sidhi Mohd Compound, Old Prabhadevi Road, Mumbai - 400025
Sole Proprietorship

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
4340457  06/11/2019
BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual
Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
MUMBAI
Providing Training & Education; Recreational facilities; Arranging & Conducting of Workshops; Organizing Competition & Events; Conducting & Organizing Activities related to Film, Media & Entertainment; Curriculum based training related to Film, Media & Entertainment, and operating and conducting the activities of an Institute of Film, Media & Entertainment for training and educational purposes; providing training in relation to grooming services.
Mark should be read as a whole.
4340939  07/11/2019
M/S JIWAN LAL INSTITUTE OF MOBILE TECHNOLOGY
SCO 15, 4th Floor, San Plaza Building, Feroze Gandhi Market, Ludhiana (Punjab)
Partnership Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019
DELHI
Teaching and training services in the fields of business, industry and information technology; Educational services; Training Services; Teaching Services; Educational Testing; Academic Education Services; Educational services in the nature of coaching; Providing online information about Education; Language teaching services; Language Courses; Providing courses of instruction in the field of foreign language

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4340990  07/11/2019
RELIANCE INDUSTRIES LIMITED
3RD FLOOR, MAKER CHAMBERS IV, 222, NARIMAN POINT, MUMBAI-400021
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
4341419   07/11/2019
FRIENDS CRICKET ACADEMY & GROUND
JAIN COLONY, RAHON ROAD, LUDHIANA
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Education & Training services related to Cricket
4341710  08/11/2019
KATHAK BEATS
18/3 JAWANT VILLA CHSL ARREY ROAD, GOREGAON EAST MUMBAI 400063
A INDIAN NATIONAL
Used Since :15/10/2019

MUMBAI
(EDUCATION AND ENTERTAINMENT)
4341839 08/11/2019
ZEE ENTERTAINMENT ENTERPRISES LIMITED
FC 09, FILM CITY, SECTOR 16A, NOIDA-201301, UTTAR PRADESH, INDIA.
SERVICE PROVIDER
Used Since :07/11/2019
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/ FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOBIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMS; PUBLICATION OF E- BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT
Trade Marks Journal No: 1945, 16/03/2020 Class 41

4341898 08/11/2019
ZEE ENTERTAINMENT ENTERPRISES LIMITED
FC 09, FILM CITY, SECTOR 16A, NOIDAB-201301, UTTAR PRADESH, INDIA.
SERVICE PROVIDER
Used Since: 07/11/2019

DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOBIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMS; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT
4342045 08/11/2019

ISHITA KUMAR
A-194, VVIP WORLD, SECTOR-48, SOHNA ROAD, GURGAON- 122001, HARYANA, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI

EDUCATION; PROVIDING OF TRAINING, COACHING CLASSES, ACADEMIES, CAREER COUNSELLING AND COACHING, CAREER COUNSELLING RELATING TO EDUCATION AND TRAINING, EDUCATION ACADEMY SERVICES, EDUCATIONAL SERVICES IN THE NATURE OF COACHING
4342409  08/11/2019
RAHIL HUSSAIN TRADING AS ARRIES FILMS PRODUCTION.
205, VINDHYACHAL APARTMENT KAUSHAMBI, GHAZIABAD, U.P.-201010.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Film production, Film studios, Film distribution, Entertainment by film, Film production, other than advertising films, Organization of film screenings, Entertainment services, Theatre entertainment, Musical entertainment, Providing entertainment information and Training in the field of music and entertainment included in Class 41.
YAANA FITNESS & NUTRITION
Shop No.-1 Paliba Complex, Mota Baben Road, Baben, Bardoli-394601
Proprietorship Firm

Address for service in India/Attorney address:
SHAH JAINAM NAVINCHANDRA
4-B SIDDHASHILA APARTMENT, NR. JEEVAN BHARTI SCHOOL, OPP. KANSAR RESTAURANT, TIMALIYAWAD, NANPURA, SURAT - 395001, GUJARAT

Proposed to be Used
AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1945 , 16/03/2020  Class 41

4344013  11/11/2019
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI
Used Since :25/10/2018
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
4344913    12/11/2019

THANESHWAR SINGH
NO 9/13 2ND MAIN Y V ANNAIAH ROAD,YELACHENAHALLI J P NAGAR POST - 560078

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
coaching [training], education information, practical training [demonstration], teaching, educational services, instruction services, vocational guidance [education or training advice], arranging and conducting of workshops [training], Organisation of games and competitions, Organisation of competitions [education or entertainment], Organization of competitions and award ceremonies, Conducting of competitions on the Internet
4345126  12/11/2019

LMES ACADEMY PVT. LTD
SURVEY NO: 113/1, DOOR NO: 3, 2nd FLOOR, BLOCK B1, 200 FEET RADIAL ROAD, ZAMIN PALLAVARAM, CHENNAI – 600117

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Education, Education services, Education information, Academies [education], Academy education services, Providing of education, Education and training,
RAJESH KUMAWAT
RIDHI SIDHI SADAN, GAGCHANA, CHIPABAROD, BARAN, RAJASTHAN - 325221
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SRIVASTAVA
OFFICE NO. S - 2, BLOCK A - 88, SECTOR - 4, NOIDA - 201301
Used Since : 18/05/2008
AHMEDABAD
EDUCATIONAL SERVICES, PROVIDING OF TRAINING, OTHER SERVICES IN RELATION TO EDUCATION COVERED UNDER CLASS 41
4346757 13/11/2019

TEN ON TEN MENTORING & ADVISORY SERVICES PVT. LTD
P.NO- 8-3-678/42/C,FLAT NO.108,GANAPATHI COMML & RESIL COMPLEX,1ST FLOOR, YOUSFGUDA, HYDERABAD
Hyderabad TG 500016 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Education services, Academic education services,Business education services

Mark should be read as a whole.
4347624  14/11/2019
LOHIT KUMAR
LOHIT KUMAR S, S/O P SURESH, #14/1, 12TH D CROSS, BANDAPPA GARDEN, MUTHYAL NAGAR, MATHIKERE,
BANGALORE 560054
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Interactive entertainment services; Audio entertainment services; Television entertainment services; Entertainment club
services; Entertainment services; Online entertainment services
COLUMBIA PICTURES INDUSTRIES, INC.
10202 W, Washington Blvd., Culver City, CA 90232-3119, United States of America
a Delaware corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Used Since: 31/10/1997

DELHI
PRODUCTION AND DISTRIBUTION OF MOTION PICTURES AND LIVE AND ANIMATED TELEVISION PROGRAMS;
PROVIDING ON-LINE COMPUTER GAMES; PROVIDING DISTRIBUTION OF AUDIOVISUAL WORKS, MOTION PICTURES,
TELEVISION PROGRAMS, TRAILERS AND MUSIC BY MEANS OF AN INTERACTIVE GLOBAL COMPUTER NETWORK;
PROVIDING ONLINE VIDEO GAMES BY MEANS OF AN INTERACTIVE GLOBAL COMPUTER NETWORK; PROVIDING ON-
LINE NON-DOWNLOADABLE E-BOOKS IN THE FIELD OF MOTION PICTURES AND COMIC BOOKS; PROVIDING NON-
DOWNLOADABLE FILMS AND TELEVISION PROGRAMS ON THE INTERNET VIA A VIDEO-ON-DEMAND SERVICE.
4348416  15/11/2019
MR. RAJMEET SINGH PROPRIETOR OF M/S MUSIC FREAKZ
Chaukimaan, Mann, Ludhiana-142023 (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019

DELHI
Motion Picture Song Production; Recording Studio Services; Music composition services; Production of Television Films;
Presentation of Variety Shows; Movie Theatre Presentations; Songwriting Services; Entertainment and Cultural Activities,
Organization, Production, Presentation and Conducting of Music Concerts, Festivals and other Musical and Cultural
Performances, Events and Activities; Organisation and Arranging of Musical Events and other Cultural and Artistic Events
CPA, Chakravyu Performing Arts

4350672  18/11/2019
MOBIUS STRIP PRODUCTIONS PRIVATE LIMITED
Flat No C/302, Charkop Saihbara CHS Ltd., PL 296, Sec 8, Near Swami Samarth Mandir,, KANDIVALI WEST, MUMBAI, Mumbai City, Maharashtra, India, 400067
Creative, arts and entertainment activities
Company

Proposed to be Used
MUMBAI
Theater training and production and to organize debates, lectures, exhibitions, expiditions, research works, Operas dances, Outdoor amusement, publice meetings and classes conferences.
Trade Marks Journal No: 1945, 16/03/2020 Class 41

4351356 19/11/2019
FRAME INTERNATIONAL TRUST
D-10, ANAND VIHAR, JAGATPURA, JAIPUR, RAJASTHAN
TRUST
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, SPORTS ACTIVITIES, SPORTS TRAINING, ARRANGING AND CONDUCTING OF SPORTS EVENTS, ARRANGING AND CONDUCTING OF ENTERTAINMENT ACTIVITIES, ORGANISATION OF TRACK AND FIELD COMPETITIONS, PROVIDING TRACK AND FIELD FACILITIES, ENTERTAINMENT IN THE NATURE OF TRACK AND FIELD COMPETITIONS, ORGANISING LIVE PERFORMANCES, ARRANGING AND CONDUCTING WORKSHOPS FOR SPORTS UNDER CLASS 41.
Trade Marks Journal No: 1945, 16/03/2020   Class 41

MALABAR COMMERCIAL PLAZA PVT. LTD
16/501 O, Montana Estate, Paingottupuram, Peringolam Post, Kozhikode -673571, Kerala, India
An Indian National Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 23/03/2018

CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
4352522  20/11/2019
SMITHA RAVEENDRA NATHAN PILLAI - PROPRIETOR - UNIQUE YOU ACHIEVERS
Artech Srirema Villaments (F10), TJRA Nagar, Bhagavathy Lane, Pipinmoodu, Sasathamangalam, Trivandrum-695 010
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Education Services, Schools, Colleges, Educational & Skill Development Services including Conference, Seminar, Social betterment initiatives.
FCEM
4353595    19/11/2019
THE HUMAN WELFARE EDUCATIONAL SOCIETY
B-468-469, NEHRU GROUND FARIDABAD, HARYANA

SOCIETY

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
Furniture Food Fashion Week (3FW)

435593  22/11/2019
LOKALFERI ECOMMERCE PRIVATE LIMITED
FLAT NO.6, GAURI APARTMENTS, SOUTH END LANE, NEW DELHI-110011
BODY INCORPORATE
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
Services of arranging of festivals for cultural, educational, training and entertainment purposes, arranging organizing & conducting competitions, events, colloquiums, conferences, seminars, symposiums, workshops, exhibitions, holiday camp.
Golden Team11
4356364  23/11/2019
HITESH KANTILAL GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4357527    25/11/2019
NIDHI RASTOGI
B1/910, Tower 12A, Purvanchal Royal Park, Sector - 137, Noida, Gautam Budh Nagar, 201304
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :10/10/2019
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
Trade Marks Journal No: 1945, 16/03/2020  Class 41

4358296  26/11/2019
MR. RAAKESH AGARWAAL
SHOP NO.4, B WING, TRIMURTI CENTRE, AMBADI ROAD, VASAI ROAD (WEST), PIN- 401202, DIST- PALGHAR, MAHARASHTRA, INDIA
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
SEMINARS, TRAINING COURSES, CLASSES AND LECTURES INCLUDING IN CLASS 41
Ranthambhore International Literature Festival

4358451  26/11/2019
DEEPAK CHAKRAVARTY
NIRANKARI NIWAS, WARD No. - 21, H No.- 133, SANJAY COLONY, TEH - GANGAPURCITY, DIST - SAWAI MADHOPUR, PIN - 322201, STATE - RAJASTHAN
ALL TYPES OF MEDIA CONTENT, FILM PRODUCTION & DISTRIBUTION
Founder

Proposed to be Used

AHMEDABAD

Arranging of festivals for educational purposes; Arranging of festivals for cultural purposes.
4359916    27/11/2019

NSE ACADEMY LIMITED

EXCHANGE PLAZA, C-1, BLOCK G, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI 400 051, MAHARASHTRA, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

COMPUTER-BASED SIMULATION TRAINING SERVICES IN THE FIELD OF SECURITIES TRADING; TRAINING SERVICES;
PROVIDING TRAINING PROGRAMS; PROVIDING ONLINE TRAINING; COMPUTER-BASED TRAINING; EDUCATIONAL
SERVICES AND ACADEMIES; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); ARRANGING AND
CONDUCTING COLLOQUIUMS, SEMINARS, CONFERENCES, SYMPOSIA, TRAINING WORKSHOPS RELATED TO
FINANCIAL AFFAIRS, CAPITAL MARKET, CAPITAL INVESTMENTS); PROVIDING RECOGNITION BY WAY OF AWARDS;
PUBLICATION, ELECTRONIC PUBLISHING SERVICES; LIBRARY SERVICES; EVENT MANAGEMENT; ORGANIZATION OF
EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS AND SHOWS; ESTABLISHING AND RUNNING
EDUCATIONAL INSTITUTIONS AND ACADEMIES; SCHOOLS; TEACHING INCLUDED IN CLASS 41.
EDUCATION SURGERY

4360015   27/11/2019

PEEYUSH GUPTA
100, WADIYA NAGAR, ANAND MAHAL ROAD, ADAJAN, SURAT, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
DHARUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI
RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
AHMEDABAD
EDUCATION SERVICES
VASOOL VETTAI

4360364  27/11/2019

Asianet Star Communications Private Limited
Star House, Urmil Estate, 95, Ganpatrao Kadam Marg, Lower Parel (West), Mumbai - 400 013
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :26/09/2019

MUMBAI
Educational and entertainment services; Production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services.
4406642  13/01/2020
Sachin Sai
M/s.Pepper Green Wedding, Nadakkavu P.O., Udayamperoor, Ernakulam
Nil.

Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :20/01/2018

CHENNAI
Photography,audio,video and multimedia production,video editing,film production services and wedding celebrations (organisation of entertainment for-),modelling for artists,party planning,organisation and arranging of events.
4407787  14/01/2020
ROBIN GHOSH
trading as ;RABIN'S PHOTOGRAPHY
17/K/6 DAKSHINDARI ROAD, NEAR DAKSHINDARI BUSSTOP, KOLKATA - 700048
SERVICE PROVIDER
Used Since :01/01/2019
KOLKATA
PHOTOGRAPHY AND VIDEOGRAPHY.
CHU CHU KE FUNS

4411339  17/01/2020
NAVNEET PATHAK
GOKUL NAGAR, NIRAYACH, KUBERPUR, AGRA, UTTAR PRADESH-282006
Absolute Owner

Address for service in India/Agents address:
SHIKHA MUNJAL
C-301, SURAJMAL VIHAR, DELHI-110092.

Used Since :23/09/2016

DELHI
Arranging of beauty contests, rental of cinematographic apparatus, coaching (training), arranging and conducting of concerts, dubbing, entertainer services, entertainment services, film production other than advertising films, providing films, not downloadable, via video-on demand services, modelling for artists, rental of motion pictures, movie studio services, music composition services, production of music, providing on-line music, not downloadable, providing on-line videos, not downloadable, photography, presentation of live performances, screenplay writing, scriptwriting, other than for advertising purposes, rental of sound recordings, theatre productions, rental of video cameras/rental of camcorders, videotape editing, videotaping as included in class 41.
4412985 20/01/2020
INDIAN INDUSTRIES ASSOCIATION
IIA Bhawan, Vibhuti Khand Phase 2, Gomti Nagar, Lucknow
MSME Industry Association with Registration No. M.1-23709
Address for service in India/Attorney address:
RAHUL DUTTA
2/11, Vishwas Khand-2, Gomti Nagar, Lucknow-226010
Used Since: 28/02/2004

DELHI
arranging or conducting conferences; online publication of electronic books or journals; arranging and conducting of workshops; organisation of shows; arranging and conducting of symposium.
Trade Marks Journal No: 1945 , 16/03/2020   Class 41

4421223    27/01/2020
HALIM JUNG
C 212 Sector 48 Noida 201301
Individual

Address for service in India/Attorney address:
SRINJOY BANERJEE
EXCALIBURANCY Unit no. 345, 3rd Floor Centrum Plaza, Golf Course Road, Sector-53, Gurgaon- 122002

Proposed to be Used

To be associated with:
4113926
DELIHI

Educational services, namely, arranging and conducting conferences and workshops to enhance the wellness of individuals
4424165  29/01/2020
SANDIP SUDHAKARRAO PANDE (SOLE PROPRIETOR OF TECHNOSANKALP SOLUTIONS)
Shri Gajanan Insurance And Services, Bhandari Plaza, 2nd floor, Gandhi Chouk, Dhamangaon Railway, Amravati- 444709, Maharashtra
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/01/2020
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities Under Class “41”
BOUNCY BUNCH
Near Binjaliya Resort, Agrawal Public School Road, Scheme No. 140, By Pass Road, Indore (M.P.)
A Partnership Firm under Indian Partnership Act 1932.

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP.VIDYUT BHAVAN,RATANLAL PLOTS,AKOLA-444005

Used Since: 01/04/2019

MUMBAI
AMUSEMENT PARK, AMUSEMENT ARCADE SERVICES, ORGANISING SPORTING EVENTS, ORGANISING DANCING EVENTS, ORGANISATION OF ENTERTAINMENT EVENTS, ARRANGING OF MUSICAL EVENTS, ARRANGING OF CULTURAL EVENTS, PARTY PLANNING SERVICES, ENTERTAINMENT PARTY PLANNING, PARTY PLANNING CONSULTATION, ADMINISTRATION OF GAMING SERVICES, ORGANISATION OF GAMES AND COMPETITIONS, ARRANGING OF GAMES, ENTERTAINMENT SERVICES IN THE NATURE OF VIDEO GAMES, ELECTRONIC GAME SERVICES PROVIDED BY MEANS OF GLOBAL COMMUNICATION NETWORK BEING INCLUDED IN CLASS 41.
4424730    30/01/2020
SANJAY S. DHAVADE
1/771 ANAND BHAVAN CHSL, DR. GHANTI ROAD, PARSI COLONY, DADAR EAST, MUMBAI- 400014
Individual
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Providing online information about education, training, entertainment, sporting and cultural activities, Education & Higher education for Kindergarten (KG) to Post Graduate (PG)
VARGHESE SEBASTIAN TRADING AS VARGHESE MOOLAN PICTURES
V/651 D, Adam Bazar, Tb Junction, Angamaly, Ernakulam - 683572, Kerala
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :31/07/2018

CHENNAI
Film Production.
SECURITYVUE

4427108  31/01/2020

VIRAL BHAGWANBHAI PARMAR

c/o Beneficiary of GTU filing Scheme; J-304, Neelkanth Orchid, Nr. St'Ann's School, Sterling City, Bopal, Ahmedabad, Gujarat, 380058, India

Individual

Address for service in India/Attorney address:

DEEPA LI PAUN

Ahmedabad

Proposed to be Used

AHMEDABAD

education; providing of training; entertainment; sporting and cultural activities
4427968     01/02/2020
EP VENTURES PRIVATE LIMITED
306 WESTEND CORPORATE, 6/6 NEW PALASIYA, INDORE, MADHYA PRADESH - 452001
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since :15/01/2020
MUMBAI
EDUCATION AND TRAINING SERVICES INCLUDED IN CLASS 41.
4427971  01/02/2020
EDSARA INNOVATIONS PRIVATE LIMITED
E-3, MURLIPURA SCHEME, NEAR KEDIA PALACE, JAIPUR
Body Incorporate
Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
Services of providing formal, informal, competitive & vocational education, learning and training through online website, application, and offline tools etc; providing aggregator services, directory, details, content, information, solutions and other services related to education field, including vocational training and learning.
4428504  03/02/2020
KARTHIKA KALIMUTHU
trading as ;THE GREAT INDIAN WOMEN FESTIVAL
NO.08, FIRST FLOOR, 809,POONAMALLEE HIGH ROAD, KILPAUK,CHENNAI-600010. TAMILNADU INDIA.
PARTNERSHIP FIRM
Used Since :15/01/2020
CHENNAI
ENTERTAINMENT AND EDUCATION SERVICES AND ACTIVITIES; ARRANGING OF CONCERTS, EVENTS AND FESTIVALS INCLUDING WOMEN FESTIVALS; ENTERTAINER AND RECREATIONAL SERVICES; LIVE PERFORMANCES AND CULTURAL ACTIVITIES, SEMINARS AND WORKSHOPS AND ALL TYPES OF ENTERTAINMENT AND EDUCATIONAL ACTIVITIES INCLUDED IN CLASS 41.
4428833  03/02/2020
DISHANK S GOWDA
R.NO 611 1ST FLOOR, 10 TH MAIN ROAD ITI LAYOUT, ANNAPOORNESHWARINAGAR, NEAR SBI BANK MALLATHAHALLI BRANCH, ULLALU, BENGALURU, KARNATAKA-560056
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Entertainment information, Entertainment, Sporting and cultural activities
PLASMAGEN

4429193  03/02/2020
PLASMAGEN BIOSCIENCES PVT. LTD
No. 160, KCI Chambers , Block B, 2nd Floor, 5th Main Road, Chamarajpet, Bangalore – 560018, KARNATAKA
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :07/09/2010

CHENNAI
medical training and teaching; arranging and conducting of seminars, workshops and conferences; Training in the use of surgical, medical, dental and veterinary instruments and apparatus; educational and training services relating to medicine and pharmacy; publishing and issuing of journals, books, handbooks and scientific papers in the field of medicine and in relation to medical technology.
PLASMAGEN BIOSCIENCES

4429194  03/02/2020

PLASMAGEN BIOSCIENCES PVT. LTD
No. 160, KCI Chambers, Block B, 2nd Floor, 5th Main Road, Chamarajpet, Bangalore – 560018, KARNATAKA
An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :07/09/2010

CHENNAI

medical training and teaching; arranging and conducting of seminars, workshops and conferences; Training in the use of surgical, medical, dental and veterinary instruments and apparatus; educational and training services relating to medicine and pharmacy; publishing and issuing of journals, books, handbooks and scientific papers in the field of medicine and in relation to medical technology.
BHANU WADHAWAN PHOTOGRAPHY

4429515  04/02/2020

BHANU WADHAWAN

trading as ; M/S BHANU WADHAWAN PHOTOGRAPHY

HOUSE NO-E-225, GROUND FLOOR BLOCK-E, GREATER KAILASH PART-2, DEFENCE COLONY, SOUTH DELHI-110048, INDIA

SERVICE PROVIDER

Proposed to be Used

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
Sricharana Publications

4429593   04/02/2020
PRATHA SHARMA
trading as ;SRICHARANA PUBLICATIONS
B-4, DRONACHARYA APARTMENTS, MAYUR VIHAR PH-I EXTN., DELHI-110091, INDIA.
SERVICE PROVIDER

Proposed to be Used
DELHI
BOOK PUBLISHING, EDUCATION, TRAINING FOR BOOK PUBLISHING
INDIA SIGN AND LED EXPO
4429619  04/02/2020
INDIAN PRINTING PACKAGING ALLIED MACHINERY MANUFACTURERS' ASSOCIATION
C-54, Sector 62, Institutional Area, Noida-201307
Society
Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida-201301,(U.P)
Proposed to be Used
DELHI
Organisation of conferences, exhibitions and competitions; Organising of educational exhibitions; Colloquiums (Arranging and conducting of -); Seminars; Arranging and conducting workshops
INDIA PACK

4429620  04/02/2020

INDIAN PRINTING PACKAGING ALLIED MACHINERY MANUFACTURERS' ASSOCIATION

C-54, Sector 62, Institutional Area, Noida-201307

Society

Address for service in India/Attorney address:

JYOTHI A.C.

B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used

DELHI

Organisation of conferences, exhibitions and competitions; Organising of educational exhibitions; Colloquiums (Arranging and conducting of -); Seminars; Arranging and conducting workshops
CHEMOPHILIC EDUCATION

4429691   04/02/2020
RAVISHANKAR KUMAR SOLE PROPRIETOR OF CHEMOPHILIC ACADEMY
S - 158, MANGOLPURI, NEW DELHI, DELHI - 110083
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4380488
DELHI
Education; Providing of training; Entertainment; Education services
4429700  04/02/2020
SHRIKANT YADAV TRADING AS M/S SOLZO GROUP
103, US Complex, Plot No. 120, Mathura Road, New Delhi - 110076
Proprietor
Address for service in India/Attorney address:
CARE INTELECT LLP
E-10, LGF, LAJPAT-NAGAR-III, NEW DELHI-110024
Proposed to be Used
DELHI
Night Clubs, Nightclub Entertainment Services, Entertainment Services provided at Nightclubs
4429880  04/02/2020
BOB'S GYM LIMITED
D.58/20-B, Sigra, Varanasi-221010 (U.P.)
LIMITED COMPANY
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :16/05/2019
To be associated with:
4299486
DELHI
providing services by way of Fitness Center, Physical Exercise Facilities, Gymnasium and Instructional Services, Fitness Training Center, Health Club, Sporting Activities, Providing Instruction and Counseling Services, Providing Information in the field of Exercise Training Organization of Sports Events and Cultural Events
MATRUBHARTI TECHNOLOGIES PRIVATE LIMITED
409, Shitalvarsha-V, Shivranjani Cross roads, Satellite, Ahmedabad-380015

Address for service in India/Agents address:
PAYAL DIVYANGBHAI DHAMECHA
S1, 2nd floor, Olway House, Near Navneet House, Gurukul, Ahmedabad-380052.

Used Since: 11/02/2019

AHMEDABAD

Media, Entertainment, Publishing, Education and to provide information for aforesaid matter.
MONORANJAN BEHERA TRADING AS AROMIRA EDUCATIONAL & CHARITABLE TRUST
AT-CHORDA, P.O. & P.S.: JAJPUR ROAD, DIST.-JAJPUR, PIN-755019, ODISHA
AN INDIAN TRUST

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT, GROUND FLOOR, FLAT-GC, 108/11/(50), PURBACHAL ROAD (NORTH), HALTU, KOLKATA 700 078, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
EDUCATIONAL SERVICES.
DASPALLA
4431819  06/02/2020
M/S. JUBLEE HILL RESORTS PVT LTD
Road No.37, Jubilee Hills, Hyderabad-500 033, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :21/02/1981

CHENNAI
Providing Golf Facilities, Organising of Golf Tournaments, Golf Courses, Amusement Park and Theme Park Services,
Gaming Centre, Education & Entertainment Services.
4431892  06/02/2020
G.NAGA LAKSHMI KALPANA DEVI PROPRIETOR OF KALPANA EVENTS AND WEDDING PLANNER
D.NO 50-49-27,FLAT NO 401,SRI NILAYAM,NRI HOSPITAL BACK SIDE SEETHAMMADHARA, VISAKHAPATNAM 530013
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/08/2018
CHENNAI
Party planning [entertainment] for wedding receptions; Providing information in the field of party planning [entertainment] for wedding receptions; Party planning [entertainment] for bridal shower events; Party planning [entertainment] for anniversary parties; Party planning [entertainment] for corporate events; Party planning [entertainment] for birthday parties; Party planning services [entertainment]; Party planning [entertainment]
Trade Marks Journal No: 1945,  16/03/2020  Class 41

4432050  06/02/2020
G.NAGA LAKSHMI KALPANA DEVI PROPRIETOR OF KALPANA EVENTS AND WEDDING PLANNER
D.NO 50-49-27,FLAT NO 401,SRI NILAYAM,SRI HOSPITAL BACK SIDE SEETHAMMADHARA,VISAKHAPATNAM 530013
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/08/2018

CHENNAI
Party planning [entertainment] for wedding receptions; Providing information in the field of party planning [entertainment] for wedding receptions; Party planning [entertainment] for bridal shower events; Party planning [entertainment] for anniversary parties; Party planning [entertainment] for corporate events; Party planning [entertainment] for birthday parties; Party planning services [entertainment]; Party planning [entertainment]
4432203  06/02/2020
ARUMUGAM MANI
No: 4/42 Karuppanur, Selathampatty, Salem - 636005
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities.

Transliteration : Tamilnadu education counselors welfare association
ADAICKAMMAI
PLOT NO.144, 1st MAIN ROAD THILAGAR AVENUE, BALAYA GARDEN, MADIPAKKAM, CHENNAI 600091.

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Book Publishing; Education; providing of training; entertainment; sporting and cultural activities.

Transliteration : KAMBAN PATHIPPAGAM
4432486  06/02/2020
MINDGRIND PRIVATE LIMITED
AMANPREET NIWAS THIRD FLOOR VPO RAJHANA SHIMLA HIMACHAL PRADESH, 171009, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
4432487    06/02/2020
SUNIL S/O SH. DOULAT RAM
H.NO-1096, BADWALI DHANI, HISAR - 125001, HARYANA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
4432686  06/02/2020
DIA AVINASH BASANTANI
B/804, KANTI APARTMENTS, MOUNT MARY ROAD, NEXT TO MOUNT MARY CHURCH, BANDRA (WEST), MUMBAI-400050
PROPRIETOR

Address for service in India/Agents address:
JINANG DINESHKUMAR SHAH
325-326, Goldsouk Complex, Opp. Pariseema, Nr. Ison Arcade, C.G.Road, Ahmedabad, Gujarat-380009.

Proposed to be Used
MUMBAI
KIDS EDUCATION
4433121  07/02/2020

ZEE ENTERTAINMENT ENTERPRISES LIMITED
FC 09, FILM CITY, SECTOR 16A, NOIDA-201301, UTTAR PRADESH, INDIA.
SERVICE PROVIDERS
Used Since : 05/02/2020

DELHI

ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR
CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE
PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION /ORGANIZATION OF SHOWS; PRESENTATION OF
LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES;
EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMS; PUBLICATION OF E-
BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO
ENTERTAINMENT
4433276   07/02/2020
RICH1 MUSIC AND PRODUCTIONS PRIVATE LIMITED
PLOT NO. 940, FIRST FLOOR, INDUSTRIAL AREA, PHASE - 2 CHANDIGARH
BODY INCORPORATE

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Television film production, Motion picture film production, Entertainment, Music production, Television film production,
Post-production editing services in the field of music, videos and film,
4433301    07/02/2020
KULWANT MEDIA PVT LTD
BASEMENT OF 10/66C, INDUSTRIAL AREA, KIRTI NAGAR, NWE DELHI, WEST DELHI, DELHI, 110015
A BODY INCORPORATE
Address for service in India/Attorney address:
RICHES TRADE MARK COMPANY
H.NO 96, GALI NO.9, A BLOCK, BHAJANPURA, NEW DELHI 110053

Proposed to be Used
DELHI
ENTERTAINMENT AND CULTURAL ACTIVITIES, EDITING, ENTERTAINER SERVICES, ENTERTAINMENT INFORMATION,
FILM PRODUCTION, PRESENTATION OF LIVE PERFORMANCES, VIDEO PRODUCTION, PRODUCTION OF RADIO AND
TELEVISION PROGRAMS, TELEVISION ENTERTAINMENT, PREPARATION AND INSTRUCTION OF ENTERTAINMENT
PROGRAMMED FOR BROADCASTING, PROVISION OF ENTERTAINMENT SERVICES THROUGH THE MEDIA OF
TELEVISION, CINE-FILMS, AUDIOTAPES AND VIDEO TAPES.
SSMRV COLLEGE

4433569    07/02/2020
RASHTREEYA SIKSHANA SAMITHI TRUST
R.V. Teacher’s College Building, 2nd Block, Jayanagar, Bangalore – 560 011
da Registered Indian Trust

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :01/06/1982

CHENNAI
services of providing education and training in the fields of academia at all levels, sports, cultural activities and entertainment; academic publishing services
MR. BALENDRA KUMAR
Near Balaji Dham, Kukra Road, Muzaffarnagar-251001
Single firm

Address for service in India/Attorney address:

GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Used Since :05/04/2003

DELHI

Gymnastics instruction, Gym activity classes, Gymnasium club services, Providing gymnastic facilities, Providing health club and gymnasium services, Health club services
4433880  07/02/2020

INDITECH LABS
10TH FLOOR,E-1009,DREAM HARITAGE,B/S DREAM HOUSE,NR. L P SAVANI CANNAL ROAD, VESU, SURAT, - 395007
Partnership Firm

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD

Education; providing of training; entertainment; sporting and cultural activities
Oh My Chords

4434324    08/02/2020

VAISHNAVI SHRIRAM
Flat No, 3A/304 03 rd Floor, Siddhacal Phase 06, Near Vasant Vihar School, Thane, Apna Bazar, Thane, Maharashtra-400610
INDIVIDUAL

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
MUMBAI
Entertainment, Media and music.
4434325  08/02/2020
VAISHNAVI SHRIRAM
Flat No, 3A/304 03 rd Floor, Siddhacal Phase 06, Near Vasant Vihar School, Thane, Apna Bazar, Thane, Maharashtra-400610
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
MUMBAI
Entertainment, Media and music
4434476    08/02/2020
A BRIGHT HOUSE INSTITUTE
SCF 1&2, 2ND FLOOR, SHASTRI NAGAR, ISHMEET SINGH CHOWK, MODEL TOWN, LUDHIANA, PUNJAB
Partnership Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
DELHI

Education; Providing Of Training, Entertainment, Sporting and cultural activities In Class 41
4434478   08/02/2020
AREANRI INDIA PRIVATE LIMITED
C/o LAL SINGH RAMTHALI, GULHA Kaithal HR 136034
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21, FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used
DELHI
education and training
4434889 08/02/2020
PARVEJ QAISAR KHAN
Flat No. 102, Al Badr Apartment, Kachchi Mohalla, Panvel - 410206, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Publishing of booklets, Electronic publishing, Production of films, video films, radio and television programs, Publishing of books
Trade Marks Journal No: 1945, 16/03/2020

ADLEAGUE

4435951  10/02/2020

WNS GLOBAL SERVICES PRIVATE LIMITED
PL-10, Godrej & Boyce Complex, Pirojshanagar, L.B.S. Marg, Vikhroli (W), Mumbai- 400079, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
MUMBAI

Training in the field of advertising; training courses in strategic planning relating to advertising, promotion, marketing and business;
PROTÉGÉ

4435988 10/02/2020
GEETHU G PROPRIETOR OF PROTEGE
102/2, RUDRAMUNI, SARIJAPUR MAIN ROAD, KAIKONDRAHALLI - 560035.
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Training; Coaching [training]; Providing training programmes; Providing training courses; Coaching [education and training]; Education, teaching and training
4436161  10/02/2020
DISH TV INDIA LIMITED
B-10, Lawrence Road, Industrial Area, New Delhi - 110035
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
1715062, 1715068, 1818951, 1818954, 1821941

DELHI
Entertainment and edutainment services for providing electronic media or information over the internet or other communications network; rental of video recordings, pre-recorded video tapes, digital video discs, multimedia recordings; providing information, reviews and personalized recommendations in the field of entertainment; providing a website regarding television shows, movies and multimedia content and information, reviews and recommendations regarding television shows, movies and multimedia content; providing a video sharing portal for entertainment and educational purposes; featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and related information via computer and communications networks, entertainment and educational services, namely, uploading, downloading, capturing, posting, showing, editing playing streaming, viewing previewing displaying, tagging, bloggings, sharing, manipulating, distributing, publishing, reproducing, or otherwise providing electronic media, multimedia content, videos, movies, pictures, images, text, photos, games, user generated content, audio content, and information via the internet or other computer and communications networks, promotional services on behalf of others, promotional services in the form of online entertainment and education, digital video, audio, multimedia entertainment and education, multimedia entertainment publishing services and providing of cultural activities.
MR. SIDDHARTH SHARAD JADHAV
14/31, gulmohar bld, shennagar colony, peshwepark soc, nr nilayam tlks, sadashiv peth, Pune, Maharashtra- 411030

TRADEMARK ACT,1999

Address for service in India/Attorney address:
ABHISHEK PATI
c/o- Jatindra Kumar Pati, Bijayramchandrapur, w.n-17,Baripada-2,Mayurbhanj-757002,Odisha

Proposed to be Used

MUMBAI
Photography, Videography services, Cinematography services, Film production, Music production, Videotape production, Direction or presentation of plays.
4436312   10/02/2020
MBATREK PRIVATE LIMITED
7202, DLF PHASE-IV, GURGAON-122002, HARYANA
An Indian Company

Address for service in India/Attorney address:
M.M.ASSOCIATES
CH.NO.227, CIVIL SIDE, EASTERN WING, TIS HAZARI COURTS, DELHI-54
Used Since :27/12/2016

DELHI
PROVIDING OF EDUCATION & TRAINING; ARRANGING & CONDUCTING OF SEMINARS, COLLOQUIUMS, CONFERENCES, SYMPOSIA, WORKSHOPS, COMPETITIONS; EDUCATIONAL INFORMATION; VOCATIONAL GUIDANCE; PUBLICATION OF STUDY MATERIAL, BOOKS, ELECTRONIC BOOKS, JOURNALS & TEXTS; ONLINE ELECTRONIC PUBLICATIONS; ORGANIZATION OF EXHIBITIONS FOR EDUCATIONAL PURPOSES
4436531    10/02/2020
IATIC INDIA PRIVATE LIMITED
F-43, MILAP NAGAR, UTTAM NAGAR, NEW DELHI, India, 110059
Company
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Academies [education], Coaching [training], Services of schools [education], Educational and teaching services, Instruction services, Vocational guidance [education or training advice], Vocational training, Arranging and conducting workshops
SEASHELL
4436541 10/02/2020
MOHAMED FAIZ
B-10, Kawadiar Gardens, Kawadiar P.O., Trivandrum, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
entertainment; entertainment in the nature of fashion shows; cultural activities; party and wedding reception planning, coordination and consultation services; special event planning; Party planning [entertainment] for social, corporate events; arranging of film events, musical events, cultural, sporting events and live entertainment events; organization of shows, concerts, dance events, discos; conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; organization of educational and entertainment events for professionals and executives; arranging and conducting of seminar, workshops, conferences and congresses; organisation of entertainment for wedding celebrations; road shows being entertainment services; photography, videography services; disc jockey services for parties and special events
4436543  10/02/2020

MOHAMED FAIZ
B-10, Kawadiar Gardens, Kawadiar P.O., Trivandrum, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

entertainment; entertainment in the nature of fashion shows; cultural activities; party and wedding reception planning, coordination and consultation services; special event planning; Party planning [entertainment] for social, corporate events; arranging of film events, musical events, cultural, sporting events and live entertainment events; organization of shows, concerts, dance events, discos; conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; organization of educational and entertainment events for professionals and executives; arranging and conducting of seminar, workshops, conferences and congresses; organisation of entertainment for wedding celebrations; road shows being entertainment services; photography, videography services; disc jockey services for parties and special events
AZHAR AHMED PROPRIETOR OF LAKEWOOD PRODUCTION & INSTITUTE
E-8, VASTUSHILP APARTMENT, BASEMENT TRILANGA BAZAR BHOPAL (M.P.) - 462001
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities
Trade Marks Journal No: 1945, 16/03/2020  Class 41

4436766  11/02/2020
NIKHIL RAJ
Parackal puthenpurayil House, Peravoor post, Kanichar,Kannur,Kerala- 670674
Proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
The Yellow Banana

4436913  11/02/2020

MRS. VIBHAVARI VINAYAK WAINGANKAR
A/503, PROGRESSIVE BUILDING, D. N. LAD ROAD, CHINCHPOKALI (EAST), MUMBAI-400012, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:

PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Used Since :08/09/2017

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
4437150 11/02/2020
LINGUEE GLOBAL SOLUTIONS LLP
S 31 Pankaj Central Market, I P Extension, East Delhi, Delhi 110092 India
Partnership Firm

Address for service in India/Attorney address:
ZEAL IP
610 site 1 vikas puri

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities, Personal development training, Personal development courses
4437486  11/02/2020  
NAWANSHU PARASHAR S/O NAWNIT KUMAR MISHARA  
MADHUSUDAN NAGAR, BAUSI BANKA, BIHAR - 813104, INDIA  
SINGLE FIRM  
Address for service in India/Attorney address:  
ATUL KUMAR SAHUWALA  
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN  
Proposed to be Used  
KOLKATA  
education providing of training entertainment sporting and cultural activities
4437596  11/02/2020
SHUBHAM PRIYADARSHI
186, Subhash Colony, Shastri Nagar, Jaipur, Raj-302016
Sole Proprietor

Address for service in India/Attorney address:
ANKUR SHARMA
232, VAISHNAVI MARG, AMAR NAGAR C, NEAR SANSKAR SCHOOL, VAISHALI NAGAR-302012, Jaipur, RJ

Proposed to be Used
AHMEDABAD

Gymnasium, sports and Fitness club and allied services
HAPPY NOOK

4437940  11/02/2020

MANISHA VAKHARIA
B-106, GYANDEEP, 5TH CARTER ROAD, BORIVALI EAST, MUMBAI - 400066

INDIVIDUAL

Proposed to be Used

MUMBAI

Preschool & Playgroup
RATNAKAR KUMAR
trading as; WORLDWIDE CHANNEL
135, ARAM NAGAR PART 2, J.P. ROAD, SEVEN BUNGALOWS, ANDHERI (WEST), MUMBAI-400061

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4438222 12/02/2020

PANIKAVEETIL HAMZA SHEREEN
C2 BLDG OFFICE NO:15, FIRST FLOOR, BRAHMA ESTATE, NIBM ROAD, KONDHWA KHURD, PUNE 411048
Sole Proprietorship

Address for service in India/Agents address:
AZHAR ASSIM SHAIKH
Ashiyana Building, Kalas, Jadhav Wasti, Pune-411 015.

Proposed to be Used
MUMBAI

Education; providing of training;
4438351  12/02/2020
EMINENT BUSINESS SOLUTIONS
Plot No 144, Alfa Business Centre, 3rd Floor, Pande Layout, Khamla, Nagpur
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Proposed to be Used
MUMBAI
EDUCATION, PROVIDING TRAINING, SPORTING AND CULTURAL ACTIVITIES
BRUNIE

4438469   12/02/2020
MR. SURAJ ANIL CHITRE
103/1B, Shweta Residency Building, Next to Ramdev Park Road, Mira Road (East), Mira Bhayander, Thane-401 107
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Film production, Entertainment by film, Film distribution, Film editing
4438682   12/02/2020
OM EDUCATION TRUST
Clubhouse Groundfloor, Concorde Manhattans Apartments, Neeladri Road, Electronic City Phase 1, Bangalore - 560100, Karnataka, India
Trust
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Educational services
RAINSHINE ENTERTAINMENT PRIVATE LIMITED
12th Floor, Discovery of India, Nehru Center, Worli, Mumbai - 400018
Company incorporated under the Companies Act of 1957

Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005
Used Since :29/06/2018

MUMBAI
SERVICES HAVING THE BASIC AIM OF THE ENTERTAINMENT, AMUSEMENT OR RECREATION OF PEOPLE;
PRESENTATION OF WORKS OF VISUAL ART OR LITERATURE TO THE PUBLIC FOR CULTURAL OR EDUCATIONAL PURPOSES; RENTAL OF AUDIO EQUIPMENT; ARRANGING OF BEAUTY CONTESTS; CINEMA PRESENTATIONS/MOVIE THEATRE PRESENTATIONS; RENTAL OF CINEMATOGRAPHIC APPARATUS; CLUB SERVICES [ENTERTAINMENT OR EDUCATION]; COACHING [TRAINING]; ARRANGING AND CONDUCTING OF CONCERTS; DISC JOCKEY SERVICES; DISCOTHEQUE SERVICES; DUBBING; ENTERTAINER SERVICES; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; FILM PRODUCTION, OTHER THAN ADVERTISING FILMS; FILM DIRECTING, OTHER THAN ADVERTISING FILMS; FILM DISTRIBUTION; PROVIDING FILMS, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES; CONDUCTING FITNESS CLASSES; GAMBLING SERVICES; GAME SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK; GAMES EQUIPMENT RENTAL; KARAOKE SERVICES; OTHER THAN FOR ADVERTISING PURPOSES; LENDING LIBRARY SERVICES; RENTAL OF LIGHTING APPARATUS FOR THEATRICAL SETS OR TELEVISION STUDIOS; LIGHTING TECHNICIAN SERVICES FOR EVENTS; MICROFILMING; MOBILE LIBRARY SERVICES/BOOK-MOBILE SERVICES; MODELLING FOR ARTISTS; RENTAL OF MOTION PICTURES; MOVIE STUDIO SERVICES; PROVIDING MUSEUM FACILITIES [PRESENTATION, EXHIBITION]; MUSIC COMPOSITION SERVICES; PRODUCTION OF MUSIC; NEWS REPORTERS SERVICES; NIGHTCLUB SERVICES [ENTERTAINMENT]; NURSERY SCHOOLS; ONLINE PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS; PROVIDING ONLINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; ORCHESTRA SERVICES; ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT]; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; ORGANIZATION OF SPORTS COMPETITIONS; ORGANIZATION OF LOTTERIES; ORGANIZATION OF BALLS; ORGANIZATION OF SHOWS [IMPRESSIONARIO SERVICES]; ORGANIZATION OF FASHION SHOWS FOR ENTERTAINMENT PURPOSES; ORGANIZATION OF COSPLAY ENTERTAINMENT EVENTS; PARTY PLANNING [ENTERTAINMENT]; PRESENTATION OF CIRCUS PERFORMANCES; PRESENTATION OF LIVE PERFORMANCES; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; PUBLICATION OF BOOKS; RADIO ENTERTAINMENT; RENTAL OF RADIO AND TELEVISION SETS; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; RECORDING STUDIO SERVICES; PROVIDING RECREATION FACILITIES; RECREATION INFORMATION; RELIGIOUS EDUCATION; SADO INSTRUCTION [TEA CEREMONY INSTRUCTION]; SCREENPLAY WRITING; SCRIPTWRITING, OTHER THAN FOR ADVERTISING PURPOSES; ARRANGING AND CONDUCTING OF SEMINARS; RENTAL OF SHOW SCENERY; SIGN LANGUAGE INTERPRETATION; RENTAL OF SKIN DIVING EQUIPMENT; SONGWRITING; RENTAL OF SOUND RECORDINGS; SOUND ENGINEERING SERVICES FOR EVENTS; SPORT CAMP SERVICES; PROVIDING SPORTS FACILITIES; RENTAL OF SPORTS Equipment, EXCEPT VEHICLES; RENTAL OF SPORTS GROUNDS; RENTAL OF STADIUM FACILITIES; RENTAL OF STAGE SCENERY; SUBTITLING; ARRANGING AND CONDUCTING OF SYMPOSIUMS, TEACHING/EDUCATIONAL SERVICES/INSTRUCTION SERVICES; TELEVISION ENTERTAINMENT; PROVIDING TELEVISION PROGRAMMES, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES/PROVIDING TELEVISION PROGRAMS, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES; RENTAL OF TENNIS COURTS; THEATRE PRODUCTIONS; TICKET AGENCY SERVICES [ENTERTAINMENT]; TIMING OF SPORTS EVENTS; TOY RENTAL; TRAINING SERVICES PROVIDED VIA STIMULATORS; TRANSLATION; TUTORING; RENTAL OF VIDEO CASSETTE RECORDERS; RENTAL OF VIDEO CAMERAS/RENTAL OF CAMCORDERS; VIDEO EDITING SERVICES FOR EVENTS; VIDEOTAPE EDITING; RENTAL OF VIDEOTAPES; VIDEOTAPEING; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE].
4441205  14/02/2020
SAKSHI SONI TRADING AS M/S WESUMUP
39/2, Malharganj, Indore (M.P.) - 452002
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHES NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used

MUMBAI
Preparation of educational courses and examinations, Provision of educational information, Provision of information and preparation of progress reports relating to education and training, Arranging of educational courses, Arranging and conducting of educational courses, Preparation of educational courses and examinations, Consultancy services relating to education and training, Consultancy services relating to the education and training of management and of personnel, Providing information about online education, Provision of courses of instruction relating to personal time management, Preparation of training courses for young people in preparation for careers, Preparation of syllabuses, courses, study guides and examinations, Online education services, Providing online information about education, Providing temporary use of online non-downloadable educational materials, Radio services for the provision of educational revision.
MRS. JIJI PARAVATH VIJAYAN
M/s OAKSTREET EVENTS, 2ND FLOOR, OPP. DESHABHIMANI PRESS, DESHABHIMANI JUNCTION, KALOOR, ERNAKULAM- 682017, KERALA
individual

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since: 01/02/2020

CHENNAI
RESPECT OF EVENT MANAGEMENT, CONDUCTING FASHION EVENTS, ENTERTAINMENT, WEDDING CELEBRATIONS, PHOTOGRAPHY AND VIDEOGRAPHY, ORGANISING OF EXHIBITIONS.
GUilty

4442042    14/02/2020

DHARMATIC ENTERTAINMENT PRIVATE LIMITED

Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W), Mumbai - 400 053 , India

Body Incorporate

Address for service in India/Attorney address:

BANANAIP COUNSELS

BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

MUMBAI

Entertainment services related to cine-films and sound recordings; rental of cinema facilities; dubbing and editing of films; production of films, sound recordings, television and radio programs, theatre productions, live performances and shows; movie projectors and accessories (rental of), motion pictures (rental of), movie studio, movie theatre facilities, music hall; theatre productions
4443809 17/02/2020
RAJA MUKHERJEE proprietor of ROYAL MEDIA ENTERTAINMENT
G1 - 1008, SAROVA, SAMTA NAGAR, KANDIVALI EAST, MUMBAI - 400101
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education services, Entertainment services
RIVER VALLEY

Priority claimed from 05/03/2014; Application No. : UK00003045350 ;United Kingdom

2797315 26/08/2014

FOCAL IMAGE LIMITED
5 Giffard Court, Millbrook Close, Northampton, England NN5 5JF

SERVICES PROVIDER

Address for service in India/Attorney address:

CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007

Used Since :01/01/1994

DELHI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND COMPUTER SOFTWARE; GRAPHIC DESIGN; COMPUTER PROGRAMMING; DESIGN, DRAWING AND COMMISSIONED WRITING OF COMPUTER SOFTWARE; DEVELOPMENT OF INTERACTIVE MULTIMEDIA SOFTWARE; EDITING OF COMPUTER PROGRAMS; GRAPHIC DESIGN, DRAWING AND COMMISSIONED WRITING FOR THE COMPILATION OF WEB SITES AND WEB PAGES ON THE INTERNET; INSTALLATION, MAINTENANCE AND UPGRADING OF SOFTWARE; SOFTWARE AS A SERVICE; APPLICATION SERVICE PROVIDER SERVICES; DESIGN, CREATION, HOSTING AND MAINTENANCE OF WEBSITES FOR OTHERS; PROVIDING AN INTERNET WEBSITE PORTAL IN THE FIELD OF SOFTWARE DEVELOPMENT; SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION; WEB HOSTING SERVICES; RENTAL OF COMPUTERS AND COMPUTER HARDWARE; RENTAL OF COMPUTER PROGRAMS AND COMPUTER SOFTWARE; COMPUTER SOFTWARE TECHNICAL SUPPORT SERVICES; ADVISORY, CONSULTANCY AND INFORMATION SERVICES RELATING TO ALL THE AFORESAID SERVICES INCLUDED IN CLASS 42.
MANYAVAR
2851330  27/11/2014
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
FASHION DESIGN; DRESS DESIGNING SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
THANE ART FESTIVAL

2906925    22/02/2015
SAURABH SHIRISH PALAYE
201, SHRADDHA BUILDING, ABOVE SHRADDHA DEPOT STATION ROAD, KALWA (W), THANE-400605
SERVICE PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

To be associated with:
2890512, 2897808, 2906911

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3060516  21/09/2015
INAPPAD ADVERTISING INDIA PVT LTD
trading as ;inAppAd Advertising India Pvt Ltd
303, Mayuransh Elanza , Nr. Parekhs Hospital, Shamal Cross Roads, Ahmedabad - 380015, Gujarat, INDIA
Service provider
Body incorporates under company Act 2014
Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
510, ANAND MILAN COMPLEX, OPP. JAIN DERASAR, NEAR NAVRANGPURA BUS STOP, NAVRANGPURA, AHMEDABAD - 380 009
Used Since :09/09/2015
AHMEDABAD
PROVIDING SERVICE FOR SOFTWARE DEVELOPMENT AND MOBILE APPLICATION thereof including class 42
WINCOURSE ACADEMIC ENGINE

3060518   21/09/2015

DCS CERTIFICATIONS PVT LTD
trading as ;DCS CERTIFICATIONS PVT LTD
105, PRAKASH HOUSE, 4379/4B ANSARI ROAD, DARYA GANJ, NEW DELHI-110002.
THE SERVICE PROVIDER

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :27/08/2015

To be associated with:
3060509, 3060513

DELHI

SOFTWARE CONSULTANCY, SOFTWARE DEVELOPMENT, SOFTWARE RESEARCH, COMPUTER SOFTWARE CONSULTANCY SERVICES, TECHNICAL RESEARCH PROJECTS AND STUDIES PROVIDING INFORMATION RELATING TO TECHNOLOGICAL RESEARCH, RESEARCH AND CONSULTANCY SERVICES RELATING TO COMPUTER SOFTWARE RESEARCH, DEVELOPMENT, ANALYSIS AND CONSULTANCY SERVICES IN THE FIELD OF ENGINEERING PROVIDING SCIENTIFIC RESEARCH INFORMATION AND RESULTS FROM AN ON-LINE SEARCHABLE DATABASE, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3060509. MARK SHOULD BE READ AND USE AS A WHOLE..
3178222 08/02/2016
APOORVA OMKAR JOSHI
38/1, B SUVARNA REKHA SOCIETY, KARVE NAGAR, PUNE 411052, PUNE, INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Used Since: 28/09/2015
MUMBAI
ARCHITECTURE, ARCHITECTURAL CONSULTATION; CONSTRUCTION DRAFTING; INTERIOR DESIGN, DESIGN OF INTERIOR DECOR GRAPHIC ARTS DESIGN STYLING [INDUSTRIAL DESIGN]; COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN
3340101   17/08/2016
PIYUSH MAKKAR
trading as ;M/s Saisoftlabs
22 Model Colony, Near Pyara Chowk, Yamuna Nagar Haryana 135001
Service Provider
Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18,GURGAON, Haryana 122002
Used Since :01/07/2016
DELHI
SOFTWARE DEVELOPMENT WEBSITE DEVELOPMENT MOBILE APP DEVELOPMENT SEO/SMO DIGITAL MARKETING
HERBAL POWERVITA

3445639  30/12/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
SERVICE PROVIDER

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/04/2014

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES, TECHNICAL DESIGN CONSULTANCY ENERGY AND POWER SERVICES, RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3467658    27/01/2017  
SAVANTMINDS TECHNOLOGIES LLP  
trading as ;SAVANTMINDS TECHNOLOGIES LLP  
320, STREET NO. 1, DASHMESH NAGAR, PATIALA  
Designing, developing, supporting and maintaining Computer Software.  

Address for service in India/Attorney address:  
HARJOT SINGH  
2040, RAJBAHA ROAD, PATIALA  
Used Since :17/01/2017  

DELHI  
offering comprehensive computer services to Large, Medium and Small business enterprises and all entrepreneurs in India and abroad in all fields of computer activities including system database and software development, installing and managing computer centre, offering various computer courses and body shopping to provide development of management information system, comprehensive data entry and data conversion services, offshore data processing, imaging transcription services and other related activities to all business houses in India and Abroad.
3482674    14/02/2017

RELIANCE BROADCAST NETWORK LIMITED
401, 4TH FLOOR, INFINITI MALL, LINK ROAD, OSHIWARA, ANDHERI (WEST), MUMBAI-400053
Merchant and service provider
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Used Since :24/09/2006

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3491916    27/02/2017
MR. PARAS NATH
MR. NAGENDRA GUPTA
trading as ;CBO INFOTECH
B-141, IST FLOOR, RAMA PARK, NEAR METRO PILAR NO. 764, DWARKA MOR METRO STATION, UTTAM NAGAR, NEW DELHI-110059.
SERVICE PROVIDER
Used Since :01/04/2009
DELHI
SERVICE PROVIDER OF CONTROL BUSINESS ONLINE ERP FOR PHARMACEUTICAL COMPANIES.
3492439    23/02/2017
MRS. SONI S. MIRCHANDANI, D/O LATE MR. BHAGWAN MALANI
F-166, Malcha Marg, New Delhi – 110021
SERVICE PROVIDERS

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001

Used Since :26/05/2015

To be associated with:
3492431

DELHI
Development of algorithms and software for facilitating loan procurement activities between banks and individuals, including companies, firms or any other entity, Hosting of databases through interactive websites

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3492431.
3541634  04/05/2017
DOUBLEYOU PTE. LTD.
10 JALAN BESAR, #10-02 SIM LIM TOWER, SINGAPORE-208787
SERVICE PROVIDER
Used Since : 15/12/2016
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
WOO ACADEMY

3541636  04/05/2017

DOUBLEYOU PTE. LTD.
10 JALAN BESAR, #10-02 SIM LIM TOWER, SINGAPORE-208787
SERVICE PROVIDER
Used Since :15/12/2016

DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
OGMA
3549404  15/05/2017
ARYABHATTA TUTORIALS PVT. LTD.
SCO-101, PHASE-I, URBAN ESTATE, DUGRI, NEAR LIC BLDG., LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2013

DELHI
Providing Search Engine for obtaining data on a Global Computer Network; Interactive hosting services which allow the users to publish and share their own content and images relating to Pre-recorded Audio & Video D.V.D’S & CD’S of Lectures relating to Medical & Engineering Entrance Exams & Talk shows held at the Tuition centers & Professional Studios & Preparatory Tests of Medical & Engineering Entrance Exams.
ESEC FORTE

3640837  22/09/2017

ESEC FORTE TECHNOLOGIES PRIVATE LIMITED
A-2/10, A-2 BLOCK ROHINI SECTOR 5 NEW DELHI 110085 INDIA

Body Incorporate

Address for service in India/Attorney address:
CS TANYA GROVER
8, NALA MARKET, WEST PATEL NAGAR NEW DELHI-110008

Used Since :31/01/2011

DELHI

INFORMATION TECHNOLOGY CONSULTATION, INFORMATION SERVICES RELATING TO INFORMATION TECHNOLOGY, CONSULTANCY SERVICES RELATING TO INFORMATION TECHNOLOGY, CONSULTANCY & INFORMATION SERVICES RELATING TO INFORMATION TECHNOLOGY, COMPUTER AND INFORMATION TECHNOLOGY CONSULTANCY SERVICES ENGINEERING SERVICES RELATING TO INFORMATION TECHNOLOGY INFORMATION TECHNOLOGY CONSULTING, SERVICES FOR THE PROVISION OF TECHNOLOGICAL INFORMATION PROVISION OF INFORMATION RELATING TO TECHNOLOGICAL RESEARCH, OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY VIA WEBSITE, COMPUTER & TECHNOLOGY SERVICES FOR SECURING PERSONAL & FINANCIAL INFORMATION, DEVELOPMENT OF COMPUTER SOFTWARE APPLICATION SOLUTION, DEVELOPMENT SERVICES RELATING TO COMPUTER SOFTWARE APPLICATION SOLUTIONS, COMPUTER SOFTWARE DEVELOPMENT IN THE FIELD OF MOBILE APPLICATION, DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS, DESIGN & DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR INDUSTRIAL APPLICATIONS, PRODUCT RESEARCH AND DEVELOPMENT SERVICES, PRODUCT DESIGN AND DEVELOPMENT IN THE FIELD OF INFORMATION TECHNOLOGY, PRODUCT DEVELOPMENT, NEW PRODUCT DEVELOPMENT SERVICES PRODUCT DEVELOPMENT CONSULTATION, PRODUCT DEVELOPMENT FOR OTHERS, ANALYSIS OF PRODUCT DEVELOPMENT, EVALUATION OF PRODUCT DEVELOPMENT, RESEARCH AND DEVELOPMENT OF NEW PRODUCT, DESIGN AND DEVELOPMENT OF NEW PRODUCTS, PRODUCT DESIGN AND DEVELOPMENT SERVICES
3642393    23/09/2017
STORMCLOUD TECHNOLOGIES PRIVATE LIMITED
301, Surya Residency, Pan Card Club Road, Near Krishna Medical, Baner, Pune -411045
A Company Incorporated under Companies Act, 2013

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used

MUMBAI
Scientific & Technological Services & Research & Design relating thereto; Industrial Analysis & Research Services; Design & Development of Software; Application Service Provider featuring Software to facilitate creating, editing, uploading, downloading, accessing, viewing, streaming, posting, displaying, tagging, blogging, linking, sharing, transmitting or otherwise providing data, messages, graphics, images, photographs, self-images, videos, location and other digital & electronic content via computers, mobile phones, internet & other communication networks; Providing a mobile application dedicated to self-images & to identify user location; Computer services, namely, creating an online community for registered users to engage in social networking and creating virtual communities for users to participate in discussions, get feedback from their peers and engage in social, business and community networking; Providing an online network service that enables users to transfer and share personal identity & location. Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting, sending and receiving electronic messages.
PANERO

3680048  16/11/2017

PARMOD KUMAR TRADING AS HEMANT TEXTILE COMPANY
SCO 14, WHOLESALE TEXTILE MARKET, AGGARSAIN CHOWK, AMBALA CITY-134003 (HARYANA)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2012

DELHI

Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting.
CREATIVITY ON DISPLAY
Priority claimed from 26/05/2017; Application No. : 87/465,382 ;United States of America
3685257    23/11/2017
E INK CORPORATION
1000 Technology Park Drive, Billerica, MA 01821-4165, United States of America
A corporation of the State of Delaware, United States of America
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Development and implementation of software, hardware and technology solutions for the purpose of productization of electronic components and electronic systems; Product development; Product development consultation; Product development for others; Product research and development; Design and development of multimedia products
MARK SHOULD BE READ AND USE AS A WHOLE.
MARUTI SUZUKI STREAM
3692914  02/12/2017
MARUTI SUZUKI INDIA LIMITED (MSIL)
Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
To be associated with:
3685565

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3707631    20/12/2017
SANCHIT SAHNI
HNO 1-A, VIJAY NAGAR, JALANDHAR-1 JALANDHAR CITY PUNJAB 144001
PROPRIETORSHIP
Address for service in India/Attorney address:
GURVINDER SINGH
SN - 34C, SHASTRI NAGAR, BACKSIDE HOTEL DOWNTOWN, NAKODAR ROAD, JALANDHAR CITY - 144001
Used Since :01/04/2017
DELHI
COMPUTER SOFTWARE,WEB DESIGN
EUREKA THERAPEUTICS

3712509    27/12/2017
EUREKA THERAPEUTICS, INC.
5858 Horton Street, Suite 370, Emeryville, CA 94608, United States of America
A Company incorporated under the laws of United States of America

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used

DELHI
medical research; medical and scientific research in the field of oncology and immunology; medical and scientific research in the field of immunotherapy and antibodies; medical research services in the field of cancer; scientific research; contract research services, namely, medical, pharmaceutical, and scientific research for others; biological research; biotechnology research; biomedical research services; pharmaceutical research and development; scientific and technological services and research and design relating thereto; industrial analysis and research services in class 42
Axis Archi

3716490  01/01/2018

AXIS ARCHI
36/15, 2nd Floor, Skoda building, Sapru Marg, Lucknow - 226 001
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
DELHI
Architectural, Interior & Exterior, Engineering Landscape Architectural Design Services
SAVANNA
Priority claimed from 17/07/2017; Application No.: 87531424; United States of America
3728029   16/01/2018
ZEBRA TECHNOLOGIES CORPORATION
3 Overlook Point, Lincolnshire, Illinois 60069, United States of America
Service provider
a Delaware Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since: 26/09/2017
DELHI
Software as a service for data management and analysis; platform as a service for application development
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
a Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto, industrial analysis and research services, design and development of computer hardware and software; computer services; hosting operating systems and computer applications through the internet; providing a virtual computing environment accessible via the internet; rental of computing and data storage facilities of variable capacity; providing software, non-downloadable, accessible over a global computer network, for managing computer applications; constructing an internet platform for electronic commerce; designing, managing and monitoring on-line forums for discussion; creating electronically stored web pages for on-line services and the internet; data warehousing, elaboration and maintenance of web sites for third parties; managing web sites for others; rental of web servers; web site maintenance, creation and hosting services; application service provider, namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases in the fields of ecommerce, online payments, order queuing, website design, data storage, shared computing
capacity scaling, messaging services and calculation of website ranking based on user traffic; computer programming; consultancy services relating to multimedia applications management, presentation and control; computer programming; hardware, software and computer system design; editing, updating, maintenance and support services for software and computer systems; computer services relating to multimedia applications management, presentation and control, research, database management, facilities management and outsourcing; computer services, namely hosting an online database featuring a wide range of general interest information via the internet; computer services, namely, providing search engines for obtaining general interest information; hosting an interactive database for transmission of messages among computer users and subscribers concerning books, movies, motion pictures, television programs, games, toys, sporting goods, electronics, multimedia presentations, and other household and consumer goods software that utilizes customized recommendations of software applications based on user preferences; monitoring of computerized data and computer systems and networks for security purposes; hosting, scaling and maintaining online databases for others; cloud computing featuring software for use in database management; cloud hosting of electronic databases; application service provider (ASP) services; platform as a service (P AAS) services; software as a service (SAAS) services; computer services, namely, providing database servers of variable capacity to others; providing a website featuring non-downloadable software for database management; computer services, namely remote hosting of operating systems and computer applications; providing hosted operating systems and computer applications through the internet; rental of computing and data storage facilities of variable capacity; providing, developing and designing software, non-downloadable, accessible over a global computer network, for managing computer applications; constructing an internet platform for electronic commerce; designing, managing and monitoring online forums for discussion; creating electronically stored web pages for online services and the internet; data warehousing, elaboration and maintenance of web sites for third parties; managing web sites for others; rental of web servers; web site maintenance, creation and hosting services; application service provider, namely, providing, hosting, managing, developing and maintaining applications, software, websites and databases in the fields of ecommerce, online payments, order queuing, website design, data storage, shared computing capacity scaling, messaging services and calculation of web site ranking based on user traffic; hosting a website that gives users the ability to review various print, photographic, graphic image, and audio content and utilize a custom template to provide input, likes, dislikes, edits, changes, modifications, opinions, suggestions, and comments and engage in social, business and community networking; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, and engage in social networking; research and testing via the internet or other computer or communications networks; computer software installation and software, computer peripherals, computer hardware, geology, engineering, architecture, medical research, and product purchases on the internet; providing temporary use of non-downloadable software applications for accessing streaming audio files, games, social networks, text files and multimedia files; design and development of computer game software; providing temporary use of on-line non-downloadable software development tools for the design and development of electronic games; providing temporary use of on-line non-downloadable software and applications for accessing streaming audio files, games, social networks, text files and multimedia files; design and development of computer game software; providing temporary use of on-line non-downloadable software development tools for the design and development of electronic games; providing temporary use of on-line non-downloadable software and applications for accessing streaming audio files, games, social networks, text files and multimedia files; technical support services, namely, troubleshooting of computer games problems; providing non-downloadable software applications; providing temporary use of on-line non-downloadable cloud computing software for use in electronic storage of data; computer software development in the field of mobile applications; application service provider, namely, hosting, managing, developing, and maintaining applications, software, and web sites, in the fields of personal productivity, wireless communication, mobile; provision of information, consultancy and advisory services relating to the aforesaid; creating an on-line community for registered users to participate in discussions, get feedback from their peers, form virtual communities; monitoring of data and computer systems and networks for security purposes.
3762257   23/02/2018
SMARTITES INFOSOLUTIONS PRIVATE LIMITED
FLAT NO: 6, 2ND FLR, JAGMOHAN MANSIO POCHKHANWALA ROAD, SLEATER ROAD, GRANT ROAD, MUMBAI - 400007
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
IT programming services, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
INNOVATION ROOTS
3795326  03/04/2018
INNOVATION ROOTS SOFTECH PRIVATE LIMITED
43, VAN MARG RAIDAS WARD, SEONI MALWA HOSHANGABAD MP 461221
Private Limited Company
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
MUMBAI
Information technology [IT] consulting, Technological advisory services, Computer program advisory services, Computer consultancy and advisory services, Information technology consultation, Science and technology services, Information technology support services
Prefme
3815409    24/04/2018
MOHIT JAIN
Hukmakhedi, Behind Ishwari Garden, Rajendra Nagar, A.B. Road, Indore (M.P.) Pin-452012
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Website design, Website development, Website maintenance, Creating websites, Hosting web sites, Design of websites, Maintenance of websites, Web site development software, Programming of web pages, Web site design consultancy, Updating of web sites, Maintenance of websites.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3087640..
SUPERPOSITION

3833666   15/05/2018
SUPERPOSITION TECHNOLOGIES PRIVATE LIMITED
6/8, Crescent Avenue, Gandhi Nagar, Adyar, Chennai - 600020, Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/05/2018

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
SOFTWARE AS A SERVICE [SAAS]
3948844  18/09/2018
SK DESIGNS
VADAKKETHALAKKAL,PARAMBIKULANGARA,KODUNGALLUR METHALA ,THRISSUR 680669
THE TRADE MARKS ACT ,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services;
Design and development of computer hardware and software
3950942  20/09/2018

MOHAMMED AYUB ABDUL QAYYUM,
ROOM NO. 21, 1st FLOOR 98, FATIMA MANZIL, SUKHLAJI, STREET MUMBAI, CENTRAL, MUMBAI, MAHARASHTRA - 400008

An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

MUMBAI

Interior design, Interior decoration consultation, Interior architectural services, Civil engineering drawing services, Planning and layout design services
CRM THREAD

4045158  03/01/2019
SENSYS TECHNOLOGIES PVT. LTD
904/905906, CORPORATE ANNEX, SONAWALA ROAD, GOREGOAN EAST, MUMBAI
SINGLE FIRM

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushnikar Society, Jogeshwari (W), Mumbai-400102
Used Since: 01/10/2017

MUMBAI
Software Customization Services, Providing Online Non-Downloadable Software for use in Enterprise Resource Planning.
4053781  11/01/2019

SHUBHAM CHANDRABHAN GAVHANE
Apartment No. 203, Royal Orchid, Katraj Bypass, Near Podar International School, Ambegaon, Pune, Maharashtra, 411046
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :16/03/2016

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING, SOFTWARE AS A SERVICE [SAAS]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Smart School except substantial shown on label.
Trade Marks Journal No: 1945 , 16/03/2020 Class 42

4057486 15/01/2019
SKROMAN SWITCHES PRIVATE LIMITED
3rd Floor, Phase 2, Navale IT Zone, Near Navale Bridge, Behind Union Bank, Narhe, Pune 411041
Small Entity

Address for service in India/Agents address:
RUTUJA PRADEEP KULKARNI
1-1, 504, Amrut Ganga, Manibaug, Near Fun Time Mall, Shinhgad, Pune-411051

Proposed to be Used
Mumbai
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; creating and maintaining web sites for others; computer programming; computer system analysis; computer system design; computer software consultancy, services being included in Class 42. computer software design 420240 creating and designing website-based indexes of information for others [information technology services];

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.S except substantial shown on label.
CityCash

4058682 16/01/2019
TAP SMART DATA INFORMATION SERVICES PRIVATE LIMITED
1ST FLOOR, 104, T2 ASHMORE EMERALD ISLE, SAKI VIHAR ROAD, NEAR L&T GATE NO. 5, POWAI MUMBAI MH 400076
Private Limited Company

Address for service in India/Agents address:
ANSHUL BHATT
ANSHUL BHATT & ASSOCIATES, 57, POPULAR ARCADE, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD(E), MUMBAI-400004.

Used Since :03/01/2017

MUMBAI

Online and Offline Payments and Wallet Technology services included in Class 42
OYU
4079432 06/02/2019
M/S. SHRI MAA MARKETING PVT. LTD.
F-1/B, BEHIND SARGAM TALKIES, RADHA KRISHNA COMPLEX ZONE-II, M.P. NAGAR, BHOPAL-462011 (M.P.)
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
MISS. SFURTI NAGARE
Flat No. 1, Senhal Appt, Opp. Old Saluke Classes, Ramwadi, Panchavati, Nashik - 422003
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Interior Designer Services.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
PRATHAM SOFTWARE

4091325  18/02/2019
PRATHAM SOFTWARE PRIVATE LIMITED
G-1, 265-266, RIICO Industrial Area, EPIP, Sitapura, Jaipur-302022 Rajasthan
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :10/08/2004

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, outsource service providers in the field of information technology consultancy, engineering design, business process outsourcing in class 42.
4099770  26/02/2019
A MONEY TREE
1, C2-SNEH, KHIRA NAGAR, S.V.ROAD, SANTACRUZ WEST, MUMBAI- 400054
A INDIAN NATIONAL
Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD SAFE INDIA APPEARING ON MARK.
4101306  27/02/2019
VIJAY SONI
H. No. 2/81, Shivaji Nagar, RHB, Dungarpur, Rajasthan-314001
Individual
Address for service in India/Attorney address:
PRIYA JAIN
H-2697, Sector-49, Sainik Colony, Faridabad, Haryana
Proposed to be Used
AHMEDABAD
Computer graphics, designs, animation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words CREATING & CREATIVE.
411118  08/03/2019
ALIF MANAGEMENT SERVICES PRIVATE LIMITED
45, 4TH MARINE STREET, 1ST FLOOR, DHOBITALAO, MUMBAI-400002
Used Since :16/08/2007
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
Proposed to be Used

MUMBAI

PROVISION OF SEARCH ENGINE; COMPUTER SERVICES, NAMELY, REMOTE HOSTING OF OPERATING SYSTEMS AND COMPUTER APPLICATIONS; COMPUTER PROGRAMMING; CONSULTANCY SERVICES RELATING TO MULTIMEDIA APPLICATIONS MANAGEMENT, PRESENTATION AND CONTROL; HARDWARE, SOFTWARE AND COMPUTER SYSTEM DESIGN; EDITING, UPDATING, MAINTENANCE AND SUPPORT SERVICES FOR SOFTWARE AND COMPUTER SYSTEMS; COMPUTER SERVICES RELATING TO MULTIMEDIA APPLICATIONS MANAGEMENT, PRESENTATION AND CONTROL, RESEARCH, DATABASE MANAGEMENT, FACILITIES MANAGEMENT AND OUTSOURCING; COMPUTER SERVICES, NAMELY, HOSTING AN ONLINE DATABASE FEATURING A WIDE RANGE OF GENERAL INTEREST INFORMATION VIA THE INTERNET; COMPUTER SERVICES, NAMELY, PROVIDING SEARCH ENGINES FOR OBTAINING GENERAL INTEREST INFORMATION; HOSTING AN INTERACTIVE DATABASE FOR TRANSMISSION OF MESSAGES AMONG COMPUTER USERS AND SUBSCRIBERS CONCERNING BOOKS, MOVIES, MOTION PICTURES, TELEVISION PROGRAMS, GAMES, TOYS, SPORTING GOODS, ELECTRONICS, MULTIMEDIA PRESENTATIONS, AND OTHER HOUSEHOLD AND CONSUMER GOODS, PRODUCT REVIEWS AND PURCHASE INFORMATION ON THE INTERNET; PROVIDING ON-LINE NON-DOWNLOADABLE INTERNET BROWSER SOFTWARE; PROVIDING NON-DOWNLOADABLE MOBILE COMMUNICATIONS DEVICE SOFTWARE FOR ENHANCING MOBILE ACCESS TO THE INTERNET VIA COMPUTERS, MOBILE COMPUTERS, AND MOBILE COMMUNICATIONS DEVICES; TECHNICAL SUPPORT, NAMELY, TROUBLESHOOTING OF COMPUTER HARDWARE AND SOFTWARE PROBLEMS AND MOBILE COMPUTER AND MOBILE COMMUNICATIONS DEVICE HARDWARE AND SOFTWARE PROBLEMS; COMPUTER HARDWARE AND SOFTWARE CONSULTATION AND DESIGN; COMPUTER SOFTWARE DESIGN FOR OTHERS; MOBILE COMPUTER AND MOBILE COMMUNICATIONS DEVICE HARDWARE AND SOFTWARE CONSULTATION AND DESIGN; MOBILE COMPUTER SOFTWARE DESIGN AND DESIGN; MOBILE COMPUTER SOFTWARE AND MOBILE COMMUNICATIONS DEVICE SOFTWARE DESIGN FOR OTHERS; HOSTING OF THIRD PARTY CONTENT, PHOTOS, TEXT, DATA, IMAGES, WEB SITES AND OTHER ELECTRONIC WORKS; PROVIDING SEARCH PLATFORMS TO ALLOW USERS TO REQUEST AND RECEIVE PHOTOS, TEXT, DATA, IMAGES AND ELECTRONIC WORKS; INTERACTIVE HOSTING SERVICES WHICH ALLOW USERS TO PUBLISH AND SHARE THEIR OWN PHOTOS, TEXT, DATA, IMAGES ONLINE; MAINTENANCE AND UPDATING OF SOFTWARE RELATING TO COMPUTER, INTERNET AND PASSWORD SECURITY AND PREVENTION OF COMPUTER, INTERNET AND PASSWORD RISKS; COMPUTER SOFTWARE INSTALLATION AND MAINTENANCE; PROVIDING A WEBSITE FEATURING TECHNICAL INFORMATION RELATING TO COMPUTER SOFTWARE AND HARDWARE; COMPUTER CONSULTING; COMPUTER PROGRAMMING; DOCUMENT DATA TRANSFER FROM ONE COMPUTER FORMAT TO ANOTHER; HOSTING OF DIGITAL CONTENT ON GLOBAL COMPUTER NETWORKS, WIRELESS NETWORKS, AND ELECTRONIC COMMUNICATIONS NETWORKS; PROVIDING SEARCH PLATFORMS TO ALLOW USERS TO REQUEST AND RECEIVE, CONTENT, TEXT, VISUAL WORKS, AUDIO WORKS, AUDIOVISUAL WORKS, LITERARY WORKS, DATA, FILES, DOCUMENTS AND ELECTRONIC WORKS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE COMPUTER SOFTWARE AND ONLINE FACILITIES TO ENABLE USERS TO ACCESS AND DOWNLOAD COMPUTER SOFTWARE; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE COMPUTER SOFTWARE THAT GENERATES CUSTOMIZED RECOMMENDATIONS OF SOFTWARE APPLICATIONS BASED ON USER
PREFERENCES; MONITORING OF COMPUTERIZED DATA AND COMPUTER SYSTEMS AND NETWORKS FOR SECURITY PURPOSES; HOSTING, SCALING AND MAINTAINING ONLINE DATABASES FOR OTHERS; CLOUD COMPUTING FEATURING SOFTWARE FOR USE IN DATABASE MANAGEMENT; CLOUD HOSTING OF ELECTRONIC DATABASES; APPLICATION SERVICE PROVIDER FEATURING SOFTWARE FOR USE IN DATABASE MANAGEMENT; PLATFORM AS A SERVICE FEATURED COMPUTER SOFTWARE PLATFORMS FOR USE IN DATABASE MANAGEMENT; SOFTWARE AS A SERVICE FOR ACCESSING, MONITORING, TRACKING, SEARCHING, SAVING, AND SHARING INFORMATION ON TOPICS OF GENERAL INTEREST; SOFTWARE AS A SERVICE FOR PERSONAL INFORMATION MANAGEMENT, AND FOR ACCESSING, BROWSING, AND SEARCHING ONLINE DATABASES, AUDIO AND MULTIMEDIA CONTENT, GAMES, CONTENT OF APPLICATIONS, SOFTWARE APPLICATION MARKETPLACES, PROGRAM LISTINGS AND GUIDES, AND VIDEO ON DEMAND; SOFTWARE AS A SERVICE ENABLING AUDIO AND MULTIMEDIA FILES TO BE DOWNLOADED TO AND ACCESSED ON A COMPUTER OR OTHER PORTABLE CONSUMER ELECTRONIC DEVICE; SOFTWARE AS A SERVICE FOR MOBILE DEVICES THAT ALLOWS THE USER TO SEARCH THE DEVICES CONTENT FOR INFORMATION, CONTACTS, AND APPLICATIONS; SOFTWARE AS A SERVICE FOR CREATING INDEXES OF INFORMATION, INDEXES OF WEB SITES, AND INDEXES OF OTHER INFORMATION RESOURCES; SOFTWARE AS A SERVICE FOR VOICE COMMAND AND RECOGNITION; SOFTWARE AS A SERVICE FOR CONTROLLING SMART AUDIO SPEAKERS; SOFTWARE AS A SERVICE FEATURING SOFTWARE FOR USE IN CONNECTION WITH DIGITAL CONTENT SUBSCRIPTION SERVICE PROVIDING SEARCH PLATFORMS TO ALLOW USERS TO REQUEST AND RECEIVE DIGITAL MEDIA CONTENT, APPLICATION; SOFTWARE AS A SERVICE FEATURING SOFTWARE FOR CREATING, AUTHORING, DISTRIBUTING, DOWNLOADING, TRANSMITTING, RECEIVING, PLAYING, EDITING, EXTRACTING, ENCODING, DECODING, DISPLAYING, StORING AND ORGANIZING AUDIO AND MULTIMEDIA CONTENT; SOFTWARE AS A SERVICE FEATURING SOFTWARE FOR VOICE COMMAND AND RECOGNITION SOFTWARE, SPEECH TO TEXT CONVERSION SOFTWARE, VOICE-ENABLED SOFTWARE APPLICATIONS, PERSONAL INFORMATION MANAGEMENT AND FOR ACCESSING, BROWSING, AND SEARCHING ONLINE DATABASES, AUDIO, VIDEO, AND MULTIMEDIA CONTENT, GAMES, SOFTWARE APPLICATIONS, SOFTWARE APPLICATION MARKETPLACES, PROGRAM LISTINGS AND GUIDES, AND VIDEO ON DEMAND; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR ACCESSING STREAMING AUDIO AND VIDEO FILES, GAMES, SOCIAL NETWORKS, TEXT FILES AND MULTIMEDIA FILES; COMPUTER SERVICES, NAMELY, PROVIDING DATABASE SERVERS OF VARIABLE CAPACITY TO OTHERS; PROVIDING A WEB SITE FEATURING NON DOWNLOADABLE SOFTWARE FOR DATABASE MANAGEMENT; COMPUTER SERVICES, NAMELY, REMOTE HOSTING OF OPERATING SYSTEMS AND COMPUTER APPLICATIONS; PROVIDING HOSTED OPERATING SYSTEMS AND COMPUTER APPLICATIONS THROUGH THE INTERNET; RENTAL OF COMPUTING AND DATA STORAGE FACILITIES OF VARIABLE CAPACITY; PROVIDING, DEVELOPING AND DESIGNING SOFTWARE, NON-DOWNLOADABLE, ACCESSIBLE OVER A GLOBAL COMPUTER NETWORK, FOR MANAGING COMPUTER APPLICATIONS; CONSTRUCTING AN INTERNET PLATFORM FOR ELECTRONIC COMMERCE; DESIGNING, MANAGING AND MONITORING ONLINE FORUMS FOR DISCUSSION; CREATING ELECTRONICALLY STORED WEB PAGES FOR ONLINE SERVICES AND THE INTERNET; DATA WAREHOUSING, ELABORATION AND MAINTENANCE OF WEB SITES FOR THIRD PARTIES; MANAGING WEB SITES FOR OTHERS; RENTAL OF WEB SERVERS; WEB SITE MAINTENANCE, CREATION AND HOSTING SERVICES; APPLICATION SERVICE PROVIDER, NAMELY, PROVIDING, HOSTING, MANAGING, DEVELOPING AND MAINTAINING APPLICATIONS, SOFTWARE, WEBSITES AND DATABASES IN THE FIELDS OF ECOMMERCE, ONLINE PAYMENTS, ORDER QUEUING, WEBSITE DESIGN, DATA STORAGE, SHARED COMPUTING CAPACITY SCALING, MESSAGING SERVICES AND CALCULATION OF WEB SITE RANKING BASED ON USER TRAFFIC; HOSTING A WEBSITE THAT GIVES USERS THE ABILITY TO REVIEW VARIOUS PRINT, PHOTOGRAPHIC, GRAPHIC IMAGE, AND AUDIO CONTENT AND UTILIZE A CUSTOM TEMPLATE TO PROVIDE INPUT, LIKES, DISLIKES, EDITS, CHANGES, MODIFICATIONS, OPINIONS, SUGGESTIONS, AND COMMENTS AND ENGAGE IN SOCIAL, BUSINESS AND COMMUNITY NETWORKING; COMPUTER SERVICES, NAMELY, CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, GET FEEDBACK FROM THEIR PEERS, FORM VIRTUAL COMMUNITIES, AND ENGAGE IN SOCIAL NETWORKING; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR ACCESSING STREAMING AUDIO FILES, GAMES, SOCIAL NETWORKS, TEXT FILES AND MULTIMEDIA FILES; DESIGN AND DEVELOPMENT OF COMPUTER GAME SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE DEVELOPMENT TOOLS FOR THE DESIGN AND DEVELOPMENT OF ELECTRONIC GAMES; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR ACCESSING STREAMING AUDIO FILES, GAMES, SOCIAL NETWORKS, TEXT FILES AND MULTIMEDIA FILES; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING OF COMPUTER GAME SOFTWARE PROBLEMS; PROVIDING NON-DOWNLOADABLE SOFTWARE APPLICATIONS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE CLOUD COMPUTING SOFTWARE FOR USE IN ELECTRONIC STORAGE OF DATA; COMPUTER SOFTWARE DEVELOPMENT IN THE FIELD OF MOBILE APPLICATIONS; APPLICATION SERVICE PROVIDER, NAMELY, HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, AND WEB SITES, IN THE FIELDS OF PERSONAL PRODUCTIVITY, WIRELESS COMMUNICATION, MOBILE; PROVISION OF INFORMATION, CONSULTANCY AND ADVISORY SERVICES RELATING TO THE AFORESAID.
uQuery

4123797  20/03/2019
LINTEL TECHNOLOGIES PVT LTD.
507, ASHWAMEGH ELEGANCE-2, BESIDE CENTRAL MALL, AMBAWADI CIRCLE, AMBAWADI, AHMEDABAD.
GUJARAT, INDIA

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisbridge, Ahmedabad. 380006

Used Since: 20/12/2007

AHMEDABAD
Scientific And Technological Services And Research And Design Relating Thereto; Industrial Analysis And Research Services; Design And Development Of Computer Hardware And Software

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the word QUERY.
SALTECH DESIGN LABS PVT. LTD.
C/O. LALTAPRASAD SHUKLA, SURVEY NO. 281, NITYANAND SOCIETY, AMBAKHAD, KHAMBHAT, ANAND – 388 620, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 21/06/2018

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF INDUSTRIAL MACHINERY. RESEARCH SERVICES. DESIGN AND DEVELOPMENT OF INDUSTRIAL MACHINERY.

restriction of services for providing in the state of GUJARAT only.
OYO LIFE

4159346   26/04/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :25/02/2019

AHMEDABAD

Computer services, namely, hosting online web facilities for hotel bookings, travel bookings and holiday bookings; software as a service (SAAS) featuring software embedded in a website or a mobile application used in the field of hospitality; website featuring a media aggregator relating to travel and travel tour services; design and development of digital media platform, technologies and innovations in the field of hospitality, travel and tourism; websites featuring information relating to hotels, vacation stays and other temporary accommodation.
NUMBER THEORY SOFTWARE PRIVATE LIMITED trading as "NUMBER THEORY SOFTWARE PRIVATE LIMITED"
BLK-D-10, PKT-8, G/F, SEC-23B, DWARKA, NEW DELHI-110077, INDIA
SERVICES
Used Since :08/01/2016
DELHI
CREATING, DESIGNING, MAINTAINING, UPDATING, AND HOSTING OF COMPUTER SOFTWARE AND SOFTWARE APPLICATIONS.
4215233  24/06/2019
KALEO TECHNOLOGY SOLUTIONS PRIVATE LIMITED
NO 22, DITPL, SW-51, PHASE II, KIADB INDUSTRIAL AREA, DODDABALLAPUR – 561203, KARNATAKA, INDIA
Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
HIGH QUALITY AND RELIABLE LIFE CYCLE SUPPORT TO ENGINEERING SYSTEMS ACROSS CUSTOMER SEGMENTS.
S VENUGOPALAN NAIR
trading as SIGNATURE DESIGN SOLUTIONS
RAMPRASADAM, LAYAM ROAD, TRIPUNITHURA-682301, KERALA, INDIA.
SERVICES PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :04/02/2013
CHENNAI
INTERIOR DESIGN, INTERIOR DECORATING DESIGN, DESIGN SERVICES, FURNITURE DESIGN, SHOP DESIGN, DESIGN PLANNING, HOUSE DESIGN, ENGINEERING DESIGN.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4220517    29/06/2019
M/S GOWELL COMMUNICATIONS PRIVATE LIMITED
# Plot No. 92, 3-6-69/B/13, Avanthi Nagar Basheer Bagh,, Hyderabad Telangana- 500029 . , India,
Private Limited

Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhiguda-500027,Hyderabad

Proposed to be Used

CHENNAI

Computer system development,Computer system design services,Consultancy services in the field of design, selection,
implementation and use of computer hardware and software systems

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO ANDHRA AND TELANGANA..
4224128  03/07/2019

ZOHO CORPORATION PVT LTD
trading as ;ZOHO CORPORATION PVT LTD
ESTANCIA IT PARK, VALLANCHERY VILLAGE, GUDUVANCHERY, KANCHIPURAM-603202
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
DEVILN AND J.ZACKARIA
AKASH GANAGA E-3, III FLOOR, NO.1, FIRST MAIN ROAD, GANGA NAGAR, KODAMBKKAM,CHENNAI-600024
Used Since :10/09/2014

CHENNAI

FOR PROVIDING TEMPORARY USE OF ONLINE NON DOWNLOADABLE SOFTWARE THAT PROVIDES INFORMATION
ABOUT WEBSITE VISITORS THROUGH REAL TIME SALES INTELLIGENCE, ANALYSES WEBSITE VISITORS BEHAVIOUR
TO OBTAIN INSIGHTS REGARDING VISITORS IN REAL TIME AND INTERACT WITH VISITORS IN REAL TIME USING
INTELLIGENT TRIGGERS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
IDFC FIRST BANK LIMITED
KRM Tower, 7th Floor, No.1 Harrington Road, Chetpet, Chennai 600 031, India
A Public Company incorporated on 21st October 2014 under the Companies Act, 2013

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
CHENNAI

Industrial analysis & research services; scientific & technological services; installation, maintenance and updating of computer software; computer programming; software as a service [SaaS]; electronic monitoring of credit card activity to detect fraud via the internet.
BUSINESS ON DIGITAL INTELLIGENCE LLP
18-8-56j2, Madhura Nagar, Near Prakasam Municipal Park, Tirupati, Andhra Pradesh-517501
Limited liability partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :20/05/2016

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4229239 08/07/2019
PROACT IMS PRIVATE LIMITED
No. 67, Kabir Mutt Road Sunkanahalli, Hanumanth Nagar Bangalore Bangalore KA 560019
Private Limited Company
Address for service in India/Attorney address:
GIRISH KUMAR M.S.
No.58, 2nd Floor, 6th Cross, Sampige Road, Opp SSLC Board, Malleshwaram, Bengaluru-560003
Used Since :24/06/2019
CHENNAI
Product & Engineering services such as Leading distributor of analytical instrumentation namely Strain Gauges, Pressure/Disp. Sensors, data loggers, software etc and industrial application products. Service activities; System integration, on-site strain gauging, stress measurement, acoustic emission tests, FFT Analysis etc
4286493  07/09/2019
R.KAVITHA, SOLE PROPRIETRIX OF M/S.TARA COMMUNICATION
New No.32, Old No.20/1, Chinna Thambi Street, Triplicane, Chennai – 600 005.
INDIVIDUAL

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.
Used Since :28/03/2007

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4339650 06/11/2019
FANOS GLOBAL SERVICES PRIVATE LIMITED
trading as ;FANOS GLOBAL SERVICES PRIVATE LIMITED
NO. 6-2-659/3/A, CHINTAL BASTI ROAD, BESIDE DR.SAYANI'S HEALTH CARE, KHAIRATABAD, HYDERABAD-500 004 INDIA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
SYNERGY PERSPECTIVES
11-6-837, FIRST FLOOR, SANA COMPLEX,ROAD NO.1, RED HILLS, HYDERABAD-500 004
Proposed to be Used
CHENNAI
A TENDER INFORMATION PROVIDING PORTAL AND / OR SOFTWARE AS A SERVICE SAAS SERVICES,SOFTWARE DEVELOPMENT,BUSINESS PROCESS AUTOMATION,WEB APPLICATION AND WEBSITE DEVELOPMENT,COMPUTER SERVER AND NETWORK DEPLOYMENT,SERVER AND NETWORK SECURITY SERVICES AND INFORMATION TECHNOLOGY SERVICES ALL BEING INCLUDED IN
4344231   11/11/2019
MERKLEHASH INNOVATIONS PRIVATE LIMITED
Plot No 32 & 38, Kalyan Nagar, Hyderabad - 500038, Telangana
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development, Information technology [IT] consultancy services.
WeTrain

4344250   11/11/2019
WETRAIN FITNESS AND WELLNESS SOLUTIONS PVT. LTD., REP. BY ITS DIRECTOR MR.KANNAN K.N
L-1201, Brigade Gateway, 26/1, Dr. Rajkumar Road, Malleswaram (West) Bengaluru-560 055
Directorship
Address for service in India/Attorney address:
LEXCURIAE
NO.53/81, SURVEYAR STREET, BASAVANAGUDI, BANGALORE-4
Used Since :15/10/2019
CHENNAI
software services for the fitness and wellness Industry
4345004   12/11/2019
GM GLOBAL PRODUCTS AND SALES PVT LTD
77/3, 15th Cross, Malleshwaram, Bangalore - 560 003.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
CHENNAI
Software creation, Software development, Designing, programming and implementation on point of sale, Software porting, Software rental, Software consultancy, Maintenance and Installation of software, website services including rental of website access time, website design, website hosting, website development, other services related to software applications in class 42.
4345864  13/11/2019
SKYWARD ANALYTICS PRIVATE LIMITED
CoWrks, Tower A, Paras Twin Towers, Golf Course Road, Sector 54, Gurgaon, Haryana – 122 011, India
Private Limited Company

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road,
Ahmedabad 380004
Used Since :31/08/2017

DELHI
Scientific and Technological Services and Research and Design Relating thereto,Industrial Analysis and Industrial Research Services.
4349745  16/11/2019
MANGLAM CONSULTANCY SERVICES
“VALLABHKRUPA”, OPPOSITE BANK OF INDIA, SUBHANPURA ROAD, ELLORA PARK, VADODARA - 390023, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/01/2001

AHMEDABAD
QUALITY ASSURANCE SERVICES; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES.
SONAL IYER
A 2007, RIVIERA TOWERS, LOKHANDWALA TOWNSHIP, KANDIVALI EAST, MUMBAI 400101
ARCHITECTURE, INTERIOR DESIGN AND DESIGN BUILD SOLUTIONS
PROPRIETOR OF ARCHITECTURE AND INTERIOR DESIGNING FIRM
Used Since: 08/09/2015
MUMBAI
DESIGNING SERVICES FOR ARCHITECTURE, INTERIORS AND DESIGN AND BUILD
4351956 19/11/2019
4S MEDICAL RESEARCH PVT. LTD.
A 7, NEETI BAGH, NEW DELHI- 110049, INDIA
DIRECTOR - SHOMESHWAR SINGH
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :03/11/2017
DELHI
IT SERVICES, IT PROGRAMMING SERVICES, INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES, IT SECURITY SERVICES IN THE NATURE OF PROTECTION AND RECOVERY OF COMPUTER DATA.
Archatch

4357267  25/11/2019

PRIYADARSHINI PHADKAY
1A, PENTIUM RESIDENCY, NEAR VIDNYANNAGAR LANE OPP BANK OF MAHARASHTRA, BAVDHAN, PUNE 411021, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
ASCURIO
D3-301, Rutu Park, Near Brindawan Society, Thane West 400601, Maharashtra, India

Proposed to be Used

MUMBAI
Architectural Services; Architectural Consultancy; Authenticating works of art; Designs of interior décor; Interior Design; Electronic data storage; Graphic art design; Graphic design of promotional materials; Industrial Design; Providing information on computer technology and programming via a website; Styling, Industrial Design. Augmented Reality Feature and E-design service in Interior Design and Architecture works
NGBPS LIMITED
Level 6, 606, SSR, Corporate Park, Near NHPC, Metro Station, Mathura Road, Faridabad-121003, India
A Public Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Used Since: 02/03/2019
DELHI
Internet security consultancy; Design and development of Internet security programmes; Design and development of electronic data security systems; Data security consultancy; Software as a service [SaaS].
4358747    26/11/2019
PATEL PINAKEEN AMRUTLAL
24/1, OM SHANTI PARK,B/H.NEW ST STAND,KANYA CHHATRALAY ROAD,MORBI 363641
NO
Address for service in India/Attorney address:
SANJAY K PANSURIYA
401,4th floor, sambhav complex,satyam party plot,

Proposed to be Used
AHMEDABAD
SERVICE PROVIDER SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE, CREATING AND MAINTAINING WEB SITES FOR OTHERS, PROVIDING SEARCH ENGINES FOR THE
INTERNET, ENGINEERING SERVICES, TESTING, AUTHENTICATION AND QUALITY CONTROL INCLUD ED CLASS 42
4366797  04/12/2019
SYSARC INFOMATIX PRIVATE LIMITED
trading as ;SYSARC INFOMATIX PRIVATE LIMITED
NO.1, DEFENCE OFFICERS" COLONY, NANDAMBAKKAM, CHENNAI-600032.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since :01/02/2009
To be associated with:
2104595
CHENNAI
SOFTWARE PRODUCT DEVELOPMENT AND SERVICES
Park+

4396410  02/01/2020
PARVIOM TECHNOLOGIES PVT. LTD.
D – 80, 3rd Floor, Mansarovar Garden, New Delhi – 110015
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :15/06/2019

DELHI
Design and development of computer software; computer programming; providing on-line [non-downloadable] software for displaying and sharing a user”s location and finding, locating, and interacting with other users; providing on-line [non-downloadable] location-based software; providing on-line [non-downloadable] map-based software; providing on-line [non-downloadable] location-aware software; providing information relating to computer software and hardware, information technology, meteorology and weather from searchable indexes and databases of information.
4412709 18/01/2020
TZU LIFESTYLE PRIVATE LIMITED
A-5,Phase–1, Ashok Vihar, Delhi - 110052
Service Provider
A Private Limited Company incorporated under the Companies Act:2013
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.

Proposed to be Used
DELHI
Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting; Developing and hosting a server on a global computer network for the purpose of facilitating e-commerce via such a server
OPTIKS INNOVATIONS PRIVATE LIMITED
A 502, Shreenath Darshan, Factory Lane, Borivali West, Mumbai 400092
Registered Private Limited Company

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.
Used Since :20/12/2019

MUMBAI

Services Pertaining to Portable and handheld electronic devices for transmitting, storing, organizing, manipulating, recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; personal digital assistant; services for magnetically encoded key fobs and tags; mounts, case, and specialty holsters for portable and handheld electronic devices, namely, portable computers, laptops, tablets, mobile telephones, personal digital assistants and smartphones; services for protective covers for portable and handheld electronic devices, namely, portable computers, laptops, tablets, mobile telephones, personal digital assistants and smartphones; services for batteries and battery chargers for use as external power sources for handheld electronic devices; services related to rechargeable batteries integrated into a protective case or housing with an electrical connector for use with handheld electronic devices; services of charging stations for handheld electronic devices; computer software for transmitting, storing, manipulating, organizing recording, and reviewing text, images, audio, video and data via global computer networks, wireless networks, and electronic communications networks; computer software enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; voice recognition software; speech to text conversion software; text to speech conversion software; computer software used to process voice commands, and create audio responses to voice commands; computer software enabling communication, including scheduling appointments, reminders, and events on an electronic calendar; portable computers; laptops; tablets computers; mobile telephones; personal digital assistants; smartphones; services of portable electronic devices for receiving, transmitting and reading text, images and sound through wireless internet access; services of remote controllers for recording devices; digital audio players; audio recorders; digital video players; services for portable apparatus for recording, transmission and reproduction of music; services of portable apparatus for recording, transmission and reproduction of video; apparatus for recording, transmission and reproduction of video; services of electronic controllers to monitor and control the functioning of other electronic devices excluding gaming apparatus; electronic controllers to impart sensory feedback, namely, sounds and vibrations that are perceptible to the user; services of remote controls for portable and handheld electronic devices and computers; downloadable computer and electronic publishing software; mounts, cases, and services of specialty holsters for magnetically encoded fobs and multifunctional electronic devices for transmitting, storing, displaying, and uploading information regarding potential purchases; services of protective covers for magnetically encoded fobs and multifunctional electronic devices for transmitting, storing, displaying, and uploading information regarding potential purchases; computer software for transmitting, storing, manipulating, organizing recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; computer software enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device, including multimedia devices; computer software used to process voice commands; create audio responses to voice commands; computer software for dictation; computer software enabling communication for use in scheduling appointments, reminders, and events on an electronic calendar; portable electronic devices for receiving, transmitting and reading text, images and sound through wireless internet access; electronic controllers for transmitting, storing, displaying, and uploading information regarding potential purchases of consumer goods as included in class 42.
4422665  28/01/2020
MRS. MANJULA SANKAR NARAYN TRADING AS: EYE MAGNETT
F – 96, NANO WING, HAWARE FANTASIA BUSINESS PARK, PLOT NO - 47, SECTOR 30 A, VASHI, NAVI MUMBAI – 400705, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 01/04/2018
MUMBAI
DESIGN, DEVELOPMENT, INSTALLATION AND MAINTENANCE OF COMPUTER SOFTWARE, SOFTWARE CONSULTANCY SERVICES, DESIGN, CREATION, HOSTING, MAINTENANCE OF WEBSITES FOR OTHERS, IT SERVICES, IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES
4425353    29/01/2020
OATAIK TECHNOLOGIES PRIVATE LIMITED
FLAT NO 214, 2ND FLOOR, BLOCK B SARASWATHI, AMRUTHA SAROVAR, BELTHUR BANGALORE 560067 KARNATAKA INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan, 100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used
CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE TESTING, AUTHENTICATION AND QUALITY CONTROL OF RAW MATERIALS; RESEARCH AND DEVELOPMENT OF PHARMACEUTICAL PREPARATIONS, VACCINES AND MEDICINES; DESIGNING OF PACKAGING MATERIALS; DESIGN, DEVELOPMENT AND MAINTENANCE OF WEBSITE; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; IT SERVICES FOR PHARMACEUTICAL AND HEALTHCARE INDUSTRIES INCLUDED IN CLASS 42
4426268   31/01/2020
SAURAV SAPRA
HOUSE NO 1626, SECTOR - 18 -D, CHANDIGARH - 160018
PROPRIETOR

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.

Proposed to be Used
DELHI
Scientific and Technological Services and Research and Design Realting thereto; Industrial Analysis and Research Services; Design and Development of Computer Hardware and Software
FREIGHT EXPRESS - FREIGHT ON THE MOVE

4426359  31/01/2020
LEOXIPRAADE PRIVATE LIMITED
27, Dharampur Layout, Ravindra Nagar, Srinagar Cross, Unkal, Dharwad - 580031, Karnataka
Service provider
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/12/2019
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
AeroGHG Private Limited
Plot No. 76-D, Phase IV, Udyog Vihar, Sector-18, Gurugram, Haryana 122022, INDIA
Private Limited Company

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used

DELHI

Management system assessments & certification including quality management system standard, environmental management system standard assessment & certification, assessment & certification to automotive supplier, product assessment, inspection and certification, HACCP (hazard analysis & critical control points), certification to the airline industry domestic and international including but not limited to airlines, airports, ground handlers and freighters, health & safety management system assessment & certification; measuring & analysis of Green House gas emission; Certification and verification of Green House Gas Emission; technical auditing, assessment, testing, certification of quality, environmental and safety management systems; IT enabled & information security management system assessment & certification, product inspection, testing & certification and related assessment & certification services
NORVERDEN KONSULENT PRIVATE LIMITED
6/918-24, Immatty House, G-2, ISKON PARADISE, Cheroor P.O
A COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
GOPIKRISHNAN M
Jaya Vihar, Kesari Road, North Paravoor, Ernakulam, Kerala

Proposed to be Used
CHENNAI
Engineering services; Software engineering; Engineering design; Electrical engineering; Telecommunications engineering; Engineering consultancy; Engineering research; Design and development of computer software for process control; Research in instrumentation; Designing of electrical systems; Design of software for embedded devices; Engineering design services; Industrial engineering design services; Programming of electronic control systems;
MONTO

4430510  05/02/2020
MONTO MEDIA AND ENTERTAINMENT PRIVATE LIMITED
31/12, EAST PATEL NAGAR, CENTRAL DELHI- 110008
SERVICES FOR PROVIDING FOOD AND DRINK AND RESERVATION OF RESTAURANTS, BARS, CAFES AND HOTEL SERVICES, RESTAURANT TAKE-OUT AND DELIVERY SERVICES AND EATERIES OF ALL KINDS; PROVISION OF INFORMATION
BODY CORPORATE
Proposed to be Used
DELHI
Providing temporary use of online non-downloadable software for use in accessing information.
HIKAR

4430554   04/02/2020

HIKAR TECHNOMATION PRIVATE LIMITED
34, SANIDHYA PARK SOCIETY, OPP. UMA VIDHYALAY, NIKOL-NARODA ROAD,NIKOL, AHMEDABAD GJ 382350 IN
PRIVATE LIMITED (SMALL ENTERPRISE)

Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Used Since :18/09/2018

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software.
MEPA2Z LLP
C-64/2, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020.
LIMITED LIABILITY PARTNERSHIP (LLP)
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
SERVICES FOR DESIGNING COMPUTER SOFTWARE.
Trade Marks Journal No: 1945 , 16/03/2020          Class 42

4431712    06/02/2020
PRATIK DILIP GOSAVI
S/O DILIP BUDHA GOSAVI, FLAT NO 15, RACHANAS IMPERIA, WADALA PATHARDI ROAD, NEAR GAJANAN MAHARAJ TEMPLE, INDRA NAGAR, WADALA SHIVAR, NASHIK, CIDCO COLONY, NASHIK, MAHARASHTRA - 422009
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Software design, Design and development of computer software for use with medical technology
4431835    06/02/2020
NEVITECH DATA SOLUTIONS PVT LTD
C-191, SAINIK NAGAR, BRINDAVAN ENCLAVE UTTAM NAGAR
Body Incorporate

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

**Proposed to be Used**
**DELHI**
Information technology services; IT services; Software development, programming and implementation; Providing information about the design and development of computer hardware and software; Hosting services, software as a service, and rental of software; IT consultancy, advisory and information services; Testing, authentication and quality control; Testing, authentication and quality control; Hosting of mobile applications; Design and development of software in the field of mobile applications
NCLOUDS

4431836   06/02/2020

NEVITECH DATA SOLUTIONS PVT LTD
C-191, SAINIK NAGAR, BRINDAVAN ENCLAVE UTTAM NAGAR, Delhi-110059

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used

DELHI

Information technology services; IT services; Software development, programming and implementation; Providing information about the design and development of computer hardware and software; Hosting services, software as a service, and rental of software; IT consultancy, advisory and information services; Testing, authentication and quality control; Testing, authentication and quality control; Hosting of mobile applications; Design and development of software in the field of mobile applications
cozyspace
4432051  06/02/2020
CHANDRA LAKSHMI PRIYANKA
Flat no 2902, D block, myhome bhooja, Gachibowli, Hyderabad, Telangana, 500081

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Interior design services; Shop interior design; Providing information in the field of interior design via a website; Interior decor design services; Design of interior decor
SMARTCOW
4432134  06/02/2020
M/S. SMARTCOW AI TECHNOLOGIES PRIVATE LIMITED
Aikya Vihar, Plot No.218, B Block, 2nd Floor, Kavuri Hills Phase - II, Hyderabad, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :06/09/2019

CHENNAI
TALENTCLOUDS make your school future ready

4432717  06/02/2020
ONEDOT1 TECHNOLOGIES PRIVATE LIMITED
Plot No 135, P And T Colony, Suncity, Hydershakote,
Indian Private Limited Company
Address for service in India/Attorney address:
THADEPALLI PHANI UMASANKAR
Villa 15C, Sukruti Homes, Bowrampet, Hyderabad, Telangana, India-500043
Used Since :01/01/2020

CHENNAI
Installation and maintenance of electromechanically movable telecom systems and their frames and robotic components for imparting movement, any transportation accessories such as robotic arms, onboard computers, onboard steering software, onboard video or voice capture and output communication hardware and software, onboard reception and transmission software for wireless reception and transmission of steering, video and voice data, automatic version update software, onboard power storage and recharging robotic components, power stations for recharging of electromechanically movable telecom systems, and hosted on-site facility access control software that allows and controls access by remote control computers to selected electromechanically movable telecom systems held at a facility and controls charging of the electromechanically movable telecom systems; hosting of downloadable software of others for use by onboard computers by electromechanically movable telecom systems; providing remote users access to with remote control software such as software modules for remote steering of electromechanically movable telecom systems, software modules for remote video or voice capture and output, and remote transmission and reception of steering, voice and video data over a network to and from one or more electromechanically movable telecom systems; hosting downloadable software of others for use by remote control computers; hosting a connection service that includes a database and connection logic for making connections between and multiple remote control computers and multiple electromechanically movable telecom systems or facility access control software that allows and controls access by remote control computers to selected electromechanically movable telecom systems held at a facility.
4432857   06/02/2020
RAGHAVAN S. NANDYAL
RAGHAVAN S. NANDYAL, 54, SRI HARI KRUPA 6TH MAIN ROAD MALLESWARAM BENGALURU KA 560003
Indian Citizen

Address for service in India/Attorney address:
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, H.No.1-69/1A, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used
CHENNAI
computer programming; computer software design; computer software, technology, security, data security consultancy; consultancy in the design and development of computer hardware; installation of computer software; data security consultancy; monitoring of computer systems to detect breakdowns, for detecting hacking; monitoring of computer systems by remote access; off-site data backup; installation of computer software; providing information on computer technology and programming via a web site; computer virus protection services; computer system analysis.
4433018 07/02/2020
AFSHA ABDUL JABBAR SHAIKH
FLAT NO. 602-CTS 265/NEEL KAMAL BUILDING, BELGRAMI ROAD, NEAR BHABHA HOSPITAL, KURLA (WEST), MUMBAI, KURLA, MUMBAI, MAHARASHTRA - 400070.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
MUMBAI
Interior design services, Shop interior design, Advisory services relating to interior design, Design of building interiors, Design of building interiors and exteriors, Providing information in the field of interior design via a website, Providing information in the field of interior design via a web site, Providing graphic design services to create specialty interior environment settings included in class 42.
4433169  07/02/2020

ORRINE PRIVATE LIMITED

trading as : ORRINE PRIVATE LIMITED

UNIT NO. GF-18, SECTOR-3, NOIDA, GAUTAM BUDHHA NAGAR, UP, INDIA, 201301

SERVICE PROVIDER

Proposed to be Used

DELHI

DESIGN, CREATION, HOSTING, MAINTENANCE OF WEBSITES FOR OTHERS; COMPUTER SERVICES, NAMELY, SEARCH ENGINE OPTIMIZATION; GRAPHIC DESIGN SERVICES; SEARCHING AND RETRIEVING INFORMATION, SITES, AND OTHER RESOURCES AVAILABLE ON COMPUTER NETWORKS FOR OTHERS; COMPUTER SERVICES, NAMELY, MONITORING, TESTING, ANALYZING AND REPORTING ON THE INTERNET TRAFFIC CONTROL AND CONTENT CONTROL OF THE WEBSITES OF OTHERS; COMPUTER EVENT SCHEDULES, FACILITY RESERVATIONS, AND TRANSPORTATION REQUESTS; PROVIDING A WEB SITE THAT GIVES COMPUTER USERS THE ABILITY TO UPLOAD, EXCHANGE AND SHARE PHOTOS; REMOTE COMPUTER BACK UP SERVICES; PARKING DOMAIN NAMES FOR OTHERS, NAMELY, PROVIDING COMPUTER SERVERS FOR FACILITATION OF THE STORAGE OF DOMAIN NAME ADDRESSES, DOMAIN NAME REGISTRATION SERVICES; AUTHENTICATION, ISSUANCE AND VALIDATION OF DIGITAL CERTIFICATES; PROVIDING USER AUTHENTICATION SERVICES IN E-COMMERCE TRANSACTIONS, ALL BEING SERVICES INCLUDED IN CLASS 42
NIKHIL PARIHAR TRADING AS PARIHAR BROTHERS
Moti Mahal Tower, Shop No. 3, Plot No. 598, 10th And 11th, B Road, Sardarpura, Jodhpur - 342001, Rajasthan
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since : 22/08/2017

AHMEDABAD
Software design, Information technology consultation
HERD MANAGER

4433920    07/02/2020

HUMAWINGS PVT. LTD
F 127, Ranjit Nagar, Seona Road, Patiala, Pin code- 147001, Punjab, India
Private Limited Company

Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP LLP, 204, DLF Star Tower, Sector-30, Gurgaon-122001, Haryana, India; Email:vivek@boudhikip.com; Mobile: 9971546304

Proposed to be Used
DELHI

services provided by persons, in relation to the theoretical and practical aspects of complex fields of activities, for example, scientific laboratory services, engineering, computer programming, architectural services or interior design
4433931  07/02/2020

MRS. VANDNA PROPRIETOR OF PICK UR NEEDS,
GROUND FLOOR, OFFICE NUMBER-375, BHAIPARMANAND COLONY, NEAR GOPAL DAIRY, DELHI-110009.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting;
4434273    07/02/2020
NITYA FOUNDATION
H-28, First Floor, OM Complex, Laxmi nagar, Delhi
Society

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034
Used Since :25/05/2012
DELHI

Research and development services, Scientific research and development, Scientific and technological services
ICSI UDIN

4434587    08/02/2020

THE INSTITUTE OF COMPANY SECRETARIES OF INDIA
ICSI House, 22, Institutional Area, Lodi Road, New Delhi -110003

Statutory Authority

Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :13/09/2019
DELHI

Technological services; design and development of computer software; computer programming; computer software design; data security consultancy; data encryption services; electronic data storage; hosting computer sites [web sites]; platform as a service [PaaS]; software as a service [SaaS]
eCSin
4434591  08/02/2020
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA
ICSI House, 22, Institutional Area, Lodi Road, New Delhi-110003
Statutory Authority
Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since: 13/09/2019
DELHI
Technological services; design and development of computer software; computer programming; computer software design; data security consultancy; data encryption services; electronic data storage; hosting computer sites [web sites]; platform as a service [PaaS]; software as a service [SaaS]
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA
ICSI House, 22, Institutional Area, Lodi Road, New Delhi -110003
Statutory Authority

Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze-iTech Park, Sector 49, Gurgaon-122018
Used Since :13/09/2019

DELHI
Technological services; design and development of computer software; computer programming; computer software
design; data security consultancy; data encryption services; electronic data storage; hosting computer sites [web sites];
platform as a service [PaaS]; software as a service [SaaS].
4435678  07/02/2020
CONTEXDO LIFEOS PRIVATE LIMITED
426, SECTOR-14, GURGAON, HARYANA-122001
PRIVATE LIMITED COMPANY (MSME REGISITERED)

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
TATA GLOBAL BEVERAGES LIMITED
1, Bishop Lefroy Road, Kolkata – 700 020

Address for service in India/Attorney address:
SUBHASISH GHOSH
SEENERGI IPR, 7K TANGRA 2ND LANE, KOLKATA-700046

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4436141 10/02/2020
MANJASETTY B.G
185, Sri Veerabadreshwara Complex, Shop no.5, 1st floor, Opp. Janapriya Township, Kadabagere (P), Dasanapura Hobli, Bengaluru-562130, Karnataka
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used

CHENNAI
Engineering services, Electrical engineering services, Mechanical engineering, Design of mechanical, electromechanical and optoelectronic apparatus and instruments, Environmental consultancy services, Research relating to environmental protection, Technical consulting in the field of environmental engineering
Ivorox

4436152  10/02/2020

RENU KRISHNAMMA
Vgra 76,TC 5/2094,Vrindavan Gardens, Ambalamukku, Kowdiar P.O. Trivandrum - 695003
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Website development, Design and development of software in the field of mobile applications
DISH TV INDIA LIMITED
B-10, Lawrence Road, Industrial Area, New Delhi - 110035
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
4057555, 4057561

DELI

Provide research and development services computer program design; computer data processing; providing temporary use of on-line non-downloadable software; maintenance and related consulting services for computer software, mobile communications device software; mobile communications device hardware and software consultation and design; hosting of third party websites; providing internet search engines; maintenance and updating of software, internet and password security; network security and management services; online data; digitized electronic and cloud storage services; providing information on a wide range fields via the global internet; providing a website featuring technology that enables users to create personalized video and music; providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the field entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, editing, extracting, encoding, decoding, playing, storing, organizing and reproducing videos and audio.
DISH TV INDIA LIMITED
B-10, Lawrence Road, Industrial Area, New Delhi - 110035
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
To be associated with:
4057555, 4057561

DELHI
Provide research and development services computer program design; computer data processing; providing temporary use of on-line non-downloadable software; maintenance and related consulting services for computer software, mobile communications device software; mobile communications device hardware and software consultation and design; hosting of third party websites; providing internet search engines; maintenance and updating of software, internet and password security; network security and management services; online data; digitized electronic and cloud storage services; providing information on a wide range fields via the global internet; providing a website featuring technology that enables users to create personalized video and music; providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the field entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, editing, extracting, encoding, decoding, playing, storing, organizing and reproducing videos and audio.
INDO-WEST

4436193  10/02/2020
VIMMI SAWHNEY TRADING AS INDO WEST ACADEMY
1179, 9 B, AMRIT NAGAR, AMBALA CITY-133004 (HARYANA)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/02/2006

DELHI
Hosting Of Digital Content Online, Hosting Online Facilities for Conducting Interactive Discussions, Creating Electronically Stored Web Pages for Online Services and the Internet, Hosting an Online Websites for Creating and Hosting Micro Websites for Businesses, Providing Temporary Use of Online Non-Downloadable Operating Software for Accessing and Using a Cloud Computing Network, Interactive Hosting Services which Allow the Users to Publish and Share their own Content and Images Online, Providing Temporary Use of Non-Downloadable Software for Developing Online Educational Materials & Planning, Design, Development And Maintenance of Online Website for others.
MYANATOMY

4436209 10/02/2020

MYANATOMY INTEGRATION PRIVATE LIMITED
SY NO-5/3, Second Floor, BEML Layout, Thubarahalli Village, Varthur Main Road, Kundalahalli Gate, Bangalore, Karnataka-560066
PRIVATE LIMITED

Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Used Since :24/09/2018

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS SERVICES, COMPUTER AIDED INDUSTRIAL ANALYSIS, TESTING AND ANALYSIS SERVICES AND PROVIDING INFORMATION ABOUT INDUSTRIAL ANALYSIS; RESEARCH SERVICES, INDUSTRIAL RESEARCH, SOFTWARE RESEARCH; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
TEQOOS

4436860  11/02/2020
MAHINDRA TEQO PRIVATE LIMITED
Mahindra Towers, B wing, 5th Floor, Dr. G M Bhosle Marg, Worli, Mumbai, Maharashtra - 400018
Limited Company

Address for service in India/Attorney address:
NIKITA CHHATANI
Nikita Chhatani, Plot No. 12, Behind Rajaveer Mandir, Sindhi Colony, Khamla, Nagpur 440025

Proposed to be Used

MUMBAI
Engineering services and analysis, research and technical expertise in the field of solar power plants; technical and engineering advice relating to the design of installations in solar power plants to improve the balance between energy supply and demand; quality control services, namely, evaluating the performance of solar panels in a solar power plant and taking measures to assess quality and creating technical reports and status reports; quality evaluation for others in the field of maintenance, repair and installation of solar installations in solar power plants; research and reports in the scientific and technological fields (including technological consultancy).
4440318   13/02/2020
SVARASA LIFESTYLE PRIVATE LIMITED
NO.5, MCHS, SECTOR 4, HSR LAYOUT, BANGALORE - 560102
Company Registered under companies Act 2013
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.
Proposed to be Used
CHENNAI
Apparel design, fashion design, fashion design consulting service, design of fashion accessories, providing information about fashion design, clothing design service, design of clothing accessories, design of clothing, footwear & headgear
4443733  17/02/2020
MR. PRAFULL KHANNA PROP. OF GIGNERE TECHNOLOGIES
BN-83 (west) Shalimar Bagh, Delhi - 110088
PROP.

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
SOFTWARE, WEB, APP DEVELOPMENT, Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4444233  17/02/2020
JAYAPRAKASH B
T.C.4/2141 (1), PUJA, MARAPPALAM, PATTOM PALACE P.O., THIRUVANANTHAPURAM,PIN-695004 KERALA,INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
DESIGNING OF MODULAR KITCHEN, ARCHITECTURAL DESIGN, INTERIOR DECORATION AND DESIGN SERVICES
PURPLE

1935550  15/03/2010
PRASANNA BUS LINKS PVT. LTD.
201 AND 202, MAYFAIR TOWER-1, OLD MUMBAI-PUNE HIGHWAY, WAKDEWADI, PUNE-411005, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF COMPANIES ACT, 1956
Address for service in India/Agents address:
BHATE & PONKSHE.
INDIRA, PLOT NO. 4/5/5A, PATWARDHAN BAUG, ERANDAWANA, PUNE - 411 004
Used Since :01/03/2010

MUMBAI
SERVICES OF PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESERVATION SERVICES FOR TRAVELERS’ ACCOMMODATION, HOTELS, BOARDING HOUSES, CAFE, CAFETERIAS, CAMP SERVICES, MOTELS, RESTAURANTS, TOURIST HOMES, SNACK BARS, BAR SERVICES, HOTEL RESERVATION SERVICES.
VR MUMBAI

283311   28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)

SERVICE PROVIDER

Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHII-60

Used Since :17/09/2011

DELHI

FOOD & DRINK/TEMPORARY ACCOMODATION
3170977   29/01/2016
SASVAT NETWORK PRIVATE LIMITED
183, NAGIN LAE APARTMENT, PASCHIM VIHAR, NEW DELHI-110087.
SERVICE PROVIDER
Used Since :01/01/2016
DELHI
SERVICE FOR PROVIDING FOOD & DRINK, TEMPORARY ACCOMMODATION
3205796 10/03/2016
AMINDER SINGH S/O SH. HARBHAJAN SINGH
95, SECTOR A, MANSAROVAR, OPP. DPS, PAL ROAD, JODHPUR, RAJASTHAN
SERVICE PROVIDER
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/2016
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL AND RESTAURANTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TANDOORI..
3224305 31/03/2016
INTERNATIONAL MARKETING CORPORATION PVT. LTD.
trading as ;INTERNATIONAL MARKETING CORPORATION PVT. LTD.
SHRI GURU NANAK DEV BHAWAN, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Services for providing Food & Drink; Temporary Accommodation.
THE W
3348179   26/08/2016
STARWOOD HOTELS & RESORTS WORLDWIDE LLC.
10400 Fernwood Road, Dept. 955.23, Bethesda, Maryland 20817 USA
Service Providers
A Maryland corporation
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013
Used Since :01/08/2016
To be associated with:
2168362
DELHI
Hotel and resort services; hotel reservation services; restaurant services; providing food and beverage services
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2168362.
3380005  04/10/2016
ANKUR AGGARWAL
AMIT KUMAR
MANHEER SINGH
trading as ;THE FIRANGI ISLAND
62, RAMA ROAD, NEW DELHI-110015
MERCHANTS/ MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014

To be associated with:
3262397
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS TEMPORARY ACCOMODATION INCLUDING IN CLASS 43.
3385513  11/10/2016
KANHAIYALAL BASOTIA
trading as; Rangoli Sweets & Caterers
Plot No.28C, Service Industries Plot, Near Bank of India Colony, Sector - 13, Nerul, Navi Mumbai - 400706, Maharashtra.
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/10/2016
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3389925  18/10/2016
VISHAL ATUL KATRODIA
trading as ;HOTSPOT BURGERS
SHOP NO.9, PARADISE PARK, OPP NEW VIVA COLLEGE, VIRAR WEST, THANE (DIST)- 401 303, INDIA
SERVICE PROVIDER
AN INDIAN RESIDENT
Address for service in India/Attorney address:
SUBHASH MENON
3/2 LILIYA NAGAR, S.V.ROAD, GOREGAON (W), MUMBAI- 400 104
Used Since :01/08/2016
MUMBAI
BUSINESS OF SNACK BAR, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BURGERS.
3428931  07/12/2016
SALIM KAGALWALLA
trading as ; Vibrant Independent Living
511, 5th Floor, Adamji Building, Narshi Natha Street, Masjid Mumbai - 400009, Maharashtra.
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 01/07/2016
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
KUAI

3430126  08/12/2016

PALLADIAN HOSPITALITY LLP
17 corinthian, off arthur bunder road, colaba, mumbai - 400005

Hotels, Restaurants & Hospitality Business

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING, CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI

Service for providing food and drinks i.e. Hotels and Restaurants

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 3430127.
3443375  28/12/2016
PVR LTD
61, BASANT LOK, VASANT VIHAR, N DELHI 110057
SERVICE PROVIDER
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/07/2016
To be associated with:
3443375
DELHI
SERVING OF FOODS & DRINKS AT SPECIAL SHOWS/SCREENINGS OF RECENT RELEASES OF MOVIES AT SELECTED PVR CINEMAS/MULTIPLEX, ORGANIZED EXCLUSIVELY FOR ALL WOMEN ON EVERY WEDNESDAY AFTERNOON.
3495837  28/02/2017
GIRISH MINOCHA
ASHOK MINOCHA
ASHWANI MINOCHA
trading as MINOCHA INDUSTRIES
13, LOWER BAZAR, SHIMLA-171001 (H.P.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2015
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Take Away Food Services, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours.
NEW UNIVERSE

3506635   04/03/2017

NEO UNIVERSE PHARMACEUTICALS PRIVATE LIMITED
E -186, Ground Floor, Greater Kailash-I, New Delhi – 110048.
Manufacturer and Merchant
A Body Incorporate.

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
3510468  18/03/2017
RAJESH CHUGH
A-427 Defence Colony New Delhi-110024
Individual
Address for service in India/Attorney address:
BEACON LEGAL
53/4 ARYA NAGAR DAYANAND VIHAR DELHI-110092
Used Since :13/01/2017
DELHI
Services for providing food and drink; temporary accommodation
PRINCZ
3525371  12/04/2017
ROHIT UPPAL
C-3, SHIVPURI, MAIN PATPARGANJ ROAD, DELHI-110051
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3548766   15/05/2017
KAMLESH KISHOR JHA TRADING AS MINISTRY OF CAFE
H-11, HUDSON LINES, KINGSWAY CAMP, DELHI-110009
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Services for providing food and drink; temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MINISTRY OF CAFE. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
3561500 01/06/2017

PRAMOD SHRIDHAR KULKARNI

FLAT NO. 403, EKVEERA DARSHAN CHSL., PLOT NO 03, NEXT TO YASH PARADISE, SECTOR 8A, AIROLI, NAVI MUMBAI 400708, MAHARASHTRA INDIA

SERVICE PROVIDER

INDIAN NATIONAL

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

The trade mark is restricted to use the mark in the state of Maharashtra.
Proposed to be Used

DELHI

RENTAL OF BANQUET AND SOCIAL FUNCTION FACILITIES, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
PROSAMOSA

3621457   28/08/2017
SAURABH PRADIPKUMAR DHOOT
DHOOT BUNGLOW, STATION ROAD, AURANGABAD - 431001 MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINKS; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SNACK. BARS; RESTAURANTS FEATURING HOME DELIVERY; SOCIAL CLUBS; CATERING SERVICES; BAR SERVICES; CAFES AND CAFETERIAS; ICE CREAM PARLOURS; RENTAL OF TEMPORARY ACCOMMODATION; BOARDING HOUSES; RENTAL OF CHAIRS, RENTAL OF TENTS, TRANSPORTABLE BUILDINGS; RESERVATIONS (TEMPORARY ACCOMMODATION); TOURIST HOMES; PROVIDING CAMP GROUND FACILITIES; INFORMATION SERVICES RELATING TO HOTEL SERVICES AND TEMPORARY ACCOMMODATION; ALL OF THE ABOVE SERVICES ALSO PROVIDED ONLINE FROM A COMPUTER DATABASE OR THE INTERNET OR THROUGH MOBILE PHONES, PORTABLE MEDIA PLAYERS, HANDHELD OR TABLET COMPUTERS OR ELECTRONIC APPLIANCES
3623004   29/08/2017
AGRAWAL PAPAD PVT. LTD.
244 , Hukumchand Colony , Panchkuiya Road , Indore ( M.P.) , Pin- 452002 , India
Company Incorporated under Indian Company Act , 1956 through Director

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation, , Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services , Hospitality services [food and drink], Providing food and beverage, Food and drink catering, Catering (Food and drink -), Fast-food restaurant services, Takeaway food services, Food preparation .

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3648047    03/10/2017
M. VENKATESAN
trading as ;THE IDLI SHOP
CINIPRIYA COMPLEX, ANNA NAGAR, MADURAI - 625 020. TAMIL NADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA, BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :30/11/2016
CHENNAI
RESTAURANT SERVICES.
No exclusive claim over descriptive words.
THE TAPROOM by Malaka Spice

3650099    05/10/2017

CHIRANJEEV RESTAURANT AND FOODS PVT. LTD.
503, “Maestros”, Opposite Salunke Vihar, Wanowrie, Pune, 411048, Maharashtra, India
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :08/12/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; PROVIDING BAR SERVICES; BAR AND COCKTAIL LOUNGE SERVICES; SERVING OF ALCOHOLIC BEVERAGES; BISTRO SERVICES; RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS; CATERING SERVICES; PUBS; CAFES AND CAFETERIAS; RESERVATION OF RESTAURANTS; SOCIAL CLUBS; BARTENDING SERVICES; SERVING OF ALCOHOLIC BEVERAGES; PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS, EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SJ CONCEPT & HOSPITALITY
4, THE MALL, CROMA BUILDING, MALL ROAD, AMRITSAR-143001 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2017
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
3689514    28/11/2017
JANTA LAND PROMOTERS PVT. LTD.
SCO - 39-42, SECTOR-82, MOHALI (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2010
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Hotel Services, Resorts; Temporary Accommodation; Banqueting Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
GARDEN GRILL
3697257  07/12/2017
MAYFAIR FOODS
SCF. 32-C, SARABHA NAGAR, LUDHIANA-141001 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
NEBULA RESORTS

3701085  13/12/2017
NEBULA INFRASPACE LLP
705, SHIVALIK ABAISE, PRAHALADNAGAR, AHMEDABAD 380015, GUJARAT, INDIA
Limited Liability Partnership Firm

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL, MOTEL, RESORT, RESTAURANT, CAFETERIA, LOUNGE, BAR SERVICES, VILLAS; FACILITIES OF MEETING, CONFERENCE AND EXHIBITION RELATING TO HOTEL; RESERVATION SERVICES FOR HOTELS; BANQUETING SERVICES; CATERING SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3701082.
THE GRANO

3706540  19/12/2017
KANWAL WALIA TRADING AS THE GRANO
B XXX/76, STREET NO. 03, NEHRU NAGAR, RAILWAY ROAD, PHAGWARA, DISTT. KAPURTHALA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
3708916    21/12/2017
M/S E-FOODS HOSPITALITY
605, 6th floor, Thacker Tower, Sector 17, Vashi, Navi Mumbai - 400703
Partnership firm
Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
308, Orchid Plaza, Behind Gokul Shopping Centre, Off. S.V. Road, Near Platform No.8, Borivali (West), Mumbai-400 092.
Used Since :15/10/2017
MUMBAI
cafes, cafeterias, canteen, catering of food and drink, hotels, restaurants, self service restaurants, Snack-bars.
Subject to mark will be used in the jurisdiction of state of Maharashtra only..
371957   26/12/2017
M/S. PLENTOS VENTURES
204/E/KH/26, New Shahupuri, Behind Hotel Pearl, Kolhapur 416001
Partnership

Address for service in India/Agents address:
ASHA POPAT HOLE
C/O. DR. SACHIN BORAWAKE, FLAT NO.1, ABOVE OM HOSPITAL, NEAR S K TRADERS, BHEKRAINAGAR JAKAT NAKA,
FURSUNGI, PUNE-412308.

Used Since :01/07/2017

MUMBAI
Services for Providing of food and drinks; Restaurant; Bar and cocktail lounge; Serving beverages in brewpubs; Pubs;
Coffee House

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3714440  29/12/2017
S. TEJINDER PAL SINGH.
CB-100 B, DDA FLAT, HARI NAGAR, NEW DELHI-110064, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts,
Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in
class 43.
3723286   10/01/2018
MR. VINEET GOEL.
B-105, POOJA APARTMENTS, PLOT NO.-77, I.P. EXTN., PATPARGANJ, DELHI-110092, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.

Mark shall be used as a device as represented and filed..
3726326  12/01/2018
MR. AMAN AGARWAL.
NILAY VILLARI, 52/23, KISHAN MARG, SECTOR D-2 VASANT KUNJ, VASANT KUNJ, DELHI-110070, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
MARILYN MONROE

3727593  15/01/2018

THE ESTATE OF MARILYN MONROE LLC
1411 Broadway, Fourth Floor New York, NY 10018 United States of America
a Delaware limited liability company

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Café services; restaurant services; bar services.

This application is for a word mark without regard to its graphical form.
Trade Marks Journal No: 1945, 16/03/2020 Class 43

3730381 18/01/2018
MR. SANTOSH SAHEBRAO INGLE
A/11/13, Near Bharti Vidyapeeth School, Sector-2, CBD Belapur, Navi Mumbai, Thane-400614, MH, IN
Individual

Address for service in India/Agents address:
SNEHA PRATIK KANITKAR
B/31, SMITANJALI, KOSAMGO NAGAR, S.V. ROAD, BORIVALI WEST, MUMBAI-400092.

Proposed to be Used
MUMBAI
Services for providing food
3772948  08/03/2018
RAVINDER SINGH ARORA (PROPRIETOR) TRADING AS TOWN CATERING CO.
Bldg no.10, Flat no.468, J.K.Bhasin Marg, G.T.B Nagar, Sion -E, Mumbai-37
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :20/02/2009

MUMBAI
Food preparation services; Hotel services; Hotel catering services; Cafe and cafeteria services;
3778442  15/03/2018
MOKSH S. PARDASANI
803, LANDMARK PLATINUM, JUNCTION OF S. V. ROAD AND 34 ROAD, OPP. KHAR MASJID, SANDRA (WEST), MUMBAI - 400050
SERVICE PROVIDER
A INDIAN NATIONAL

Address for service in India/Agents address:
M.M. LEGAL ASSOCIATES
24/25, ESLPLANADE MANSION, 4TH FLOOR, NEAR KALA GHODA, FORT, MUMAI-400 023.

Proposed to be Used
MUMBAI
IN RESPECT OF SERVICES INCLUDING SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION (SAID SERVICES); ALL OTHER SERVICES INCLUDED IN CLASS 43
OWLBLACK FOODS PRODUCTS PVT LTD
407, 4TH FLOOR, SAI KRUPA BUILDING, JACOB CIRCLE, K.K. MARG, SATRASTA, MUMBAI – 400011
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, PROVIDING CAMPGROUND FACILITIES, CANTEEN SERVICES, FOOD AND DRINK CATERING, FOOD SCULPTING, RESTAURANT SERVICES
ANNIE'S SAMOSA POINT
3849910    02/06/2018
JAGAN S KAILAS
69, Thejas, Kairali Nager, Kuravankonam, Kowdiar, Theiruvananthapuram -695 003
Individual
Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014
Proposed to be Used
CHENNAI
CAFETERIAS; FOOD AND DRINK CATERING; RESTAURANTS;
UMAR KHAN
S NO-115, RAMGANJ BAZAR, JAIPUR (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
PROVIDING FOOD AND DRINK, PROVIDING TEMPORARY ACCOMODATION, RESTAUREnts, HOTELS UNDER CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KHAN.
SAMARKAND
3912194  09/08/2018
M/S B.J.N.HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011
Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :01/07/2003
CHENNAI
Services for providing food and drink, temporary accommodation.
3914976   13/08/2018
M/S. PRAMUKH ASSOCIATES
A 401 4th Floor Pramukh Arcade 2, Nr. Reliance Cross Road, Dhola Kuva, Gandhinagar, Gujarat – 382402 India
Indian National Partnership Firm

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

Food and drink catering for banquets; Providing banquet and social function facilities for special occasions included in class 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word BANQUET & other descriptive matters.
3939785 08/09/2018
MRS. RHYTHM SIDDHARTH JAIN (PROPRIETOR) TRADING AS THE DAAL BAATI FACTORY
13/ 52, YASHWANT NAGAR., OPP. GANESH MANDIR, GOREGAON (W) MUMBAI, 400104
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Services for providing food and drink, Restaurant Services
ANGREZI DHABA

3958156 27/09/2018

M/S SAMARTH CONSULTANCY
FLOOR 02, NAKSHATRA PLAZA, OPPOSITE STATION, DADAR (WEST) MUMBAI – 400 028
PARTNERSHIP REGISTERED

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI-400092

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINK TEMPORARY ACCOMMODATION
Idli Vidli

3980513  23/10/2018

SHRI. SAMARTH BAJAJ
15th Floor, Satra Residency, Ahimsa Marg, 14th A Road, Khar West, Mumbai - 400 052, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

MUMBAI
Hotels, Restaurants, catering services, Providing Temporary Accommodation, Providing Food and Drink in Restaurants, Coffee Shops, Bar And Restaurant Services, Lounge Services, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food Courts, Ice-Cream Parlour
MAMA PARATHA AND CHICKEN CENTER

4007880  26/11/2018
ZULEKHA ESOOF BHAM TRADING AS ASAL MAMA PARATHA AND CHICKEN CENTER
4/295-C, LIMDA OLI, OPP. WATER WELL, RANDER, SURAT - 395005
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Used Since :01/04/1978

AHMEDABAD

Services for providing food and drink; temporary accommodation.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words PARATHA AND CHICKEN CENTER.
Cheezza Point

4020283  07/12/2018
ASHISH CHANDRAKANT PADALE
S/O Chandrakant Anand Padale, B/303, Anirudha Building, Manvelpada Road, Near Tondare Hospital, Viva Jangid Complex, Virar East, Vassai, Palghar, Maharashtra - 401305
Restaurant Services
Cheezza Point
Proposed to be Used
Mumbai
PROVIDING OF FOODS AND DRINKS SUCH AS PIZZA, BURGER, PASTA, FRENCH FRIES, DIPS, GARLIC BREADS AND BEVERAGES INCLUDED IN CLASS 43.
TGH (THAKAR GROUP OF HOTEL)

4020587  07/12/2018
THAKAR LODGE GROUP AN INDIAN PARTNERSHIP FIRM
OPP : JUBELI GARDEN, JAWAHAR ROAD, RAJKOT - 360001, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD
SERVICES RELATED TO PROVIDING OF TEMPORARY ACCOMMODATION, FOOD, DRINKS, BEVERAGES, HOTELS AND RESTAURANTS, ICE-CREAM PARLOUR, SODA BARS, FOOD PARLOUR, CLUBS, CAFES, BANQUET HALLS, CATERING, READY TO EAT FOODS, SNACKS, VADAPAV, DABELI, SANDWICH, PIZZA, BHEL AND CHINESE INCLUDED IN CLASS - 43.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
KOKILABEN NARENDRA SINGH VAGHELA
trading as ;SHIV SHAKTI ENTERPRISE
SHOP NO-5 CHIP TYPE SHOPPING CENTER OPP KHODIYAR TEMPLE, SECTOR-12 (CIVIL CAMPUS) GANDHINAGAR
Used Since :18/12/2018

AHMEDABAD

CALE, RESTAURANT, BAKERY, CATERING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."CHAI".
4035517  23/12/2018
CHIRAG AJAYKUMAR GUPTA
4449, LEVA PATIDAR SAMAJ TRUST OPP AHILYARAM VAYAM SHALA KAPAleshwar ROAD PANCHAVATI
ONLINE BAKERY PRODUCT DELIVERY SERVICE
Services for Providing Food
Proposed to be Used
MUMBAI
Services for providing food and bakery products
Trade Marks Journal No: 1945, 16/03/2020 Class 43

CHARANJIT SINGH G. SANDHU
trading as GURUJI FOODS
MOTILAL NEHRU NAGAR, EKVIRA NIWAS, SHRI EKVIRA CHS., SMD ROAD, WADALA (EAST), MUMBAI-400037
Used Since: 28/06/2018
MUMBAI
CATERING FOR ALL OCCASIONS (PURE VEG) SERVICES INCLUDED IN CLASS 43
SRI UDUPI PARK
4039639  28/12/2018
JAYESH PATEL
trading as ;SRI UDUPI PARK
PENT HOUSE, SUDHA MANSION APT., 1ST CROSS, HORAMAVU MAIN ROAD, DODDABANASWADI, BENGALURU-560 043.
SERVICES PROVIDER
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT AND HOTEL. INCLUDING IN CLASS 43
4039771     28/12/2018

BOBBY KALPESH SHAH, SUNNY CHANDULAL PUNJABI, GAURAV MADHUSUDAN UDESHI, NATASHA SANJAY JAYARAM, TARUN RAJNIKANT SHAH

trading as ;6 GON AND COMPANY LLP

12TH FLOOR, GALA NO 1201, AVENUE BUILDING, CTS NO. 1199/E, LINK ROAD, OFF VILLAGE MALAD, MALAD (WEST), MUMBAI 400 064.

LIMITED LIABILITY PARTNERSHIP

Proposed to be Used

MUMBAI

HOTEL, RESTAURANT AND BAR SERVICES.
INSTAGO

4039815  28/12/2018
SAURABH DHOOT
DHOOOT BUNGLOW, STATION ROAD, AURANGABAD - 431001 MAHARASHTRA, INDIA

Proposed to be Used

MUMBAI

SERVICE FOR PROVIDING FOOD AND DRINK, SWEETMEATS, FASTFOOD, CONFECTIONERY, PASTRIES, SNACKS, ICE CREAMS AND CONDIMENTS, CAFES AND CAFETERIAS, RENTAL OF TEMPORARY ACCOMMODATION, CANTEEN, MOTEL, HOTEL AND RESTAURANTS, BAR SERVICE, RENTAL OF TENTS, TRANSPORTABLE BUILDING, RENTAL OF CHAIRS, TABLES GLASSWARE, SNACK BARS, SELF SERVICE RESTAURANTS, TOURISTS HOME, PROVIDING CAMPGROUND FACILITIES.
KRUNAL VIJAY SHAH
A/302, NARAYAN NAGAR CHS. LTD., 40, HANUMAN ROAD, VILE PARLE EAST, MUMBAI 400 057.
PROPRIETOR

Address for service in India/Agents address:
SNEHALATA SHRIDHAR DHOTRE
C36/30, LANE OPP. B-MART, NEAR GOKHALE SCHOOL,SECTOR 12, KHARGHAR, NEW MUMBAI-400210

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MEEHWA WANG (INDIAN NATIONAL, PROPRIETOR), TRADING AS WANG CHINESE CUISINE
Near John Son School, Ratan Colony, Narmada Road, Jabalpur - 482001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
VEETRAG HOSPITALITY PRIVATE LIMITED
20, IT Park, Nagpur. 440022
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001

Used Since :01/04/2015

MUMBAI

RESTAURANTS AND FAST FOOD JOINTS, SERVICES OF PROVIDING FOODS AND DRINKS, CATERING ,TEMPORARY ACCOMMODATION.
4042418   31/12/2018
VEETRAG HOSPITALITY PRIVATE LIMITED
20, IT Park, Nagpur. 440022,
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Used Since :01/04/2015
MUMBAI
RESTAURANTS AND FAST FOOD JOINTS, SERVICES OF PROVIDING FOODS AND DRINKS, CATERING ,TEMPORARY ACCOMMODATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4042417..
4044526  03/01/2019
IQBAL FIDA HUSAIN SHAIKH
trading as ;QINAAT SHAWARMA
22/24, MAULANA SHAUKAT ALI ROAD, TEMKEER STREET, MUMBAI -400008
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
4046450  04/01/2019
MR. VINAY KAILAS CHONDHE TRADING AS KAILAS FOOD JUNCTION
GAT NO. - 156, AT POST BHUKUM, TAL- MULSHI DIST-PUNE, PUNE-412115, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
PROVIDING FOOD & DRINKS, RESTAURANT SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE WORDS..
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
BRUNCHTIME

Any time Eating time

4049041  07/01/2019
DR. VITHAL VENKETESH KAMAT.
70-C, Nehru Road, Vile Parle (East), Mumbai – 400 099.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Restaurants, services relating to providing food and drinks; cafeterias, lounges, bars, pubs; catering services, providing food counters, temporary accommodation, hospitality services, hotels, motel and restaurant booking and reservations; providing of boarding and lodging services, hotel information services being services included in class 43.
AMIT SHIVDAS SONAVANE
trading as; CAFE AM 2 PM
ROOM NO 6, KADAM CHAWL, NEHRU NAGAR, NEAR SAIBABA MANDIR, KANJUR MARG EAST, MUMBAI - 42

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION MAINLY FALL UNDER TRADEMARK CLASS 43
DIPLOMA CHAI

4052283  10/01/2019
ENGINEERS CHAI
GA-01, KADAM PLAZA, AMBEGAON KHURD, BANGLORE-MUMBAI HIGHWAY, PUNE - 411046
ACTIVE

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Used Since :11/06/2018

MUMBAI

CAFE AND RESTAURANT, Services for providing food and drink.
4066880    24/01/2019
MR. YASHRAJ BAJAJ PROPRIETOR OF TRAP HOUSE CAFE
160/2, PIPLIYA RAO BHAWARKUA INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
CAFE RESTAURANTS AS INCLUDED IN CLASS 43
ANSARI SHAJEADALI
86, Nabi Nagar, Danilimda, Ahmedabad
Proprietor
Address for service in India/Attorney address:
DHRUVIN D. MEHTA
11/D, 2nd Floor, Bhoomi Apartment, Narnarayan Society, Opp. Punjabi Hall

Proposed to be Used
AHMEDABAD
Services for providing food and drink; BURGAR, SNACKS, BAKERY PRODUCTS, COLD DRINK AND HOT DRINK SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Burger.subject to restriction of the goods for sale in the state of GUJARAT only.
ROSHNI SAHIL BHANDARI TRADING AS RELAXO INN
Plot No.194, Damani Nagar, Laxmi Peth, Solapur-413001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :09/08/2018

MUMBAI
PROVIDING FOOD, DRINK & TEMPORARY ACCOMMODATION
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
4086205  13/02/2019
ASHOKBHAI DHIRUBHAI SORATHIYA PROPRIETOR OF M/S. CHANDANI PALACE
1,2, SUNDARYA VILLA, OPP. SHUKAN BUNGLOWS, NIKOL, AHMEDABAD, GUJARAT. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-I, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :11/10/1999
AHMEDABAD
SERVICES RELATING TO PROVIDING OF FOOD AND DRINK, CATERING SERVICES, RESTAURANTS, REST HOMES,
PROVIDING OF FOOD COUNTERS, SNACK BARS, BAR SERVICES, PUBS, HOTELS, CAFETERIAS, LOUNGE, TEA
ROOMS, CANTEENS; BANQUET SERVICES; TEMPORARY ACCOMMODATION IN HOTEL, MOTEL, RESORT; PROVIDING
OF BOARDING & LODGING SERVICES; HOSPITALITY SERVICES BEING SERVICES INCLUDED IN CLASS 43
Trade Mark  :  CHANDANI
4088868  15/02/2019
PRITAM TRIMBAK GAIKWAD
Kadam Wali, Gaikwad Wali, Pandav Dand Road, Backside Sanskruti Hotel, Loni Kalbhor, Pune – 412201
Individual
Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE
Used Since: 01/02/2015
MUMBAI
Services for providing food and drink being included in Class 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
GIRNAR WATER PARK AND RESORTS,
C/O. HANSVAHINI MEDICAL STORE, FIRST FLOOR, DR. KAZI HOUSE, CHITAKHANA, CHOWK, JUNAGADH-362 001.
GUJARAT,
PARTNERSHIP

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used

AHMEDABAD
HOTEL, RESTAURANT, CATERS PROVIDING OF FOOD, COLD DRINKS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Services restricted in the state of Gujarat only..
2BHK BAR HAUTE KITCHEN
4099679  26/02/2019
HERAMBH ANANDRAO SHELKE, VIJAY RAMCHANDRA SHINDE
trading as ;PLENTOS VENTURES
C 2/3-4 EMIRUS OPP CROMA NEAR SYNGENTA IT PARK BANER PUNE-400045
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING OF FOOD AND DRINKS; RESTAURANT; BAR AND COCKTAIL LOUNGE; SERVING BEVERAGES IN BREWPUBS; PUBS; COFFEE HOUSE
Trade Marks Journal No: 1945, 16/03/2020 Class 43

ABDU RAHMAN NASER AL ZAYID AL ASMARI trading as DEVELOPMENT WORKS FOR FOOD COMPANY
PRINCE MAMDUH BIN ABDUL AZIZ STREET AL SAFOWAH CENTRE BUILDING, SULAIMANIYA DISTRICT, RIYADH-11632, PO BOX-86597, SAUDI ARABIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHA, KOCHI-682020, KERALA.

Proposed to be Used
CHENNAI
HOTEL, RESTAURANT, FAST FOOD SERVICES, CATERERS, CAFETERIAS, RESORT LODGING SERVICES, TOURIST HOMES, PROVIDING FOOD AND DRINK.
ABID ALI ISMAILBHAI AMBALIYASANA PROPRIETOR OF FLAVOUR DINE BANQUET AND RESTAURANT
1ST FLOOR, KRISHAN GOLD BUILDING, OPP. GANESH HONDA SHOWROOM, MAKARPURA, VADODARA 390013

PROPRIETORSHIP

Address for service in India/Attorney address:
PRANAV THAKKAR
47, First Floor Stadium House, Beside Das Khaman, Stadium Cross Road, Navrangpura, Ahmedabad-380009

Proposed to be Used

AHMEDABAD

HOTELS, MOTELS, INNS, HOTEL, MOTEL, RESTAURANT, CAFETERIA, LOUNGE, TEA ROOM, HOTEL RESORT,
COMPUTER SERVICES, NAMELY PROVIDING ON LINE INFORMATION IN THE FIELD OF HOTEL AND RESTAURANT
SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVISION OF FACILITIES FOR MEETINGD,
CONFERENCES AND EXHIBITIONS, CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANT AND
BANQUET SERVICES.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Trade Marks Journal No: 1945, 16/03/2020 Class 43

4112991 11/03/2019
MRS. VAISHALI HITESH BABARIA
trading as ; PALATABLE SNACKS
J-1103, PARKSYDE RESIDENCES, WADALA-PATHARDI ROAD, INDIRA NAGAR ANNEX, NASHIK-422010 MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4113948  11/03/2019
ENGINEERS HOTEL
Ganesh Nagar, Nere Mulashi Pune 411057
Proprietor

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
MUMBAI
Food and Drink Services
JUICE BOX

4115451 13/03/2019

MR. MOHAMED SALIM KADER
SHOP NO. 04, JUICE BOX, MK CHAMBERS, GURUNANAK ROAD, OPPOSITE BANDRA TALAO, BANDRA (WEST) MUMBAI – 400 050
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS AND TEMPORARY ACCOMMODATION
4118253  15/03/2019
BOMBAYWALA RESTAURENT
Bombaywala Restaurant, Opp Naka No 10, Amravati Road, Wadi, Nagpur-440023
A Partnership Firm registered under the Partnership Act, 1932
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062
Used Since :01/01/2002
MUMBAI
Providing the Services of Food & Drinks, Restaurant
To be used as a whole and as substantially shown in the label.
4132289   29/03/2019
SHREE MARUTINANDAN INN
TMG HOTEL, N.H.8, UPLI ODEN, NATHDWARA, DIST – RAJSAMAND, RAJASTHAN STATE, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :15/02/2019
AHMEDABAD
SERVICES RELATING TO PROVIDING OF FOOD, DRINK, TEMPORARY ACCOMMODATION IN HOTEL, DINNING HALL,
BANQUET SERVICES, CATERING & RESTAURANT SERVICES AND RESORT SERVICES. PROCURING LODGINGS,
ROOMS, MEALS BY HOTELS, BOARDING HOUSES, TOURIST CAMPS, TOURIST HOUSES, SELF SERVICE
RESTAURANTS, SNACK BARS, RESTAURANTS, LOUNGE SERVICES, HOTEL AND HOTEL RESERVATIONS AND
INFORMATIONS, BANQUET SERVICES
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4158591  26/04/2019
SANJAYBHAI MANUBHAI CHODVADIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE GHANSHYAM
NAMKEEN BAKERY & DANACHANA
NARAYANNAGAR VEGETABLE MARKET, NR. MELAWALA MEDAN, OPP. SHREEJI BHAIJI – PAV, KATARGAM –
DHANMORA ROAD, KATARGAM, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :08/05/2013
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43.

Transliteration : SHREE GHANSHYAM IN GUJARATI LANGUAGE
OYO LIFE

4159347  26/04/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satellite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :25/02/2019

AHMEDABAD
Providing temporary accommodations; booking of hotels and other facilities for temporary accommodation; restaurant and bar services.
VAARA

4160191  27/04/2019
GAJSINGH JODHPUR FAMILY TRUST
UMAID BHAWAN PALACE, JODHPUR 342006, RAJASTHAN STATE, INDIA
A TRUST REGISTERED UNDER THE TRUST ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used since: 01/11/2018

AHMEDABAD
PROVIDING FOOD AND DRINK, CATERING SERVICES.
“Say + yes = Sayes”

4175307  13/05/2019
MCRONNIES FOODS PVT. LTD
A/401, Marol Hill View CHS Ltd., Marol Military Road, Marol, Andheri East, Mumbai - 400059, Maharashtra, India

Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation, as covered under Class 43
4204130  12/06/2019
ANKUSH MITTAL
NO.42, 4TH B CROSS, 5TH BLOCK, KORAMANGALA INDUSTRIAL AREA, BANGALORE-34.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since :01/07/2017
CHENNAI
SERVICES OF PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
No separate claim over words except as shown in the form of representation.
4204201  12/06/2019
SHREE LOHANA MAHAPARISHAD
ISCN HOUSE, Patidar Society, Off C. G. Road, Opp. Kadava Patel Chhatralaya, Ahmedabad (Gujarat)
PUBLIC CHARITABLE TRUST
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Used Since :14/12/1954

AHMEDABAD
Services to provide Food & Drink and Temporary Accommodation as also to set-up Guest House, Marriage Halls, Conference Halls and Recreation Club, being all services included in Class-43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE swastik and all descriptive matters.

Transliteration : SHREE LOHANA MAHAPARISHAD, SHREE SURYAVANSHI VIJAYTE, ACHIEVEMENT BY INTIMACY, ORGANISATION AND SERVICE
SIGNIA HILTON
4206087  14/06/2019
HILTON WORLDWIDE MANAGE LIMITED
Maple Court Central Park, Reeds Crescent, Watford WD24 4QQ, United Kingdom
a private company limited by shares organized under the laws of the United Kingdom

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Rental of temporary accommodation; reservations of temporary accommodations; hotel, motel, bar, café, restaurant, banquet and catering services; rental of rooms for holding functions, conferences, conventions, exhibitions, seminars and meetings.
ALMOST LEGAL

4226521   05/07/2019

BANGBREWERY LLP
1st Floor, No 45/11, 8th F Main Road, Opp To KPTCL, Near ICICI Bank, Jayanagar 3rd Block, Bangalore, Bengaluru (Bangalore)
Urban, Karnataka - 560011
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4235087  15/07/2019
M/S TRIANGLE PROPERTY DEVELOPERS PVT LTD.,
'Suryamukhi', Garden Apartments, No.21, Vittal Mallya Road, Bangalore - 560001
Private Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANINAGAR, BANGALORE - 560 009
Used Since :01/12/2002
CHENNAI
Services for providing food and drink, temporary accommodation
4238317 18/07/2019
DADUS MITHAI VATIKA
3-6-14/1, Ratan Mahal, Opposite TTD Temple, Liberty Himayatnagar, Hyderabad (Telangana) -500029
Partnership firm under Indian Partnership Act through Partner

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
CHENNAI
Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services, Hospitality services [food and drink], Providing food and beverage, Food and drink catering, Catering (Food and drink -), Fast-food restaurant services, Takeaway food services, Bar and restaurant services.

ASSOCAITED TRADE MARK NO. - 4192061 ..
PIRATES OF PASTA

4243331  23/07/2019

E RUPESH KUMAR
46/A, VASANTHA VELLAY, WHITE FIELD COLONY, KONDAPUR, HYDERABAD

Active

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.

Used Since :01/01/2019

CHENNAI

Services relating to providing Food & Beverages
PRADEEP BATRA, MANISHA BATRA
trading as ;M/S HOTEL PRAKASH & RESTAURANTS
19, CIVIL LINE, ROORKEE DISTT. HARIDWAR, PIN-247667, U.K, INDIA.
SERVICE PROVIDER

Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)
Used Since :01/07/2017

DELHI
HOTEL RESTAURANT SERVICE
4323200 17/10/2019
WHITECLOUD HOSPITALITY PRIVATE LIMITED
135, SULTAN NAGAR GUJAR KI THADI JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Used Since: 01/10/2019
AHMEDABAD
CATERING SERVICES, SUPPLY OF PACKED LUNCH, DINNER, TAKE AWAY, RESTAURANT SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE TM
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4323203   17/10/2019
WHITECLOUD HOSPITALITY PRIVATE LIMITED
135, SULTAN NAGAR GUJAR KI THADI JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Used Since :01/10/2019
AHMEDABAD
CATERING SERVICES, SUPPLY OF PACKED LUNCH, DINNER, TAKE AWAY, RESTAURANT SERVICES
4334482   31/10/2019
SUMIT GUPTAA
SHOP NO. 60, PARAS TRINITY, SECTOR-63, GURGAON-122001
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2016
DELHI
Services for providing food and drink; temporary accommodation.
4335822 01/11/2019
RUPESH KUMAR AGARWAL
flat no 104 shyama apartment janki Prasad lane mundichak bhagalpur 812002
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
DACHAMPARAN MEAT HOUSE

4340169  06/11/2019
INDIEFLIX MEDIA PRIVATE LIMITED
OFFICE NO. 304, 3RD FLOOR, H- 28, OM COMPLEX, NEAR SAI BABA MANDIR, LAXMI NAGAR, DELHI- 110092
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Restaurant services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MEAT HOUSE
MCGOAHOLIDAYS

4341562  08/11/2019
MR.JASON MCMAHON TRADING AS P.V ENTERPRISES
Shop No.10, Santacruz Apt. Next to bank of Baroda, Calangute, Goa-403516.
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/09/2011

MUMBAI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
DARPANSINH BIPINSINH RAOL
trading as ; MAHADEV ENTERPRISE
PLOT NO:- 494/1, VRUNDAVAN SOCIETY, NR. G-6 CORNER, SECTOR-22, GANDHINAGAR, GUJARAT-382016
Used Since : 25/10/2019
AHMEDABAD
CAFÉ, RESTAURANT, BAKERY, CATERING
4344054   11/11/2019
RAJAT TANWAR
H-1/142, Near Banasthali Public School Vikas Puri Delhi-110018
Individual
Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.
Proposed to be Used
DELHI
• bar services • cafés • cafeterias • providing campground facilities • canteens • rental of cooking apparatus • food
sculpting • food and drink catering • hotels • motels • restaurants • self-service restaurants • snack-bars • temporary
accommodation reservations
RAVINDRA SHETTY (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAI PALACE HOTEL
Mahakali Caves Road, Chakala, Andheri (East), Mumbai - 400093, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services for providing food and drink
4344888  12/11/2019
VIKAS ARORA S/O JASWANT RAI ARORA
HOUSE NO.F-144, FIRST FLOOR, NEW PALAM VIHAR, PHASE-1, GURUGRAM-122017, HARYANA, IN
DIVIDUAL
Address for service in India/Agents address:
LOKESH SHARMA.
B-44, MAYAPURI INDUSTIAL AREA, PHASE-1, NEW DELHI-110064.

Proposed to be Used
DELHI
SERVICES FOR TEA & COFFEE PARLOUR, PROVIDING FOOD AND DRINKS, SNACKS & CAFÉ,
RESTAURANT;TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43
Trade Marks Journal No: 1945, 16/03/2020  Class 43

4345989 13/11/2019
AARCEE ICE-CREAMS AND FOODS (INDIA) LLP
Gala B/B1, Tirupati Udyog Premises Co-Op Society Ltd, I. B. Patel Road, Opp. HP Petrol Pump, Goregaon (East), Mumbai - 400063, Maharashtra, India.
Limited Liability Partnership registered under the Limited Liability Partnership Act

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI
Restaurant services; Temporary accommodation; Services for providing food and drink.
4346026  13/11/2019
PARIJAAT SUNIL
FLAT NO. 1015, 10TH FLOOR, SMR VINAY ENDEAVOUR, ITPL MAIN RD, HOODI, BENGALURU, KARNATAKA - 560048
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
CATERING OF FOOD AND DRINKS; CONSULTANCY SERVICES RELATING TO CATERING OF FOODS AND DRINKS.
4346553  13/11/2019
MR. ASHPAK HASAN BADIVALE
12/917, Hatti Chowk, Ichalkaranji, Kolhapur, Maharashtra 416115
Individual

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
MUMBAI
Providing Food & Drink And Temporary Accommodation & Restaurant
4346774  13/11/2019
HAMDHANI PASHA
20/28, MINOR TRUST PURAM, 2ND CROSS STREET CHOOAIMEDU, CHENNAI
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Salad bars [restaurant services]; Self-service restaurants; Restaurants; Providing restaurant services; Hotel, restaurant, cafe-restaurant and bar services
4348135  15/11/2019
KAMALDEEP CHOPRA.
B-33, SECOND FLOOR, ANAND VIHAR, DELHI-110092.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE TM

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4349733   16/11/2019
SHRUTI GHANATE PROPRIETOR OF M/S. SUTRA ENTERPRISES
# NO. 656A, NEELIMA ENCLAVE, ROAD NO. 34, JUBILEE HILLS, HYDERABAD - 500033, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :09/05/2019

CHENNAI
PROVISION OF FOOD AND DRINK, TEA ROOMS, TEA HOUSE SERVICES, TEA ROOM SERVICES

Trade Marks Journal No: 1945 ,   16/03/2020           Class 43
4350044   18/11/2019
MR. REHAN AHMAD TRADING AS M/S. MUGHAL ZAIKA
Opposite Naaz Cinema Road, Aminabad, Lucknow – 226018
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :15/06/2014

DELHI
Providing Food & Drinks, Temporary Accommodation.
Trade Marks Journal No: 1945, 16/03/2020  Class 43

4350113 18/11/2019
YOGESH SHARMA
2ND FLOOR, 68, OPP. EDM MALL, JAIPURIA ENCLAVE, KAUSHAMBI,IE.Sahibabad, Ghaziabad, Uttar Pradesh - 201010
INDIVIDUAL
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation, Cafe restaurants, Momo shop, Catering for the provision of food and beverages, Catering in fast - food cafeterias, Catering of food and drinks, Coffee shops, Coffee-house and snacks-bar, Momo bar & services, Fast food and non-stop restaurant services, Fast-food restaurants, Fast-food restaurants and snack bars.
4352232  19/11/2019

NIHAL YOGESH AGARWAL TRADING AS M/S. TAUJI'S ON THE WAY
GAT NO. 223/224, KIKVI, TAL- BHOR, DIST. PUNE-412205, MAHARASHTRA
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/02/2019

MUMBAI
Restaurant and food mall
4352416  19/11/2019
MVL FOODS PRIVATE LIMITED
10-3-2/20, 4TH FLOOR, LAXMI ALAYA APARTMENTS, SRIPURI COLONY, EAST MARREDPALLY, SECUNDERABAD – 500026
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Proposed to be Used
CHENNAI
Restaurants; Restaurant Services; Food And Drink Catering; Cafe-Restaurant And Cafeteria Services; Restaurants Featuring Home Delivery; Food Preparation; Takeaway Food Services; Food Preparation Services; Fast-Food Restaurant Services; Providing Food And Drink Catering Services For Fair And Exhibition Facilities, Retail Establishments; Resort Lodging Services.
4355120   22/11/2019
KARTIK SHARMA
10, Gayatri Nagar-IInd, Tonk Road, Sanganer, jaipur, 302029
PROPRIETOR

Address for service in India/Attorney address:
ABHISHEK GOSWAMI
S1, 2nd Floor, Metro Tower, Lal Kothi, Jaipur-302015

Proposed to be Used
AHMEDABAD

Services for providing food and drink, food and drink catering, Restaurant services, Hotel services, Bar Services, restaurants, cafe service, canteens, caterers and all services included in class 43
CHAYAY!

4355126   22/11/2019
SAMEER GAUTAM
H.No. 228, Sector 31, Faridabad (HR)
PROPRIETOR

Address for service in India/Agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGARH-121004, FARIDABAD

Proposed to be Used
DELHI
SERVICES FOR THE PROVISION OF FOOD, DRINKS, BEVERAGES
4358755  26/11/2019
KIRAN GOVIND THAKUR
BUILDING NO.2, FLAT NO.6, PATIL PARK, NEAR OLD GANGAPUR NAKA, NASHIK-422013
AAROGYA AMRUTTULYA

Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17, SADGURU PARK, NR. RAM MANDIR, NIWARA SOC. AREA, BALAJI NAGAR, PUNE-411043

Proposed to be Used
MUMBAI
TEA SHOP, RESTAURANT AND FAST FOOD CENTER
4359820    27/11/2019
KHUSHBU SINGH SOLE PROPRIETOR OF E WAY TO BOOK
337, CHILKAHAR, DISTRICT BALLIA UTTAR PRADESH 221701
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Providing online information relating to hotel reservations; Hotel reservations; Hotel room booking services; Hotel services
AJAM CHUBBY

4359895  27/11/2019

MR. JUNAID KALLAYI
KALLAYI HOUSE, KARUVARAKUNDU, THARISH POST, MALAPPURM DIST KERALA-676523

Individual

Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR,NO.2, 5TH CROSS., 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE(NEXT CV RAMAN GENERAL HOSPITAL), MICHELPALYA, BANGALORE-560038.

Proposed to be Used

CHENNAI

Teahouse services; Coffee and tea bar services; Serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages; Restaurant services; Serving food and drinks; Serving of food and beverages; Food and drink preparation services;
THE PARK COLLECTION

4374814   11/12/2019
APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street, Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :31/12/2007
KOLKATA
Services for providing food and drink; Temporary accommodation.
MR. LESLIE HARRY RAJ TRADING AS: LAVIANGEL BURGER & PIZZA CORNER
79/3, 7916 LANE, NEXT TO AGARWAL DHARMASHALA, IN MITRA SAGAR MANDAL, KHADKI, PUNE – 411003, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :05/06/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, BURGER, PIZZA, SANDWICH, HOTEL, RESTAURANT, CAFE, SNACKS, FAST FOOD SERVICES
4425203    30/01/2020
RJK BIG BELL’S FOOD CORPORATION LLP
RJK BIG BELL’S FOOD CORPORATION LLP, SAKAR COMPLEX , LOWER LEVEL, SHOP NO 1, SONI BAZAR , RAJKOT - 360001, GUJARAT, INDIA.
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
P.K.SUTHAR AND ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4430448  05/02/2020

BHAH PRATAP SINGH MERTIYA
BIHARI LAL MANDIR KE PICHE, RAWATO KA BAS INSIDE SOJATI GATE, JODHPUR, RAJASTHAN, 342001
sole proprietor (individual)

Address for service in India/Attorney address:
ROSHAN KUMAR
S-83, SCHOOL BLOCK, SHAHARPUR, DELHI-110092

Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation.
4430516   05/02/2020
SHAILESH NANDKUMAR AGLAVE
NIKHIL RESIDENCY, FLAT NO.1, FIRST FLOOR, SINHGAD ROAD, DHAYRI PHATA, PUNE 411041 MAHARASHTRA
PROPRIETOR

Address for service in India/Attorney address:
VINIT R PATIL
S No.41/54/B5, Bunglow No.15, Kaustubh Bunglow H.A.Housing Society, Erandwane, Pune-411038. Maharashtra

Proposed to be Used
MUMBAI
Services for providing food and drink, temporary accommodation
Trade Marks Journal No: 1945, 16/03/2020

4430669 05/02/2020

TANVIR NAZIR SHAIKH
C/2 FLAT NO 24 DNYANESHWAR NAGAR, CO OP HOUSING SOCIETY RA KIDWAI, ROAD WADALA, MUMBAI, MAHARASHTRA 400031
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
MUMBAI
RESTAURANT AND CATERING SERVICES
Trade Marks Journal No: 1945, 16/03/2020 Class 43

4431614 05/02/2020
SHEELA MOOLGAONKAR TRADING AS SAI AMRUT HOSPITALITY
HOUSE NO.750, SURVEY NO 72-5B, KHALCHA WADDO ARAMBOL, PERNEM, GOA – 403512, INDIA

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Used Since: 12/10/2017

MUMBAI
RESORT SERVICES, RESTAURANT SERVICES, TEMPORARY ACCOMMODATION.
DASPALLA

4431820  06/02/2020

M/S. JUBLEE HILL RESORTS PVT LTD
Road No.37, Jubilee Hills, Hyderabad-500 033, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :21/02/1981

CHENNAI

Resorts, Hotels, Restaurants, Coffee Shops, Cafes, Cafeterias, Bar, Catering.
4431896  06/02/2020
PIRÚZ AREEZ KHAMBATTA
C/O. RASNA LIMITED, RASNA HOUSE, OPP. SEARS TOWER, GULBAI TEKRA, AHMEDABAD- 380 006, GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1978
To be associated with:
4380654

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANT, CAFE, CAFETERIA;
CATERING SERVICES FOR COMPANY CAFETERIAS.
4432017   06/02/2020
GURPREET SINGH
T-28 RAJOURI GARDEN, NEW DELHI 110027, India
Individual
Address for service in India/Attorney address:
SAI & MEHTA
Used Since :09/10/2018
DELHI
Provision of food and drink; catering services; restaurant services; self-service restaurants; banqueting services; bar, public house, snack bar, wine bar, sandwich bar, cafeteria, canteen and cafe services; take away services; personal chef services; contract food services; serving of food and beverages; preparation of food and beverages; corporate hospitality services relating to food and beverages; providing of food and drink via. a food truck; food kiosk; food kart; hotel services; provision of temporary accommodation; reservation and booking services for restaurants, hotels and temporary accommodation.
GURPREET SINGH
T-28 RAJOURI GARDEN, NEW DELHI 110027, India
Individual

Address for service in India/Attorney address:
SAI & MEHTA

Used Since: 28/01/2020

DELHI

Provision of food and drink; catering services; restaurant services; self-service restaurants; banqueting services; bar, public house, snack bar, wine bar, sandwich bar, cafeteria, canteen and cafe services; take away services; personal chef services; contract food services; serving of food and beverages; preparation of food and beverages; corporate hospitality services relating to food and beverages; providing of food and drink via a food truck; food kiosk; food kart; hotel services; provision of temporary accommodation; reservation and booking services for restaurants, hotels and temporary accommodation.
Trade Marks Journal No: 1945,  16/03/2020        Class 43

4432189  06/02/2020
MR ENTERPRISES
U-30, GREEN PARK MAIN, NEW DELHI-110016
(a company duly incorporated under Indian Companies Act, 1956)
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD, RESTAURANT SERVICES, CAFETERIAS, RETAIL CHAIN OUTLETS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS INCLUDED IN CLASS 43.
4432368  06/02/2020
KRAUSS INTERNATIONAL (REPRESENTED BY ITS PARTNER, MR. MANKOMAL SINGH BHTIA)
Shop No- 3, DSIDC Scheme- 3, Okhla Phase- 2, South Delhi- 110020.
Partnership Firm
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/04/2018
DELHI
Services for providing food and drink; Temporary accommodation Under Class “43”
4432696    06/02/2020
SHAKEEL ANJUM SHARIEFF
FLAT NO. 101, 818 WHITE CREST, 2ND A CROSS, HRBR LAYOUT, 1ST BLOCK, KALYANA NAGAR, BANGALORE -560043
INDIVIDUAL
Address for service in India/Attorney address:
JANARDHANA REDDY
303, Sai Brundavan Apts, Model House Lane, Panjagutta, Hyderabad, TS

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, GUEST ROOMS, RESTAURANTS, MOTEL.
4432727  06/02/2020
POONJOLAI FOODS PRIVATE LIMITED
21, Ags colony 1st street, sivapракasham nagar, puzhuthivakkam, chennai 600091
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
ASTA LA VISTA HOTEL & RESTAURANT
4432758  06/02/2020
VINAY VERMA
NEAR MAHINDRA MODEL SCHOOL CHHOTU RAM CHOWK ROHTAK PIN CODE 124001
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :18/02/2015
DELHI
Restaurant and Hotels services, Services for providing food and drink; Temporary accommodation.
4433112  07/02/2020
MRS.S.RANI, TRADING AS M/S.THERUKADA.
Old No:161, New No:2, Sanjeevirayan Koil Street, Old Washermenpet, Chennai-600021, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :31/12/2016
CHENNAI
Providing food and drink, Catering services.

Transliteration : THERUKADA
STELLA MARIE ASHLEN
PROPRIETOR, M/s ROCHAS CAFE AND BISTRO, DOOR NO. IX/33-1, KAKKANAD PALLIKKARA ROAD, KOLLAMKUDIMUGAL, ERNAKULAM DISTRICT, KERALA STATE, PIN-682030, INDIA

Single Firm

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :11/07/2019

CHENNAI

REFRESHMENT PARLOUR CAFE, CAFETERIA, ICE CREAM PARLOUR , HOTEL, MOTEL, RESTAURANT, RESTAURANT CHAINS,TAKEAWAY OUTLETS,FAST FOOD OUTLETS, LOUNGE, TEA-ROOM,SELF-SERVICES, SNACK-BARS, BANQUETING AND CATERING SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, AND SERVICE PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING INCLUDED IN CLASS 43.
RAUDRA BHAIRAVI

4435773  10/02/2020
DIPAK BHAGAWAN PAWAR
B-1205, SILVER SKYSCAPES, NEAR OMEGA PARADISE, DATTAMANDIR ROAD, WAKAD, PUNE - 411057

Restaurant
Proprietor

Proposed to be Used
MUMBAI

Services for providing food and drink
SANJAY KUMAR SHARMA
502, Tower C 4, Vatika City Sector-49, Gurgaon - 122001 Haryana
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GEETIKA MONGA
RZG-I/77, Mandir Marg, Mahavir Enclave, Part-I, New Delhi-110075
Used Since :01/12/2019
DELHI
Hotels, Hotel Accommodation Services, Hotel & Restaurant Services, Resorts, Motel, Bar &Catering Services,
Reservations of Hotel Rooms For Travellers, Cafes, Cafeterias, Canteens, Rental of Temporary Accommodation, Self -
Services Restaurants and all the related services in Class 43
Evergreen County

4436149  10/02/2020
B P BOPANNA TRADING AS EVERGREEN COUNTY
Evergreen Estate, Nangala Village, Bittangala, Virajpet, S Coorg, Kodagu - 571218, Karnataka
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :31/12/2009
CHENNAI
Resort hotel services
Proposed to be Used

CHENNAI

RESTAURANT SERVICES; SNACK-BAR SERVICES; CAFE AND SNACK-BAR SERVICES; COFFEE-HOUSE AND SNACK-BAR SERVICES; FAST-FOOD RESTAURANT SERVICES; TAKE-AWAY FAST FOOD SERVICES; FAST FOOD AND NON-STOP RESTAURANT SERVICES; SERVING FOOD AND DRINKS; PROVIDING OF FOOD AND DRINKS IN RESTAURANTS AND BARS; PROVIDING OF FOOD AND DRINKS IN BISTROS; PROVIDING OF FOOD AND DRINKS FOR GUESTS; PROVISION OF FOOD AND BEVERAGES; PROVIDING OF FOOD AND DRINKS FOR GUESTS IN RESTAURANTS; CAFE AND CAFETERIA SERVICES; CAFE AND RESTAURANT SERVICES; HOTEL, RESTAURANT, CAFE AND BAR SERVICES; PROVIDING ACCOMMODATION IN HOTELS AND MOTELS; PROVIDING TRAVEL LODGING INFORMATION SERVICES AND TRAVEL LODGING BOOKING AGENCY SERVICES FOR TRAVELERS; PROVIDING FOOD AND LODGING IN HEALTH RESORTS THAT SPECIALIZE IN PROMOTING PATRONS' GENERAL HEALTH AND WELL-BEING; PUBS; COCKTAIL LOUNGE SERVICES
Samoon

4437669  11/02/2020

RITA KITCHEN PRIVATE LIMITED

Shed No.6, Masoodpur Dairy, Near JIMS Institute, Vasant Kunj, New Delhi-110070, India

limited company

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Services of providing food and drink; temporary accommodation; café and coffee bar services; food and drink preparation services; food and drink take-out restaurant services; restaurant services; fast-food restaurant services; quick service restaurant services; self-service restaurant services; snack bars, restaurant and bar services including take-out; providing prepared meals; preparation of food or meals for consumption on or off the premises
4439334  13/02/2020
ROHIT JUNEJA
H. NO. 881, SECTOR 10, PANCHKULA
INDIVIDUAL AN INDIAN CITIZEN
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Proposed to be Used
DELHI
Restaurant services, Hotel, restaurant and cafe services,
4440349  13/02/2020
WOW HOME SOLUTIONS PVT. LTD.
SCO No. 1C, Sector: 32-A, Chandigarh Road, Ludhiana-141010 (Punjab)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Proposed to be Used
DELHI
Providing of food and drinks and temporary accommodation included in class 43
4440355  13/02/2020
IRYA ENTERTAINMENT AND HOSPITALITY PRIVATE LIMITED
DOOR NO. 6-3-349, NAGARJUNA CIRCLE PANJAGUTTA, HYDERABAD - 500084, TELANGANA, INDIA.
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT SERVICES.
4440462    13/02/2020
M.MUTHU RAJ, PROPRIETOR OF M/S. VEMBAR KARUPATTI COFFEE
NO.168, GNT ROAD, PUZHAL CAMP, NEAR INDIAN BANK, CHENNAI-600066, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

HOTEL SERVICES, CAFE AND SNACK-BAR SERVICES, TEAHOUSE SERVICE, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK IN RESTAURANTS, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, SERVING FOOD AND DRINK IN RETAIL AND TAKEAWAY ESTABLISHMENTS, CATERING SERVICES, OUTSIDE CATERING SERVICES

Transliteration : KARUPATTI
Trade Marks Journal No: 1945, 16/03/2020 Class 43

AVINASH VISHWANATH RAI
trading as: AVINASH VISHWANATH RAI
506, PENINSULA PLAZA, VEERA DESAI ROAD, ANDHERI (WEST), MUMBAI-400053
Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used
MUMBAI
SERVICE FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CLUB AND LOUNGE SERVICES INCLUDED IN CLASS 43
GIRLSVILLE
4442008   14/02/2020
PREETI BHAGERIA
40-E , KAMLA NAGAR, DELHI, DELHI, India, 110007
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
CLUB BENEFIQUE

4443564  17/02/2020
SHAPOORJI PALLONJI AND CO. PVT. LTD
S P CENTRE, 41/44 MINOO DESAI MARG, COLABA, MUMBAI - 400005 MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
RAVI THAPA (TRADING AS: M/S MOMINOS)
CHAURAHA DD PURAM NEAR SHANNI DEV MANDIR OPP. WESTAL RESTAURANT BAREILLY -243122
PROPRIETOR

Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
WA 35E GROUND FLOOR GANESH NAGAR-II, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation
2871315  29/12/2014
DR. VISHAL ARORA
HOUSE NO. 556, SECTOR 38, GURGAON, HR-122018
SERVICE PROVIDER
Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Used Since: 27/12/2014
DELHI
HOSPITALS, CLINIC AND MEDICAL CLINIC SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (HEALTH).
3201527   03/03/2016
RAJESH KESARI
trading as ;M/S. TOTAL CARE CONTROL
B-294, NEW ASHOK NAGAR, OPPOSITE MAIN GATE, EAST END APARTMENT, DELHI-110096
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2011
DELHI
HOSPITAL SERVICES
GLAM ONLINE PVT. LTD.
OFFICE NO. 802, 8TH FLOOR, PLOT NO. A-42/6, PINNACLE TOWER, SEC-62, NOIDA-201301 U.P
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-NOIDA 201307 U.P.
Used Since :08/01/2016
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
GLAM ONLINE PVT. LTD.
OFFICE NO. 802, 8TH FLOOR, PLOT NO. A-42/6, PINNACLE TOWER, SEC-62, NOIDA-201301 U.P
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-NOIDA 201307 U.P.
Used Since :08/01/2016
To be associated with:
3309723
DELHI
HYGENIC AND BEAUTY CARE FOR HUMAN BEINGS
3327766  03/08/2016
DR. MANISH PATIL
trading as ;AYUR LIVER CLINIC
Shop No. 54, Bramha Majestic, N.I.B.M. Road, Pune-411048, Maharashtra, India
Service Provider
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since :24/11/2012
MUMBAI
Ayurvedic Treatments for Liver & other Diseases, Medical Services
3397199 25/10/2016
MRS. ARCHANA PRASAD
trading as ;O Womaniya- Hair, Nail and Beauty Spa
E-39, Saketnagar, Main Road, Indore, Madhya Pradesh, India-452001
Beauty Salon Services included in Class 44
Address for service in India/Attorney address:
PANKAJ BHAWARLAL JAIN
KUNDAN CHAMBERS, THUBE PARK, SHIVAJINAGAR, PUNE-411005
Used Since :01/08/2016
MUMBAI
Beauty Salon Services included in Class 44
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
Golden Spa & Salon

3417315    23/11/2016
MR. MUKESH UMARSHI GANATRA
trading as ;Golden Spa & Salon
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra
Service Provider
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/11/2016

MUMBAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES. BEAUTY SALONS, DEPILATORY WAXING, HAIRDRESSING SALONS, MANICURING, PUBLIC BATHS FOR HYGIENE PURPOSES, RENTAL OF SANITATION FACILITIES IN USE.
3453441  09/01/2017
FOSHAN SHUNDE COUNTRY GARDEN PROPERTY DEVELOPMENT CO., LTD.
trading as ;Foshan Shunde Country Garden Property Development Co., Ltd.
Side of Bijiang Bridge, Beijiao Town, Shunde District, Foshan, China
SERVICE PROVIDER
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Hospitals; Health counseling; beauty salon services; animal grooming; Landscape design; Rental of sanitation facilities

Transliteration : BI GUI YUAN
GURPREET SINGH
trading as : STEPPERS DO THE STEPS
2599/A MANDIR LANE NO 4, OPP. WEST PATEL NAGAR, SHADIPUR, DELHI-110008
SERVICES
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since : 18/06/2015
DELHI
GYM HEALTH CENTRE AND HEALTHCARE SERVICES, GYMNASIUM HEALTH CLUB, AEROBICS AND YOGA EXERCISES, BODYCARE FITNESS CLUB AND FITNESS CENTRE.
3561765  01/06/2017
ARCHANA KAKAR
D-128, 2ND FLOOR, PUSHPANJALI ENCLAVE, PITAMPURA, DELHI-110034
9810269303
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :09/02/2015
To be associated with:
2764452
DELHI
Medical, hygienic and beauty care for human beings, pharmacy advice, hospitals, medical & beauty clinics, Skin & Hair Clinic, Skin Clinic, Aesthetic Clinic, psychologist, pharmacists, beauty salons, health spa services, public baths, rehabilitation, sauna services, Medical Spa Services.
VITAMIN ME

3691762  30/11/2017
HANA MESHRAM
7/703 Shirish Bldg., Vasant Vihar, Off Pokhran Rd.no.2, Thane (West)- 400610
individual

Address for service in India/Attorney address:
MIHIR KAWADE
Vikas 18th road Khar (west) Mumbai 400052

Proposed to be Used
Mumbai

NUTRITIONIST; DIETITIAN; HEALTH COUNSELLING
3692623  01/12/2017
DR. OM PARKASH AGGARWAL - BIMLA DEVI CHARITABLE TRUST
H. NO-63, ROSE ENCLAVE, CIVIL LINES, LUDHIANA (PB.)
A TRUST DULY REGISTERED UNDER THE TRUST REGISTRATION ACT 1882.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

**Proposed to be Used**

DELHI
Hospital Services; Medical treatment Services provided by Clinics & Hospitals; Medical Consultancy; Medical Counseling; Healthcare Services; Surgical Treatment Services; Laboratory Analysis Services relating to the Treatment of Persons.
Trade Marks Journal No: 1945, 16/03/2020 Class 44

3693264 02/12/2017
JANTA LAND PROMOTERS PVT. LTD.
SCO - 39-42, SECTOR-82, MOHALI (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/06/2010

DELI
Hospital Services; Medical Treatment Services provided by Clinics & Hospitals; Medical Consultancy; Medical Counseling; Healthcare Services; Surgical Treatment Services; Provision of Beauty Salon, Hairdressing and Massage Services; Skin Care Salon Services; Spa Services.
SHADES GALLERY

3703017  14/12/2017

DEEP PROPRIETOR OF SHADES GALLERY
Chandigarh Road, Nawashahr
Proprietorship Firm

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI

Hygiene and Beauty Care Services, Skin Treatment, Hair Care and Treatment, Mehndi Designing, Spa Treatment and Body Massage, Beauty Saloon and Beauty Parlour Services
3703570    15/12/2017
ML BROTHER LLP.
trading as ;ML BROTHER LLP.
1579, 1ST FLOOR, KINGSWAY CAMP,OUTRAM LANE, NEAR NULIFE HOSPITAL,DELHI-110009.
.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
3705927  19/12/2017
PARI KARWAL
N-21, KALKAJI, NEW DELHI-110019
PROPRIETOR

Address for service in India/Attorney address:
BHAKTA CHARAN DAS (ADVOCATE)
13/33A H NO 9 BASEMENT TILAK NAGAR NEW DELHI 18

Proposed to be Used
DELHI
HYGIENIC AND BEAUTY CARE FOR MEN & WOMEN, BEAUTY MAKEUP STUDIO, SPA AND NAIL MAKEUP.
NA.
Vakola

3711247  26/12/2017
CHUTRAM NEMARAM GEHLOT trading as ;PREM MEHANDI CENTRE
PLOT NO. 101, SHREE WHIDE HEIGHTS APARTMENT, HIRAWADI ROAD, PANCHVATI, NASHIK - 422003.
MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
HEALTH CARE, HEALTH COUNSELING / HEALTH COUNSELING, HOSPITAL SERVICES, MEDICAL CLINIC SERVICES, NURSING HOME SERVICES, PHARMACY ADVICE, PHYSIOTHERAPY/PHYSICAL THERAPY, TELEMEDICINE SERVICES, SERVICES OF A PSYCHOLOGIST, SPEECH THERAPY SERVICES, PHARMACISTS SERVICES TO MAKE UP PRESCRIPTIONS, NURSING, MEDICAL, AROMATHERAPY SERVICES, CHIROPRAETIC, DENTISTRY SERVICES, HAIR IMPLANTATION, HEALTH CENTRE SERVICES I HEALTH CENTER SERVICES, HOSPICE SERVICES, MEDICAL ASSISTANCE, MEDICAL EQUIPMENT RENTAL
SKG
3713020  27/12/2017
SATISH KUMAR GUPTA
H.NO 140, SEC 7A, YMCA ROAD FARIDABAD-121006 (HARYANA)
PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059
Used Since :13/02/2002
DELHI
MEDICAL CONSULTANCY AND DIAGNOSTIC CENTRE ie MEDICAL ANALYSIS SERVICES RELATED TO THE TREATMENT OF PERSON, PHARMACY ADVICE, HEALTH CARE SERVICES, MEDICAL CONSULTANCY, MEDICAL ASSISTANCE ETC AS INCLUDED IN CLASS 44.
~.
3727122  15/01/2018
SIMERJEET KAUR
192, DHUDIAL APARTMENT, PITAM PURA, DELHI-110034
individual
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
DELHI
NUTRITIONAL HEALTH MEDICAL SERVICE, MEDICAL CLINIC SERVICE AND MEDICAL CONSULTANCY
3767739  01/03/2018
HARSH GHORPADE
FORTIS HIRANANDANI HOSPITAL VASHI, NAVI MUMBAI, MAHARASHTRA, INDIA
PROPRIETOR-HARSH GHORPADE
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
HUMAN HEALTHCARE SERVICES, PHYSIOTHERAPY SERVICES AND PHYSICAL REHABILITATION SERVICES, MEDICAL TESTING SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEPARTMENT OF VISUAL SCIENCES..
3783748  21/03/2018
ARJAN IMAGING LLP
trading as ;JEEYO PET CT AND NUCLEAR IMAGING CENTRE
INSIDE SARVODAYA HOSPITAL PREMISES, LBS MARG, NEAR GHATKOPAR METRO STATION, GHATKOPAR (WEST), MUMBAI -400086.
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
MUMBAI
DIAGNOSTIC CENTRE
3827271  08/05/2018
M/S SMARTREAP PRIVATE LIMITED
Door No 6-3-790/8, Flat No 1, Bathina Apartments, Ameerpet, Hyderabad - 500016, Hyderabad Telangana
A Private Limited Firm

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033

Proposed to be Used
CHENNAI
Agricultural advisory services relating to horticulture, agriculture and farming falling under class 42.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
CORDIS HEART CARE A UNIT OF PALIWAL HOSPITAL

3848598  31/05/2018
JAI PRAKASH PALIWAL
B-22, 23 Elixir Green Colony, Karond Bypass Road, Bhopal – 462038, Madhya Pradesh
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/12/2017

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
HOSPITAL SERVICES, MEDICAL CLINIC SERVICES
3868797  23/06/2018
DR DUDHABHATE ANIL
FLAT NO -109. CHANKYANAGRI, MANIKBAG, SINHGAD ROAD, PUNE-411051
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3871420  27/06/2018
MRS. ALKA TAVHARE
trading as ;GOLDEN TOUCH LADIES BEAUTY PARLOUR
BASANT BAHAR CO-OP SOCIETY, SHOP NO-28, PLOT NO 5, SECTOR-19, KAMOTHE, MUMBAI-410209.
INDIVIDUAL
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Ashtanga ; Naturopathy & Ayurved

3885175  11/07/2018

CHALASANI JUGESH CHANDRA GURUNADH
S/O CHALASANI VENKATESWARA RAO, FLAT NO:501, 4TH FLOOR STARMA RESIDENCY, OZONE VALLEY ROAD, MARIKAVALASA, SAI SRI NAGAR, KOMMADI, VISAKHAPATNAM, ANDHRA PRADESH-530048

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3893312  20/07/2018
MR. KAUSHAL M. KAKKAD
602, 6th floor, Western Vesu Point, opp. S.D. Jain School, Next to Reliance Market, Vesu Char Rasta SURAT, 395007
Individual
Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)

Proposed to be Used
AHMEDABAD
DENTAL AND HEALTH, HOSPITAL, DENTAL CLINIC, DENTAL LABORATORY, MULTISPECIALITY HEALTH SERVICES, MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
Dental, Ayurveda, Diet & nutrition, Herbal, Homeopathy, wellness center
PillConnect

3979952    22/10/2018

STRATVISORS HEALTHCARE PRIVATE LIMITED
SHOP- 4, CORPORATE ARENA CO-OP SOCIETY, D P PIRAMAL ROAD, GOREGAON WEST MUMBAI MUMBAI CITY MH 400062
SERVICE PROVIDER
A COMPANY INCORPORATED AND EXISTING UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor,Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
MUMBAI
Medical services, hygienic and beauty care for human beings, agriculture, horticulture and forestry services
ZAIRAA

4010846  29/11/2018

M/S ZAIRAA FLOWERS
No.1, H-Block, Lotus Colony, 1st Street, Chamiers Road,Nandhanam,Chennai
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/07/2017

CHENNAI
Providing service of flower arrangements.
AKIL ZAKI KHAN
AKASH APRTS, 14TH FLR, FLAT NO. 5, SANE GURUJI MARG, AGRIPADA, MUMBAI - 400011
Individual
Address for service in India/Agents address:
ASHFAK BAIG
30/ C, GRACE PLAZA, S. V. ROAD, JOGESHWARI (WEST), MUMBAI - 400 102.
Proposed to be Used
MUMBAI
Medical services
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MR. NAVPREET SINGH
R/o House No.8, Jhansi Road, Opp. Manik Vilas Colony, Gwalior – 474002 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior – 474011 (M.P.).

Proposed to be Used
MUMBAI
HOSPITAL SERVICE, HEALTHCARE SERVICE AND DIAGNOSTIC CENTER
4036478  24/12/2018  
NEENA JAIN, PROPRIETOR OF KAIVALYAM BODY & SOUL  
202, Living Paradise, Opposite Garden, G-9, Ratlam Kothi, Indore (M.P.) Pin-452001  
Sole Proprietary firm  
Address for service in India/Attorney address:  
DP SONI  
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001  
Proposed to be Used  
MUMBAI  
Medical services, hygienic and beauty care for human beings, Healthcare, Hospitals, Meditation services & Yoga Centre, Naturopathy, Ayurvedic Treatment, Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services & Panchkarma (Ayurvedic Treatment).  
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT OF EXCLUSIVE USE IN THE state of Madhya Pradesh and Chhattisgarh only.
4043525  02/01/2019
MRS. SUNITA AMIT AGASKAR
trading as ;CREDENCE GLOBAL
701 JADE GARDEN, DR. AMBEDKAR ROAD, KHAR- WEST, MUMBAI – 400052 MAHARASHTRA INDIA
A INDIAN NATIONAL
Used Since :17/05/2013
MUMBAI
PROVIDING MEDICAL SERVICES INCLUDED IN CLASS 44
Proposed to be Used

MUMBAI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, HUMAN HEALTHCARE SERVICES DENTISTRY
RENDERING IN THE STATE OF MAHARASHTRA.
Trade Marks Journal No: 1945 , 16/03/2020 Class 44

4044549 03/01/2019
DR. PRAVEEN GADSING
203, Orange Building Dream City, Opposite Fame Cinema, Nashik- Pune Highway, Nashik-422006
Individual

Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.

Proposed to be Used
MUMBAI
Advisory services relating to healthcare; Health clinic services; Health counselling; Health risk assessment; Medical analysis for the diagnosis and treatment of persons; Medical information services; Medical laboratory services for the analysis of blood samples taken from patients; Medical nursing services; Medical testing; Providing information relating to dietary and nutritional guidance; X-ray technician services rendering in the state of Maharashtra.
4059565  17/01/2019
ARCHANA BHASKAR
Juniper A25, Sherwood Apartments, Basavanagura Main road, Bangalore
Individual
Address for service in India/Ageents address:
DEEPAK SADHU
#450,9TH CROSS, JP NAGAR, 2ND PHASE, BANGALORE-560078
Proposed to be Used
CHENNAI
Hygienic and beauty care for human beings
4067621    25/01/2019
DR. RAMCHANDRA N. DEOGHARE
trading as ;UPCHARYA
62, CENTRAL AVENUE, NEAR GITANJALI CINEMA SQUARE, NAGPUR - 440018
INDIVIDUAL
Used Since :12/09/2008
MUMBAI
MEDICAL SERVICES; MEDICAL CARE SERVICES; MEDICAL INFORMATION SERVICES; MEDICAL ADVISORY SERVICES;
MEDICAL ANALYSIS SERVICES; MEDICAL COUNSELLING SERVICES; MEDICAL CONSULTANCY SERVICES; MEDICAL
NURSING SERVICES; MEDICAL ASSISTANCE SERVICES; MEDICAL DIAGNOSTIC SERVICES; MEDICAL CLINIC
SERVICES AND MEDICAL HEALTH ASSESSMENT SERVICES
CAPTAIN. ADITYAVARDHAN RAJEEV PATHAK, MRS. SUJATA ADITYAVARDHAN PATHAK
Alhad – 185/R, P.K.Road, Opposite Kalidas Sports Complex, Mulund (West) - 400080
Joint Applicant
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Medical Services; Hospital

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
Swapnil Sahu
Plot No. A-28, Indrapuri Raizen Road Bhopal
Proprietor - A Makeover Lounge Spa and Salon

Address for service in India/Agents address:
Rajendra Sahay Shrivastava
C-15, BDA Colony, Shivaji Nagar, Bhopal (M.P.) - 462016

Used Since: 05/11/2014

Mumbai
SPA & Salon Beauty Care
METROPOLIS

4075635 02/02/2019

METROPOLIS HEALTHCARE LIMITED
250-D, UDYOG BHAVAN, (BEHIND GLAXO) HIND CYCLE MARG, WORLI, MUMBAI-400030, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Used Since: 20/03/1995

MUMBAI

PATHOLOGY SERVICES, PATHOLOGY SERVICES RELATING TO THE TREATMENT OF PERSONS, MEDICAL CONSULTANCY, AND CLINICAL MEDICAL PRACTICE CONSULTATION SERVICES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1958522,1958524.
4089843  16/02/2019
SORAKE CHANDRA SHEKAR HOSPITAL PRIVATE LIMITED
No.374-4, Upper Bendoor, Mangaluru, Dakshina Kannada 575002
Body Corporate

Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :19/10/2018

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals;
Mark considered substantially as shown in the form of representation.
SANA HOSPITAL

4097018  22/02/2019

SUHEL AKHTAR KHAN

Building No. C-937, Purandar Housing Society, Mhada Kushaba Zanjale Road, Near Sant Nandeo School, Maharshinagar, Market Yard, Pune 411037

Individual

Address for service in India/Agents address:

JAMIR NAZIR SHAIKH

FLAT NO.103, SAI SHREE SOCIETY(SHELKE"S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.

Proposed to be Used

MUMBAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4099769  26/02/2019

A MONEY TREE
1, C2-SNEH, KHIRA NAGAR, S.V.ROAD, SANTACRUZ WEST, MUMBAI-400054

Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

Subject to no exclusive right over the mark "SAFE INDIA" & mark will be consider as a whole as substantially shown in the label.
DIVYAJIVAN HEALTH CARE

4106140 04/03/2019
DIVYAJIVAN HEALTHCARE LLP
401-402, 4TH FLOOR, JAY COMPLEX, P.NO. 3/A, 3/B, PURVI SOCIETY, OPP. HIRABAUG, VARACHHA ROAD, SURAT-395006, GUJARAT
A Company Under the Limited Liability Partnership(LLP) Act 2008

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
PROVIDING HEALTH INFORMATION, HEALTHCARE SERVICES, HEALTH CONSULTANCY, HEALTH ADVICE, HOSPITAL SERVICES
4125933   23/03/2019
SADAF KHAN PROPRIETOR OF SKYLARKS BEAUTY
Room No 84, Gaffar Estate, Quresh Nagar, Kurla East, Mumbai 400070
PROPRIETOR
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Proposed to be Used
MUMBAI
beauty salon services
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
DIPEN JAIN
A52, KALUMAL ESTATE, AB NAIR ROAD, JUHU, MUMBAI-400049
Individual Applicant

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :15/03/2017

MUMBAI
Landscape design and Gardening services
To be used as substantially shown in the label.
4150048   17/04/2019
RUCHI GOGIA
189-A, PANCHWATI CIRCLE, RAJA PARK, JAIPUR - 302004, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, READY MADE GARMENTS, BEAUTY CARE SERVICES,
BEAUTY SALON SERVICES, HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS,
SANATORIUMS, HAIRDRESSING SALONS AND MASSAGE PARLOURS, SPA SERVICES.

Services restricted in the state of Rajasthan only..
4154784  23/04/2019
MUKESHKUMAR RAMANLAL PAREKH
1591 RAMJIMANDIRVAS NAVRANGPURAGAM AHMEDABAD-380009
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
SAMARPAN GENERAL HOSPITAL

415520  23/04/2019

DR. BHAVINA RASIK VIRANI
YOGIDHARA SOCIETY, YOGCHOWK, PUNASIMADA ROAD, SURAT- 395010

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Medical services; Medical diagnostic services; Medical and veterinary medical services; Veterinary services; Hygienic and beauty care for human beings or animals

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Services restricted in the state of Gujarat only.
4223912  03/07/2019
RAJKUMAR A KAMDAR
No 3/2, Sylvan Lodge Colony, 1st Cross Street, Kilpauk, Chennai - 600010
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
subject to no exclusive right over the words ARTS OF HEALING.
5D FACIAL

4317144  10/10/2019

DR. SHAIL KUMAR GUPTA (INDIVIDUAL)
ED-59-A, MADHUBAN CHOWK, NEAR METRO STATION, PITAM PURA, DELHI-110034.
INDIVIDUAL

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Used Since :01/04/2016

DELHI
MEDICAL SERVICES
4327010 21/10/2019

CHIRAG GIRISHBHAI PATEL HUF
10/141/F/1, DOCTOR HOUSE AREA, AASTHA MANGLAM CT SCANE LANE, NR.RLY OVERBRIDGE, PALANPUR, BANASKANTHA, GUJARAT-385001, INDIA
Hindu Undivided Family

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Used Since :17/10/2018

AHMEDABAD
HOSPITAL AND TRAUMA CENTER INCLUDED IN CLASS 44
SWEVEN HEALTHCARE PRIVATE LIMITED
2201, Shivtapi Apartments, H Goregaonkar Road, Gamdevi, Mumbai- 400007
A Company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
ARKHON IP
3B/2, VISAVA HEIGHTS, VISAVA PARK, DP ROAD, AUNDH, PUNE- 411007, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Providing a website featuring information about health, wellness and nutrition; Providing a web site featuring medical information; Medical advisory services; Providing medical information, consultancy and advisory services; Pharmaceutical advice
HLTHEE

4330943    25/10/2019

RAM ROSHNI
170-A, Katwaria Sarai Village, New Delhi-110016
Individual

Address for service in India/Attorney address:
ANURADHA ACHARYA & CO.
Flat No. K-1001, The Edge Towers, Ramprastha City, Sector 37D, Gurugram, Haryana - 122001

Proposed to be Used
DELHI
Dietitain services, Dietary advice, Weight reduction diet planning and supervision, Professional consultancy relating to diet.
4338780    05/11/2019
Dr. Lal Ventures Private Limited
Block E, Sector 18, Rohini, New Delhi – 110085
Pvt. Ltd. company

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

Medical testing; Health care, Medical Diagnostic and pathology and radiology services
4342366   08/11/2019
ZEROMILES WELLNESS PRIVATE LIMITED
PLOT NO. 12/2, FLAT NO. 4A/1, 4TH FLOOR, HYATT MEDICARE, KHARE STREET, DHANTOLI, NAGPUR - 440012
(MAHARASHTRA)
Body Corporate
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Proposed to be Used
MUMBAI
medical services
IRIS DECOR
#4-6-537, 1st Floor, Majestic Commercial Complex, Karangalpady, Mangalore - 575 004.
Partnership Firm
Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :01/04/2016

CHENNAI
Floristry, Florist's Services and Floristry Services being included in Class 44.
4344901 12/11/2019
GOCARE TECHNOLOGIES (OPC) PRIVATE LIMITED
FLAT NO 804, TOWER A AMRAPALI PLATINUM, GH-01, SECTOR 119, NOIDA GAUTAM BUDDHA NAGAR UP 201301 IN
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Medical services in the field of radiology and nuclear medicine, Chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical services, Providing information in the field of medicine, Homeopathic medicine services, Healthcare and beauty care, Healthcare services, Health clinic services,
4345339  12/11/2019
TRIM X SALON PVT. LTD
P.No. 18, AOC CENTER, WEST MARREDPALLY, SECUNDERABAD, HYDERABAD, TELANGANA- 500026
Body Incorporate

Address for service in India/Attorney address:
PUNEET KUMAR
1716 sector 37, noida
Used Since :21/04/2019

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Proposed to be Used

DELHI

Medical clinic services
4347259  14/11/2019
DR. YOGESH BENDALE
Flat no. 1 and 2, Shreevijay apt, Neelkamal Society, Karve Nagar, Pune 411052 INDIA
Individual

DR. VINEETA BENDALE
Flat no. 1 and 2, Shreevijay apt, Neelkamal Society, Karve Nagar, Pune 411052 INDIA
Individual

Address for service in India/Attorney address:

MARIA GABRIEL
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India

Used Since : 10/01/2015

MUMBAI

MEDICAL SERVICES IN AYURVEDA; MEDICAL INFORMATION IN AYURVEDA; MEDICAL COUNSELLING IN AYURVEDA;
MEDICAL CONSULTATIONS IN AYURVEDA; MEDICAL COUNSELING IN AYURVEDA; MEDICAL SCREENING IN
AYURVEDA; MEDICAL TESTING IN AYURVEDA; MEDICAL CLINICS IN AYURVEDA; MEDICAL CARE IN AYURVEDA;
MEDICAL NURSING IN AYURVEDA; MEDICAL ASSISTANCE IN AYURVEDA; MEDICAL EXAMINATIONS IN AYURVEDA;
MEDICAL CARE SERVICES IN AYURVEDA; MEDICAL TREATMENTS IN AYURVEDA; MEDICAL INFORMATION SERVICES
IN AYURVEDA; MEDICAL ADVISORY SERVICES IN AYURVEDA; MEDICAL CLINIC SERVICES IN AYURVEDA.
RIHAN AHMED, PROPRIETOR, DE SALON
NO.1, GROUND FLOOR, STEPHENS ROAD CROSS, FRAZER TOWN, BENGALURU- 560005 KARNATAKA
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
BEAUTY CARE FOR HUMAN BEINGS, BEAUTY PARLOUR
4356173  23/11/2019
UNITED TESLA HEMP COMPANY
9th Floor, 920, Unit No. 9, Corporate pak, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban,, Mumbai,
Maharashtra- 400071
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4356188  23/11/2019
KUNVARJI GROWTH CORPORATION LLP
B - WING, SIDDHIVINAYAK TOWERS, MAKARBA GAAM, AHMEDABAD
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT
Used Since :05/04/2018
AHMEDABAD
FOR MEDICAL SERVICES , VETERINARY SERVICES , HYGENIC & BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS ,
AGRICULTURE , HORTICULTURE & FORESTRY SERVICES INCLUDED IN CLASS 44
HORMONE CLINIC

4362465    29/11/2019

DR. AMOL PANDURANG BUKAN TRADING AS HORMONE CLINIC
Satya Dharm Complex, Beside R C Bafana Jewellers , Akashwani Chowk , Jalna Road , Aurangabad- 431001.
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :13/12/2015

MUMBAI
HEALTHCARE SERVICES.

THIS IS CONDITION OF REGISTRATION THAT BOTH THE WORDS SHALL BE USED TOGETHER.
SUDARSHAN NETRALAY
4362476    29/11/2019
SUDARSHAN NETRALAY
Shop No. 105. & 106, Matrix Business Center, Near Kalda Corner, Dargah Road, Beside VLCC, Aurangabad - 431001
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :18/05/2019
MUMBAI
EYE CARE CENTER AND EYE CARE MULTISPECIALTY HOSPITALS
ANUP SANTOSH ABOTI
Ram-Prem, Sardar Vallabhai Patel Road, Kachhi Bazar, Prabhani -431401
Single Firm
Address for service in India/Attorney address:
ADV PRADEEP KUMAR JAIN
Room No 6 1st Floor, Dinesh Bhavan, 71/73, 13th Kamathipura, Mumbai - 400 008
Used Since : 24/04/2017
MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, CONSULTANT AT HOME, INVESTIGATION, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, MEDICAL CLINICS, HOSPITALS, NURSING HOMES, MEDICAL NURSING AND MEDICAL SERVICE PROVIDER BEING INCLUDED IN CLASS-44
4417635    24/01/2020
VAISHNAVI
No.159, Rukmani Nagar, NCTP Project, Athipattu, Chennai, Tamilnadu 600120
Health service
Sole Proprietorship
Used Since :14/06/2019

CHENNAI
Human Healthcare Services
4422927  28/01/2020
SHRI HARIHAR MAHARAJ KAMDHENU GAUSEWA ASHRAM DHARMIK TRUST.
MOUJE KHORAJ, KHODIYAR AND LILAPUR OF DISTRICT AND SUB-DISTRICT – AHMEDABAD, GUJARAT, INDIA
A TRUST REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/11/2019
AHMEDABAD
MEDICAL SERVICES; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS (SUCH AS X-RAY EXAMINATIONS AND TAKING OF BLOOD SAMPLES); PHARMACY ADVICE.
4428830   03/02/2020
ECTD GLOBAL PRIVATE LIMITED
3-40-1/5, PHASE-1, LAND MARK-NEAR DUVVADA FLYOVER BRIDGE, VISAKHAPATNAM, ANDHRA PRADESH, INDIA 530046
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Pharmacy advice, Pharmaceutical consulting, Pharmaceutical consultancy, Pharmaceutical advice, Pharmaceutical consultancy services, Advisory services relating to pharmaceutical products
NUTRINEX

4430131  04/02/2020
ADITI ATULBHAI PANDYA
C/O. ASHUTOSH MATERNITY HOSPITAL, KOTECHA NAGAR MAIN ROAD, KALAWAD ROAD, RAJKOT - 360 001
(GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :30/01/2020
AHMEDABAD
HEALTHCARE AND BEAUTY CARE SERVICES; HEALTH CONSULTANCY SERVICES, PUBLIC HEALTH COUNSELING,
HEALTH CENTER SERVICES, BEAUTY ADVISORY SERVICES, BEAUTY THERAPY SERVICES, BEAUTY CONSULTATION
SERVICES, BEAUTY TREATMENT SERVICES; MEDICAL, HYGIENIC AND BEAUTY CARE SERVICES INCLUDED IN CLASS-
44
4431711    06/02/2020
TELDERMA CONSULTANTS PRIVATE LIMITED
B54, NAVYUG NIWAS, 6TH FLOOR, D B ROAD, OPP MINERVA CINEMA, GRANT ROAD, MUMBAI - 400007
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Health care services
DASPALLA

4431821  06/02/2020

M/S. JUBLEE HILL RESORTS PVT LTD
Road No.37, Jubilee Hills, Hyderabad-500 033, Telangana, India.

tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :21/02/1981

CHENNAI

Spa, Beauty Salon, Service of Beauty Care, Hair Cutting, Body Massage, Health Care Services.
4431915    06/02/2020
AMEER ALI M
PROPRIETOR, M/s SUTHARYA HEALTH CARE AND DIAGNOSTICS, GOVINDAM ARCADE, MUTTUNGAL JUNCTION, BYPASS ROAD, PERINTHALMANNA.P.O, PERINTHALMANNA, MALAPPURAM DISTRICT, KERALA STATE, PIN-679322, INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :07/07/2007
To be associated with:
2761403
CHENNAI
MEDICAL SERVICES; CLINIC; HOSPITAL; CLINICAL LABORATORY; MEDICAL DIAGNOSTIC SERVICES IN THE NATURE OF ULTRASOUND SCAN, C.T.SCAN, MRI, MAMMOGRAPHY, PATHOLOGY SERVICES RELATING TO THE TREATMENT OF PERSONS, DENTAL CARE SERVICES, IMMUNOLOGY, SEROLOGY, BIOCHEMISTRY, MOLECULAR BIOLOGY, MICROBIOLOGY, OPG, X-RAY, ECG, PFT, TREAD MILL TEST, NERVE CONDUCTION VELOCITY, AUDIOMETRY, BONE DENSITOMETRY; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS BEING INCLUDED IN CLASS 44.
4432484   06/02/2020
RADHIKA ARORA D/O VINOD CHADHA
14, TARA ENCLAVE, BASANT AVENUE, CIRCULAR ROAD AMRITSAR - 143001, PUNJAB, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR Sahuwala
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
Clearmedi Cancer Centre

4432859  06/02/2020
CLEARMEHI HEALTHCARE PRIVATE LIMITED
F-14/22, Model Town-II, New Delhi – 110009, India
A company incorporated under the laws of India

Address for service in India/Attorney address:
BRB LEGAL
Z-29 LGF, HAUZ KHAS NEW DELHI 110016

Used Since :01/07/2017

To be associated with:
2891649, 2891650

DELHI
Hospital services; medical treatment services provided by clinics and hospitals; providing hospital’s complex medical
equipment solutions, providing diagnostic and treatment related clinical services, providing medical services and
solutions in the fields of radiology, nuclear medicine, radiation therapy and other medical services included in class 44
Clearmedi Hospital and Cancer Centre

4432860    06/02/2020
CLEARMEDI HEALTHCARE PRIVATE LIMITED
F-14/22, Model Town-II, New Delhi – 110009, India
A company incorporated under the laws of India

Address for service in India/Attorney address:
BRB LEGAL
Z-29 LGF, HAUZ KHAS NEW DELHI 110016
Used Since :01/07/2017

To be associated with:
2891649, 2891650

DELHI
Hospital services; medical treatment services provided by clinics and hospitals; providing hospital’s complex medical equipment solutions, providing diagnostic and treatment related clinical services, providing medical services and solutions in the fields of radiology, nuclear medicine, radiation therapy and other medical services included in class 44
Clearmedi Hospital

4432861  06/02/2020
CLEARMEDI HEALTHCARE PRIVATE LIMITED
F-14/22, Model Town-II, New Delhi – 110009, India
A company incorporated under the laws of India

Address for service in India/Attorney address:
BRB LEGAL
Z-29 LGF, HAUZ KHAS NEW DELHI 110016
Used Since :01/07/2017

To be associated with:
2891649, 2891650

DELHI
Hospital services; medical treatment services provided by clinics and hospitals; providing hospital’s complex medical equipment solutions, providing diagnostic and treatment related clinical services, providing medical services and solutions in the fields of radiology, nuclear medicine, radiation therapy and other medical services included in class 44
The Meh
4435751  10/02/2020
BHAIRAVI PRAKASH
NO.5/9, 1ST MAIN ROAD, CIT COLONY,MYLAPORE, CHENNAI:600004
TRUST

Address for service in India/Attorney address:
P.S. DEEPIKA
NO.22/3, POES GARDEN, CHENNAI:600 086, TAMILNADU, INDIA.

Used Since :03/06/2019

CHENNAI
MENTAL HEALTH SERVICES, PROVIDING MENTAL HEALTH AND WELLNESS INFORMATION, COUNSELING IN THE FIELD OF MENTAL HEALTH AND WELLNESS.
4435879  10/02/2020
SHAHZAD QADAR
HARDOL ROAD, DURGAGANJ CHAURAHA, KAKORI, LUCKNOW, U.P -226001
single firm

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services, hospital.
ECOSCAPES LANDSCAPING PRIVATE LIMITED
The Ecoscapes House, # 48, 10th Main, 13th Cross, Nisarga layout, Horamavu, Bengaluru – 560043, Karnataka

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 28/02/2018

CHENNAI

AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, GARDENING, PLANT NURSERY SERVICES, LANDSCAPE DESIGN, LANDSCAPE GARDENING, LAWN CARE, FLOWER ARRANGING, WREATH MAKING, WEED KILLING, VERMIN EXTERMINATING FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY, PEST CONTROL SERVICES FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY
4439426  12/02/2020
SAMANT DARSHI
D-4, SECTOR- 20 NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH- 201301
INDIVIUAL

Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.

Proposed to be Used
DELHI

Human healthcare Services; Medical Services; Medical counselling; Medical assistance consultancy provided by doctors and other Specialized medical personnel: performing diagnosis of diseases; advisory services relating to treatment of degenerative disease; Medical and healthcare clinics; Medical information services provided via the Internet;
SIRICHANDANAVANAM DEVELOPERS INDIA PRIVATE LIMITED
Plot No.34, Defence Colony, Kharmanghat Village, Saroor Nagar, LB Nagar, Rangareddy, Hyderabad, Telangana-500079

Proposed to be Used

CHENNAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
2676481  11/02/2014
HIS HOLINESS SYEDNA MUFADDAL SAIFUDDIN
trading as ;DAWAT-E-HADIYAH
BADRI MAHAL, DR. D.N. ROAD, FORT, MUMBAI-400001
SERVICE PROVIDERS
A RELIGIOUS CHARITABLE TRUST REGISTERED UNDER THE MAHARASHTRA PUBLIC TRUSTS ACT, 2012
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :21/03/2003
MUMBAI
RELIGIOUS ACTIVITIES INCLUDING OFFERING AND RECITING PRAYERS, SEM1ANS AND BENEDICTIONS; CHARITABLE SERVICES; PERSONAL AND SOCIAL SERVICES TO UPLIFT MEMBERS OF THE COMMUNITY; SOCIAL AND COMMUNITY SERVICES; ORGANIZATION OF SPIRITUAL AND RELIGIOUS MEETINGS BEING SERVICES INCLUDED IN CLASS 45
TWANGO

3054224  11/09/2015

SAGAR DEWAN
H-18 Bali Nagar, New Delhi - 110015

Service Provider

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

DELHI

Online and offline dating services; online and offline social networking services; online and offline personal introduction services; online and offline marriage services; matrimonial agencies; matchmaking services; planning and arranging wedding ceremonies
3227162  04/04/2016
SHRAVAN KUMAR BANSAL
trading as ;UNITED OVERSEAS TRADE MARK COMPANY
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110025
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
K.G.BANSAL & COMPANY
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025
Used Since :01/01/1985
DELHI
LEGAL SERVICES
No exclusive rights over the words TRADE, MARK and COMPANY.
CEEKR

3450502 05/01/2017
INNER DEVELOPMENT PROJECT PVT. LTD.
trading as ;Service Provider
4, Community Centre, New Friends Colony, New Delhi-110025.
Service Provider
A company incorporated and existing under the Indian Company's Act 1956

Address for service in India/Attorney address:
CHITRA ARVIND
RAJESHWARI & ASSOCIATES, AMSOFT BUSINESS CENTRE, UNITECH TRADE CENTRE, Sector 43, Gurgaon- 122 002,
Haryana, India
Used Since :01/01/2017

DELHI
“Social and Philanthropy, Philosophy Religion etc Included In Class-45”
You progress, the nation follows

3565959   07/06/2017
IBUILD INNOVATIONS INDIA LTD.
H.No. 8-2- 603/1/23, Plot No. 23, 1 st Floor, Krishna Puram, Road No-10, Banjara Hills, Hyderabad – 500034
Service Provider

Address for service in India/Attorney address:
KRISHNA GRANDHI
No. 2404, Tower No. 17LH, Lanco Hills Technology Park Pvt. Ltd., Manikonda, Hyderabad - 500089, Telangana, India
Used Since :01/02/2017

CHENNAI
Providing legal consultancy services in the field of venture-capital funding, general corporate advisory, corporate and commercial litigation, government regulation for new start-ups, tax laws, commercial laws, intellectual property laws, and other such laws to entities such as freelancers, start-ups, existing businesses and non-profits.

There is no exclusive right over the terminology in mark and it should be used as a tag line.
CAMEYE

3729650  17/01/2018

MAHESH GUPTA
H-35,SOUTH EXTN ; PART-1,NEW DELHI-110035
INDIVIDUAL

Address for service in India/Attorney address:
RAJESHWARI & ASSOCIATES
UNITECH TRADE CENTRE SEC-43, GURGAON 122002 HARYANA
Used Since :01/01/2018

DELHI

Services related to CCTV surveillance System, Camera Tracker, Surveillance Appliances
Priority claimed from 27/07/2017; Application No. : 53044 ;Trinidad and Tobago
3734175  22/01/2018
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
a Nevada Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Online social networking services in the nature of a website allowing registered users to share information, photos, audio and video content and engage in communication and collaboration between and among themselves regarding shopping, retail services, and consumer goods and services; personal and social services rendered by others to meet the needs of individuals; providing on-line computer databases and online searchable databases in the field of social networking; providing searchable databases in the field of social networking; personal concierge services.
RAKESH JAGDISH SUNDESHA
13, 3rd Floor, Soba tower, Near Poona Hospital, LBS Road, Pune-411030 Maharashtra
Individual
Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAikh
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.
Used Since :01/07/2016
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
It’s my day
3855311 08/06/2018
M/S. EXECUTIVE EVENTS
KV-8, 5th Cross Road, Panampilly Nagar, Cochin, Kerala-682036
Raju Kannampuzha, Managing Partner of Ms. Executive events

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI

Personal and social services rendered by others to meet the needs of individuals, burial services, crematorium services, embalming services, conducting funeral ceremonies, funerary undertaking, organization of religious meetings, conducting religious ceremonies.

NIL SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3855344.
3985710   29/10/2018
SACHIN SITARAM MOHITE
trading as ;YUVA ASTITWA PRATISHTHAN
C/O. 3/25, KASHINATH PANDEY CHAWL, OPP. SWAN MILL, T.J. ROAD, SEWREE (WEST) MUMBAI- 400015
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS SERVICES OF
RELIGIOUS ACTIVITIES, SOCIAL ACTIVITIES, CHARITABLE SERVICES
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4058657    16/01/2019
RAJENDRA JIVANLAL MAKWANA TRADING AS SARVODAY GLOBAL CREATIONS.
1/9, GAUTAM CHS., NEAR RUIA HIGH SCHOOL, MAHANT ROAD, VILE PARLE (EAST), MUMBAI-400 057.
SINGLE FIRM

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
ASTROLOGY CONSULTATION, ASTROLOGER, NUMEROLOGIST, VASTUVID, FACE READING, GEMS ADVISOR,
Palmistry, TAROT CARD READER, VASTU AND FENSHUI, HOROSCOPE CONSULTANCY, HOROSCOPE CASTING,
VASTU SHASTRA CONSULTANT..

The trade mark is restricted to use the mark in the state of Maharashtra..
Trade Marks Journal No: 1945, 16/03/2020 Class 45

4102335 28/02/2019
VAACHI CLUB & RESORTS
Flot No 203, Neelkanth Heights, Hawa Sadak, Near Ram Mandir, Bais Godam, Jaipur 302006
PARTNERSHIP FIRM

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE
LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Used Since: 07/05/2018

AHMEDABAD

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND
INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
FALLING IN CLASS 45.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no
right over the word JODHPUR..
4110348    07/03/2019
AKSHAY AMRUT DHUMAL
S.No. 106/11, Erandwane, Pune 411004
Trustee

Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDERSRUSHTI, NEAR SUNCITY ROAD, SINHGAD
Used Since :23/07/2015

MUMBAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4114269  12/03/2019
PRANAY RAMKUMAR RAJPUT
CONSULTA JURIS (LAW FIRM) 2nd FLOOR HIRA BUILDING 17/19 MINT ROAD OPP GPO MUMBAI- 400001
MAHARASHTRA
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
LEGAL SERVICES
4126317    23/03/2019
DHARA JITENDRAKUMAR PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF DR. DHARA’S SPIRITUALITY
B/FF/ 103, TITANIUM CITY CENTER (BUSINESS PARK), 100FT ANAND NAGAR ROAD, SATELLITE – 380015, AHMEDABAD. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :07/04/2014
AHMEDABAD
SERVICES RELATED TO ASTROLOGY SERVICES AND SPIRITUALITY SERVICES INCLUDED IN CLASS-45.
4128084  26/03/2019
MS. SHIBANI. S. KASULLA
trading as ;DISHAA GROUP
01, SAI MAHIMA, PLOT NO. 84, SEC 19, NERUL(EAST) NAVI MUMBAI 400706. (STATE) MAHARASHTRA (COUNTRY)-INDIA
A INDIAN NATIONAL

Proposed to be Used

MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
TECHNOWEB4U
4131510  29/03/2019
PARTHIV DILIPKUMAR SHAH
417, PHOENIX AVENUE, OPP. BRG HERITAGE, SAMA SAVLI MAIN ROAD, VADODARA – 391 740
PROPRIETERSHIP FIRM
Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B//5, NILKANTH SOCIETY, MAKARPURA ROAD, VADODARA-390010
Used Since: 21/02/2017
AHMEDABAD
online social networking services
RCA LEGAL
4140064 06/04/2019
RAMESH CHAND AGARWAL
T-311-313, THIRD FLOOR SILVER SQUARE MALL, NEAR RAJMANDIR CINEMA, BHAGWAN DAS ROAD, C-SHEME, JAIPUR, RAJASTHAN-302001
PROPRIETORSHIP
Address for service in India/Attorney address:
D.D. AGARWAL & ASSOCIATES
B-11/6, Govind Marg, Nr. Levis Showroom, Rajapark, Jaipur (Raj.) 302004
Used Since :01/07/2017
AHMEDABAD
LEGAL SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “LEGAL ” APPEARING ON THE LABEL / MARK..
4250946   30/07/2019
GANGA MEDICAL CENTRE AND HOSPITALS PRIVATE LIMITED
NO. 313, METTUPALAYAM ROAD, COIMBATORE - 641 043.
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
“Providing services relating to social & life cycle events to meet the needs of individual”
4319205    12/10/2019
DR. ASHOK KUMAR SHARMA
C-11, DEFENCE COLONY, NEW DELHI 110024.
Individual
Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.
Used Since :06/03/2012
DELHI
Legal services and social services included in class 45.
4337768  04/11/2019
MATRIMONY.COM LIMITED
No. 94, TVH Beliciaa Towers, Tower II, 10th Floor, MRC Nagar, Chennai-600 028, Tamil Nadu, India.
A Company incorporated under Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Used Since: 21/02/2016

CHENNAI
Marriage bureau services through online and offline; internet based matchmaking services; providing information relating to marriage partner introduction services; consultancy services relating to the planning and arranging of wedding ceremonies; online matchmaking services accessible by means of downloadable mobile applications; planning and arranging of wedding ceremonies; provision of horoscopes.
4350741  18/11/2019
NARENDRA BHAI PADSALA TRENDING AS EARTH ASSOCIATES
214, SECOND FLOOR, SILVER SQUARE, NR. DEEPAK SCHOOL, NIKOL, AHMEDABAD-380049
proprietor
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :12/12/2012
AHMEDABAD
Legal Services
4351192  19/11/2019
NIRALI VASHANTBHAI KARATHIYA
BLOCK NO P-51, SUMANGAL PARK, STREET NO-6, KOTAHRIYA ROAD, KOTHARIYA, RAJKOT-360022
MATRIMONIAL
Proprietor
Proposed to be Used
AHMEDABAD
Matrimonial Services only
4355301  22/11/2019
PANKAJ KUMAR JHA
ward no. 11, P.S. Kaluahi, village Haripur Dihtol, Madhubani - 847229, Bihar, India
Individual
Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP LLP, 204, DLF Star Tower, Sector-30, Gurgaon-122001, Haryana, India; Email: vivek@boudhikip.com; Mobile: 9971546304

Proposed to be Used
KOLKATA

personal and social services rendered by others to meet the needs of individuals, services provided to individuals in relation with social events, such as social escort services, matrimonial agencies, funeral services.
Sri Raja Rajeshwari Devi Srichakra Mahameru Seva Trust

4357008   24/11/2019
Sri Raja Rajeshwari Devi Srichakra Mahameru Seva Trust
No.33, Ramanujam Street T Nagar, Chennai - 600 017
Non Governmental Organisation

Address for service in India/Attorney address:
A.K.RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.

Used Since :09/05/2018

CHENNAI
Conducting Religious Ceremonies; Spiritual Consultancy; Spiritual Awareness and to Increase the Consciousness of the Individuals; Providing Social and Community Services; Organisation of Spiritual Meetings; Providing spiritual and religious information through the Internet and Other Electronic Networks; Spiritual Guidance Services; Charitable and Philanthropic Services; Organization of Spiritual and Religious Meetings being Services Included In Class 45
Sri Chakra Gnana Guruji

4357010  24/11/2019

J.SENTTHIL KUMAR
No. Giri Street, T. Nagar, Chennai - 600 017
Proprietor

Address for service in India/Attorney address:
A.K. RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMMALAM, CHENNAI-600033, TAMILNADU, INDIA.

Used Since : 14/12/2017

CHENNAI

Conducting Religious Ceremonies; Spiritual Consultancy; Spiritual Awareness and to Increase the Consciousness of the Individuals; Providing Social and Community Services; Organisation of Spiritual Meetings; Providing spiritual and religious information through the Internet and Other Electronic Networks; Spiritual Guidance Services; Charitable and Philanthropic Services; Organization of Spiritual and Religious Meetings being Services Included In Class 45
BAIDYANATH
4419221  24/01/2020
SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.
1 GUPTA LANE KOLKATA West Bengal- 700006 India.
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4425184  30/01/2020
PRATIBHA MEENA
WZ- 429, A/2, GROUND FLOOR, NEAR CHINTU PARK, NARAINA VILLAGE, NEW DELHI-110028
INDIVIDUAL
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.
A1/140, SECTOR-6, ROHINI DELHI - 110085
Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4427410   31/01/2020
MAHENDRAKAR SEEMA
188/A, 4th Cross, 5th Block, Banashankari Nagar, BSK-3rd stage, Bangalore, Karnataka-560085
Service Provider
Proprietorship Firm

Proposed to be Used

CHENNAI

To provide Pundits/Purohits services such as all sorts of services starting from Weddings, Home Ceremonies, Personal Events and Ancestors Rituals at home/temple to individuals through android/ios application
4431465   05/02/2020
MOUNESH K BADIGER
Old Gunj Road, Near Aggikatta, Sedan 585222, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4432015   06/02/2020
SHIVAM KAUSHIK
House No. 117, Pratap Nagar, Street No. 13, Mayur Vihar Phase-1, Delhi-110091
Individual
Address for service in India/Attorney address:
KUSUM ASWAL
B-14, A-2, HIND FLOOR, SHALIMAR GARDEN EXT-2, SAHBABAD, GHAZIABAD, U.P-201005
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
RESIDENTS AWARENESS ASSOCIATION OF COIMBATORE (RAAC)
PSG Step Software Park II, Avanashi Road, Peelamedu, Coimbatore- 641 004
Indian Society under the Societies Act 1860

Address for service in India/Attorney address:
S.SIVARAJA
223,Second Floor,Cowley Brown Road, R.S.Puram, Coimbatore -641002

Used Since: 04/05/2008

CHENNAI
Social services, services for development and upliftment of individuals and the society, hygienic and general awareness creation, water conservation, provision of civic amenities, community service in the society, organizing and developing self help group working for the rescue, recovery of society and individuals.
4433016  07/02/2020
KUNAL R. KADAM PROVIDING SERVICE AS KRUPASINDHU
B-3, 504, BALLALESHWAR CO-OP. HSG. SOCIETY, CHARKOP, SECTOR 05, KANDIVALI (W), MUMBAI 400 067.
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
ASTROLOGY CONSULTATION & HOROSCOPE FORECASTING, VASTU SHASTRA; GEMOLOGY, PALMISTRY,
NUMEROLOGY, VEDIC SCIENCE WHICH ARE INCLUDED IN CLASS 45
DR. ABRAR KHAN
FLAT NO. 1004, NAKSHATRA (VIJAY PARK) CHSL, KASARVADAVALI, OFF. G. B. ROAD, OPPOSITE HYPERCITY, THANE (WEST)- 400 615.

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4434875  08/02/2020
KAJOL MANGUESHKAR
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4436874   11/02/2020
HARE KRISHNA RAY
AMITGRAM, JANGLAT ROAD, GUMANIWALA, TEHSIL RISHIKESH, DISTT. DEHRADUN - 249204
TRUST
Address for service in India/Attorney address:
SANCHAY MEHROTRA & ASSOCIATES
E-305, BASEMENT, SEC-27, NOIDA - 201301
Used Since :23/12/2015
DELI
RELIGIOUS ACTIVITIES, EDUCATIONAL SERVICES IN THE FIELD OF WELLNESS, YOGA EDUCATION, SPIRITUAL AND MORAL UPLIFTMENT ETC.
4437225  11/02/2020
DATTATRAY LAXMAN LOKHANDE
Room no 15, Shiv shakti nagar, N.M.Chawl no 10 back, Dharavi cross road, opposite Ganesh vidya mandir, Dharavi, Mumbai- 400017
Proprieter

Address for service in India/Agents address:
NEELAKSHEE RAJESH MARathe
B/605, Arunasmruti Co-op Hsg. Society, Post Office Lane, Nr. National Park, Shrikrushna Nagar, Borivali (E), Mumbai - 400 062.

Proposed to be Used
MUMBAI
providing facilities for wedding ceremonies, planning and arranging wedding ceremonies
IRON MOUNTAIN

2062072  03/02/2010
IRON MOUNTAIN INCORPORATED
745 ATLANTIC AVENUE, BOSTON, MASSACHUSETTS 02111-2735, U.S.A.
MANUFACTURERS, MERCHANT AND SERVICE PROVIDERS.
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF DELAWARE, UNITED STATES OF AMERICA

Address for service in India/Agents address:
KRISHNA & Saurastri.
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.
Used Since : 01/05/2006

MUMBAI

Cl.42; COMPUTER PROGRAMMING FOR OTHERS IN THE FIELDS OF ORGANIZATION, MAINTENANCE, STORAGE, MANAGEMENT, RETENTION AND DESTRUCTION OF AUDIOTAPES; CONSULTING AND PROJECT MANAGEMENT SERVICES IN THE FIELDS OF INFORMATION TECHNOLOGY, DATA CENTER OPERATIONS, COMPUTER PROGRAMMING AND THE ORGANIZATION, MAINTENANCE, MANAGEMENT, STORAGE, RETENTION AND DESTRUCTION OF BUSINESS RECORDS, VITAL RECORDS, COMPUTER DATA, AUDIOTAPES, MEDICAL RECORDS, FILMS AND MASTER RECORDINGS; PROVISION OF DISASTER RECOVERY COMPUTER FACILITIES, NAMELY THE LEASING OF COMPUTER HARDWARE AND SOFTWARE; FILM AND SOUND RECORDING SERVICES, INCLUDING, PRESERVATION, INSPECTION, CLEANING, REJUVENATION, DUPLICATION AND METADATA CATALOGING; ELECTRONIC DISCOVERY SERVICES; SERVICES THAT ASSIST THE MIGRATION, APPLICATION SELF-HEALING AND ASSET DISCOVERY OF DESKTOP AND MOBILE PERSONAL COMPUTERS; COMPUTER SERVICES THAT ASSIST WITH FILE AND APPLICATION BACKUP, FILE AND APPLICATION RECOVERY, FILE AND APPLICATION TRANSFER OR MIGRATION BETWEEN COMPUTERS, FILE AND APPLICATION RESTORATION AND FILE, APPLICATION AND HARDWARE AUDIT, IDENTIFICATION AND INVENTORY; ONLINE BACKUP TAPE MANAGEMENT SYSTEMS; ONLINE BACKUP TAPE MANAGEMENT SYSTEMS THAT PROVIDE A UNIFIED ONLINE VIEW OF BACKUP, VAULTING AND RECOVERY OPERATIONS OF BACKUP TAPES INCLUDING TRACKING THEIR LOCATION, SCHEDULING THEIR DELIVERY AND PICKUP, GENERATION OF STATUS AND ACTIVITY REPORTS AND DESIGNATING THOSE PERSONS AUTHORIZED TO PERFORM ANY OF THESE FUNCTIONS OR ACTIVITIES; GRANTING OF USER RIGHTS TO DATABASES; INSTALLATION OF COMPUTER SOFTWARE; TECHNICAL SUPPORT SERVICES; UPDATING OF COMPUTER SOFTWARE; CONSULTANCY WITH REGARD TO COMPUTER SYSTEMS; PROCESSING AND CHECKING (SUPERVISION) OF COMPUTERISED INFORMATION; PROVIDING BACK-UP COMPUTER PROGRAMS AND FACILITIES; COMPUTER DATA RECOVERY SERVICES; COMPUTER DISASTER RECOVERY SERVICES; DATA SECURITY SERVICES (FIREWALLS); DATA ENCRYPTION SERVICES; ELECTRONIC DATA STORAGE; DOMAIN NAME MANAGEMENT SERVICES; SERVICES REGARDING PROTECTION OF INTELLECTUAL PROPERTY; ENFORCEMENT OF INTELLECTUAL PROPERTY RIGHTS; INTELLECTUAL PROPERTY WATCHING SERVICES; SECURITY SERVICES.

Cl.45; SERVICES REGARDING PROTECTION OF INTELLECTUAL PROPERTY, ENFORCEMENT OF INTELLECTUAL PROPERTY RIGHTS, INTELLECTUAL PROPERTY WATCHING SERVICES, SECURITY SERVICES
2591096 04/09/2013
HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman KYI - 1102, Cayman Islands.
Manufacturers, merchants, traders and exporters.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices.
Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides.
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers” type; printing blocks.
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
2634642  28/11/2013
GAMEPLAN SPORTS PVT. LTD.
19B SHAKESPEARE SARANI, 2 ND FLOOR, KOLKATA - 700 071.
MANUFACTURER, MERCHANTS AND SERVICE PROVIDERS
(AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956)
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KALAM EXCEPT AS DEPICTED..

Cl.16; PRINTED MATTER
Cl.21; HOUSEHOLD UTENSILS AND CONTAINERS, MUGS, COASTERS (TABLEWARE)
Cl.24; PLACE MATS, NOT OF PAPER; COASTERS OF TEXTILE
Cl.25; CLOTHING
Cl.35; ADVERTISING; ARRANGING OF EXHIBITIONS; RETAIL SALES SERVICES RELATED TO CLOTHING, T-SHIRTS, PRINTED MATTER, NOTEBOOKS, HOUSEHOLD ARTICLES, MUGS, COASTERS, PLACE MATS
Cl.41; EDUCATION AND ENTERTAINMENT SERVICES, ARRANGING OF COLLOQUIUMS AND SEMINARS; ARRANGING OF FESTIVALS FOR CULTURAL PURPOSES
2785082 01/08/2014
VEDANT FASHIONS PRIVATE LIMITED
trading as; VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA - 700015 WEST BENGAL MANGUFACTURING AND MARKETING
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since: 01/07/1999
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER “M”..
Cl.23; Yarns and threads made of various raw materials such as coir, cotton, hemp, jute, linen, rayon, rubber, silk, woollen and similar products for textile use
Cl.24; All types of Textile goods made of different fabrics including cotton, jute, silk and textile material, silk fabrics, jute fabric, hemp cloth, furniture coverings of textile, blanket, fiberglass fabrics, curtains of textile, textile sheet, woolen cloth, tablemats, bath linen, bed covers, mattress covers, cotton fabrics, fabric of imitation animal skins
Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers for various textile goods and clotting including readymade garments and all kinds of apparels, dress material, stitching material and other similar products
2785085  01/08/2014
VEDANT FASHIONS PRIVATE LIMITED
trading as ;VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK,19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR,A 501-502,KOLKATA-700015 WEST BENGAL
MANUFACTURING AND MARKETING
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/07/1999
KOLKATA
Cl.23;Yarns and threads made of various raw materials such as coir, cotton, hemp, jute, linen, rayon, rubber, silk, woolen and similar products for textile use
Cl.24;All types of Textile goods made of different fabrics including cotton, jute, silk and textile material, silk fabrics, jute fabric, hemp cloth, furniture coverings of textile, blanket, fiberglass fabrics, curtains of textile, textile sheet, woolen cloth, tablemats, bath linen, bed covers, mattress covers, cotton fabrics, fabric of imitation animal skins
Cl.26;Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers for various textile goods and clotting including readymade garments and all kinds of apparels, dress material, stitching material and other similar products
ARUN

2847476   21/11/2014

ARUN PABUWAL

Sansar Villa, Behind P.L. Motors, Government Hostel Circle, M.I. Road, Jaipur- 302001Rajasthan

Address for service in India/Attorney address:

S. KASLIWALS AND ASSOCIATES

KASLIWAL CHAMBERS, VRINDAVAN APARTMENTS, D-2 (BASEMENT), MEERA MARG, BANI PARK, JAIPUR - 302016 - RAJASTHAN

Used Since :31/12/1960

AHMEDABAD

Cl.6; COMMON METALS AND THEIR ALLOYS, METAL BUILDING MATERIALS.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSE, JEWELLERY, PRECIOUS STONES, HORIZONICAL AND OTHER CHRONOMETRIC INSTRUMENTS.
GESTROLEN

2859690  09/12/2014
EXPHAR S.A.
104 AVENUE FRANKLIN ROOSEVELT, BTE 20, 1330 RIXENSART, BELGIUM.
Manufacturers
A company organised and existing under the laws of Belgium.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials.
2863819   16/12/2014
HAPPILY UNMARRIED MARKETING PVT. LTD.
A - 48, FIEE, Okhla Phase-2, New Delhi 110020
Manufacturers, Traders and Service Providers
An Indian Company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.3; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices (all for cosmetics use).
Cl.8; Hand tools and implements (hand-operated); cutlery; side arms.
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.
Cl.25; Clothing, footwear, headgear.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
2908841  24/02/2015
KITZ CORPORATION
10-1, NAKASE 1-CHOME, MIHAMA-KU, CHIBA-SHI, JAPAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since: 31/01/2000

KOLKATA

Cl. 6; IRON AND STEEL; NONFERROUS METALS AND THEIR ALLOYS; METAL VALVES (OTHER THAN PARTS OF MACHINES); ACTUATORS FOR VALVES (OTHER THAN PARTS OF MACHINES); METAL COCKS (OTHER THAN PARTS OF MACHINES); METAL PIPE AND TUBE COUPLINGS (OTHER THAN PARTS OF MACHINES)

Cl. 7; VALVES AND PIPE COUPLINGS FOR HYDROGEN REFUELING STATION USED FOR FUEL CELL VEHICLES; ACTUATORS (PARTS OF MACHINES); METAL COCKS (PARTS OF MACHINES)
alfatraining
Priority claimed from 17/02/2015; Application No. : 51890/2015 ;Switzerland
2924779  18/03/2015
NIKOLAOS FOSTIROPOULOS
RUSCHGRABEN 33A,76139 KARLSRUHE,GERMANY
SERVICE PROVIDER.
A CITIZEN OF GERMANY
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; PROFESSIONAL BUSINESS CONSULTANCY FOR START-UPS WITH REGARD TO BUSINESS MANAGEMENT AND ORGANIZATION; JOB PLACEMENT; BUSINESS ADVICE AND CONSULTANCY; BUSINESS ADMINISTRATION AND ORGANIZATIONAL CONSULTANCY SERVICES; BUSINESS MANAGEMENT CONSULTANCY; ADVISORY SERVICES FOR BUSINESS MANAGEMENT AND PERSONNEL MANAGEMENT CONSULTANCY, INCLUDED IN THIS CLASS; PROFESSIONAL BUSINESS CONSULTANCY AND BUSINESS ORGANIZATION CONSULTANCY WITH REGARD TO QUALITY MANAGEMENT MATTERS.
Cl.38;TELECOMMUNICATIONS
LES LABORATOIRES SERVIER

2938961  09/04/2015

LES LABORATOIRES SERVIER
50, rue Carnot, 92284 SURESNES cedex, FRANCE
Manufacturers, Merchants & Service Providers
a Société par actions simplifiée organized and existing under the laws of France

Address for service in India/Attorney address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
To be associated with:
307176

DELHI

Cl.5; Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides

Cl.35; Advertising; import-export of pharmaceutical products; promotion of pharmaceutical products sales; promotion services in the medical field; organisation of exhibitions for commercial or advertising purposes in the medical and pharmaceutical fields; diffusion of advertisements and advertising material (leaflets, brochures, printed materials, samples) in the medical and pharmaceutical field; distribution of medical and pharmaceutical samples; business management; business administration; office functions

Cl.41; Education, in particular edition of books, annals, magazines, brochures, catalogues, and information leaflets; subscription services for printing products, distribution of newspapers and magazines; providing of training for medical representatives; providing of proficiency courses for the staff and reorientation of medical representatives; organization of lectures, colloquium and professional meetings; entertainment, sporting and cultural activities

Cl.42; Medical and clinical studies (scientific research services for medical purposes), medical information and services, scientific and technological services and research and design relating thereto; research and development services for new products in the medical and pharmaceutical field, consultation in the field of pharmaceutical products and in pharmacy, scientific and medical research services, hygienic and beauty care for human beings
VIGNERONS DES TERRES SECRETES

Priority claimed from 16/01/2015; Application No. : 013648514 ; European Union
3005933 09/07/2015

SOCIETE COOPERATIVE AGRICOLE GROUPEMENT DE PRODUCTEURS DE PRISSE-SOLOGNY-VERZE
Bâtiment de la cave, Prisse F-71960, France
Manufacturer, Merchant and Service provider

Address for service in India/Attorney address:

MIRANDAH ASIA INDIA
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used

DELHI

Cl.16; Printed matter; Photographs; Stationery; Posters; Scrapbooks; Cards; Books; Newspapers; Prospectuses; Booklets; Calendars

Cl.33; Alcoholic beverages (with the exception of beers); Wine; Brandies; Digesters (liqueurs and spirits); Spirits (beverages); Alcoholic extracts or essences

Cl.35; Retailing of alcoholic beverages and wine, retailing of alcoholic beverages and wine on a computer network; Organization of trade fairs, tasting sessions, exhibitions for commercial and advertising purposes; Advertising, Sales promotion, Direct marketing, Publicity columns preparation, All the aforesaid services being provided in the field of public relations relating to wine-growing
3034331  13/08/2015
INVISTA TECHNOLOGIES S.A.R.L.
Zweigniederlassung St. Gallen, Flurhofstrasse 160, 9000 St. Gallen, Switzerland
Manufacturers & Merchants
A CORPORATION OF LUXEMBOURG
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 30/09/2008
DELHI
Cl.22; Synthetic fibers and filaments for use in the manufacture of fabrics, textiles, yams; raw textile fibers: raw textile fibers for making yam.
Cl.24; Synthetic fiber fabrics; mixed fiber fabrics: textile fabrics for the manufacture of clothing.
Cl.25; Clothing, footwear and headgear.
Priority claimed from 04/03/2015; Application No. : 066703 ;Jamaica
3045740 02/09/2015
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
MANUFACTURERS
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :09/03/2015
DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Cl.9;COMPUTERS; COMPUTER PERIPHERALS; COMPUTER HARDWARE; HAND HELD COMPUTERS; TABLET COMPUTERS; LAPTOP COMPUTERS; HANDHELD DIGITAL ELECTRONIC DEVICES CAPABLE OF PROVIDING ACCESS TO THE INTERNET AND FOR THE SENDING, RECEIVING, AND STORING OF TELEPHONE CALLS, ELECTRONIC MAIL, AND OTHER DIGITAL DATA; WEARABLE COMPUTER PERIPHERALS; WEARABLE COMPUTER HARDWARE; PERIPHERALS FOR MOBILE DEVICES; WEARABLE DIGITAL ELECTRONIC DEVICES CAPABLE OF PROVIDING ACCESS TO THE INTERNET, FOR SENDING, RECEIVING AND STORING OF TELEPHONE CALLS, ELECTRONIC MAIL, AND OTHER DIGITAL DATA; RADIOS, RADIO TRANSMITTERS, AND RECEIVERS; EARPHONES, HEADPHONES; AUDIO SPEAKERS; MICROPHONES; AUDIO COMPONENTS AND ACCESSORIES; NETWORK COMMUNICATION APPARATUS; ELECTRONIC COMMUNICATION EQUIPMENT AND INSTRUMENTS; TELECOMMUNICATIONS APPARATUS AND INSTRUMENTS; TELEPHONES; MOBILE PHONES; WIRELESS COMMUNICATION DEVICES FOR VOICE, DATA OR IMAGE TRANSMISSION; CABLES; APPARATUS FOR DATA STORAGE; CHIPS; CAMERAS; BATTERIES; TELEVISIONS; TELEVISION RECEIVERS; TELEVISION MONITORS; SET TOP BOXES; COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR USE ON WEARABLE AND HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER ELECTRONICS; SOFTWARE FOR SETTING UP, CONFIGURING, OPERATING AND CONTROLLING MOBILE AND WEARABLE DEVICES, MOBILE PHONES, COMPUTERS, AND COMPUTER PERIPHERALS; APPLICATION DEVELOPMENT SOFTWARE; COMPUTER APPLICATION SOFTWARE FOR MOBILE PHONES, MOBILE AND WEARABLE DEVICES AND COMPUTER PERIPHERALS; ELECTRICAL AND ELECTRONIC CONNECTORS, COUPLERS, WIRES, CABLES, CHARGERS, DOCKS, DOCKING STATIONS, INTERFACES, AND ADAPTERS FOR USE WITH ALL OF THE AFORESAID GOODS; COVERS, BAGS AND CASES ADAPTED OR SHAPED TO CONTAIN COMPUTERS, COMPUTER PERIPHERALS, COMPUTER HARDWARE, HAND HELD COMPUTERS, TABLET COMPUTERS, LAPTOP COMPUTERS, MOBILE PHONES, AND WEARABLE COMPUTER PERIPHERALS.
Cl.14;HORLOGICAL AND CHRONOMETRIC INSTRUMENTS; WATCHES; CLOCKS; TIMEPIECES; CHRONOGRAPHS FOR USE AS TIMEPIECES; CHRONOMETERS; WATCH STRAPS WATCH BANDS; CASES FOR WATCHES, CLOCKS, AND HORLOGICAL AND CHRONOMETRIC INSTRUMENTS; PARTS FOR WATCHES, CLOCKS, AND HORLOGICAL AND CHRONOMETRIC INSTRUMENTS; JEWELRY.
a2 Milk

3083534  20/10/2015
THE A2 MILK COMPANY LIMITED
Level 10, 51 Shortland Street, Auckland 1010, New Zealand
manufacturers and merchants
a limited corporation organized and existing under the laws of New Zealand

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
3083535  20/10/2015  
THE A2 MILK COMPANY LIMITED  
Level 10, 51 Shortland Street, Auckland 1010, New Zealand.  
Manufacturers, Merchants & Service Providers  
a limited corporation organized and existing under the laws of New Zealand  
Address for service in India/Attorney address:  
REMFRY & SAGAR  
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION  
INDIA  
Proposed to be Used  
DELHI  
Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages  
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients  
Cl.30; Ice cream, frozen yoghurt; ices; desserts
3083537   20/10/2015
THE A2 MILK COMPANY LIMITED
Level 10, 51 Shortland Street, Auckland 1010, New Zealand.
Manufacturers, Merchants & Service Providers
a limited corporation organized and existing under the laws of New Zealand
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
3083538   20/10/2015  
THE A2 MILK COMPANY LIMITED  
Level 10, 51 Shortland Street, Auckland 1010, New Zealand  
Manufacturers, Merchants & Service Providers  
a limited corporation organized and existing under the laws of New Zealand  

Address for service in India/Attorney address:  
REMFRY & SAGAR  
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION  
INDIA  

Proposed to be Used  
DELHI  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1308387,3083539..  

Cl.5; Infant food; milk and milk powder for infants; dietetic food and beverages  
Cl.29; Milk and milk products in this class; other goods in this class which include milk or milk products as ingredients
MEMBRANA
3128522  15/12/2015
3M Company
3M Center, 2501 Hudson Road, St. Paul, Minnesota, 55144, United States of America
Manufacturers and Merchants
a corporation organized and existing under the laws of the State of Delaware, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :07/10/2009
DELHI
Cl.9; Microporous hollow fibers for conducting separations and apparatus containing the same; scientific apparatus, namely, filters, filter elements, and filter modules for liquid filtration, separation processes, osmosis and reverse osmosis, sterilizers, and ultrafiltration modules; scientific apparatus, namely, liquid concentrators, purifiers, filters and filter elements used for technical or medical separations and transfers, and for pharmaceutical dispensations
Cl.10; Filters and filter elements for use in apparatus for conducting medical procedures, namely, dialysis, oxygenation, and plasma separation; medical equipment, namely, modules and apparatus equipped with filters or filter elements for plasma fractionation, hemodialysis, hemofiltration, endotoxin filtration, plasmapheresis, hemoconcentration, removal of toxins from blood or blood plasma, removal of blood constituents from blood or blood plasma; hemoconcentrators, namely, self-contained components that process human blood to increase the concentration of cells and proteins in the blood; capillaries made of polymers and arranged in the form of mats for heat exchangers applied in medicine; filters and filter elements for use in medical apparatus for separation processes, blood treatment, dialysis, hemodiafiltration, hemofiltration, endotoxin filtration, plasmapheresis, oxygenation, microfiltration, ultrafiltration, sterilization, air filtration, osmosis and reversed osmosis; medical equipment, namely, gas separators and oxygenators for the supply of oxygen to blood or the removal of carbon dioxide from blood; filters and filter elements for medical equipment, namely, hemoconcentration apparatus, hemodialysis apparatus, hemodiafiltration apparatus, plasmapheresis apparatus, oxygenators, and plasmapherese; membranes for therapeutic purposes, sold empty, for the storage and controlled release of pharmaceuticals, and membranes which contain living cells that produce proteins or eliminate proteins for a living body; filters and filter elements for blood filtration, hemoconcentration, hemoconcentration apparatus, hemodialysis apparatus, and oxygenation
Cl.11; Filtration and separation apparatus for cleaning and purifying air, gases and liquids; fibrous filtering media for general industrial use in the purification of air and industrial fluids; filters for cleaning and purifying air, gases, and liquids; separators for the cleaning and purification of air; separators for the cleaning and purification of gases; filters for water filtration; industrial water purifying apparatus; water filtering units for commercial and industrial use; water filters; water purification units; water treatment equipment, namely cartridge filtration units; filters for industrial use in water filtration, water purification and liquid filtration; filter membranes used in microfiltration and ultrafiltration; water, liquid and fluid purification equipment, namely microfiltration units and ultrafiltration units used to filter impurities from liquids in pharmaceutical, biotech, food and beverage, industrial, and healthcare applications
OncoBEAM

3205709  08/03/2016
SYSMEX CORPORATION
1-5-1, Wakinohama-Kaigandori, Chuo-ku, Kobe, Hyogo, Japan
Manufacturers, traders, exporters and service providers

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Cl.1; Chemical reagents and chemical preparations, other than for medical or veterinary use; biochemicals for scientific or research use; biochemical reagents for non-medical use; enzymes for scientific and research use; testing reagents and preparations; reagents for genetic test; diluents; buffer solutions; surfactants; reference control materials for scientific or research use; chemical reference materials for scientific or research use; quality control standard solutions and quality control materials used for testing and calibrating scientific or laboratory apparatus; emulsifying agents; chemical products for forming emulsion; chemical products for breaking emulsion; magnetic beads for use in scientific or research analysis; DNA polymerase; chemical preparations containing DNA fragments

Cl.9; Testing apparatus and instruments for scientific, research or laboratory use; laboratory apparatus and instruments; laboratory furniture for use in genetic testing; flow cytometers for scientific or laboratory use; flow-based particle analyzers for scientific, research or laboratory use; genetic analyzer for scientific, research or laboratory use; particle counters for scientific, research or laboratory use; genetic testing apparatus and instruments for scientific, research or laboratory use; gene amplification analyzers for scientific, research or laboratory use; oncology analyzers for scientific, research or laboratory use; biological sample pretreatment apparatus and instruments for scientific, research or laboratory use; measurement sample preparation apparatus and instruments for scientific, research or laboratory use; pretreatment apparatus and instruments for genetic test; testing instruments for genetic test; laboratory instruments for extracting nucleic acid in a biological sample for scientific, research or laboratory use; microplates for laboratory experiment; test tubes for scientific, research or laboratory use; pipette tips for scientific, research or laboratory use; computers; computer programs for use in the field of scientific or laboratory analysis; electronic publications

Cl.10; Medical and veterinary apparatus and instruments; apparatus for use in medical analysis; testing apparatus and instruments for medical or clinical use; diagnostic apparatus and instruments for medical or clinical use; flow cytometers for medical or clinical use; flow-based particle analyzers for medical or clinical use; particle counters for medical or clinical use; genetic testing apparatus and instruments for medical or clinical use; gene amplification analyzers for medical or clinical use; oncology analyzers for medical or clinical use; biological sample pretreatment apparatus and instruments for medical or clinical use; measurement sample preparation apparatus and instruments for medical or clinical use; pretreatment apparatus and instruments for genetic test; pipettes for use in medical analysis; measuring apparatus and instruments for use in medical analysis; computer program for use in the field of medical, clinical or diagnostic analysis; containers for use with samples for in vitro diagnosis; sampling bottles for use in medical analysis; disposable beakers for use in medical analysis

Cl.42; Scientific and technological services; scientific research, scientific analysis, and research and design relating thereto; design and development of diagnostic products and service; clinical, diagnostic and analytical testing services for others; testing information services to provide information regarding diagnostic testing results, testing procedures, disease conditions and disease prevention; clinical laboratory testing services and reporting of results; clinical trial management services; assay development services; testing services to detect or quantify gene mutations, gene variations, gene amplification, gene loss and gene fusion; molecular biomarker services; DNA sequencing services; scientific and technological services to assist in the design, development and management of in-vitro diagnostic tests; testing services for research in oncology; testing services to assist in treatment decision-making in oncology; testing services for companion diagnostics

Cl.44; Medical diagnostic testing, monitoring, and reporting services pertaining to the monitoring, diagnosis and treatment of disease; medical diagnostic services to assist in the design, development and management of in-vitro diagnostic tests
3221893   29/03/2016
MIURA CO., LTD.
7, Horie-cho, Matsuyama-shi, Ehime, Japan
Manufacturers and service providers
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
To be associated with:
1808353
KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1808353.
Cl.3; Soaps and detergents; Detergents (other than manufacturing process detergents and medical detergents); Detergents for machines; Detergents for medical apparatus and instruments
Cl.9; Measuring or testing machines and instruments; Power distribution or control machines and apparatus; Telecommunication machines and apparatus; Electronic machines, apparatus and their parts; Analytical exhaust gas sampling apparatus; Analytical samplers; Computer software for analyzing chemical substances; Computer software for measuring chemical substances; Boiler control apparatus and systems; Laboratory apparatus and instruments; Apparatus and column for chromatography; Experimental or analytical chromatography apparatus and their parts; Apparatus for testing water quality; Apparatus for measuring water quality; Apparatus for analysing water quality
Cl.37; Repair or maintenance of apparatus and column for chromatography; Repair or maintenance of air-conditioning apparatus; Repair or maintenance of garbage incinerators for industrial purposes; Repair or maintenance of water sterilizers; Repair or maintenance of pure water production systems; Repair or maintenance of washing apparatus; Repair or maintenance of sterilizers; Repair or maintenance of water treatment equipment (including ballast water management system); Repair or maintenance of chemicals feeder; Repair or maintenance of apparatus for testing water quality; Repair or maintenance of apparatus for measuring water quality; Repair or maintenance of apparatus for analysing water quality; Repair or maintenance of drying installations; Repair or maintenance of apparatus for exfoliating gas
THE BOOK OF MORMON

3260121  13/05/2016
CORPORATION OF THE PRESIDENT OF THE CHURCH OF JESUS CHRIST OF LATTER-DAY SAINTS
50 East North Temple Street, Salt Lake City, Utah 84150, United States of America
Manufacturers, Merchants & Service Providers
a Utah Corporation Sole, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since : 31/12/2002

DELHI

Cl.9; Photographic slide transparencies and pre-recorded audio and video cassette tapes; compact disks; computer software programs pre-recorded on magnetic, optical or electronic media

Cl.16; Newspapers, magazines, newsletters, periodical publications, posters, postcards, photographic prints and stationery, printed forms for research and recorded-keeping, engravings, artwork; books; and instructional manuals, pamphlets and brochures

Cl.41; For providing courses of instruction in the fields of religion, ethics, genealogy, music, dance, drama, food preparation and storage, parenting, resolving social and emotional problems, safety, marital relations, sports and physical fitness, training handicapped persons, providing welfare services to needy persons, and use and administration of libraries and museums; producing and presenting musical, dance and dramatic works; and television and radio production and programming services

Cl.42; Design and development of computer software, computer systems and computer networks; professional and technical assistance services and consulting services in relation to computers, computer software, computer systems, the Internet, the World Wide Web, intranets and computer networks; licensing of computer software, maintenance and support services for computer software

Cl.45; Eleemosynary and social welfare support services for needy families and individuals, namely, providing food, clothing, and medicine; ministerial services; missionary services; genealogical research services; and professional, personal and family counselling services relating to emotional and family problems or addictive behaviour and abuse of alcohol or other substances
3378110    01/10/2016
INTERGLOBE AVIATION LIMITED (INDIGO)
Central Wing, Ground Floor, Thapar House, 124 Janpath, New Delhi-110001, India
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
3378108, 3378109

DELHI
Cl.16; Merchandise bags, stationery.
Cl.18; Leather bags, leather travelling bags.
Cl.25; Clothing.
Cl.28; Games, toy models, playing cards.
Cl.39; Providing travel management services, travel arrangement services, air travel services and transport.
3463696  19/01/2017
ŠKODA ELECTRIC A.S.
Tylova 1/57, Plzen, 30128, Czech Republic
Manufacturers & Merchants
a company organized and existing under the laws of Czech Republic
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 01/12/1920
DELHI
Cl.9; Electrical apparatus and instruments (including wireless), measuring, checking (supervision) apparatus and instruments
Cl.12; Trolleybuses
3477954   08/02/2017
NETWORK18 MEDIA & INVESTMENTS LIMITED
First Floor, Empire Complex, 414- Senapati Bapat Marg, Lower Parel, Mumbai - 400 013
Manufacturers and Trading
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Proposed to be Used
DELHI
Cl.9; Computer hardware and software including downloadable electronic publications via the internet and global communication networks or on a mobile phone platform or wireless electric and electronic devices
Cl.16; Newspapers, periodicals, magazines, books and publications, news bulletins; printed matters, printed columns and articles; letter heads, calendars and diaries; stationery and other office requisites other than furniture.
Cl.35; Advertising, online advertising on various communication medias; organization of exhibitions for advertising purposes
Cl.42; Scientific and technological services and research and design relating thereto; design and developments of computer hardware and software including mobile applications including dissemination of news and information through websites and software related services.
3486796  17/02/2017
RICH A AGARWAL AND SANDIP DAS
Richa Agarwal
Sandip Das
trading as ;Protrade Inc
9, Scindia House, Connaught Circus, New Delhi - 110 001, India
Manufacturer and Merchant and Service Provider
a partnership firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :01/04/2016
DELHI
Cl.16;Printed matter, educational and instructional materials, books, periodicals and publications, stationery, paper and
dpaper articles; card board, packing boxes, loyalty and reward programs; leaflets; catalogues, brochures, instruction
sheets and manuals; folders and file covers; calendars; envelopes; paperbags; charts and posters; greeting cards;
newspapers.
Cl.35;Advertising, business management, business administration, office functions; organization and conducting of
fairs, exhibitions for commercial and advertising purpose.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities; organization of exhibitions for
cultural or educational purposes.
COMELLA LLC
103 Foulk Road, Suite 202, Wilmington, Delaware 19803, U.S.A
Manufacturer and Merchant
a limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.18; Purses, and handbags, all-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, wallets, coin purses and cosmetic bags sold empty.
Cl.25; Clothing, footwear, and headgear, including blouses, shirts, t-shirts, sweatshirts, pants, denim jeans, slacks, shorts, skirts, tunics, tank tops, dresses, sweaters, scarves, jackets and coats, raincoats, fashion headbands and hats, belts, sleepwear, lingerie, socks, gloves, and hosiery.
CHANAKYA EDUCATIONAL FORUM

3515000   28/03/2017

A.K. MISHRA

124 SECOND FLOOR SATYA NIKE TAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21

MANUFACTURER, MERCHANT AND SERVICE PROVIDER

Proposed to be Used

DELHI

Cl.16; EDUCATIONAL, INSTRUCTIONAL AND TEACHING MATERIALS INCLUDING BOOKS, JOURNALS, PERIODICALS, NEWSLETTERS, STUDY MATERIALS, MATERIALS FOR ACADEMIC COURSES, ACADEMIC TESTS AND EXAMS, STUDY MATERIALS; PHOTOGRAPHS; STATIONARY FOR OFFICE USE; BROCHURES; LEAFLETS; BUSINESS CARDS; LETTERHEADS ALL INCLUDED IN CLASS 16

Cl.41; EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING & CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING & COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS; LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CD'S, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41
CAFÉ BROOKE

3572519   16/06/2017
S.K. CAFE BROOKE HOTS PVT. LTD
PLOT NO- 472, GALI NO 5, SAI NAGAR MEETHAPUR EXTN, NEW DELHI
DIRECTOR

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI

Cl.29; WHITENERS [DAIRY] FOR BEVERAGES, COFFEE WHITENERS CONSISTING PRIMARILY OF DAIRY PRODUCTS, COFFEE CREAM IN THE FORM OF POWDER, SOUP, PROCESSED ORANGES.

Cl.30; COFFEE FLAVOURINGS, FLAVOURINGS OF TEA, COFFEE [ROASTED, POWDERED, GRANULATED, OR IN DRINKS], TEA BAGS, FLAVOURINGS OF LEMONS, BASES FOR MAKING MILK SHAKES [FLAVOURINGS].
3580923   29/06/2017
KAPIL SHARMA TRADING AS K9 PRODUCTIONS
333, BDLG No. 3C, SHANTIVAN CHS, Opp SARASWAT BANK, NEAR GREEN PARK, OSHIWARA, MUMBAI 400053
Individual Sole Proprietor

Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048

Proposed to be Used
MUMBAI

Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printing blocks.

Cl.25;Clothing, footwear, headgear.

Cl.41;Entertainment services, film editing, film production, production of radio and television shows, production of web-series shows, television and radio entertainment, theatre production and performance, providing of cinema and theatre facilities, direction of films, radio shows and theatre, showing of cinematographic films, cinematographic adaptation and editing, arranging and conducting concerts, entertainment related to audio visual elements.
HEARTIES POP

3591600  14/07/2017

RAMESH PARAS SINGH

23 - PALLAVI, MANIKLAL MEHTA ESTATE, L.B.S. MARG, GHATKOPAR (WEST), MUMBAI-400 086, MAHARASHTRA, INDIA

Address for service in India/Attorney address:

ROSHNI LACHHWANI

Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Cl.30: Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.35: the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes; Import/Export, Retail, Wholesale, E-Commerce
RANGOLI REKHA COLOR MATCH
Priority claimed from 17/07/2017; Application No. : 52999 ;Trinidad and Tobago
3599594 26/07/2017
ZYNGA INC.
699 Eighth Street, San Francisco, California 94103, U.S.A.
A Delaware Corporation
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Cl.9; Computer game software; Computer game programs; Electronic game programs; Interactive video game programs;
Computer software for providing access to computer games through online social networking websites; Computer game
software for use on mobile devices
Cl.41; Entertainment services, namely, providing online computer and electronic games; Entertainment services,
namely, providing non-downloadable games on mobile devices
3667795  01/11/2017
SPARK NETWORKS SERVICES GMBH
Kohlfurter Straße 41/43, 10999 Berlin, Germany.
Service Provider
A company organized and existing under the laws of Germany.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.38;Telecommunications: Providing database access on the Internet for the construction, development and maintenance of networks of contacts in the private sphere; Internet communication services, Namely providing access to information via the medium of the Internet, Providing access to interactive modules on the Internet, Namely of portals, platforms, Chatlines, Chat rooms and forums; Telecommunications in Internet cafes; Providing access to databases on computer networks; Electronic document and data transmission on the Internet; Forwarding (routiing) of sound, Image, Graphics or data in networks; Speech and data services in the field of telecommunications, mainly multimedia services, namely telephony, faxing, electronic mailing, answering services, electronic transmission of information, including text and graphic representation for reproduction on screens, of images and of information for remote display and remote setting and feeding audio and video data in communication networks; News agencies on the Internet (press agencies); Connection of Internet domains and e-mail addresses on computer networks; Communication of data by radio, telecommunications and by satellite; Providing access to a global computer network for the downloading of computer software, computer programs and information; Electronic mail services; Mailbox services; On-line bidding, Namely providing access to and electronic transmission of information, Texting and Drawings and Images concerning goods and services; Providing access to, and electronic transmission of, information and messages of all kinds in the form of images and sound on the Internet; Mobile telephone services, including text messaging and voice mail services, and providing access to downloadable videos, games, ring tones, data files, programs (logos, screensavers) and music via the Internet.

Cl.41;Entertainment; Sporting and cultural activities; Entertainment services; consultancy for participants in leisure activities; organising leisure activities on and outside the Internet; singles coaching, namely training and instruction of single people in matters relating to partnerships; Providing information in the field of entertainment, music and education by means of a global computer network; Providing of non-downloadable ring tones, Videos, Games and music via wireless networks for mobile telephones, included in class 41, production of entertainment programmes; Arranging and conducting of cultural and social events (entertainment), Publication of texts (other than publicity texts); providing content retrievable via the Internet, included in class 41.

Cl.45;Personal and social services to meet the needs of individuals; Dating agencies, including online and offline
dating, Singles agency services and Dating agencies, All the aforesaid services in particular via the Internet; Relationship counselling, including in the form of relationship analysis and personality testing, including via the Internet, in the form of creating personality profiles, and through personal counselling for single people in these matters and counselling with regard to entering into private relationships and marriage; Arranging introductions between unacquainted persons for recreational purposes; Horoscope casting.
Priority claimed from 06/06/2017; Application No. : 87477932 ;United States of America
3694075 04/12/2017
APPLE INC.
One Apple Park Way, Cupertino, California, 95014
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; Computer software used in developing other software applications; application development software.
Cl.42; Design and development of computer software; computer software consulting services; support services in the nature of consultation services for developing computer systems, databases and applications; providing computer software information online.
KENZAI

3694168 04/12/2017
KENZAI LTD.
3F Rammon House, 101 Sai Yeung Choi St., Hong Kong, China
a Hong Kong Limited Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :25/03/2016

DELHI

Cl.9; Computer application software for mobile phone in the fields of fitness, nutrition, sports and exercise; audio and video recordings featuring information and instruction on fitness, nutrition, sports and exercise; downloadable podcasts in the fields of fitness, nutrition, sports and exercise; downloadable video recordings featuring fitness, nutrition, sports and exercise instruction via the Internet and wireless devices; computer software that allows users to track and utilize results of fitness workouts; application programming interface (API) computer software which facilitates online services for social networking and for allowing data retrieval, upload, download, access and management; computer software to enable uploading, downloading, accessing, posting, displaying, tagging, blogging, streaming, linking, sharing or otherwise providing electronic media or information via computer and communication networks

Cl.16; Posters; paper goods and printed matter, namely, newsletters, written articles, handouts and worksheets in the fields of fitness, nutrition, sports and exercise; printed instructional, educational, and teaching materials in the fields of fitness, nutrition, sports and exercise

Cl.41; Entertainment services, namely, an on-going series featuring fitness, nutrition, sports and exercise provided through the Internet; providing information in the fields of fitness, sports and exercise via a website; online publication of journals in the fields of fitness, nutrition, sports and exercise; educational services, namely, conducting lectures, seminars and workshops in the fields of fitness, nutrition, sports and exercise; fitness training; on-line journals, namely, blogs in the fields of fitness, nutrition, sports and exercise
Aroma Magic

3694169  04/12/2017

BLOSSOM KOCHHAR BEAUTY PRODUCTS PVT. LTD.
141-B, C. Lal House, Shah Pur Jat, New Delhi-49, India
a company duly registered under the Companies Act, 1956

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Used Since: 23/05/2012

DELHI

MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "Aroma" AS APPEARING ON LABEL.

Cl.3: Cosmetics, hair lotions, hair dyes, perfumes, scents and attars, beauty specialties, beauty masks, bleaching preparations for hair, essential oils, cosmetic creams and pomades, eyebrow pencils, hair oil, hair removers and restorers, mouth washes, depilatory ointments, perfumed paper, pumice soap, shampoo and kajal, soap, toilet preparations, serums, fairness creams & gels, sunscreens, powders, bath gel, bath salt, wax preparation, eye gel & cream, exfoliator, scrub

Cl.44: Beauty salon services, massage services, spa services, hair dressing salon services, provision of information and advisory services, all relating to beauty and care, medical, hygienic and beauty care services, beauty parlors, health care services, hospital and nursing home included in class 44
Trade Marks Journal No: 1945  ,  16/03/2020  Class 99

YOKOYOKO
3694774  05/12/2017
KOBAYASHI PHARMACEUTICAL CO., LTD.
4-10, Doshomachi 4-chome, Chuo-ku, Osaka-shi, Osaka JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Abrasive cloth for silver accessories; abrasive cloth; abrasive paper [sandpaper]; abrasive sand; acne patches for cosmetic purposes; adhesives for affixing false eyelashes; adhesives for affixing false hair; adhesives for cosmetic purposes; air fragranting preparations; antiperspirants [toiletries]; anti-static preparations for household purposes; artificial pumice stone; bleaching preparations and their substances for laundry use; body deodorants; body deodorants; breath fresheners; bread freshening preparations; breath freshening sprays; breath freshening strips; cleaning and polishing preparations for eyeglasses, mirrors, watch glasses, monitor screens of TVs, cell phone, microwave, oven and computers; cleaning and polishing preparations; cleaning fluids for eyeglasses, mirrors, watch glasses, monitor screens of TVs, cell phones, microwave, oven and computers; cleaning fluids for personal use; cleaning, polishing, scouring and abrasive preparations; cosmetic creams; cosmetic preparations for skin care; cosmetic preparations; toiletries; cosmetics for acne; cosmetics for cleansing; cotton sticks for cosmetic purposes; cotton wool for cosmetic purposes; de-greasing preparations for household purposes; deodorants for household purposes; deodorants for medical use; deodorants; deodorizing underarm anti-sweat pads; deodorizing underarm sweat-absorbent pads; detergent and aromatic preparations for eyeglasses, mirrors, watch glasses, monitor screens of TVs, cell phones, microwave, oven and computers; aromatic preparations; detergents; disposable wipes impregnated with chemicals or compounds for household use; essential oils; fabric softeners for laundry use; face washes; false eyelashes; false nails; fragrances not for personal uses; fragrances; fresheners for animals; glass cloth; glass paper; hair care preparations; hair spray; incense; laundry bleach; liquid detergent for cleaning eyeglasses, mirrors, watch glasses and monitor screens of TVs, cell phones and computers; lotions for cosmetic purposes; moisturizer; mouth washes, not for medical purposes; nail polishing paper; non-medicated cosmetics; non-medicated dentifrices; non-medicated hair lotions; non-medicated soaps; oil control lotion; pads impregnated with deodorizing preparations; paint stripping preparations; perfumery; polishing cloth; polishing paper; polishing preparations; preparations for cleaning dentures; room fragranting preparations; rust removing preparations: scented refresher not for personal uses; shampoo for cleaning eyeglasses, mirrors, watch glasses and monitor screens of TVs, cell phones and computers; skin emollients; skin exfoliant; skin whitening preparations; smartphone cleaning solutions; stain removing benzine; stain removing preparations containing benzine; sunscreen preparations; tissues and wipes impregnated with preparations for cleaning; toilet water; tooth powder; toothpaste; spectacle cleaning wipes impregnated with lens cleaning solution; cleaning agents for household purposes

Cl.5; Absorbent cotton; acne medications; acne patches for pharmaceutical purposes; acne treatment preparations; adhesive pharmaceutical preparations for heat; adhesive plasters; adhesives for dentures; agents for curing fatigue and inflammation of muscles; air activated heat patches for alleviating pain, fever, muscle stiffness and muscle tension; air deodorizing preparations; antimicrobial for throat; antiseptics for throat; aromatic deodorizers, other than for human beings and industrial purposes; bandages for dressings; bracelets for medical purposes; breast-nursing pads; breath deodorants for medical use in pill, capsule or spray forms; breath refreshers for medical purposes; capsules for medicines; capsules for pharmaceutical purposes; chewing gum for medical purposes; dental wax; deodorants for industrial purposes; deodorizers, other than for human beings, animals and industrial purposes; deodorizing preparations, not for industrial purposes; diaper covers; diapers; dietary supplements for humans and animals; dietary supplements for humans; dietetic beverages adapted for medical purposes; dietetic food adapted for medical purposes; dietetic food and substances adapted for medical or veterinary use; dietetic food and substances adapted for medical use; dietetic food and substances adapted for veterinary use; disinfectants for throat; disinfectants; disposable diapers for incontinence; ear bandages; elixirs for relieving throat infections; empty capsules for pharmaceuticals; external preparations for relieving heat and pain on human bodies; eye drops; eye patches for medical purposes; eye wash; food for babies; fresheners, other than for human beings, animals and industrial purposes, and for breath; fungicides; gauze for dressings; gel sheets or pads for absorbing and dispersing heat for medical use; gel sheets or pads for cooling purposes for medical use; heating pads for alleviating pain, fever, muscle stiffness and muscle tension; heating patches for alleviating pain, fever, muscle stiffness and muscle tension; herbicides; incontinence pads; insect and bug repellents; lacteal flour for babies; liniments; liquid bandages; lozenges for pharmaceutical purposes; material for stopping teeth, dental wax; materials for dressings; medicated candy; medicated cleaning preparations; medicated cleaning preparations; medicated dentifrices; medicated dentifrices; medicated mouth care preparations; medicated mouth spray; medicated preparations for
freshening the mouth; medicated throat sprays; menstruation bandages; menstruation tampons; mints for pharmaceutical purposes; mothproofing paper; mouth [breath] fresheners for medical use; mouth sprays for medical use; mouthwashes for medical purposes; oiled paper for medical purposes; pain relieving preparations; panty liners [sanitary]; pharmaceutical preparations for external application for the relief of itching; pharmaceutical preparations for skin care; pharmaceutical products for the treatment of muscle aches; pharmaceutical, medical and veterinary preparations; plasters for warming the human body parts for medical purposes; plasters, materials for dressings; poultices for migraine; poultices for relieving fever and body pain; poultices; preparations for destroying vermin; reagent paper for medical purposes; remedies for foot perspiration; remedies for perspiration; sanitary masks; sanitary napkins; sanitary panty; sanitary preparations for medical purposes; sore throat remedy; sterilizing preparations, other than for laundry use and industrial purposes; tea for medicinal purposes; throat linctus; tissues and/or nonwoven sheet impregnated with disinfectant, fungicides, antibacterial agents and deodorants; toilet deodorizers; Agents for the administration of drugs in the form of edible wafers containing powdered pharmaceutical products; topical lotions, creams, ointments, gels and milks for soothing migraine pain; pharmaceutical products

Cl.10; Apparatus, devices and articles for nursing infants; artificial eyes; artificial limbs; artificial tympanic membranes; baby bottles; bed pans; belts for medical purposes; chemically activated heating pads for medical purposes; condoms; contraceptives, non-chemical; cooling adhesive packs for medical purposes; cooling adhesive pads for medical purposes; cooling packs coated with chemical substances ready to react when required for medical purposes; cooling packs filled with chemical substances ready to react when required for medical purposes; cooling packs coated with chemical substances ready to react when required for medical purposes; cooling pads filled with chemical substances ready to react when required for medical purposes; cooling packs coated with chemical substances ready to react when required for medical purposes; cooling packs filled with chemical substances ready to react when required for medical purposes; cooling pads for medical purposes; cooling sheets coated with gel chemical substances ready to react when required for medical purposes; cooling sheets filled with gel chemical substances ready to react when required for medical purposes; dropping pipettes [for medical purposes]; ear picks; eye washer; eyecup; feeding cups [for medical purposes]; finger guards [for medical purposes]; Gel-type cooling pads for absorbing sudden heat in human body; Gel-type cooling pads for radiating sudden heat in human body; Gel-type cooling patches for absorbing sudden heat in human body; Gel-type cooling patches for radiating sudden heat in human body; gloves for medical purposes; heating adhesive packs for medical purposes; heating adhesive packs for medical purposes; heating adhesive packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating packs coated with gel chemical substances ready to react when required for medical purposes; heating packs coated with gel chemical substances ready to react when required for medical purposes; heating sheets coated with gel chemical substances ready to react when required for medical purposes; heating sheets filled with gel chemical substances ready to react when required for medical purposes; heating sheets coated with gel chemical substances ready to react when required for medical purposes; ice bag pillows containing cooling gel for medical purposes; ice bags for medical purposes; ice pillows for medical purposes; massage apparatus; nursing bottles; orthopaedic articles; pacifiers for babies; sanitary masks for medical purposes; supportive bandages; surgical catguts; surgical, medical, dental and veterinary apparatus and instruments; suture materials; teats; therapeutic and assistive devices adapted for the disabled; thermometers for medical purpose; urinals [for medical purposes]

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; air cooling apparatus including cooling evaporators; air filtration components including filters for air conditioners, filters for absorbing cigarette smoke for domestic and industrial purposes; air purifiers; air sterilizers; bed warmers; bidets; chemically activated cooling packs and pads, not for medical purposes; chemically activated hand, foot and body heating pads for non-medical purposes; chemically activated heating packs and pads, not for medical purposes; dehumidifiers; disinfectant dispensers not for personal use including disinfectant dispensers for toilets, air conditioners, microwave ovens, lunch boxes and refrigerators; disposable body warmer; electric air deodorizers including deodorizers for refrigerators; electric air deodorizers including deodorizing apparatus not for personal use, namely, deodorizer used in pachinko parlors, restaurants, hotels and houses; electric heating pads not for medical purposes; electric rice cooker; electric slow cooker; foot warmers for personal use; hand warmer; hand warmers for personal use; handy-type warmers filled with chemical substances, including hand warmers, body warmers and toe warmers; heat accumulators; heat packs for warming; heating cushions (pads), non-electric, not for medical purposes; heating or cooling apparatus with storages for heating or cooling packs and pads filled with chemical substances ready to react when required; heating or cooling packs and pads filled or coated with chemical substances ready to react when required; heating or cooling sheets filled or coated with gel chemical substances ready to react when required; hot water bottles; pocket warmers (non-electric); portable electric heaters; warmers (not for medical use); warming pans
3694775  05/12/2017
KOBAYASHI PHARMACEUTICAL CO., LTD.
4-10, Doshomachi 4-chome, Chuo-ku, Osaka-shi, Osaka JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.5; Absorbent cotton; acne medications; acne patches for pharmaceutical purposes; acne treatment preparations;
adhesive pharmaceutical preparations for heat; adhesive plasters; adhesives for dentures; agents for curing fatigue and
inflammation of muscles; air activated heat patches for alleviating pain, fever, muscle stiffness and muscle tension; air
deodorizing preparations; antimicrobial for throat; antiseptics for throat; aromatic deodorizers, other than for human
beings and industrial purposes; bandages for dressings; bracelets for medical purposes; breast-nursing pads; breath
deodorants for medical use in pill, capsule or spray forms; breath refreshers for medical purposes; capsules for
medicines; capsules for pharmaceutical purposes; chewing gum for medical purposes; dental wax; deodorants for
industrial purposes; deodorizers, other than for human beings, animals and industrial purposes; deodorizing
preparations, not for industrial purposes; diaper covers; diapers; dietary supplements for humans and animals; dietary
supplements for humans; dietetic beverages adapted for medical purposes; dietetic food and substances adapted for medical or veterinary use; dietetic food and substances adapted for medical use; dietetic food and substances adapted for veterinary use; disinfectants for throat; disinfectants; disposable diapers
for incontinence; ear bandages; elixirs for relieving throat infections; empty capsules for pharmaceuticals; external
preparations for relieving heat and pain on human bodies; eye drops; eye patches for medical purposes; eye wash; food
for babies; fresheners, other than for human beings, animals and industrial purposes, and for breath; fungicides; gauze
for dressings; gel sheets or pads for absorbing and dispersing heat for medical use; gel sheets or pads for cooling purposes for medical use; heating pads for alleviating pain, fever, muscle stiffness and muscle tension; heating patches for alleviating pain, fever, muscle stiffness and muscle tension; herbicides; incontinence pads; insect and bug repellents; lacteal flour for babies; liniments; liquid bandages; lozenges for pharmaceutical purposes; material for stopping teeth, dental wax; materials for dressings; medicated candy; medicated cleaning preparations; medicated confectionery; medicated dentifrices; medicated mouth care preparations; medicated mouth spray; medicated preparations for freshening the mouth; medicated throat sprays; menstruation bandages; menstruation tampons; mints for pharmaceutical purposes; mothproofing paper; mouth [breath] fresheners for medical use; mouth sprays for medical use; mouthwashes for medical purposes; oiled paper for medical purposes; pain relieving preparations; panty liners [sanitary]; pharmaceutical preparations for external application for the relief of itching; pharmaceutical preparations for skin care; pharmaceutical products for the treatment of muscle aches; pharmaceutical, medical and veterinary preparations; plasters for warming the body parts for medical purposes; plasters, materials for dressings; poultices for migraine; poultices for relieving fever and body pain; poultices; preparations for destroying vermin; reagent paper for medical purposes; remedies for foot perspiration; remedies for perspiration; sanitary masks; sanitary napkins; sanitary pads; sanitary preparations for medical purposes; sore throat remedy; sterilizing preparations, other than for laundry use and industrial purposes; tea for medicinal purposes; throat inuctus; tissues and/or nonwoven sheet impregnated with disinfectant, fungicides, antibacterial agents and deodorants; toilet deodorizers;Agents for the administration of drugs in the form of edible wafers containing powdered pharmaceutical products; topical lotions, creams, ointments, gels and milks for soothing migraine pain; pharmaceutical products

Cl.10: Apparatus, devices and articles for nursing infants; artificial eyes; artificial limbs; artificial tympanic membranes; baby bottles; bed pans; belts for medical purposes; chemically activated heating pads for medical purposes; condoms; contraceptives, non-chemical; cooling adhesive packs for medical purposes; cooling adhesive pads for medical purposes; cooling packs coated with chemical substances ready to react when required for medical purposes; cooling packs filled with chemical substances ready to react when required for medical purposes; cooling packs for medical purposes; cooling pads coated with chemical substances ready to react when required for medical purposes; cooling pads filled with chemical substances ready to react when required for medical purposes; cooling pads for medical purposes; cooling sheets coated with gel chemical substances ready to react when required for medical purposes; cooling sheets filled with gel chemical substances ready to react when required for medical purposes; cooling packs coated with gel chemical substances ready to react when required for medical purposes; cooling pads filled with chemical substances ready to react when required for medical purposes; cooling pads for medical purposes; heating adhesive packs for medical purposes; heating adhesive pads for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating packs for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating pads for medical purposes; heating sheets coated with gel chemical substances ready to react when required for medical purposes; heating sheets filled with gel chemical substances ready to react when required for medical purposes; ice bag pillows containing cooling gel for medical purposes; ice bags for medical purposes; ice pillows for medical purposes; massage apparatus; nursing bottles; orthopaedic articles; pacifiers for babies; sanitary masks for medical purposes; supportive bandages; surgical catguts; surgical, medical, dental and veterinary apparatus and instruments; suture materials; test; therapeutic and assistive devices adapted for the disabled; thermometers for medical purposes; urinals [for medical purposes]

Cl.11: Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; air cooling apparatus including cooling evaporators; air filtration components including filters for air conditioners, filters for absorbing cigarette smoke for domestic and industrial purposes; air purifiers; air sterilizers; bed warmers; bidets; chemically activated cooling packs and pads, not for medical purposes; chemically activated hand, foot and body heating pads for non-medical purposes; chemically activated heating packs and pads, not for medical purposes; dehumidifiers; disinfectant dispensers not for personal use including disinfectant dispensers for toilets, air conditioners, microwave ovens, lunch boxes and refrigerators; disposable body warmer; electric air deodorizers including deodorizers for refrigerators; electric air deodorizers including deodorizing apparatus not for personal use, namely, deodorizer used in pachinko parlors, restaurants, hotels and houses; electric heating pads not for medical purposes; electric rice cooker; electric slow cooker; foot warmers for personal use; hand warmer; hand warmers for personal use; handy-type warmers filled with chemical substances, including hand warmers, body warmers and toe warmers; heat accumulators; heat pads for warming; heating cushions (pads), non-electric, not for medical purposes; heating or cooling apparatus with storages for heating or cooling packs and pads filled with chemical substances ready to react when required; heating or cooling packs and pads filled or coated with chemical substances ready to react when required; heating or cooling sheets filled or coated with gel chemical substances ready to react when required; hot water bottles; pocket warmers (non-electric); portable electric heaters; warmers (not for medical use); warming pans
3694776 05/12/2017
KOBAYASHI PHARMACEUTICAL CO., LTD.
4-10, Doshomachi 4-chome, Chuo-ku, Osaka-shi, Osaka JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.5; Absorbent cotton; acne medications; acne patches for pharmaceutical purposes; acne treatment preparations; adhesive pharmaceutical preparations for heat; adhesive plasters; adhesives for dentures; agents for curing fatigue and inflammation of muscles; air activated heat patches for alleviating pain, fever, muscle stiffness and muscle tension; air deodorizing preparations; antimicrobial for throat; antiseptics for throat; aromatic deodorizers, other than for human beings and industrial purposes; bandages for dressings; bracelets for medical purposes; breast-nursing pads; breath deodorants for medical use in pill, capsule or spray forms; breath refreshers for medical purposes; capsules for medicines; capsules for pharmaceutical purposes; chewing gum for medical purposes; dental wax; deodorants for industrial purposes; deodorizers, other than for human beings, animals and industrial purposes; deodorizing preparations, not for industrial purposes; diaper covers; diapers; dietary supplements for humans and animals; dietary supplements for humans; dietetic beverages adapted for medical purposes; dietetic food adapted for medical purposes; dietetic food and substances adapted for medical or veterinary use; dietetic food and substances adapted for medical use; dietetic food and substances adapted for veterinary use; disinfectants for throat; disinfectants; disposable diapers
for incontinence; ear bandages; elixirs for relieving throat infections; empty capsules for pharmaceuticals; external preparations for relieving heat and pain on human bodies; eye drops; eye patches for medical purposes; eye wash; food for babies; fresheners, other than for human beings, animals and industrial purposes, and for breath; fungicides; gauze for dressings; gel sheets or pads for absorbing and dispersing heat for medical use; gel sheets or pads for cooling purposes for medical use; heating pads for alleviating pain, fever, muscle stiffness and muscle tension; heating patches for alleviating pain, fever, muscle stiffness and muscle tension; herbicides; incontinence pads; insect and bug repellents; lacteal flour for babies; liniments; liquid bandages; lozenges for pharmaceutical purposes; material for stopping teeth, dental wax; materials for dressings; medicated candy; medicated cleaning preparations; medicated confectionery; medicated dentifices; medicated mouth care preparations; medicated mouth spray; medicated preparations for freshening the mouth; medicated throat sprays; menstruation bandages; menstruation tampons; mints for pharmaceutical purposes; mothproofing paper; mouth [breath] fresheners for medical use; mouth sprays for medical use; mouthwashes for medical purposes; oiled paper for medical purposes; pain relieving preparations; panty liners [sanitary]; pharmaceutical preparations for external application for the relief of itching; pharmaceutical preparations for skin care; pharmaceutical products for the treatment of muscle aches; pharmaceutical, medical and veterinary preparations; plasters for warming the human body parts for medical purposes; plasters, materials for dressings; poultices for migraine; poultices for relieving fever and body pain; poultices; preparations for destroying vermin; reagent paper for medical purposes; remedies for foot perspiration; remedies for perspiration; sanitary masks; sanitary panties; sanitary preparations for medical purposes; sore throat remedy; sterilizing preparations, other than for laundry use and industrial purposes; tea for medicinal purposes; throat linctus; tissues and/or nonwoven sheet impregnated with disinfectant, fungicides, antibacterial agents and deodorants; toilet deodorizers; Agents for the administration of drugs in the form of edible wafers containing powdered pharmaceutical products; topical lotions, creams, ointments, gels and milks for soothing migraine pain; pharmaceutical products

Cl.10; Apparatus, devices and articles for nursing infants; artificial eyes; artificial limbs; artificial teeth; artificial tympanic membranes; baby bottles; bed pans; belts for medical purposes; chemically activated heating pads for medical purposes; condoms; contraceptives, non-chemical; cooling adhesive packs for medical purposes; cooling adhesive pads for medical purposes; cooling packs coated with chemical substances ready to react when required for medical purposes; cooling packs filled with chemical substances ready to react when required for medical purposes; cooling packs for medical purposes; cooling pads coated with chemical substances ready to react when required for medical purposes; cooling pads filled with chemical substances ready to react when required for medical purposes; cooling pads for medical purposes; cooling sheets coated with gel chemical substances ready to react when required for medical purposes; cooling sheets filled with gel chemical substances ready to react when required for medical purposes; dropping pipettes [for medical purposes]; ear picks; eye washer; eyecup; feeding cups [for medical purposes]; finger guards [for medical purposes]; Gel-type cooling pads for absorbing sudden heat in human body; Gel-type cooling pads for radiating sudden heat in human body; Gel-type cooling patches for absorbing sudden heat in human body; Gel-type cooling patches for radiating sudden heat in human body; gloves for medical purposes; heating adhesive packs for medical purposes; heating adhesive pads for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating packs for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating pads coated with chemical substances ready to react when required for medical purposes; heating pads filled with chemical substances ready to react when required for medical purposes; heating pads for medical purposes; heating sheets coated with gel chemical substances ready to react when required for medical purposes; heating sheets filled with gel chemical substances ready to react when required for medical purposes; ice bag pillows containing cooling gel for medical purposes; ice bags for medical purposes; ice pillows for medical purposes; massage apparatus; nursing bottles; orthopaedic articles; pacifiers for babies; sanitary medical for medicinal purposes; supportive bandages; surgical catguts; surgical, medical, dental and veterinary apparatus and instruments; suture materials; teats; therapeutic and assistive devices adapted for the disabled; thermometers for medical purpose; urinals [for medical purposes]

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; air cooling apparatus including cooling evaporators; air filtration components including filters for air conditioners, filters for absorbing cigarette smoke for domestic and industrial purposes; air purifiers; air sterilizers; bed warmers; bidets; chemically activated cooling packs and pads, not for medical purposes; chemically activated hand, foot and body heating pads for non-medical purposes; chemically activated heating packs and pads, not for medical purposes; dehumidifiers; disinfectant dispensers not for personal use including disinfectant dispensers for toilets, air conditioners, microwave ovens, lunch boxes and refrigerators; disposable body warmer; electric air deodorizers including deodorizers for refrigerators; electric air deodorizers including deodorizing apparatus not for personal use, namely, deodorizer used in pachinko parlors, restaurants, hotels and houses; electric heating pads not for medical purposes; electric rice cooker; electric slow cooker; foot warmers for personal use; hand warmer; hand warmers for personal use; handy-type warmers filled with chemical substances, including hand warmers, body warmers and toe warmers; heat accumulators; heat pads for warming; heating cushions (pads), non-electric, not for medical purposes; heating or cooling apparatus for storages for heating or cooling packs and pads filled with chemical substances ready to react when required; heating or cooling packs and pads filled or coated with chemical substances ready to react when required; heating or cooling sheets filled or coated with gel chemical substances ready to react when required; hot water bottles; pocket warmers (non-electric); portable electric heaters; warmers (not for medical use); warming pans
3694777  05/12/2017
KOBAYASHI PHARMACEUTICAL CO., LTD.
4-10, Doshomachi 4-chome, Chuo-ku, Osaka-shi, Osaka JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.5; Absorbent cotton; acne medications; acne patches for pharmaceutical purposes; acne treatment preparations; adhesive pharmaceutical preparations for heat; adhesive plasters; adhesives for dentures; agents for curing fatigue and inflammation of muscles; air activated heat patches for alleviating pain, fever, muscle stiffness and muscle tension; air deodorizing preparations; antimicrobial for throat; antiseptics for throat; aromatic deodorizers, other than for human beings and industrial purposes; bandages for dressings; bracelets for medical purposes; breast-nursing pads; breath deodorants for medical use in pill, capsule or spray forms; breath refreshers for medical purposes; capsules for medicines; capsules for pharmaceutical purposes; chewing gum for medical purposes; dental wax; deodorants for industrial purposes; deodorizers, other than for human beings, animals and industrial purposes; deodorizing preparations, not for industrial purposes; diaper covers; diapers; dietary supplements for humans and animals; dietary supplements for humans; dietetic beverages adapted for medical purposes; dietetic food adapted for medical purposes;
dietetic food and substances adapted for medical or veterinary use; dietetic food and substances adapted for medical use; dietetic food and substances adapted for veterinary use; disinfectants for throat; disinfectants; disposable diapers for incontinence; ear bandages; elixirs for relieving throat infections; empty capsules for pharmaceuticals; external preparations for relieving heat and pain on human bodies; eye drops; eye patches for medical purposes; eye wash; food for babies; fresheners, other than for human beings, animals and industrial purposes, and for breath; fungicides; gauze for dressings; gel sheets or pads for absorbing and dispersing heat for medical use; gel sheets or pads for cooling purposes for medical use; heating pads for alleviating pain, fever, muscle stiffness and muscle tension; heating patches for alleviating pain, fever, muscle stiffness and muscle tension; herbicides; incontinence pads; insect and bug repellents; lactic flour for babies; liniments; liquid bandages; lozenges for pharmaceutical purposes; material for stopping teeth, dental wax; materials for dressings; medicated candy; medicated cleaning preparations; medicated confectionery; medicated dentifrices; medicated mouth care preparations; medicated mouth spray; medicated preparations for freshening the mouth; medicated throat sprays; menstruation bandages; menstruation tampons; mints for pharmaceutical purposes; mothproofing paper; mouth [breath] fresheners for medical use; mouth sprays for medical use; mouthwashes for medical purposes; oiled paper for medical purposes; pain relieving preparations; panty liners [sanitary]; pharmaceutical preparations for external application for the relief of itching; pharmaceutical preparations for skin care; pharmaceutical products for the treatment of muscle aches; pharmaceutical, medical and veterinary preparations; plasters for warming the human body parts for medical purposes; plasters, materials for dressings; poultices for migraine; poultices for relieving fever and body pain; poultices; preparations for destroying vermin; reagent paper for medical purposes; remedies for foot perspiration; remedies for perspiration; sanitary masks; sanitary napkins; sanitary panties; sanitary preparations for medical purposes; sore throat remedy; sterilizing preparations, other than for laundry use and industrial purposes; tea for medicinal purposes; throat linctus; tissues and/or nonwoven sheet impregnated with disinfectant, fungicides, antibacterial agents and deodorants; toilet deodorizers; Agents for the administration of drugs in the form of edible wafers containing powdered pharmaceutical products; topical lotions, creams, ointments, gels and milks for soothing migraine pain; pharmaceutical products

CI.10; Apparatus, devices and articles for nursing infants; artificial eyes; artificial limbs; artificial tympanic membranes; baby bottles; bed pans; belts for medical purposes; chemically activated heating pads for medical purposes; condoms; contraceptives, non-chemical; cooling adhesive packs for medical purposes; cooling adhesive packs for medical purposes; cooling packs coated with chemical substances ready to react when required for medical purposes; cooling packs filled with chemical substances ready to react when required for medical purposes; cooling pads for medical purposes; cooling pads coated with chemical substances ready to react when required for medical purposes; cooling pads filled with chemical substances ready to react when required for medical purposes; cooling sheets coated with gel chemical substances ready to react when required for medical purposes; cooling sheets filled with gel chemical substances ready to react when required for medical purposes; dropping pipettes [for medical purposes]; ear picks; eye washer; eyecup; feeding cups [for medical purposes]; finger guards [for medical purposes]; Gel-type cooling pads for absorbing sudden heat in human body; Gel-type cooling pads for radiating sudden heat in human body; Gel-type cooling patches for absorbing sudden heat in human body; Gel-type cooling patches for radiating sudden heat in human body; gloves for medical purposes; heating adhesive packs for medical purposes; heating adhesive packs for medical purposes; heating packs coated with chemical substances ready to react when required for medical purposes; heating packs filled with chemical substances ready to react when required for medical purposes; heating pads for medical purposes; heating pads coated with chemical substances ready to react when required for medical purposes; heating pads coated with chemical substances ready to react when required for medical purposes; heating sheets coated with gel chemical substances ready to react when required for medical purposes; heating sheets filled with gel chemical substances ready to react when required for medical purposes; dehumidifiers; disinfectant dispensers not for personal use including disinfectant dispensers for toilets, air conditioners, microwave ovens, lunch boxes and refrigerators; disposable body warmer; electric air deodorizers including deodorizing apparatus not for personal use, namely, deodorizer used in pachinko parlors, restaurants, hotels and houses; electric heating pads not for medical purposes; electric rice cooker; electric slow cooker; foot warmers for personal use; hand warmer; hand warmers for personal use; handy-type warmers filled with chemical substances, including hand warmers, body warmers and toe warmers; heat accumulators; heat pads for warming; heating cushions (pads), non-electric, not for medical purposes; heating or cooling apparatus with storages for heating or cooling packs and pads filled with chemical substances ready to react when required; heating or cooling packs and pads filled with chemical substances ready to react when required; heating or cooling sheets filled with heated gel chemical substances ready to react when required; hot water bottles; pocket warmers (non-electric); portable electric heaters; warmers (not for medical use); warming pans
3695120  05/12/2017
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Jacob Damsingel 17 NL-7201 AN ZUTPHEN The Netherlands
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YASH & ASSOCIATES
505, PEARLS BUSINESS PARK, NETAJI SUBHASH PLACE PITAMPURA DELHI 110034
Used Since :01/08/1997
DELHI

Cl.16; Printed matter; magazines; periodicals; journals; trade journals; newspapers; newsletters; brochures; books;
Printed publications; catalogues; informational letters; leaflets; printed advertisements; Bookbinding material;
Photographs; Instructional and teaching material (except apparatus); paper; pasteboard; Printed matter in the field of
business, industry, industrial technology and information technology; specifically excluding any products that relate to
trade fairs and expositions in the field of industrial technology

Cl.35; Advertising, marketing and promotional services; Business management; Business administration; Office
functions; Publicity and sales promotion services; marketing; Distribution of advertising material; Provision of
commercial information; providing commercial information in the field of business, industry, industrial technology and
information technology; market analysis and research services; market survey analysis; document reproduction;
Negotiation of Advertising contracts; rental of advertising space; Provision of advertising space; providing of
advertisement space in periodicals, brochures, newspapers and magazines; magazine advertising; presentation of
companies on the Internet and other media; the bringing together and systematization of information in databases;
compilation and systematization of information in databases; computerized file management; data search in computer
files for others; updating and maintenance of data in computer databases; data processing services; compilation of
statistics; business intermediary services; commercial intermediation services; Negotiation of commercial & business
contracts; mediation of trade business for third parties; business networking services; business meeting planning;
providing business information via global computer networks; establishing a network of business contacts (Service to assist in -); career placement consulting services; career advisory services (other than education and training advice); public relations services; opinion polling; arranging of subscriptions for the publications of others; business information services; retail services in relation to downloadable electronic publications; publicity publication services; advertising text publication services; arranging of subscriptions for the publications of others in the field of business, industry, industrial technology and information technology; specifically excluding any services that relate to trade fairs and expositions in the field of industrial technology.

Cl.41; Education and instruction; Entertainment; Sporting and cultural activities; Publishing and reporting; Publishing services; Publication services; electronic publication; electronic publication services; publication of magazines; publication of printed matter and printed publications; Publishing of printed matter, content and electronic publications, including books, magazines, trade journals, newspapers, publications and newsletters; providing online electronic publications; publication of magazines in the field of information technology and industrial technology; multimedia publishing of magazines; multimedia publishing and printed matter; Digital video, audio and multimedia entertainment publishing services; Organizing and conducting classes, courses, seminars, conferences, and workshops in the field of business, industry, industrial technology and information technology; training services in the field of business, industry, industrial technology and information technology; providing information on congress events; Conducting of courses; Arranging of conferences; Seminars; Career information and advisory services (educational and training advice); Photography; Photographic reporting; Audio and video production, and photography; organization of business conferences and courses for commercial purposes; specifically excluding any services that relate to trade fairs and expositions in the field of industrial technology.
CHAMPIONS LEAGUE

3697816 08/12/2017
UNION DES ASSOCIATIONS EUROPÉENNES DE FOOTBALL (UEFA)
Route de Genève 46, 1260 Nyon, Switzerland
An association under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 24/05/1995
To be associated with:
757177, 757178, 1839935

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1839935,757177,757178..

Cl.16: Coloring and drawing books; activity books; magazines; newspapers; books and journals, including those concerning sportsmen, sportswomen or sports events; bookmarks; printed teaching material; score sheets; event programs; albums for events; photograph albums; autograph books; printed timetables; pamphlets; collectible photographs of players; bumper stickers, stickers, albums, sticker albums; posters; photographs; tablecloths of paper; napkins of paper; bags of paper; invitation cards; greeting cards; gift wrapping paper; coasters and place mats of paper; garbage bags of paper or of plastics; food wrapping paper; small bags for preserving foodstuffs; coffee filters of paper; labels (not of textile); hand towels of paper; wet hand-wipes of paper; toilet paper; napkins for removing make-up; handkerchief boxes of paper and cardboard; tissues of paper; stationery and instructional and teaching material (except apparatus); typewriter paper; copying paper; envelopes; notepads; folders for papers; tissue paper; writing books; paper sheets for note-taking; writing paper; binder paper; files; covering paper; luminous paper; adhesive paper for notes; paperweights; crépe paper; tissue paper; badges or insignia of paper; flags of paper; pennants (flags) of paper; writing instruments; fountain pens; pencils; ballpoint pens; ballpoint pen and pencil sets; felt-tip pens (marking pens); fiber-tip pens and felt-tip pens; marking pens; ink, inking pads, rubber stamps; typewriters (electric or non-electric); lithograph prints, lithographic works of art; paintings (pictures), framed or unframed; paint boxes, paints and colored pencils; chalks; pencil ornaments (stationery); printing blocks; address books; diaries (planners); personal organizers of paper; road maps; tickets, entry tickets; checks; comic books; calendars; postcards; advertising boards, banners and material included in this class; transfers (decalcomanias); sticking labels; office requisites (except furniture); correction fluids; rubber erasers; pencil sharpeners; stands for pens and pencils; paper clips; thumbtacks; rulers; adhesive tapes for stationery purposes, adhesive tape dispensers; staples; stencils; document holders (stationery); binder clips; holders for notepads; bookends; stamps (seals); postage stamps; credit cards, telephone cards, ATM cards, cards for traveling and for shows, check guarantee cards and debit cards, non-magnetic, and of paper or cardboard; baggage tags of paper; passport cases; travelers' checks; holders for checkbooks; money clips of metal; letter trays

Cl.25: Clothing; shoes and footwear; headgear; shirts; knitwear (clothing); pullovers; slipovers; tee-shirts; vests; singlets; sleeveless jerseys, dresses; skirts; underwear; swimsuits; bath robes; shorts; trousers; sweaters; caps (bonnets); caps; hats; sashes for wear; scarves, shawls; peaked caps; tracksuits; sweatshirts; jackets, sports jackets, stadium jackets (jumpers); blazers; waterproof clothing; coats; uniforms; neckties; wrist bands; headbands; gloves; aprons; bibs (not of paper); pajamas; play suits for infants and children; socks and stockings; garters; belts; suspenders

Cl.28: Games and toys; sports balls; play balloons; board games; tables for indoor football; dolls and plush toys; vehicles (toys); jigsaw puzzles; balloons; inflatable toys; play disks (pogs); playing cards; confetti; gymnastic and sporting articles; football equipment, namely, soccer balls, gloves, knee pads, elbow pads, shoulder pads, shin pads; football goals; sports bags and containers (adapted to objects) for carrying sports articles; party hats (toys); small electronic games designed for use with a television set; video game apparatus; game consoles; electronic games other than those designed to be used only with a television set; steering wheels for video games and mats for video games (for dancing upon); hands made of rubber or foam (toys); entertainment robots; appliances for gymnastics; kites; roller skates; scooters; skateboards; coin-operated video games for game halls (arcade games); electronic games with liquid crystal display; joysticks for video games, manually or voice-activated joysticks for video games; lottery tickets; lottery cards; scratch cards for playing lottery games

Cl.38: Telecommunication services; communication by mobile telephones; communication by telex; communication via electronic computer terminals linked to telecommunication networks, data banks and the Internet or via wireless electronic communication devices; communication by telegraphs; communication by telephones; communications by facsimile; paging services; telephone or video conferencing services; television program broadcasting; broadcasting of
cable television programs; radio program broadcasting; radio and television broadcasting of sports and sporting events; news and press agency services; other message transmission services; rental of telephones, facsimile machines and other telecommunication apparatus; transmission of commercial Internet pages online or via wireless electronic communication devices; services for transmitting and broadcasting television and radio programs provided via the Internet or via any wireless electronic communication network; electronic transmission of messages; simultaneous broadcasting of film recordings and sound and video recordings; provision of access to telematic servers and real-time chat forums; computer-aided transmission of messages and images; telecommunication via fiber-optic networks; provision of access to a global computer network or interactive communication technologies for access to private and commercial purchasing and ordering services; transmission of information and other data via websites and computers; transmission of information (including sites by telematic means) via telecommunication, computer programs and other data; transmission of information, computer programs and other data by telematic means; electronic mail services; provision of access via the Internet or on any wireless electronic communication network (telecommunication services); providing connections for telecommunications with a global computer network (the Internet) or data banks; provision of access to websites offering digital music on the Internet by means of a global computer network or via wireless electronic communication devices; rental of access time to MP3 websites on the Internet, via a global computer network or via wireless electronic communication devices; rental of access time to a database server center (telecommunication services); rental of access time to a computer database (telecommunication services); transmission of digital music by telecommunications; online transmission of electronic publications; digital music transmission via the Internet or on any wireless electronic communication network; digital music transmission via MP3 Internet sites; simultaneous broadcasting and/or netcasting of film recordings and sound and video recordings (telecommunications); simulcast and/or networking of interactive educational and entertainment products, interactive compact discs, CD-ROMs, computer programs and computer games (telecommunications); provision of access to blackboards (notice and advertisement boards) and chat rooms in real time via a global computer network; rental and provision of access time to blackboards (boards for displaying information and advertisements) and to chat rooms in real time by means of a global computer network (communication services); telecommunication services dedicated to retail sale by means of interactive communications with customers; multimedia telecommunication; videotext and teletext transmission services; information transmission via communication satellite, microwave or by electronic, digital or analog means; transmission of digital information by cable, wire or fiber; transmission of information by mobile telephones, telephones, facsimile and telex; telecommunication services for receiving and exchanging information, messages, images and data; telecommunication services for setting up discussion groups on the Internet and on any wireless electronic communication network; provision of access to search engines for obtaining data and information on global networks.

Cl.41; Education; training; entertainment; organization of lotteries, raffles and competitions; betting and gaming services in connection with sports; hospitality services (sports, entertainment), namely providing entry tickets and information brochures for sports for VIPs, as well as guiding and gathering VIPs during sports or entertainment events; hospitality services, namely customer reception services (entertainment services), including providing access tickets during sports or entertainment events; entertainment services relating to sporting events; entertainment services in the form of public gatherings during the retransmission of sports events; sporting and cultural activities; organization of sporting and cultural events and activities; organization of sports competitions; organization of events in the field of football; sports camp services; provision of sports facilities; rental of video and audiovisual installations; production, presentation, distribution and/or rental of film recordings and sound and video recordings; presentation, distribution and/or rental of interactive educational and entertainment products, interactive compact disks, CD-ROMs, and computer games; coverage of radio broadcast and televised sports events; production services for radio, television programs and video films; ticket reservation services and information services for sports or entertainment events; timing services relating to sports events; organization of beauty contests; interactive entertainment; on-line betting and gaming services on the Internet or on any wireless electronic communication network; information in the field of entertainment (including in the field of sports), provided on-line from a computer database or via the Internet or via any wireless electronic communication network; electronic game services transmitted via the Internet or on mobile telephones; editing of books; publication of books and electronic journals on-line; audio and video recording services; production of animated cartoons for the cinema, production of animated cartoons for television; rental of sound and image recordings for entertainment purposes; information in the field of education provided on-line from a computer database or via the Internet or any wireless electronic communication network; translation services; photography services; provision of entertainment infrastructure; ticket agencies in connection with sports events.
Pegasus Street by Prateek

3698196  08/12/2017

PRATEEK REALTORS INDIA PRIVATE LIMITED
A-42, Prateek Pro-Menage, Sector-67, NOIDA-201301
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

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REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.

Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37;Building construction; repair; installation services.
SMART NORA
Priority claimed from 09/06/2017; Application No. : 87482617 ;United States of America
3699371  11/12/2017
SMART NORA INC.
211 Byng Ave., North York, M2N 4L2, Canada
a Canadian corporation
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.9;Electronic hardware device and peripherals for deterring snoring, namely, electronic hardware device and peripherals configured to move a user’s pillow to different positions for preventing, reducing and stopping snoring, electronic hardware device with sensors for monitoring and detecting snoring by a user; electronic hardware device for pillows to prevent or stop snoring by a user, in the nature of an electronic insert for use under beds and bed pillows featuring electronic hardware with sensors and actuators for detecting and preventing snoring; electronic hardware device and peripherals for use with a pillow for the prevention and stopping of snoring, electronic hardware device and peripherals integrated with a pillow for the prevention and stopping of snoring; electronic hardware device for use in the bedroom to detect and reduce snoring, and track sleep and snoring patterns

Cl.20;Bed pillows containing an electronic hardware device featuring sensors and actuators for detecting and preventing snoring, not for medical use
INFINITE POSSIBILITIES. ONE FAMILY.

3700245 12/12/2017

RICH PRODUCTS CORPORATION

One Robert Rich Way, Buffalo, New York 14213, United States of America

a corporation organised and existing under the laws of the State of Delaware, USA

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REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.29: Dairy-based whipped toppings; non-dairy-based whipped toppings; dairy-base and non-dairy-based blend whipped toppings; dairy-based whippable toppings; non-dairy-based whippable toppings; dairy-based and non-dairy based blend whippable toppings; dairy-based whipped cream; non-dairy-based whipped cream; dairy-based and non dairy-based blend whipped cream; dairy-based sour cream; non-dairy-based sour cream; dairy-based and non-dairy-based sour cream; dairy-based beverage creamer; non-dairy-based beverage creamer; dairy-based and non-dairy-based beverage creamer; dairy-based toppings, non-dairy-based toppings, and dairy-based and non-dairy-based blend toppings for food products, namely, cream toppings, whipped toppings, fruit toppings, nut-based toppings, yogurt-based toppings, vegetable-based toppings; dairy-based fillings, non-dairy-based fillings, and dairy-based and non-dairy-based blend fillings for food products, namely, cream fillings, whipped cream fillings, fruit fillings, nut-based fillings, yogurt-based fillings, vegetable-based fillings; dairy-based cheese; non-dairy-based cheese; dairy-based and non-dairy-based blend cheese; dairy-based cream cheese; non-dairy-based cream cheese; dairy-based cheese spread; non-dairy-based cheese spread; dairy-based and non-dairy-based blend cheese spread; dairy-based yogurt; non-dairy-based yogurt; dairy-based and non-dairy-based blend yogurt; dairy-based yogurt-based drinks; non-dairy-based yogurt-based drinks; dairy-based and non-dairy-based blend yogurt-based drinks; yogurt preparations, namely, drinking yogurt; dairy-based, non-dairy-based, dairy-based and non-dairy-based blend food spreads, namely, dairy-based spreads, artificial dairy-based spreads, fruit spreads, fruit-based spreads, nut-based spreads, yogurt-based spreads, vegetable-based spreads; milk; artificial milk; milk substitute, soy-based milk; hemp-based milk; flax-based milk; hazelnut based milk; oats-based milk; sunflower-based milk; grain-based milk; nut-based milk; rice-based milk; almond-based milk; yeast-derived milk; grain-based milk; coconut milk, vegetable-based milk, five grains milk; milk powder; dairy coffee creamers in liquid and powdered form; non-dairy coffee creamers in liquid and powdered form; crème filling comprised primarily of dairy cream, artificial cream, or blend of dairy cream and artificial cream; fruit-based fillings; fruit toppings for food products; fillings for food products; caramel topping for food products; caramel filling for food products; caramel nut topping for food products, namely, caramel nut topping comprised primarily of processed nuts and also featuring caramel; dairy cream, artificial cream, and dairy and artificial dairy blend for use in the manufacture of food products; edible oils; edible fats; toppings made from edible oils; half and half dairy creamer; vegetable-based fillings for foods; yogurt toppings for food; coconut-milk toppings for food; beverage whiteners in the nature of edible oil emulsions; toppings comprised of edible oil emulsions for food products; fillings comprised of edible oil emulsions for food products; food spreads comprised of edible oil emulsions; whipped cream containing edible oil emulsions or soy; sour cream containing edible oil emulsions or soy; beverage creamer containing edible oil emulsions or soy; soya milk; cream containing edible oil emulsions or soy; cream containing edible oil emulsions or soy used as a substitute for milk and dairy cream; frozen and non-frozen fruit puree; milkshakes; bases for making milkshakes; non-dairy-based butter; non-dairy-based cream products, namely, artificial cream; crème fillings; ganache, fruit sauces; fruit glazes; topping concentrates for food products; processed nut-based food bars; processed fruit-based food bars; processed fruit-and-nut-based food bars also containing cereal, grains, rice, oats, seeds, fruit, honey and/or vegetables; processed fruit-based food bars also containing cereal; dairy-based and non-dairy-based blend beverages and concentrates and bases therefor; artificial dairy-based beverages and concentrates and bases therefor; dairy-based and artificial dairy-based blend beverages and concentrates and bases therefor; dairy-based butter; artificial dairy-based butter; dairy-based and artificial dairy-based butter; margarine; whipped vegetable spread used as a substitute for margarine or butter; vegetable-based food beverages and concentrates and bases therefor; preserved, dried and cooked fruits and vegetables; jellies; jams; compotes; beverage whiteners in the nature of edible oils emulsions; non-dairy foods derived from soya bean oil, namely, soya milk, soya bean paste; icing based on edible oils emulsions for food products; milkshakes; yogurt shakes; fruit shake; chocolate shake; beverages consisting principally of milk; beverages consisting principally of artificial milk; beverages consisting principally of milk and artificial milk blend; ice cream-based beverages; barbecue poultry; barbecue pork; barbecue beef; barbecue sausage; smoked beef; smoked pork; smoked poultry;
smoked sausage; Korean beef; fried meals consisting primarily of meat, beef, pork and poultry; frozen and refrigerated processed meat and frozen and refrigerated entrees consisting primarily of meat; barbecue sandwiches; frozen meals consisting primarily of beef with a frozen meat sauce; processed meals; frozen or refrigerated processed meat and meat entrees; seafood products, namely, fish, shellfish, octopus, squid, broiled fish, broiled shellfish; fresh, frozen seafood, namely, shrimp, clam strips, crab cakes, scallops, calamari, popcorn fish, fish fillets; specialty seafood appetizers; mini crab cakes; mini salmon cakes; salmon burgers; seafood dips; frozen appetizers consisting primarily of seafood; fish bites, namely, fish-based snack foods; seafood bites, namely, fish, clams, crab, scallop and shrimp-based snack foods; seafood fried; shrimp fried; breaded seafood; breaded shrimp; breaded clams; breaded fish and shrimp spring rolls, seafood spring rolls; shrimp pot stickers; seafood pot stickers; seafood rolls; seafood burgers; shrimp burgers; fish burgers; breaded cheese; breaded cheese sticks; mozzarella sticks; mozzarella bites; cheese bites; stuffed jalapeño peppers; breaded jalapeño peppers; jalapeño peppers; fried jalapeño peppers; breaded mushrooms; stuffed mushrooms; marinara-stuffed cheese sticks; meatballs; Italian-style meatballs; turkey meatballs; frozen appetizers consisting primarily of beef, poultry, pork and seafood; frozen appetizers items consisting primary of bakery goods, or cheese, or meat, or seafood, or fruit, or vegetables, or potatoes

Cl.30: Dairvying icing for food products; non-dairy-based icing for food products; dairy-based and non-dairy-based blend ice cream; ice cream sundaes; non-dairy-based dessert pudding; dairy-based pudding; dairy-based and non-dairy-based blend pudding; dairy-based cakes; non-dairy-based cakes; dairy-based and non-dairy-based blend cakes; dairy-based pies; non-dairy-based pies; dairy-based and non-dairy-based blend pies; caramel-based nut topping for dessert, bakery products, pastry and confectionery; caramel topping for dessert, bakery products, pastry and confectionery; icings being frozen or non-frozen and being ready-to-use or not ready-to-use; chocolate; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch fillings for food products, namely, bakery desserts and bakery products; chocolate; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch fillings based on oil emulsions for food products, namely, bakery desserts and bakery products; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch toppings for food products, namely, bakery desserts and bakery products; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch toppings based on oil emulsions for food products, namely, bakery desserts and bakery products; chocolate and artificial chocolate toppings, icings and fillings; liquid topping syrup for cakes and desserts; chocolate, ganache, chocolate ganache, artificial chocolate, chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch glazes; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch glazes; flavored syrups for food products, namely, topping syrup; candy toppings; bakery products; bakery desserts; bread dough; flat bread dough; roll dough; pizza dough; biscuit dough; frozen dough; frozen, fresh or packed bakery products, namely, rolls, pizza crusts, pizza, calzones, cream puffs, chocolate puffs, pies, biscuits, cakes, cheesecakes, mousse cake, cookies, brownies, pastries, cinnamon rolls, donuts, cupcakes, croissants, breads, bread roll, buns, crackers, tart, breadsticks, scones, eclairs, muffins, puff pastries, bagels, pancakes, waffles, crepes, dumplings, bavka, bavka, bavka, bread pudding, danish, fudge, sticky buns, strudel, tarts, tarts, bagels, english muffins, rusk, bear claws, fruit cakes, spong cake, dessert, trifles, parfaits, spong cake, donut holes, truffles, buns, flat breads, naan bread, rice cake, cake pops, ice-cream cakes, ice cream cupcakes, wafers, food bars, strudel, crackers, cobblers, turnovers, turnovers, namely, fruit, meat, and vegetable turnovers, fruit cobblers, fruit turnover, pita bread, ice cream cones, waffle cones, tortillas, and taco shells; mixes for making bakery products and mixes for making desserts in the nature of cakes, cheesecakes, mouse cake, brownies, cookies, pies, cinnamon rolls, donuts, cupcakes, pizza crusts, pizza, calzones, cream puffs, chocolate puffs, biscuits, pastries, croissants, breads, bread roll, buns, crackers, tart, breadsticks, scones, eclairs, muffins, puff pastries, bagels, pancakes, waffles, crepes, dumplings, donuts, bavka, bavka, bavka, bread pudding, danish, fudge, sticky buns, strudel, tarts, tarts, bagels, english muffins, rusk, bear claws, fruit cakes, spong cake, dessert, trifles, parfaits, spong cake, donut holes, truffles, buns, flat breads, naan, rice cake, cake pops, ice-cream cakes, ice cream cupcakes, wafers, processed nut-based food bars, processed fruit-based food bars, processed fruit and nut-based food bars, processed nut-based food bars also containing cereal, grains, rice, oats, seeds, fruit, honey and/or vegetables, processed fruit-based food bars also containing cereal, grains, rice, oats, seeds, nut honey and/or vegetables, processed fruit and nut-based food bars also containing cereal, grains, rice, oats, seeds, honey and/or vegetables, grain-based food bars, strudel, crackers, cobblers, turnovers, turnovers, namely, fruit, meat, and vegetable turnovers, fruit cobblers, fruit turnover, pita bread, ice cream cones, waffle cones, tortillas, and taco shells; puddings, namely bread pudding, dessert pudding, rice pudding; ice cream cake; frozen yogurt cakes; ice cream; fruit sorbets; fondants for use in the manufacture of dessert, pastry, bakery goods and confectionery, namely, frozen confectionery; pancake batter; dough batter; fondants; confectionery, namely, chocolate confectionery and confectionery made of sugar; biscuits; dough flour; ready-to-bake dough; processed cereal; chocolate-based foods, namely, chocolate-containing food bars, chocolate-containing bakery goods, chocolate-containing rice cakes, chocolate-containing breakfast bars; rice cakes; processed cereal-based toppings for foods; chocolate-based toppings for foods; flour-based toppings for foods, namely, bread crumbs; processed cereal-based fillings for foods; chocolate-based fillings for foods; processed cereal-based food spreads; chocolate liquid being toppings for food; ready-to-serve milkshakes; frozen cereals and flour, namely, ready-to-eat cereals; edible decorations for desserts and bakery goods; frozen chocolate toppings and fillings for use as toppings and fillings on dessert, pastry, confectionery and bakery products; dry mixes for custard, flavored and sweetened gelatin, pudding, icing, chocolate toppings, bakery products; frozen yogurt; frozen artificial yogurt; truffles; candy; confectionary; cereal-based food bars; grain-based food bars; rice-based food bars; oats-based food bars; grain and cereal-based food bars also containing nuts, seeds, fruit, honey and/or vegetables; cookies; frozen blended confections; coffee-based beverages; tea-based beverages; cocoa-based beverages; espresso-based beverages; chocolate-based beverages; candy-based beverages; confection-based beverages, namely, frozen confection-based beverages; chocolate confection-based beverages; frozen confections; frozen blended beverages containing coffee, tea, cocoa and/or confections; frozen yogurt drinks; flan; custard; trifles; parfaits; mousse; toppings and fillings for bread; toppings and fillings for food products; edible decorations for food products; chocolate toppings and fillings for use as toppings and fillings on food products; dry mixes for custard, gelatin, icing, toppings, bakery products, quiche, and confectionary products; non-dairy-based beverages; dulce de leche; cheesecake batter; custard cream batter; syrups; fruit syrups; fruit spreads; fruit pies; fruit cakes; fruit pudding; fruit drinks; egg tart filling; egg tart liquid, jelly puree; dry premixes for non-dairy toppings; dry
premixes for bakery products; frozen or refrigerated finished cakes; ice cream cupcakes; frozen yogurt cakes; crèmes, namely, crème brûlée, crème caramel and crème fraîche; sponge cake desserts; chocolate products, namely, chocolate cakes and candies; ice cream cones; waffle cones; frozen desserts consisting of fruit and cream or cream substitutes; food bars, namely, vegetable-based food bars; custard toppings and fillings for food products; liquid topping syrup for food products; gravy mixes; dry seasoning mixes for gravy sauces, cheese sauces, casseroles, chili, soup, and sauces; stuffed pasta shells; flavoring syrup for food; sauces for food; food flavorings other than essential oils; pizza; pizza slices; pretzels; stuffed pretzels; queso adobada; cheese adobada; chicken and cheese queso adobada; meat and cheese adobada; cheese steak sandwiches; meat sandwiches; french toast; french toast sticks; cinnamon sprinkle french toast sticks; frozen sandwiches; frozen grain and bread-based appetizers; pretzel-crusted cheese sticks; potato-crusted cheese sticks; chili cheese bites, toasted ravioli; breaded pickles; mushrooms; queso pie bites; brownie bites; breaded chicken; boneless chicken wings; chicken wings; onion rings; french fries; frozen processed potatoes; processed potatoes’ frozen shredded potatoes; meat and cheese pizza snacks; baked potato skins; frozen breakfast food items consisting primarily of bakery goods, cheese, or eggs, or meat, or potatoes; breakfast cereal; cocoa; tea; sugar; honey; farinaceous foods; flour products; popcorn; soya flour; starch for food; cooking salt; soya sauce; aromatic preparations for food; preparations for stiffening whipped cream; meat tenderizers, for household purposes; gluten prepared as foodstuff; dressings; mayonnaise; dry baking goods; dry baking goods, namely, flour and preparations made from flour, sugar or sugar substitute; seasonings, spices, cereals, yeast, baking-powder, and/or salt; fully finished pizzas; fully finished flat breads; sandwiches that include egg, meat, cheese, fruit and/or vegetable; pastries that include egg, meat, cheese, fruit and/or vegetable; soups; chilies; pita breads; cheese sauces; dry spice mixes for food; spice mixes for food; barbecue sauce; barbecue rubs; coffee; tea; chocolate; milk; milk-based beverages with chocolate

Cl.32: Beers; ale; lager; brewed malt-based beers; porter; shandy; stout; pilsner; beer wort; non-alcoholic malt beverages; alcoholic malt beverages; water; bottled water; flavored water; nutritional water; mineral and aerated water; seltzer water; soda water; litchi water; aerated waters; sparkling water; still water; scented water; non-alcoholic beverages; non-alcoholic beer flavored beverages; non-alcoholic fruit juice beverages; syrups for making non-alcoholic beverages; bases for making non-alcoholic beverages; powder for making non-alcoholic beverages; pre-mixes for non-alcoholic beverages; preparations for making beverages, namely, flavored drinks, fruit drinks; energy drinks; concentrates, syrups or powders used in the preparation of beverages, flavored water, energy drinks, nutritional drinks, flavored drinks, fruit drinks, or soft drinks; soda; sparkling soda; carbonated and non-carbonated soft drinks; nutritional drinks; vegetable juice; bean juice; herbal sports beverages; frozen fruit-based beverages; carbonated fruit drinks; non-carbonated fruit drinks; carbonated sports drinks; carbonated energy drinks; non-carbonated energy drinks; isotonics; non-alcoholic fruit cordials; caramel flavored soft drinks; chocolate flavored soft drinks; tea flavored soft drinks; italian soda; coconut water; coconut milk; coconut-based beverages; nut milk; non-alcoholic beverages flavored with coffee; non-alcoholic beverages flavored with tea; non-alcoholic beverages flavored with espresso; non-alcoholic beverages flavored with chocolate; non-alcoholic beverages flavored with butterscotch; non-alcoholic beverages flavored with caramel; non-alcoholic beverages flavored with fruit flavors or juice; non-alcoholic beverages flavored with bean flavors or juice; non-alcoholic beverages flavored with nut flavors or juice; non-alcoholic beverages flavored with coconut milk; non-alcoholic beverages flavored with nut milk; non-alcoholic beverages flavored with nut flavors; smoothies; yogurt smoothies; fruit smoothies; non-alcoholic fruit, vegetable, bean or nut extracts used in the production of beverages; lemonade; malt wort; sherbet beverages; ginger ale; Ramune (Japanese soda pop); whey beverages; slushes; frozen beverages; concentrates, syrups or powders for making coffee or coffee-based beverages; concentrates, syrups or powders for making tea or tea-based beverages; concentrates, syrups or powders for making tea or tea-based beverages; concentrates, syrups or powders for making coffee or coffee-based beverages; concentrates, syrups or powders for making tea or tea-based beverages; flavoring syrup for food; sauces for food; food flavorings other than essential oils; pizza; pizza slices; pretzels; stuffed pretzels; queso adobada; cheese adobada; chicken and cheese queso adobada; meat and cheese adobada; cheese steak sandwiches; meat sandwiches; french toast; french toast sticks; cinnamon sprinkle french toast sticks; frozen sandwiches; frozen grain and bread-based appetizers; pretzel-crusted cheese sticks; potato-crusted cheese sticks; chili cheese bites, toasted ravioli; breaded pickles; mushrooms; queso pie bites; brownie bites; breaded chicken; boneless chicken wings; chicken wings; onion rings; french fries; frozen processed potatoes; processed potatoes’ frozen shredded potatoes; meat and cheese pizza snacks; baked potato skins; frozen breakfast food items consisting primarily of bakery goods, cheese, or eggs, or meat, or potatoes; breakfast cereal; cocoa; tea; sugar; honey; farinaceous foods; flour products; popcorn; soya flour; starch for food; cooking salt; soya sauce; aromatic preparations for food; preparations for stiffening whipped cream; meat tenderizers, for household purposes; gluten prepared as foodstuff; dressings; mayonnaise; dry baking goods; dry baking goods, namely, flour and preparations made from flour, sugar or sugar substitute; seasonings, spices, cereals, yeast, baking-powder, and/or salt; fully finished pizzas; fully finished flat breads; sandwiches that include egg, meat, cheese, fruit and/or vegetable; pastries that include egg, meat, cheese, fruit and/or vegetable; soups; chilies; pita breads; cheese sauces; dry spice mixes for food; spice mixes for food; barbecue sauce; barbecue rubs; coffee; tea; chocolate; milk; milk-based beverages with chocolate

Cl.42: Promoting food products of others; advertising, marketing and promoting food product of others through the distribution of printed materials, signs, and posters; promoting the food products of others by providing a website featuring price comparison information and product reviews; providing information in the field of promotion about the food products of others; advertising of food products of others; promoting the goods and services of others by providing hypertext links to the web sites of others; promoting the goods and services of others by providing a website featuring consumer product information on food products, coupons, recipes, product reviews; advertising and marketing services, namely, dissemination and placement of advertising matter and media, namely, print, commercial, electronic, digital and multimedia ads or communications for promoting goods and services via radio, TV, web/Internet, broadcast, social media, wireless device, direct mail, delivery, on-screen advertising; promoting the food products of others by means of online recipe portfolios via a website; promotional services, namely, promoting the goods of others by means of providing online restaurant menus; providing consumer product information relating to food products; advertising, marketing and promotion services; providing an online informational guide featuring the goods and services of other vendors via the internet regarding food products, food recipes, food presentation, food reviews, food events, and restaurants; providing incentive award programs for customers through the issuance, distribution and processing of loyalty points, discounts, bonuses, purchase vouchers, gift certificates and discount coupons for the purpose of promoting and rewarding loyalty, for frequent use of participating businesses, for purchase of company’s goods and services and for commercial, promotional and advertising purposes; providing marketing information designed for improving sales and enhancing customer service in the food service, in-store bakery and retail store industries; providing food marketing campaign information for others; providing food campaign support materials for others, namely, developing promotional campaigns for business; providing marketing support information for others, namely, providing marketing reports; providing advertising support information for others, namely, production of advertising materials; business consultation regarding new food products ideas for others; providing market segment information for food products for others; providing marketing plan information for food products for others; business consultation regarding sales support information for others;
others; providing inventory stocking guidelines for others; providing market insight information for food products for others; providing competitive business intelligence to others; providing business advice to others; providing information to others regarding food products, recipes, tips on how to make or decorate food products, and information regarding culinary solutions; education services, namely, providing non-downloadable webinars in the field of food products; providing training services in the field of food preparation, food presentation, food service marketing and food service operations; providing training in the field of culinary arts; on-line electronic newsletters delivered by email in the field of the bakery industry; on-line electronic newsletters delivered by email in the field of trends in the in-store bakery industry; providing services for others regarding food recipes, menu items and food services, namely, providing a database in the field of food recipes, providing a website featuring information in the field of recipes, consulting in the field of restaurant menu development, and providing a website featuring information in the field of food and recipes.
MKT at Chanakya
3708688  21/12/2017

DLF LIMITED
2nd Floor, DLF Gateway Tower, DLF Cyber City, Phase – III, Gurugram -122002 (Haryana )

An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.  
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately, mark shall be used as a whole...

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.43;Services for providing food and drink; temporary accommodation.
FIND WHAT MATTERS

3712416  27/12/2017

SOCIÉTÉ JAS HENNESSY & CO.
Rue de la Richonne, 16100 Cognac, France
a Limited partnership

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.33; Alcoholic beverages (except beers); alcoholic essences; alcoholic extracts; alcoholic fruit extracts

Cl.35; Advertising; dissemination of advertising matter; publication of advertising matter; public relations; organization of promotional communication events, ceremonies, exhibitions, trade fairs, customer loyalty operations, all of the above for commercial or advertising purposes; retail sale of alcoholic beverages in stores, on the Internet and by mail order
3712757    27/12/2017
Ching-Lung WANG
12F., No. 20, Lane 76, Sec. 2, Yongan N. Rd., Luzhou Dist., New Taipei City 247, Taiwan, R.O.C.
A Citizen of Taiwan, R.O.C.
Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR, INDIA
Proposed to be Used
DEHLI
The Applicant wishes to disclaim exclusive right to use the words “Large Fried Chicken” apart from the mark itself as shown.
Cl.35;Retail services in relation to food and beverages; retail store services for meat, fish, meat extracts, fish and meat preserves, fresh meat, fried meat, frozen meat, preserved meats and sausages, chicken, fried chicken, cooked fruits and vegetables, dried fruit and vegetables, frozen fruit and vegetables, meat, fish, fruit and vegetable jellies, processed seafood, not live seafood, prepared food kits composed of meat, poultry, fish, seafood, and/or vegetables and also including sauces or seasonings, ready for cooking and assembly as a meal, edible oils and fats; on-line ordering services for third parties; television shopping channel services; business management and organization consultancy; business management advisory services relating to franchising; advisory services relating to the operation of franchises; advice in the running of establishments as franchises
Cl.43;Restaurants; self-service restaurants; fast-foods restaurants; cafeterias; canteen-style restaurants; snack-bars; food and drink catering; cafes; tea room and provision of food and drink at roadside portable food stands; mobile restaurant services; mobile catering services; consultancy services in the field of food and drink catering; restaurants using food truck; snack-bars using food truck; canteen-style restaurants using food truck; mobile restaurant services using food truck; mobile catering services using food truck
3713327  28/12/2017
KONAMI DIGITAL ENTERTAINMENT CO., LTD.
9-7-2, Akasaka, Minato-ku, Tokyo, Japan
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 31/01/2011

DELHI

Cl.9: Video game software; video game programs; computer game programs; computer game software; electronic game programs; downloadable game programs for Mobile phones

Cl.41: Entertainment services, namely providing online computer games accessible via video game consoles, handheld game consoles, wireless devices, mobile phones and computers; providing online computer games via network between communications networks
Living Science

3713823   28/12/2017

RATNA SAGAR PRIVATE LIMITED
Virat Bhawan, Commercial Complex, Mukherjee Nagar, New Delhi-110009
MANUFACTURER, MERCHANT AND SERVICE PROVIDER.
Privarte Limited Company

Address for service in India/Attorney address:
ARASHVEER BRAR
U2A, Green Park, New Delhi-110016

Used Since :01/04/1985

DELHI

Cl.16; Books

Cl.41; Education Information; Publication of texts, other than Publicity texts; Publication of books.
Raindrops

3713824    28/12/2017

RATNA SAGAR PRIVATE LIMITED
Virat Bhawan, Commercial Complex, Mukherjee Nagar, New Delhi-110009
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
Privarte Limited Company

Address for service in India/Attorney address:
ARASHVEER BRAR
U2A, Green Park, New Delhi-110016
Used Since :01/04/2013

DELHI

Cl.16; Books

Cl.41; Education Information; Publication of texts, other than Publicity texts; Publication of books.
Priority claimed from 19/07/2017; Application No. : 87/534,689 ;United States of America

CAMBIUM NETWORKS, LTD.
Unit B2, Linhay Business Park, Eastern Road, Ashburton, Newton Abbot, Devon TQ13 7UP, UNITED KINGDOM
A Limited Company of the United Kingdom

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :28/10/2011

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2244607,2244608..

Cl.38;Wireless communication services, namely, providing internet access service; providing access to telecommunication networks; transmission of data via telecommunications networks, including private and virtual-private-network transmission services provided via wireless means including point-to-point wireless, point-to-multipoint wireless

Cl.42;Design and development of wireless communication systems for transmission and reception of voice, data and video
Priority claimed from 03/11/2017; Application No. : 87/671,362 ;United States of America
3736067   24/01/2018
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELI

Cl.9; Cases for phones and MP3 players adapted for bicycles
Cl.10; Health monitoring devices, namely, pedometers, blood pressure monitors, thermometers, caloric intake and weight management monitors, heart rate monitors, sleep monitors and blood glucose monitors; monitoring devices for tracking prescription refills and medication adherence; wearable devices for monitoring individual vital signs
Cl.11; Electric coffee and beverage makers; air purification systems
Cl.12; Drones
Cl.14; Watches; watch bands and straps; jewelry charms; key chains; clocks
Cl.20; Picture frames; photo holders
Cl.21; Water bottles sold empty
3736227   24/01/2018
RAJESH MISHRA
1501 HARSINGAR SHIPRA SRISHTI AHINSA KHAND-1
Individual
Proposed to be Used
DELHI
Cl.29; dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
Cl.30; coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, fruits Sauces.
Cl.31; agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
VICTORIA DOCKSIDE

3736687   25/01/2018
K11 GROUP LIMITED
30th Floor, New World Tower, 18 Queen's Road Central, Hong Kong
a company organized and existing under the laws of British Virgin Islands

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.35; Advertising; business management of shopping malls, shops, offices, hotels and apartments; leasing of billboards; organisation of exhibitions and trade fairs; rental of advertising space; business management and consultancy services; business and shop, office and hotel administration; business information and inquiries; business assistance services; business centre services; marketing research; marketing, publicity, advertising and promotion services; retailing and online retailing services in relation to foodstuff and beverages, bath and beauty products, printed matters and stationery, clothing and clothing accessories, films, textile goods, leather goods and floral products, luggage and bags, building materials; supermarket and departmental store retailing services; office functions; information and advisory services relating to the aforesaid services; antique shop.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; arranging and conducting conferences, conventions and exhibitions; production of shows; providing theatre and cinema facilities; art gallery services; providing museum facilities (presentation, exhibitions); theatre production services and ticketing agency services; music concert services; presentation of live performances; production of cinefilms and television programmes; organizing and conducting of sports and cultural activities; providing entertainment facilities as multiplex, cinema, ice-rink, venues for live shows and exhibitions, mechanical and electronic game centre, mechanical and electronic rides; non-financial sponsorship of sporting competition and entertainment and of cultural events; publication of books, magazines and printed matters; information, advisory and consultancy services relating to the aforesaid services.
JIANGSU MAN YUN SOFTWARE TECHNOLOGY CO., LTD
FLOOR 3-5, BUILDING 4, NO.170-1 SOFTWARE AVENUE, YUHUATAI DISTRICT, NANJING CITY, JIANGSU PROVINCE, CHINA
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE PEOPLE'S REPUBLIC OF CHINA.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

Cl.9; Identity cards, magnetic; bar code readers; electronic tags for goods; smart cards; [integrated circuit cards]; computer programs [downloadable software]; interactive touch screen terminals; electronic interactive whiteboards; downloadable applications for use with mobile devices; electronic payment terminals; navigation apparatus for vehicles [on-board computers]

Cl.35; Advertising; business management and organization consultancy; commercial administration of the licensing of the goods and services of others; commercial intermediation services; providing business information via a web site; negotiation of business contracts for others; import-export agency services; sales promotion for others; provision of an on-line marketplace for buyers and sellers of goods and services; sponsorship search

Cl.42; Technical research; packaging design; design of interior decor; dress designing; computer programming; computer software design; duplication of computer programs; creating and maintaining web sites for others; graphic arts design;
ALETHEIA

3808779  17/04/2018
ALETHEIA MEDICARE PRIVATE LIMITED
BANDRA KURLA COMPLEX, KALINA LEVEL 2, RAHEJA CENTRE POINT, 294 CST ROAD, MUMBAI 400098
COMPANY

Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.

Proposed to be Used
MUMBAI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3849807.

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.35; Advertising, business management, business administration, office functions in relation to pharmaceutical goods.
MANGALAM ORGANICS LIMITED
Village Kumbhivali, Savroli Kharpada Road, Khalapur 410202, Raigad, Maharashtra, India

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Cl.3; Non-mediated cosmetics and toiletry preparations; non-mediated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.
Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides. DEODORIZERS AND AIR PURIFIERS including air purifying preparations; air deodorising preparations; deodorants, other than for human beings or for animals; deodorants for clothing and textiles and such other items under Class 5
3874396  29/06/2018
M/S SERVOCONTROLS
SURVEY NO.683, INDUSTRIAL ESTATE, UDYAMBAG, BELGAUM – 590008
PROPREITOR
Address for service in India/Attorney address:
KESHAVA.H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004

Proposed to be Used
CHENNAI

Cl.7; Machines and machine tools; Parts of engines and motors; Valves (Parts of Machines); Proportional Valves (Parts of Machines); Actuators; Manifold Blocks; Motors and Drivers; Actuators; Roller Screws; Coil Type Position Sensors; Tempo-sonic Non contact Position Sensors

Cl.9; Electric Accumulators • Apparatus and Instruments for Conducting, Switching, Transforming, Accumulating, Regulating, or Controlling Electricity

Cl.12; Aeronautical Apparatus, Machines and Appliances • Flight Test Equipment • Avionic Sensors • Apparatus for Locomotion by Land, Air, and Water • Transmission shafts for land vehicles • Transmissions, for land vehicles • Telescopic Cylinders

Cl.42; Technological Services • Technical Research • Scientific Research • Research and Development of New Products for Others • Mechanical Research • Industrial Design • Engineering
3912162  09/08/2018
LIGHTING TECHNOLOGIES INDIA PRIVATE LIMITED
No. 40, Jigani Industrial Area, 1st Phase, Sy. No. 592 & 124, Jigani Village & Hobli, Anekal Taluk, Bangalore – 560 105, Karnataka, India
Manufacturers, Traders & Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :01/04/2017

CHENNAI

Cl.9; DARKROOM LAMPS (PHOTOGRAPHY); NEON SIGNS; THERMIONIC LAMPS AND TUBES; THERMIONIC VALVES [RADIO]; AMPLIFYING TUBES; FLASHLIGHTS [PHOTOGRAPHY]; MIRRORS (OPTICS); SIGNALLING PANELS, LUMINOUS OR MECHANICAL; CONTROL PANELS (ELECTRICITY); LIGHT CONDUCTING FILAMENTS (OPTICAL FIBERS); FLASH-BULBS (PHOTOGRAPHY); ELECTRIFIED RAILS FOR MOUNTING SPOT LIGHTS.

Cl.10; LAMPS FOR MEDICAL PURPOSES; QUARTZ LAMPS FOR MEDICAL PURPOSES; ULTRAVIOLET RAY LAMPS FOR MEDICAL PURPOSES.

Cl.11; APPARATUS FOR LIGHTING; DISINFECTANT APPARATUS; LIGHT BULBS; LIGHT BULBS, ELECTRIC; LAMP GLOBES; ACETYLENE FLARES; SAFETY LAMPS; GAS LAMPS; CURLING LAMPS; PROJECTOR LAMPS; LAMPS FOR DIRECTIONAL SIGNALS OF AUTOMOBILES; LIGHT BULBS FOR DIRECTIONAL SIGNALS FOR VEHICLES; ARC LAMPS; LABORATORY LAMPS; OIL LAMPS; ULTRAVIOLET RAY LAMPS, NOT FOR MEDICAL PURPOSES; MINERS; LAMPS; ELECTRIC LAMPS; CHANDELIERS; FILAMENT FOR ELECTRIC LAMPS; MAGNESIUM FILAMENTS FOR LIGHTING; LUMINOUS HOUSE NUMBERS; LAMP REFLECTORS; LAMP CASINGS; SOCKETS FOR ELECTRIC LIGHTS; AQUARIUM LIGHTS; LIGHTING APPARATUS AND INSTALLATIONS; SANITARY APPARATUS AND INSTALLATIONS; LIGHTING APPARATUS FOR VEHICLES; SEARCHLIGHT INCLUDING DIVING LIGHTS AND TORCHES FOR LIGHTING; ANTI-GLARE DEVICES FOR VEHICLES [LAMP FITTINGS]; LIGHT DIFFUSERS; LAMPS; STREET LAMPS, STANDARD LAMPS, LANTERN; CEILING LIGHTS; LIGHTING INSTALLATIONS FOR AIR VEHICLES; DISCHARGE TUBES, ELECTRIC, FOR LIGHTING; LAMP CHIMNEYS; LUMINOUS TUBES FOR LIGHTING; LIGHTS; AUTOMOBILE LIGHTS; BICYCLE LIGHTS; LIGHTS FOR VEHICLES; POCKET SEARCHLIGHTS; LANTERNS FOR LIGHTING.

Cl.35; IMPORT-EXPORT AGENCIES; DEMONSTRATION OF GOODS; MARKETING STUDIES; ON-LINE ADVERTISING ON A COMPUTER NETWORK; PROFESSIONAL BUSINESS CONSULTANCY; UPDATING OF ADVERTISING MATERIAL; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; SHOP WINDOW DRESSING; AUCTIONEERING; SALES PROMOTION FOR OTHERS INCLUDING THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS INCLUDING PURCHASE THROUGH RETAIL STORES AND WHOLESALE OUTLETS, MAIL ORDER CATALOGUES, ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH TELEVISION SHOPPING PROGRAMMES OR WEB SITES; PUBLICATION OF PUBLICITY TEXTS; DISTRIBUTION OF SAMPLES; DISSEMINATION OF ADVERTISING MATTER; ADVERTISING INCLUDING ADVERTISING BY MAIL ORDER; PROCUREMENT SERVICES FOR OTHERS (PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES).

Cl.37; INSTALLATION, MOUNTING, REPAIR, MAINTENANCE OF DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING.

Cl.42; GRAPHIC ARTS DESIGNING OF DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING TECHNICAL PROJECT STUDIES; ENGINEERING; TESTING DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING RESEARCH AND DEVELOPMENT FOR OTHERS; TECHNICAL RESEARCH; LIGHTING EQUIPMENT CONSULTANCY; LIGHTING EQUIPMENT QUALITY CONTROL; INDUSTRIAL DESIGN; PROFESSIONAL LIGHTING EQUIPMENT CONSULTANCY; SURVEYING.
3936642    06/09/2018
GIANT VIEW TECH PTE LTD
60 PAYA LEBAR ROAD, #08-55 PAYA LEBAR SQAURE, SINGAPORE-409051
LIMITED LIABILITY COMPANY

Address for service in India/Agents address:
WARUN CHANDRAKANT KUMBHAR
D-901, Crossover County, Lagad Mala, Near Rajyog Society, Sinhgad Road, Vadgaon Khurd, Pune-400041

Proposed to be Used
MUMBAI
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS
Cl.41; EDUCATION, PROVIDING TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
PLATINAGOLD

3952462   22/09/2018
PRAVEEN PARASMAL JAIN
AIDANMAL BHIMAJI BUILDING, BAZAR PETH, GANDHI CHOWK, KALYAN(W)
DISTRIBUTOR
PROPREITOR

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

CI.7; MIXER GRINDER, HAND BLENDER.

CI.11; ALL KITCHEN APPLIANCES PRODUCT IN CLASS 11 LIKE LPG GAS STOVE ETC.
INDIA STEPS CHALLENGE

4103436   28/02/2019
GOQII Technologies Private Limited
202, Sai Samarth Business Park, Near Shah Industrial Estate, Deonar, Govandi (E), Mumbai, 400088 India
A Company existing under the laws of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010
Used Since :19/02/2019

MUMBAI
Subject to no exclusive right over the mark "India" & mark will be considered as a whole as substantially shown..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..

Cl.9; Downloadable mobile application for participating in the contests.
Cl.25; Round neck tees; collared tees; ganjis; boxers; pajamas; socks; hoodies; pullovers; caps; wristbands
Cl.41; Organizing sporting activities, arranging of athletics, arranging and conducting competitions, arrangements of sports competitions
4119783  16/03/2019
MITALI KUNAL BOHRA
302, K2 MAHAVIR RESIDENCY, ANJUR PHATA, BHIWANDI 421302
E COMMERCE
INDIVIDUAL
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Cl.16: CRAFT ITEMS, OFFICE STATIONERY AND SCHOOL STATIONERY.
Cl.22: SOFT LUGGAGE, HARD LUGGAGE, SHOULDER BAGS, SUIT CASES, SCHOOL BAGS, BRIEF CASE, VANITY CASE, TOILET CASE, ORGANISER CASES, PHONE BAGS, BELT BAGS, SATCHELS, DUFFEL BAGS, COMPUTER CASES, ATTACHE CASES, GARMENT BAGS, BACKPACKS, ALL-PURPOSE SPORT BAGS, ATHLETIC BAGS, CARRYING BAGS, BABY CARRYING BAGS, BUSINESS CARD CASES, CREDIT CARD CASES, CALLING CARD CASES, CARRYING CARD CASES FOR DOCUMENTS, CARD WALLETS, NAME CARD CASES, CATALOG CASES, TIE CASES, JEWELLERY ORGANISERS, COSMETIC CARRYING CASES (BAGS), FOLD-AWAY BAGS, HAND BAGS, CARRY ALL'S, SHOE BAG, KEY CASES, LEATHER STRAPS, LEATHER WALLETS AND POUCHES, BELTS, LEATHER ACCESSORIES AND OTHER TRAVEL RELATED ACCESSORIES,
Trade Marks Journal No: 1945, 16/03/2020 Class 99

Priority claimed from 07/02/2019; Application No. : 88292159; United States of America 4121266 18/03/2019

WILDLIFE HOLDINGS, INC.
c/o Anschutz Entertainment Group, Inc., 800 W. Olympic Blvd., Suite 305, Los Angeles, California 90015, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksuite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

MUMBAI

Cl.36; Private real estate management, namely, management of public assembly facilities of others including stadiums, arenas, theaters and exhibition/convention centers.

Cl.37; Consulting services, namely, assisting others in relation to planning and laying out of public assembly facilities including stadiums, arenas, theaters and exhibition/convention centers to be managed by applicant.

Cl.43; Catering and restaurant services.
Priority claimed from 04/10/2018; Application No. : 88142868 ;United States of America  
4134429 02/04/2019
HEWLETT PACKARD ENTERPRISE DEVELOPMENT LP
11445 Compaq Center Drive West, Houston, Texas 77070, United States of America
A Texas limited partnership
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Cl.35; Arranging and conducting business conferences.
Cl.41; Education and training in the field of computers, computer hardware, information technology (IT), cloud computing, and computer software; providing a website featuring blogs and non-downloadable publications in the nature of articles in the field of computers, computer hardware, information technology (IT), cloud computing, and computer software; providing online non-downloadable videos in the field of computers, computer hardware, information technology (IT), cloud computing, and computer software.
Cl.42; Consulting in the field of computers, computer hardware, information technology (IT), cloud computing, and computer software; design and implementation of computer technologies for others; providing virtual computer systems and virtual computer environments through cloud computing; providing information in the field of computers, computer hardware, information technology (IT), cloud computing, and computer software.
4147352   15/04/2019
SHEFALI NAHAR
76 B, Ambamata Scheme, Udaipur - 313001
Proprietorship
Proposed to be Used
AHMEDABAD
Cl.3; Soaps, Bath salts, shower gels
Cl.4; Candles
TOPFLOW

4165388  03/05/2019
ALIASGER SHEKHI TRADING AS SHEKHI TRADERS
New 67 Old 35, Venkata Maistry Street, Chennai-600001
Sole Proprietorship

Address for service in India/Attorney address:
P.B.SARAVANAN
Old.No7, "Veda Ram"1st floor, Sunkurama Street, Chennai-600001
Used Since :30/03/2019

CHENNAI

Cl.6; Metal valves for water pipes, Check valves of metal [other than parts of machine], regulating valves of metal
Cl.11; Valves (plumbing fittings), Ball Valves, Bibcocks, Cocks (Sanitary & plumbing fittings), Strainers for water lines, Sink Strainers (Sanitary & plumbing fittings), stop valves for regulating water, float valves [ball cocks], safety valves for water pipes, water control valves
MDI
4193491 31/05/2019
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Republic of Korea
a Korean Corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Cl.9; Semiconductors; Semiconductor memories; Semiconductor devices; Semiconductor component; Integrated circuits; Chips [integrated circuits]; Software for use in semiconductor manufacturing; Computer software for use in integrated circuit design; Computer software for used to improve and increase efficiency in the field of semiconductor manufacturing; Computer software for use in designing and manufacturing of semiconductor systems and for designing of semiconductor cell library and integrated circuit.
Cl.40; Foundry services, namely, custom manufacture and assembly of semiconductors and integrated circuits; Custom assembling of circuit board and semiconductor; Custom manufacturing and assembling services relating to semiconductor parts and integrated circuits; Processing of parts for semiconductor manufacturing; Processing of semiconductors.
Cl.42; Product research/custom design and testing for new product development regarding semiconductors; Technology consultation services regarding semiconductors; Design of semiconductors or integrated circuits; Technical research in the field of semiconductor design; Research services relating to semiconductors; Design of semiconductor chips; Research in the area of semiconductor processing technology; Design of semiconductor manufacturing machines; Design of semiconductors; Software as a Service (SaaS) featuring software for processing for the semiconductor industry; Software as a Service (SaaS) featuring software for integrated circuit designs.
SANDBOX VR

4210722  19/06/2019

GLO BIG BOSS LIMITED

Unit No. 1-8, Level 10, Tower 1, Kowloon Commerce Center, No. 51, Kwai Cheong Road, Kwai Chung, N.T.

Body Incorporate

Address for service in India/Attorney address:

FACTUM LAW

NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used

CHENNAI

Cl.9; Virtual reality and augmented reality software for use in mobile devices for integrating electronic data with real world environments for the purpose of generating virtual and augmented environments in which users can interact for recreational, leisure or entertainment purposes; apparatus and software for recording, transmission or reproduction of sound and/or images for the purpose of generating virtual and augmented environments in which users can interact for recreational, leisure or entertainment purposes and adapted for use in playing interactive games; virtual reality equipment and accessories, namely, virtual reality headsets, earphones, haptic vests, handheld virtual reality controllers and props for use with multimedia virtual reality content; wearable computer peripherals for playing interactive games; none of the foregoing related to yoga, fitness, exercise, music, nutrition, or health.

Cl.41; Entertainment services, namely, provision of indoor facilities in which consumers can participate in virtual reality and augmented reality environments for recreational, leisure, or entertainment or educational purposes; provision of entertainment services in the nature of interactive, immersive and virtual reality events, exhibits and experiences; electronic game services provided by electronic communication means.
4210723  19/06/2019
GLO BIG BOSS LIMITED
Unit No. 1-8, Level 10, Tower 1, Kowloon Commerce Center, No. 51, Kwai Cheong Road, Kwai Chung, N.T.
Body Incorporate
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Proposed to be Used
CHENNAI
Cl.9; Virtual reality and augmented reality software for use in mobile devices for integrating electronic data with real world environments for the purpose of generating virtual and augmented environments in which users can interact for recreational, leisure or entertainment purposes; apparatus and software for recording, transmission or reproduction of sound and/or images for the purpose of generating virtual and augmented environments in which users can interact for recreational, leisure or entertainment purposes and adapted for use in playing interactive games; virtual reality equipment and accessories, namely, virtual reality headsets, earphones, haptic vests, handheld virtual reality controllers and props for use with multimedia virtual reality content; wearable computer peripherals for playing interactive games; none of the foregoing related to yoga, fitness, exercise, music, nutrition, or health.
Cl.41; Entertainment services, namely, provision of indoor facilities in which consumers can participate in virtual reality and augmented reality environments for recreational, leisure, or entertainment or educational purposes; provision of entertainment services in the nature of interactive, immersive and virtual reality events, exhibits and experiences; electronic game services provided by electronic communication means.
4211803 20/06/2019
VYOME THERAPEUTICS INC.
251 Little Falls Drive, Wilmington, DE 19808, United States of America
Manufactures, Traders & Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
Cl.5; PHARMACEUTICAL PREPARATIONS FOR USE IN DERMATOLOGY; ANTIBIOTIC DERMATOLOGICAL PRODUCTS; ANTIBIOTIC PREPARATIONS; ANTIFUNGAL ANTIBIOTICS.
Cl.42; LABORATORY RESEARCH SERVICES RELATING TO DERMATOLOGY; BACTERIOLOGICAL RESEARCH AND TESTING.
Trade Marks Journal No: 1945, 16/03/2020 Class 99

4232043  11/07/2019
Thomas John Muthoot, Thomas George Muthoot, Thomas Muthoot
Muthoot Centre, Punnen Road, Trivandrum - 695 039 State of Kerala, India
MANUFACTURES, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :01/07/2018

CHENNAI
subject to mark shall be used as a whole.

Cl.7;WIND TURBINES; GENERATORS FOR WIND TURBINES; EMERGENCY POWER GENERATORS; EMERGENCY POWER SUPPLY GENERATORS
Cl.12;VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER
Cl.14;PRECIOUS METALS AND THEIR ALLOYS; CHARMS IN PRECIOUS METALS OR COATED THEREWITH [JEWELRY]; JEWELLERY; PRECIOUS STONES; HOROLOGICAL INSTRUMENTS; CHRONOMETRIC INSTRUMENTS
Cl.28;GAMES AND PLAYTHINGS; GYMNASIc AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; PROFESSIONAL BUSINESS CONSULTANCY; BUSINESS
MANAGEMENT AND ORGANIZATION CONSULTANCY; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; COMPILED INFORMATION INTO COMPUTER DATABASES; IMPORT-EXPORT AGENCIES; BUSINESS ADMINISTRATION; PUBLIC RELATIONS; OFFICE FUNCTIONS

Cl.36; INSURANCE, FINANCIAL AFFAIRS, MONETARY AFFAIRS AND REAL ESTATE AFFAIRS

Cl.37; BUILDING CONSTRUCTION AND REPAIR; INSTALLATION SERVICES; MOTOR VEHICLE MAINTENANCE AND REPAIR; MOTOR VEHICLE WASH; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER HARDWARE

Cl.39; ADVISORY SERVICES RELATING TO TRANSPORTATION; TOURIST INFORMATION SERVICES RELATING TO TRAVEL; ARRANGING OF CRUISES; TAXI TRANSPORT; CONSULTANCY RELATING TO TOURIST TRAVEL AND SIGHTSEEING TRAVEL TOURS; TRAVEL RESERVATIONS; CHAUFFEUR SERVICES; TRAVEL TICKET RESERVATION SERVICES; BOOKING OF TICKETS FOR TRAVEL; RESERVATION AND BOOKING OF SEATS FOR TRAVEL; ARRANGING FOR TRAVEL VISAS, PASSPORTS AND TRAVEL DOCUMENTS FOR PERSONS TRAVELLING ABROAD; ARRANGING FOR THE TRANSPORTATION OF GOODS AND PASSENGERS BY LAND AND SEA; PROVISION OF INFORMATION RELATING TO THE PLANNING AND BOOKING OF TRAVEL AND TRANSPORTATION, VIA ELECTRONIC MEANS

Cl.41; PROVIDING OF TRAINING AND EDUCATION; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE

Cl.43; RESORT LODGING SERVICES; RESORT HOTEL SERVICES; HOTEL, MOTEL AND RESORT SERVICES; HOLIDAY CAMP SERVICES (LODGING); TEMPORARY ACCOMMODATION SERVICES PROVIDED BY HOLIDAY CAMPS; PROVISION OF TEMPORARY LODGING AT HOLIDAY CAMPS; CATERING SERVICES; BAR AND CATERING SERVICES; HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES; COFFEE SHOP SERVICES; CAFÉS; CATERING IN FAST-FOOD CAFETERIAS; TAKEAWAY FOOD AND DRINK SERVICES; SNACK-BAR SERVICES

Cl.44; CONSULTANCY RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

Cl.45; SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; LEGAL SERVICES; SECURITY SERVICES
4232046   11/07/2019
Thomas John Muthoot, Thomas George Muthoot, Thomas Muthoot
Muthoot Centre, Punnen Road, Trivandrum - 695 039 State of Kerala, India
MANUFACTURES, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Agents address:
Mohan Associates,
Ceebros Building, D - 4, III Floor, No. 11, Cenetoph Road, Teynampet, Chennai - 600 018, Tamil Nadu
Used Since :01/09/2018

To be associated with:
4232043

CHENNAI
subject to no exclusive right over the word SWARNAVARSHAM AFFORDABLE GOLD.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS; CHARMS IN PRECIOUS METALS OR COATED THEREWITH [JEWELRY]; JEWELLERY; PRECIOUS STONES; HOROLOGICAL INSTRUMENTS; CHRONOMETRIC INSTRUMENTS

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; PROFESSIONAL BUSINESS CONSULTANCY; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; IMPORT-EXPORT AGENCIES; BUSINESS ADMINISTRATION; PUBLIC RELATIONS; OFFICE FUNCTIONS
#MuthootBlue

4232048    11/07/2019

Thomas John Muthoot, Thomas George Muthoot, Thomas Muthoot
Muthoot Centre, Punnen Road, Trivandrum - 695 039 State of Kerala, India

MANUFACTURES, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Agents address:

MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :01/09/2018

CHENNAI

Cl.7;WIND TURBINES; GENERATORS FOR WIND TURBINES; EMERGENCY POWER GENERATORS; EMERGENCY POWER SUPPLY GENERATORS

Cl.12;VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER

Cl.14;PRECIOUS METALS AND THEIR ALLOYS; CHARMS IN PRECIOUS METALS OR COATED THEREWITH [JEWELRY]; JEWELLERY; PRECIOUS STONES; HOROLOGICAL INSTRUMENTS; CHRONOMETRIC INSTRUMENTS

Cl.28;GAMES AND PLAYTHINGS; GYMNASIAC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES

Cl.35;ADVERTISING; BUSINESS MANAGEMENT; PROFESSIONAL BUSINESS CONSULTANCY; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; IMPORT-EXPORT AGENCIES; BUSINESS ADMINISTRATION; PUBLIC RELATIONS; OFFICE FUNCTIONS

Cl.36;INSURANCE, FINANCIAL AFFAIRS, MONETARY AFFAIRS AND REAL ESTATE AFFAIRS

Cl.37;BUILDING CONSTRUCTION AND REPAIR; INSTALLATION SERVICES; MOTOR VEHICLE MAINTENANCE AND REPAIR; MOTOR VEHICLE WASH; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER HARDWARE

Cl.39;ADVISORY SERVICES RELATING TO TRANSPORTATION; TOURIST INFORMATION SERVICES RELATING TO TRAVEL; ARRANGING OF CRUISES; TAXI TRANSPORT; CONSULTANCY RELATING TO TOURIST TRAVEL AND SIGHTSEEING TRAVEL TOURS; TRAVEL RESERVATIONS; CHAUFFEUR SERVICES; TRAVEL TICKET RESERVATION SERVICES; BOOKING OF TICKETS FOR TRAVEL; RESERVATION AND BOOKING OF SEATS FOR TRAVEL; ARRANGING FOR TRAVEL VISAS, PASSEPORTS AND TRAVEL DOCUMENTS FOR PERSONS TRAVELLING ABROAD; ARRANGING FOR THE TRANSPORTATION OF GOODS AND PASSENGERS BY LAND AND SEA; PROVISION OF INFORMATION RELATING TO THE PLANNING AND BOOKING OF TRAVEL AND TRANSPORTATION, VIA ELECTRONIC MEANS

Cl.41;PROVIDING OF TRAINING AND EDUCATION; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE

Cl.43;RESORT LODGING SERVICES; RESORT HOTEL SERVICES; HOTEL, MOTEL AND RESORT SERVICES; HOLIDAY CAMP SERVICES [LODGING]; TEMPORARY ACCOMMODATION SERVICES PROVIDED BY HOLIDAY CAMPS; PROVISION OF TEMPORARY LODGING AT HOLIDAY CAMPS; CATERING SERVICES; BAR AND CATERING SERVICES; HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES; COFFEE SHOP SERVICES; CAFES; CATERING IN FAST-FOOD CAFETERIAS; TAKEAWAY FOOD AND DRINK SERVICES; SNACK-BAR SERVICES

Cl.44;CONSULTANCY RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

Cl.45;SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; LEGAL SERVICES; SECURITY SERVICES
Trade Marks Journal No: 1945, 16/03/2020 Class 99

4233804 12/07/2019
D ET VE ET ÜRÜNLERI GIDA PAZARLAMA TICARET ANONIM SIRKETI
Dikilitas Mahallesi, Üzengi Sokak, No:8, Besiktas – Istanbul / TURKEY
A company existing under the laws of Turkey

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

Cl.25; Clothing, including underwear and outerclothing, other than special purpose protective clothing; socks, mufflers [clothing], shawls, bandanas, scarves, belts [clothing]; footwear, shoes, slippers, sandals; headgear, hats, caps with visors, berets, caps [headwear], skull caps.

Cl.29; Meat, fish, poultry and game; processed meat products; dried pulses; soups, bouillon; processed olives, olive paste; milk and milk products, butter; edible oils; dried, preserved, frozen, cooked, smoked or salted fruits and vegetables; tomato paste; prepared nuts and dried fruits as snacks; hazelnut spreads and peanut butter; tahini (sesame seed paste); eggs and powdered eggs; potato chips.

Cl.30; Coffee, cocoa; coffee or cocoa based beverages, chocolate based beverages; pasta, stuffed dumplings, noodles; pastries and bakery products based on flour; desserts based on flour and chocolate; bread, desserts based on dough coated with syrup; puddings, custard; honey, bee glue for human consumption, propolis for food purposes; condiments for foodstuff, vanilla (flavoring), spices, sauces (condiments), tomato sauce; yeast, baking powder; flour, semolina, starch for food; sugar, cube sugar, powdered sugar; tea, iced tea; confectionery, chocolate, biscuits, crackers, wafers; chewing gums; ice-cream, edible ices; salt; cereal-based snack food, popcorn, crushed oats, corn chips, breakfast cereals, processed wheat for human consumption, crushed barley for human consumption, processed oats for human consumption, processed rye for human consumption, rice; molasses for food.
4239570    18/07/2019
VAYATRONICS PRIVATE LIMITED
Villa No. 24, Sark One, Shankarpally Mandal, Mokila, Shankarpally, Rangareddy Hyderabad Rangareddi-501203
Non-govt company and limited by Shares
Address for service in India/Agents address:
DELTA LEGAL SERVICE.
15, OLD NO. 6, 7TH WEST CROSS STREET, SHENOY NAGAR, CHENNAI- 600 030.
Used Since :01/05/2018

CHENNAI

Cl.9; Electronic Control Units, Object Detectors, Dashboard Clusters, Navigation Units; Wireless Device for Short-range Communication, Locks Devices; USB Cables, Sound Systems, Peripherals for Computer and Mobile Phones; Electrical and Electronics Charge Controllers, Lighting Control apparatus; Software, Application Software, Prepackaged and Downloadable Software for Telecommunication, Mobile, Computers, Laptop, Electronic Devices, Entertainment, Education and Training, Software Testing Software, Industrial Software.

Cl.42; Designing, Developing, Exporting, Importing, Consultancy, Lease, Rental, Repair, Installation, Creation, Authoring, Upgrading, Customization, Integration, Maintenance of Software, Software Database, Application, Website; Software engineering, Software Research; Designing, Development, Customization of Computer Hardware, Peripherals; Information Technology Consulting, Information, Solution, Engineering, Support Services.
OUTREACH

4262751   12/08/2019

Outreach Corporation
333 Elliott Avenue West, Street 500 Seattle, Washington, 98119 the United States of America
a Corporation existing under the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Cl.9; Customer relationship management software; computer software for collection, editing, organizing, modifying, book marking, transmission, storage and sharing of data and information; computer software for use in database management and management of customer communications, namely, email and telephone marketing; computer software for use in management of sales contacts databases, aggregating of customer data, and tracking and recording of telephone calls; computer software for planning, scheduling and management of customer meetings, task management, and project management; computer software for management of secured access to customer relationship management software systems; computer software for sales automation; computer software used for management, tracking and forecasting of revenue and sales performance; computer software used for creation of sales reports and tracking and displaying quantitative and visual revenue and sales information; computer software used for integration of sales databases.

Cl.35; Business information services, namely, management, tracking, and reporting customer information for businesses, including telephone numbers, e-mail addresses, personal data, and sales needs for commercial purposes; providing a website for management of marketing and sales promotion activities; provision of marketing reports.

Cl.42; Online non-downloadable software used for customer relationship management; online non-downloadable software used for collection, editing, organizing, modifying, book marking, transmission, storage and sharing of data and information; providing non-downloadable software for use in database management and management of customer communications, namely, email and telephone marketing; providing non-downloadable software for use in management of sales contacts databases, aggregating of customer data, and tracking and recording of telephone calls; online non-downloadable software for planning, scheduling and management of customer meetings, task management, and project management; online non-downloadable software for management of secured access to customer relationship management software systems; online non-downloadable software for sales automation; online non-downloadable software used for management, tracking and forecasting of revenue and sales performance; online non-downloadable software used for creation of sales reports and tracking and displaying quantitative and visual revenue and sales information; online non-downloadable software used for integration of sales databases.
Inspirisys Solutions Limited
First Floor, Dowlat Towers, New Door Nos. 57, 59, 61 & 63, Taylor's Road, Kilpauk, Chennai, 600010, Tamil Nadu, India
A Company existing under the laws of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Used Since: 11/10/2018

CHENNAI

Subject to use the mark as shown in the form of representation.

Cl.9; Computers, Software, Electronic instruments, & Scientific appliances, anti-theft warning apparatus, computer software applications, downloadable, data processing apparatus.

Cl.35; Advertising, Business Consulting, business management and organization consultancy, business management consultancy, business efficiency expert services, marketing in the framework of software publishing, compilation of information into computer databases, computerized file management, systemization of information into computer databases, updating and maintenance of data in computer databases.

Cl.38; Telecommunications.

Cl.42; Scientific and technological services and research and design relating thereto, computer programming, computer software design, electronic data storage, information technology [IT] consultancy, maintenance of computer software, research in the field of telecommunications technology, telecommunications technology consultancy.

Cl.45; Licensing and management of IP, Licensing of computer programs.
WORLD FLAGS

4267834   19/08/2019

DIGITAL ENTERTAINMENT ASSET PTE. LTD

7 Straits View, Marina One East Tower, #05-01, Singapore 018936

a Singaporean company

Address for service in India/Attorney address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Game programs for arcade video game machines; telecommunication machines and apparatus; personal digital assistants; personal digital assistants in the shape of a watch; smartphones; covers for smartphones; cases for smartphones; straps for cellular phone; electronic machines, apparatus and their parts; computer programs; computer software applications, downloadable; computer game software, recorded; computer game software, downloadable; smartphone programs, downloadable; game programs for home video game machines; electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays; video game cartridges; phonograph records; downloadable music files; downloadable video files; downloadable image files; recorded video discs and video tapes; electronic publications; compact discs [read-only memory].

Cl.41; Educational and instruction services relating to arts, crafts, sports or general knowledge; arranging, conducting and organization of seminars; providing electronic publications; publication of books; online publication of electronic books and journals; movie theatre presentations or movie film production and distribution; providing online videos, music, voice; production of videotape film in the field of education, culture, entertainment or sports [not for movies or television programs and not for advertising or publicity]; game services provided online from a computer network.
WORLD SAMURAI FLAGS

4267835    19/08/2019

DIGITAL ENTERTAINMENT ASSET PTE. LTD

7 Straits View, Marina One East Tower, #05-01, Singapore 018936

a Singaporean company

Address for service in India/Attorney address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Game programs for arcade video game machines; telecommunication machines and apparatus; personal digital assistants; personal digital assistants in the shape of a watch; smartphones; covers for smartphones; cases for smartphones; straps for cellular phone; electronic machines, apparatus and their parts; computer programs; computer software applications, downloadable; computer game software, recorded; computer game software, downloadable; smartphone programs, downloadable; game programs for home video game machines; electronic circuits and CD-ROMs recorded with programs for hand-held games with liquid crystal displays; video game cartridges; phonograph records; downloadable music files; downloadable video files; downloadable image files; recorded video discs and video tapes; electronic publications; compact discs [read-only memory].

Cl.41; Educational and instruction services relating to arts, crafts, sports or general knowledge; arranging, conducting and organization of seminars; providing electronic publications; publication of books; online publication of electronic books and journals; movie theatre presentations or movie film production and distribution; providing online videos, music, voice; production of videotape film in the field of education, culture, entertainment or sports [not for movies or television programs and not for advertising or publicity]; game services provided online from a computer network.
Priority claimed from 05/04/2019; Application No. : 018048216 ;European Union
4312476 04/10/2019
CAMELOT UK BIDCO LIMITED
Friars House, 160 Blackfriars Road, London, England, SE1 8EZ.
A Limited Company organised and existing under the laws of England and Wales.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/04/2019

DELHI

Cl.35; Providing competitive intelligence research services; patent portfolio auditing services to identify opportunities for monetization of portfolio; administrative and paralegal support in the nature of patent docketing, patent application drafting and prosecution, and administrative and paralegal support related to patent litigation; consulting services in the topic of monetization; IP licensing management.

Cl.42; Information services, namely, providing scientific and patent information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights; providing access to an interactive computer database in the field of scientific and patent information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights.

Cl.45; Patent research; legal consulting services on the topic of patents; translation of documents related to the patent application and prosecution process; consulting services in the nature of legal support services for IP licensing, prosecution strategy, and enforcement.
Trade Marks Journal No: 1945 , 16/03/2020 Class 99

Priority claimed from 01/05/2019; Application No. : 88411728 ;United States of America
4335478 01/11/2019

ASURION, LLC
648 Grassmere Park Nashville Tennessee 37211 USA
The company is a Delaware Limited Liability company.

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELIHI

Cl.9;Downloadable computer software for mobile devices, namely, software for remotely managing settings and performance; software for detecting and removing viruses, worms, trojans, adware, malware and unauthorized data and programs from mobile devices; anti-spyware software for mobile devices and telecommunications systems; software to analyze privacy threats and detect malware and other system vulnerabilities for mobile devices and telecommunications systems; computer application software for mobile devices, namely, software for researching suspicious applications by means of a cloud-based analysis engine; computer software for mobile devices, namely, software for providing crowd-sourcing and aggregated statistics on the trustworthiness and security of other software applications based on user feedback; computer software for use in mobile phones and mobile computing and communication devices, namely software for proactively delivering content that recommends solutions, tips, tricks, and how-to information to help users understand the uses and features of their network-connected devices and appliances, for accessing help desk services, and for providing device locking, deletion of data, data back-up, device alarm activation, and provision of location information using GPS; computer software for use in mobile phones, mobile computing and communication devices and internet-connected devices and appliances, namely software for analyzing and optimizing booting process, web browsers, application processes, service behavior, operating systems, device performance, battery life and storage capacity, for facilitating monitoring, remote log-in and provision of in-person technical support services, for anti-virus protection services, and for identifying security and privacy risks; computer software for use in mobile phones and mobile computing and communication devices, namely software for providing back-up of photographs and videos, and for transferring photographs and videos to another device computer.

Cl.36;Providing warranties on goods manufactured by others, namely, wireless phones, mobile computing and communication devices, and network-connected devices and appliances; providing warranties on goods manufactured by others, namely, computers, tablets, televisions, media players, video game consoles, digital cameras, household and consumer appliances, HVAC systems, household plumbing, central vacuum, hot water heaters, humidifiers, dehumidifiers, water softeners, exercise and recreation equipment, sporting goods, lawn and garden equipment, outdoor power equipment, home furnishings, compact discs, computer software, toys and jewelry.

Cl.37;Repair and replacement of computer hardware in personal computing devices, mobile phone devices, tablets, and other computing devices; repair and replacement of consumer products, namely, household and consumer devices and appliances, HVAC systems, household plumbing, central vacuums, hot water heaters, humidifiers, dehumidifiers, water softeners, exercise and recreation equipment, lawn and garden equipment, and outdoor power equipment; repair and replacement of consumer products, namely, network-connected devices, appliances, lighting control apparatus, and hvac control systems in the internet of things; consultation services in the field of installation, maintenance and repair of network-connected devices, appliances, lighting control apparatus, and hvac control systems in the internet of things.

Cl.42;Technology support services, namely, help desk services for help with mobile phones, computers, mobile computing and communication devices, and network-connected devices and appliances, provided by telephone and through mobile application software; technology support services, namely, providing technical information about how to use and make more effective use of mobile phones, computers, mobile computing and communication devices, and network-connected devices and appliances; remote protection services for wireless phones and mobile computing and communication devices, namely, deletion of data, data back-up and data restoration; technical and customer support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems in mobile phone devices, tablets and other hand-held computer devices; computer software development in the field of mobile applications; remote protection services for wireless phones and mobile computing and communication devices, namely, remotely providing computer virus protection services in these devices; technical and customer support services, namely, troubleshooting in the nature of diagnosing problems in computer hardware and software in personal computing.
devices, and diagnosing problems in consumer products, namely, household and consumer appliances, HVAC systems, household plumbing, central vacuums, hot water heaters, humidifiers, dehumidifiers, water softeners, exercise and recreation equipment, lawn and garden equipment, and outdoor power equipment; repair of software in personal computing devices, mobile phone devices, tablets, and other computing devices; software as a service (SAAS) services featuring software for diagnosing technical problems in personal computing devices, mobile phone devices, tablets, other computer devices and consumer products, namely, household and consumer appliances, HVAC systems, household plumbing, central vacuums, hot water heaters, humidifiers, dehumidifiers, water softeners, exercise and recreation equipment, lawn and garden equipment, and outdoor power equipment. Technical and customer support services, namely, help desk services and troubleshooting of software and hardware problems for network-connected devices, appliances, lighting control apparatus, and hvac control systems in the internet of things; consulting services in the field of implementation and use of computer software and hardware for network-connected devices, appliances, lighting control apparatus, and hvac control systems in the internet of things.
Priority claimed from 01/05/2019; Application No. : 88411735 ;United States of America

4335479   01/11/2019

ASURION, LLC
648 Grassmere Park Nashville Tennessee 37211 USA
The company is a Delaware Limited Liability company.

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used

DELHI

Cl.9;Computer software for use in mobile phones and mobile computing and communication devices for facilitating monitoring, remote log-in and provision of in-person technical support services for network-connected devices, appliances, vehicles, lighting apparatus, hvac systems, and home security systems in the internet of things; computer software for use in mobile phones and mobile computing and communication devices for proactively delivering content that recommends solutions, tips, tricks, and how-to information, all for users of network-connected devices, appliances, vehicles, lighting apparatus, hvac systems, and home security systems in the internet of things; computer software for use in mobile phones and mobile computing and communication devices for delivering advice and recommendations on the differences between certain smartphones, certain mobile computing and communication devices, and certain network-connected devices, appliances, vehicles, lighting apparatus, hvac systems, and home security systems in the internet of things; technical support services, being, troubleshooting in the nature of the repair of network-connected devices, appliances, vehicles, home automation systems, and home security systems in the internet of things; consultation services in the field of installation, maintenance and repair of network-connected devices, appliances, vehicles, home automation systems, and home security systems in the internet of things; technical support services, namely, technical advice related to the installation of home security and automation systems and parts.

Cl.36;Providing warranties on goods manufactured by others, namely, home security devices, home security systems, home automation systems and parts for the aforementioned.

Cl.37;Technical support services, being, troubleshooting in the nature of the repair of network-connected devices, appliances, vehicles, home automation systems, and home security systems in the internet of things; consultation services in the field of installation, maintenance and repair of network-connected devices, appliances, vehicles, home automation systems, and home security systems in the internet of things; technical support services, namely, technical advice related to the installation of home security and automation systems and parts.

Cl.42;Technical and customer support services, namely, help desk services and troubleshooting of software and hardware problems for network-connected devices, appliances, vehicles, home automation systems, and home security systems in the internet of things; consulting services in the field of implementation and use of computer software and hardware for network-connected devices, appliances, vehicles, home automation systems, and home security systems in the internet of things. Technology support services, namely, help desk services for delivering advice and recommendations on the differences between certain smartphones, certain mobile computing and communication devices, and certain network-connected devices, appliances, vehicles, lighting apparatus, hvac systems, and home security systems in the internet of things; helpdesk and technical support services, namely troubleshooting in the nature of diagnosing problems with home security and automation systems.
4343066  09/11/2019
THE COMMERCIAL MOTORS LTD
11, Mahatma Gandhi Marg, Hazaratganj, Lucknow - 226001
Private Limited Company
Address for service in India/Attorney address:
M & M ADVOCATE
8/210 INDIRANAGAR LUCKNOW U.P
Proposed to be Used
DELI
Cl.12;E - VEHICLES, APPARATUS FOR LOCOMOTION ON LAND INCLUDED IN CLASS 12
Cl.35;ADVERTISEMENT, RETAILING, DISTRIBUTION AND WHOLESALE OF E - VEHICLES INCLUDED IN CLASS 35
4350747 18/11/2019

REAGENS S.P.A.
Via Codronchi, 4, 40016 S. Giorgio di Piano BO, Italy
A company incorporated under the laws of Italy

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA

Cl.1; Salts for industrial purposes; perchlorates; industrial chemicals; calcium salts; barium compounds; Industrial chemicals; Additives (Chemical -) for rubber processing; Additives (Chemical -) for plastic processing; Anti-oxidants for use in manufacture; Stabilizers for plastic polymers;

Cl.2; Wood coatings [paints],

Cl.17; Caulking materials,

Cl.42; Chemical research; scientific research and analysis; chemical analysis; analysis and evaluation of product design; scientific analysis; consultancy in the field of chemistry; research and development of new products for others; industrial research; research and development services for the pharmaceutical industry; biological research; chemistry services; environmental assessment services; technological services and research and design relating thereto; scientific and technological services and research and development relating thereto
GARANT
4360222  27/11/2019
3M DEUTSCHLAND GMBH
Carl-Schurz-Str 1, 41453 Neuss, Germany
a German corporation under the German Law on Limited Liability
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :24/10/2008
DELHI
Cl.5;Impression materials for dental use
Cl.10;Dental devices and apparatus, namely, mixers and dispensers for dental impression material
CHEMISTRY DESIGN PRIVATE LIMITED
1st Floor, Elysium Mansion, S.B.S. Road, 7, Walton Road, Opp. Electric House, Colaba, Mumbai- 400001
TRADERS, EXPORTERS

Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.

Proposed to be Used

To be associated with:
3238854, 3238855, 3238856

MUMBAI

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments, precious metals, goods in precious metals and, in general jewellery, clocks and watches, jewellery (i.e., imitation jewellery and jewellery of precious metal and stones); cuff links, tie pins.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery. Class 18 includes mainly leather, leather imitations, travel goods not included in other classes and saddlery. This class does not include, in particular: clothing, footwear, headgear.

Cl.25; Clothing, footwear, headgear. This class does not include, in particular: certain clothing and footwear for special use.
THE SICCA BAR
4374816  11/12/2019
APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street, Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :30/04/2010
KOLKATA
Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities.
Cl.43; Services for providing food and drink; Temporary accommodation.
4375270  12/12/2019
APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street, Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 30/04/2010

KOLKATA

Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities.
Cl.43; Services for providing food and drink; Temporary accommodation.
4384438  20/12/2019
YIWU BANA BAG PRODUCTION CO., LTD
No.78, Xiangyi Road, Yiting Gutang Industrial Area, Yiwu, Zhejiang, China

Address for service in India/Attorney address:
ABHISHEK TANEJA
3rd Floor, Plot D-232 / 233, Atlantis Tower, Amrapali Marg, Hanuman Nagar, Jaipur, Rajasthan 302021 ·

Proposed to be Used

CHENNAI

Cl.18; Rucksacks; travelling bags; travelling sets [leatherware]; fur; umbrellas; mountaineering sticks; straps of leather [saddlery]; trunks [luggage]; imitation leather; leather boxes namely artificial leather boxes; school bags; purses; handbags; leather thongs; leather leashes.

Cl.25; Clothing; outer clothing; trousers; layettes [clothing]; clothing namely judogi; waterproof clothing; masquerade costumes; footwear; caps being headwear; hosiery; gloves [clothing]; scarfs; girdles; wimples; wedding dresses.
4401248  07/01/2020
MOHAN LAL
1591-A SECTOR-12, HUDA, PANIPAT
HANDLOOM BUSINESS
PROPRIETOR
Proposed to be Used
DELHI
Cl.24; Textiles and textile goods, not included in other classes; bed and table covers
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)
Trade Marks Journal No: 1945, 16/03/2020 Class 99

4421177  27/01/2020
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.

Cl.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines.

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal.
Cl.19; Materials, not of metal, for building and construction; rigid pipes, not of metal, for building; asphalt, pitch, tar and bitumen; transportable buildings, not of metal; monuments, not of metal.

Cl.20; Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.

Cl.28; Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.

Cl.37; Construction services; installation and repair services; mining extraction, oil and gas drilling.

Cl.38; Telecommunications services.

Cl.39; Transport; packaging and storage of goods; travel arrangement.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.

Cl.43; Services for providing food and drink; temporary accommodation.
4427047   31/01/2020
SAMIKSHA SOLUTIONS
# 1 F, 2nd Floor, Shahpur Jat, New Delhi
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since :01/12/2014
DELHI
Cl.41;Providing entertainment services
Cl.43;Providing food and beverages
DHENUDHAM
4428079   02/02/2020
AKASHDEEP TIWARI
D-112 SURAJMAL VIHAR DELHI 110092
Dairy and Confectionery Products
INDIVIDUAL
Proposed to be Used
DELHI
Cl.29; DAIRY PRODUCTS
Cl.30; CONFECTIONERY PRODUCTS, SWEETS, NATKEEN, BISCUITS
Proposed to be Used

DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; adhesives for cosmetic purposes; after-shave lotions; air fragranting preparations; antiperspirants [toiletries]; aromatherapy oils; astringents for cosmetic purposes; balms, other than for medical purposes; bath preparations, not for medical purposes; bath and shower gels, not for medical purposes; beauty masks; beauty care preparations; bleaching preparations [decolorants] for cosmetic purposes; collagen preparations for cosmetic purposes; colour-removing preparations; cosmetic kits; cosmetic pencils; cosmetic creams; cosmetic preparations for skin care; cosmetic dyes; cosmetics; decorative transfers for cosmetic purposes; deodorant soap; deodorants for human beings or for animals; douching preparations for personal sanitary or deodorant purposes [toiletries]; dry shampoos; eau de Cologne; eyebrow cosmetics; eyebrow pencils; false eyelashes; gel eye patches for cosmetic purposes; greases for cosmetic purposes; hair lotions; hair dyes / hair colorants; hair spray; hair conditioners; hair straightening preparations; herbal extracts for cosmetic purposes; incense; lip glosses; lipstick cases; lipsticks; lotions for cosmetic purposes; make-up preparations; make-up removing preparations; make-up; make-up powder; mascara; nail varnish / nail polish; nail care preparations; nail art stickers; nail varnish removers / nail polish removers; nail glitter; oils for cosmetic purposes; oils for perfumes and scents; perfumes; potpourris [fragrances]; sachets for perfuming linen; shampoos; shaving soap; shaving preparations; talcum powder [for cosmetic use]; tissues impregnated with cosmetic lotions.

Cl.35; Advertising; business management; business administration; office functions; the bringing together, for the benefit of others, a variety of goods namely, non-medicated cosmetics and toiletry preparations, non-medicated dentifrices, perfumery, essential oils, bleaching preparations and other substances for laundry use, cleaning, polishing, scouring and abrasive preparations, adhesives for cosmetic purposes, after-shave lotions, air fragranting preparations, antiperspirants [toiletries], aromatherapy oils, astringents for cosmetic purposes, balms, other than for medical purposes, bath preparations, not for medical purposes, bath and shower gels, not for medical purposes, beauty masks, beauty care preparations, bleaching preparations [decolorants] for cosmetic purposes, collagen preparations for cosmetic purposes, colour-removing preparations, cosmetic kits, cosmetic pencils, cosmetic creams, cosmetic preparations for skin care, cosmetic dyes, cosmetics, decorative transfers for cosmetic purposes, deodorant soap, deodorants for human beings or for animals, douching preparations for personal sanitary or deodorant purposes [toiletries], eau de Cologne, eyebrow cosmetics, eyebrow pencils, false eyelashes, gel eye patches for cosmetic purposes, greases for cosmetic purposes, hair lotions, hair dyes / hair colorants, hair spray, hair conditioners, hair straightening preparations, herbal extracts for cosmetic purposes, incense, lip glosses, lipstick cases, lipsticks, lotions for cosmetic purposes, make-up preparations, make-up removing preparations, make-up, make-up powder, mascara, nail varnish / nail polish, nail care preparations, nail art stickers, nail varnish removers / nail polish removers, nail glitter, oils for cosmetic purposes, oils for perfumes and scents, perfumes, potpourris [fragrances], sachets for perfuming linen, shampoos, shaving soap, shaving preparations, talcum powder [for cosmetic use], tissues impregnated with cosmetic lotions, enabling customers to conveniently compare and purchase those goods.
4429662  04/02/2020
AGIP LLC
800 Connecticut Avenue, Norwalk, Connecticut 06854, United States of America
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 17/02/2006

DELHI

Cl.39; Travel agency services, namely, making reservations and bookings for transportation; travel booking agencies; and travel information services

Cl.43; Travel agency services, namely, making reservations and booking for temporary lodging
ATRACSYS

4433505    07/02/2020

Atracsys Sarl
6 Route du Verney 20, 1070 Puidoux, Switzerland
A Private Limited Liability Company

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.9; Optical apparatus and instruments; optical motion measurement devices.

Cl.10; Surgical and medical apparatus and instruments; surgical robots; surgical navigation systems; optical tracking devices; optical motion measurement devices for use in computer assisted surgery.

Cl.42; Scientific and technological services.
4433754  07/02/2020
UCHUCKLESAHT TRIBE GOVERNMENT
5251 Argyle St, Port Alberni, British Columbia, V9Y1V1 Canada
Legal entity
Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Proposed to be Used
DELHI
Cl.21; Aluminium water bottles sold empty; plastic water bottles sold empty; reusable stainless steel water bottles sold empty; water bottles sold empty
Cl.32; Bottled water; spring water; mineral water; aerated water; bulk water; bulk spring water
Cl.39; Water supply and distribution services; bottled water supply and distribution services; bulk water supply and distribution services
TALADVANCE

4436049  10/02/2020

SOCIETE D'EXPLOITATION DE PRODUITS POUR LES INDUSTRIES CHIMIQUES SEPPIC
75 Quai d'Orsay 75321 Paris CEDEX 07

A company incorporated and existing under the law of France

Address for service in India/Attorney address:
PREMSAI CHANDRAKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Proposed to be Used
DELHI

Cl.1; Chemicals of natural or synthetic origin intended for the manufacture of cosmetic or dermocosmetic products; Natural extracts, in particular from plants, used for the preparation of cosmetic or dermocosmetic products.

Cl.3; Natural herbal extracts sold as a component part of non-medicated cosmetic products.
TAKSHAN
4441462 14/02/2020
RICHAL SERVICES PRIVATE LIMITED
Flat No. A 801, Shine Square Appts, Chikhali Newale Wasti, Chikhali, Pune Pune MH 411062 IN
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
OSTWAL CHETNA RAJKUMAR
ARM & ASSOCIATES, OFFICE NO. 302 B, A WING, PATIL PLAZA, MITRA MANDAL CHOWK, SWARGATE PUNE-411009 MH IN.

Proposed to be Used
MUMBAI
Cl.20; Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
AZOVATI

4441466  14/02/2020
INVATI CREATIONS PRIVATE LIMITED
UNF - 24, UNNAYAN COMMERCIAL CENTER 1050/1 SURVEY PARK KOLKATA Kolkata West Bengal 700075
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CS NIKHIL MIDHA
#201, Sector-8 Part-I, Karnal, Haryana-132001
Used Since :14/09/2016
KOLKATA
Cl.1; BASIC CHEMICALS, PESTICIDES, AND OTHER AGRO CHEMICAL PRODUCTS
Cl.5; PHARMACEUTICALS, MEDICAL CHEMICALS, AND BOTANICAL PRODUCT